



सत्यमेव जयते

# The High Court of Judicature at Patna

## DAILY CAUSE LIST

(Published under the authority of the Hon'ble the Chief Justice)

### SUPPLEMENTARY CAUSE LIST OF DEFECT FREE CASES TO BE TAKEN UP

ON 02-07-2015

Thursday the 2nd July 2015

CHIEF JUSTICE'S COURT (AT 10.30 A.M.)

The Chief Justice

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR DISMISSAL</u></b>					
1.	CR. MISC./36693/2012 QUASHING(420,138 NQSH F.I.R. FOR CONGNIZ	12 DILIP KUMAR vs THE STATE OF BIHAR	Mr.SUSHMITA MISHRA	Mr.ASHOK KUMAR SINGH 1(APP) Mr.ARVIND KUMAR	
2.	CR. MISC./42733/2012 QUASHING(245 CR.P.QSH COMPLAIN. FOR DISC	5 MANOJ KUMAR SINGH & ORS. vs THE STATE OF BIHAR	Mr.ADITYA PRAKASH SAHAY	Mr./SMT.SUCHETA YADAV (APP)	
3.	CR. MISC./9733/2013 A.BAIL	5 MANJEET CHAUDHARY vs THE STATE OF BIHAR	Mr.ALOK Mr.RAVI KUMAR	Mr.JANUL ABEDIN (APP)	
4.	CR. MISC./32041/2013 A.BAIL	12 SHASHI BHUSHAN KUMAR YADAV vs THE STATE OF BIHAR	Mr.NITYANAND MISHRA Mr.BALMEEKI PANDEY BHASKER	Mr.BINOD KUMAR-III(APP) Mr.ANURADHA KUMARI Mr.DEOVIND KUMAR SINGH Mr.SANJEEV KUMAR Mr.SHYAMAL PRAKASH	
5.	CR. MISC./40047/2013 A.BAIL	9 NISHANT KUMAR @ RAJU KUMAR vs THE STATE OF BIHAR	Mr.BINDESHWAR KUMAR Mr.PRASHANT KUMAR	Mr.SURESH PD.SINGH (APP)	
6.	CR. MISC./2167/2014 A.BAIL	13 KISHUN BIND & ORS. vs THE STATE OF BIHAR	Mr.AMRENDRA KUMAR	Mr.AHMAD ALI(APP)	
7.	CR. MISC./7320/2014 A.BAIL	8 MD. JAINUL ABEDIN @ MD. JAINUL vs STATE OF BIHAR & ANR	Mr.DEEPAK KUMAR Mr.NIVEDITA VERMA	Mr.GAJENDRA PD. YADAV (APP)	
8.	CR. MISC./10325/2014 A.BAIL	7 BAMBAM YADAV @ RUPESH YADAV & ORS. vs THE STATE OF BIHAR	Mr.SATYENDRA PANDEY	Mr.B.M.P.SINHA(APP)	
9.	CR. MISC./28144/2014 A.BAIL	5 VIRENDRA PRATAP DUBEY vs THE STATE OF BIHAR	Mr.SHIW KUMAR PRABHAKAR Mr.RAJESH KUMAR SINGH	Mr.U.S.P.SINGH(APP)	
10.	CR. MISC./29101/2014 A.BAIL	4 SUBHASH RAM @ SUBHASH CHANDRA RAM vs THE STATE OF BIHAR	Mr.DEOVIND KUMAR SINGH Mr.ANURADHA KUMARI	Mr.RAM BACHAN SINGH(APP)	

### **FOR ADMISSION**

1.	CR. MISC./20660/2015 BAIL IPC 379,420,467,4	1 JAGDISH PRASAD SHARMA vs. THE STATE OF BIHAR	Mr.DIPAK KUMAR Mr.ARBIND KUMAR SINGH	Mr.PRANAV KUMAR(APP)	
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### **FOR ADMISSION**

1.	CR. MISC./42617/2013 A.BAIL	5 DHANRAJ KUMAR vs. THE STATE OF BIHAR	Mr.SAMIR KUMAR	Mr.INDU KUMARI SRIVASTAV(APP)	
2.	CR. MISC./51826/2013 A.BAIL	11 BINOD MAHTO vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR SINGH	Mr.PRANAV KUMAR(APP)	
3.	CR. MISC./4719/2014 A.BAIL	7 SATENDRA KUMAR @ SATENDRA KAHAR vs THE STATE OF BIHAR	Mr.SYED ASGHER NAJMI	Mr.RAJIV NAYAN(APP)	
4.	CR. MISC./5947/2014 A.BAIL	8 PRAVEEN PANKAJ vs THE STATE OF BIHAR	Mr.VIJAY KUMAR SINHA Mr.SATYENDRA KUMAR BHATNAGAR	Mr.S.DAYAL(APP)	
5.	CR. MISC./14121/2014 A.BAIL	4 MITHILESH YADAV vs STATE OF BIHAR & ANR	Mr.AMRENDRA NATH VISHAWAS	Mr.GULNAR BEGUM(APP)	
6.	CR. MISC./17618/2014 A.BAIL	9 OM PRAKASH CHAUDHARY vs STATE OF BIHAR & ANR	Mr.SACHIDA NAND RAI Mr.BRIJ KISHOR MISHRA	Mr.RAM SEWAK CHOUDHARY (APP)	
7.	CR. MISC./20545/2014 A.BAIL	12 MAHENDRA SAH vs THE STATE OF BIHAR	Mr.BISHWESHWAR RAM	Mr.C.SEN.PD.SINGH(APP)	
8.	CR. MISC./27343/2014 A.BAIL	3 ARBIND KUMAR vs THE STATE OF BIHAR & ORS	Mr.SADA NAND RAY	Mr.ANANT KUMAR (APP) Mr.AMAR NATH MISHRA	
9.	CR. MISC./29747/2014 A.BAIL	3 RAMESH CHAURASIYA vs STATE OF BIHAR & ANR	Mr.NIL KAMAL	Mr.ASHOK KR. SINGH NO.1 (APP)	
10.	CR. MISC./29984/2014 A.BAIL	4 SHARAD GOENKA vs THE STATE OF BIHAR	Mr.PRIYA GUPTA Mr.ALOK KUMAR AGRAWAL Mr.SUSHILA AGRAWAL	Mr.A.DAYAL(APP) Mr.SANJAY PARAMSANI Mr.NAGADEO CHOUBEY	
11.	CR. MISC./30815/2014 A.BAIL	7 MANISH RAJAK vs STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR SINHA	Mr.MD. ANSHARUL HAQUE (APP)	

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12.	CR. MISC./31145/2014 A.BAIL	3	JAI PRAKASH SINGH vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR TIWARY Mr.M.K.KHARE (APP)
13.	CR. MISC./34226/2014 A.BAIL	3	MUKESH KUMAR JHA vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA Mr.M.DAYAL (APP)
14.	CR. MISC./34710/2014 A.BAIL	3	SRI CHANDRASHEKHAR SHARMA vs STATE OF BIHAR & ANR	Mr.UDAY SHANKAR CHOUHDARY Mr.AMBUJ NAYAN CHAUBEY Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR
15.	CR. MISC./34713/2014 A.BAIL	3	RAUSHAN KUMAR vs STATE OF BIHAR & ANR	Mr.RITA VERMA (APP) Mr.JITENDRA NARAIN SINHA
16.	CR. MISC./36726/2014 A.BAIL	4	ONKAR JAISWAL @ OMKAR JAISWAL @ SONU vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR SINGH Mr.SURENDRA KUMAR SINGH Mr.SUDHA CHANDRA Mr.M.RAB (APP)
17.	CR. MISC./37308/2014 A.BAIL	3	RAM ISRIT SINGH & ANR vs THE STATE OF BIHAR	Mr.RAMESHWAR SINGH Mr.ASHOK KUMAR (APP) Mr.CHHOTE LAL MISHRA
18.	CR. MISC./38568/2014 A.BAIL	4	RAJU YADAV vs THE STATE OF BIHAR	Mr.ANIL KUMAR TIWARY Mr.BHANU PRATAP SINGH(APP)
19.	CR. MISC./39301/2014 A.BAIL	3	AJIT SINGH & ORS vs STATE OF BIHAR & ANR	Mr.SANJIVA KUMAR SINGH Mr.BHARAT BHUSHAN Mr.AMIT KUMAR Mr.PRANAV KUMAR(APP)
20.	CR. MISC./39825/2014 A.BAIL	3	AJAY KUMAR KASHYAP @ AJAY KUMAR vs STATE OF BIHAR & ANR	Mr.AKHILESHWAR KUMAR SHRIVASTVA Mr.ANISH CHANDRA(APP)
21.	CR. MISC./40297/2014 A.BAIL	3	SANJAY KUMAR vs STATE OF BIHAR & ANR	Mr.DINESH JHA Mr.AHMAD ALI (APP) Mr.HANS LAL KUMAR
22.	CR. MISC./42098/2014 A.BAIL	3	MD. ISLAM ALI @ ISLAM ALI ANSARI vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA Mr.KALYAN SHANKAR (APP)
23.	CR. MISC./42342/2014 A.BAIL	3	RAN VIJAY SINGH vs STATE OF BIHAR & ANR	Mr.RAJANI KANT SINGH Mr.HIRDAY PD. SINGH(APP)
24.	CR. MISC./42817/2014 A.BAIL	3	ANIL PASWAN vs STATE OF BIHAR & ANR	Mr.SANDIP KUMAR GAUTAM Mr.RAJ BALLABH SINGH (APP) Mr.SHUBHESH PANDEY
25.	CR. MISC./43128/2014 A.BAIL	3	RUSHTAM MIAN @ BIGU MIAN @ MD. RUSHTAM vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.AMIT KUMAR RAKESH (APP) Mr.ARIF DAULA SIDDIQUIE Mr.ASIF KALIM Mr.MD. ANIS AKHTAR Mr.MEENA SINGH (APP) Mr.NEERAJ KUMAR ALIAS SANIDH
26.	CR. MISC./43209/2014 A.BAIL	3	HARENDRA MAHTO vs THE STATE OF BIHAR	Mr.CHANDRA SHEKHAR SINGH Mr.DHANANJAY KUMAR Mr.SHUBHESH PANDEY
27.	CR. MISC./43542/2014 A.BAIL	3	BISHWA NATH KUMAR @ LALU JI vs THE STATE OF BIHAR	Mr.ANITA KUMARI SINGH (APP) Mr.SANDIP KR. GAUTAM Mr.YOGENDRA KUMAR(APP)
28.	CR. MISC./45266/2014 A.BAIL	1	RAJENDRA OJHA vs THE STATE OF BIHAR	Mr.RAJIVA RANJAN Mr.JAY RAM PRASAD Mr.SHAILENDRA KUMAR- II(APP)
29.	CR. MISC./45404/2014 A.BAIL	4	SK. IMTIYAZ @ IMTIYAZ vs STATE OF BIHAR & ANR	Mr.MD. NAJMUL HODDA Mr.SANJAY KUMAR SINGH (APP) Mr.BIRJU PRASAD
30.	CR. MISC./45900/2014 A.BAIL	3	SUMIT KUMAR vs STATE OF BIHAR & ANR	Mr.RAJEEV NAYAN Mr.M.DAYAL (APP) Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA Mr.CHANDRA MOHAN JHA
31.	CR. MISC./45904/2014 A.BAIL	3	GAURAV KUMAR SINGH @ GAURAV SINGH vs STATE OF BIHAR & ANR	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.SAKET KUMAR SINGH Mr.KALYAN SHANKAR(APP)
32.	CR. MISC./46106/2014 A.BAIL	3	BADRI SAH @ BADRI SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.VIVEKA NAND SINGH
33.	CR. MISC./47188/2014 A.BAIL	3	GANESH SAH vs STATE OF BIHAR & ANR	Mr.NACHIKETA JHA Mr.MADHURI LATA(APP)
34.	CR. MISC./47314/2014 A.BAIL	4	MD. FIROJ & ORS. vs THE STATE OF BIHAR	Mr.SAMEER RANJAN Mr.BINOD KUMAR NO. 2(APP)
35.	CR. MISC./47333/2014 A.BAIL	3	SANJAY PASWAN vs THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH Mr.ANAND KISHORE CHOUHDARY(APP)
36.	CR. MISC./47346/2014 A.BAIL	5	RAJEEV KUMAR vs STATE OF BIHAR & ANR	Mr.ALOK KUMAR ALOK Mr.AJAY KUMAR NO.2(APP)
37.	CR. MISC./47813/2014 A.BAIL	3	DEEPAK KUMAR JHA @ RAJU JHA vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD Mr.ANIL KR. SINGH NO.1 (APP) Mr.BIRENDRA KUMAR Mr.BIMAL KUMAR
38.	CR. MISC./48197/2014 A.BAIL	3	YOGENDRA KUMAR @ PUTUS vs THE STATE OF BIHAR	Mr.VIBHUTI RANJAN SONVADRA Mr.S.EHTESHAMUDDIN(APP) Mr.UMESH KUMAR
39.	CR. MISC./48394/2014 A.BAIL	3	RAJA RAM MANDAL vs STATE OF BIHAR & ANR	Mr.KRISHNA PRASAD SINGH Mr.PARMANAND KUMAR (APP)
40.	CR. MISC./48514/2014 A.BAIL	3	BHAWAN SHARMA @ BHAWANDEO SHARMA & ORS. vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR Mr.D.P.TIWARY(APP)
41.	CR. MISC./48516/2014 A.BAIL	3	SURAJ SAH vs STATE OF BIHAR & ANR	Mr.MD. FAHIMUDDIN Mr.DR.AJIT KUMAR(APP)
42.	CR. MISC./48798/2014 A.BAIL	3	NASIR ANSARI vs STATE OF BIHAR & ANR	Mr.SUDHIR KUMAR SINGH Mr.ASHA DEVI (APP)
43.	CR. MISC./48837/2014 A.BAIL	3	AFTAB ALAM vs THE STATE OF BIHAR	Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN Mr.SANJAY KR.TIWARY(APP)
44.	CR. MISC./48847/2014 A.BAIL	3	ASHOK KUMAR vs STATE OF BIHAR & ANR	Mr.VIJAY SHANKAR SHRIVASTAVA Mr.SHANTANU KUMAR(APP) Mr.SHAKTI SUMAN KUMAR
45.	CR. MISC./49783/2014 A.BAIL	3	SIKANDER RAI @ SIKANDER KUMAR vs STATE OF BIHAR & ANR	Mr.VANDANA SINGH Mr.RAJIV KUMAR Mr.GANJENDRA KUMAR SINGH Mr.ZAINUL ABEDIN (APP)
46.	CR. MISC./50025/2014 A.BAIL	3	SANJAY SHARMA vs STATE OF BIHAR & ANR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA Mr.B.M.P SINHA (APP)
47.	CR. MISC./50027/2014 A.BAIL	3	SANJIV KUMAR vs THE STATE OF BIHAR	Mr.TEJ NARAYAN SINGH Mr.SATYENDRA PRASAD SINGH Mr.DURESH NANDAN (APP)

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48.	CR. MISC./50744/2014 A.BAIL	3 DEEPAK KUMAR GUPTA vs STATE OF BIHAR & ANR	Mr.SHIVENDRA KUMAR SINHA	Mr.M.K. KHARE (APP)
49.	CR. MISC./50935/2014 A.BAIL	3 SHAHNAWAZ @ AFROZ vs STATE OF BIHAR & ANR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.SHAILENDRA KUMAR SINGH(APP) Mr.ADITYA NATH JHA
50.	CR. MISC./51483/2014 A.BAIL	3 DEOMANTI DEVI @ DEMANTI DEVI & ANR vs THE STATE OF BIHAR	Mr.SHIVENDRA KUMAR SINHA Mr.KUMARI SMITA SONI	Mr.RAJENDRA PD.NAT(APP)
51.	CR. MISC./51487/2014 A.BAIL	3 BARE LAL MAHTO vs THE STATE OF BIHAR	Mr.RAGHWENDRA KUMAR Mr.RAJESH ROY	Mr.SHARDANAND JHA(APP) Mr.RAVI SHANKER PANKAJ Mr.KRISHNA KUMAR YADAV
52.	CR. MISC./51488/2014 A.BAIL	3 MD. IMTIYAJ ALAM vs STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR SINHA	Mr.NARSING TANTI(APP)
53.	CR. MISC./51921/2014 A.BAIL	3 ABU SALEH vs STATE OF BIHAR & ANR	Mr.MD. HELAL AHMAD	Mr.S.N.SHUKLA(APP)
54.	CR. MISC./52003/2014 A.BAIL	5 SANDESH KUMAR SUNDAR vs STATE OF BIHAR & ANR	Mr.MANISH CHANDRA GANDHI	Mr.SATYENDRA NR. SINGH(APP)
55.	CR. MISC./20660/2015 BAIL IPC 379,420,4R.BAIL-1	1 JAGDISH PRASAD SHARMA vs THE STATE OF BIHAR	Mr.DIPAK KUMAR Mr.ARBIND KUMAR SINGH	Mr.PRANAV KUMAR(APP)
56.	CR. MISC./6118/2014 A.BAIL	7 JITENDRA SAO @ VICKKY SAO vs THE STATE OF BIHAR	Mr.SHASHI SHEKHAR SHARMA	Mr.UMA NATH MISHRA(APP)
57.	CR. MISC./7715/2014 A.BAIL	12 AJAY KUMAR & ORS vs THE STATE OF BIHAR	Mr.RANDHIR KUMAR NO-1	Mr.A.DAYAL (APP)
58.	CR. MISC./16765/2014 A.BAIL	11 SHAILESH SHARMA vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH	Mr.MD. ARIF (APP)
59.	CR. MISC./19724/2014 A.BAIL	9 BHOLA CHAUDHARY vs STATE OF BIHAR & ANR	Mr.UMESH KUMAR SINGH	Mr.MUKESH KR. SINGH (APP)
60.	CR. MISC./21698/2014 A.BAIL	9 RAJEEV KAMAL @ GUDDU vs THE STATE OF BIHAR	Mr.TAPESHWAR SHARMA	Mr.MD. A.HAQUE SAHARA (APP)
61.	CR. MISC./23122/2014 A.BAIL	6 VIMAL PASWAN & ANR. vs THE STATE OF BIHAR	Mr.RABINDRA PRASAD SINGH	Mr.DR. M.K.GAUTAM (APP)
62.	CR. MISC./26919/2014 A.BAIL	4 SHANTI DEVI & ORS vs THE STATE OF BIHAR	Mr.ASHOK KUMAR KASHYAP Mr.JAVED ASLAM	Mr.IFTEKAR MAHMOOD(APP)
63.	CR. MISC./28398/2014 A.BAIL	3 RAJAN KUMAR JHA & ORS vs THE STATE OF BIHAR	Mr.CHOUHDHARY SHYAM NANDAN	Mr.AJAY KR.JHA(APP)
64.	CR. MISC./31576/2014 A.BAIL	3 ANIL CHAUDHARY vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR DAS	Mr.KUMAR VIRENDRA NARAYAN (APP)
65.	CR. MISC./31617/2014 A.BAIL	4 RAJU MANJHI vs THE STATE OF BIHAR	Mr.AMRESH KUMAR SINHA	Mr.AJAY KR.JHA(APP)
66.	CR. MISC./32847/2014 A.BAIL	3 SHIVA PRASAD GUPTA vs STATE OF BIHAR & ANR	Mr.RAJEEV RANJAN NO.II	Mr.PARMANAND PD.(APP) Mr.NAGENDRA KUMAR SINGH
67.	CR. MISC./33032/2014 A.BAIL	4 MUNNA RAI & ANR. vs THE STATE OF BIHAR	Mr.NARENDRA KUMAR	Mr.UMESHNAND PANDIT(APP)
68.	CR. MISC./33303/2014 A.BAIL	5 ASHOK KUMAR YADAV vs THE STATE OF BIHAR	Mr.AMIT KUMAR	Mr.DR.AJEET KUMAR (APP)
69.	CR. MISC./34042/2014 with A.BAIL	4 BALCHAND YADAV & ORS vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR	Mr.DURGESH NANDAN (APP)
70.	CR. MISC./43046/2014 with A.BAIL	1 BALESHWAR YADAV & ANR. vs THE STATE OF BIHAR	Mr.ANJUM PERVEEN Mr.GAUTAM KUMAR YADAV Mr.TAFAZZUL AHMAD	Mr.SANJAY KUMAR (APP)
71.	CR. MISC./28554/2014 A.BAIL	4 JILAL YADAV vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR	Mr.ANIL PD.SINGH(APP)
72.	CR. MISC./34546/2014 A.BAIL	3 SALAMAT WARSI vs STATE OF BIHAR & ANR	Mr.ANIL CHANDRA	Mr.S.EHTESHAMUDDIN(APP) Mr.VED PRAKASH SRIVASTVA Mr.SANJAY KUMAR JHA Mr.C.JAWAHAR (APP)
73.	CR. MISC./34916/2014 A.BAIL	4 SEETA DEVI & ORS vs THE STATE OF BIHAR	Mr.PATANJALI RISHI Mr.SANJEET KUMAR SINGH	
74.	CR. MISC./35722/2014 A.BAIL	3 KASHIM MIAN & ORS vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.SURENDRA PRASAD SINGH	Mr.B.RAM (APP)
75.	CR. MISC./36233/2014 A.BAIL	3 JAI PRAKASH OJHA vs STATE OF BIHAR & ANR	Mr.SARVESHWAR TIWARY	Mr.ATUL CHANDRA(APP)
76.	CR. MISC./36337/2014 A.BAIL	1 ARUN KUMAR @ ARUN SINGH vs THE STATE OF BIHAR	Mr.PARMANAND PD. NR. SAHI Mr.BIRENDRA KUMAR TIWARY	Mr.SMT. ANITA KUMARI(APP) Mr.NAWAL KISHORE SINGH Mr.UPENDRA MISHRA Mr.JITENDRA NATH TIWARY
77.	CR. MISC./36897/2014 BAIL IPC 302,307,3R.BAIL-1	6 SANTOSH JHA @ SANTOSH KUMAR JHA vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13 Mr.DR.MRITYUNJAYA KR.GAUTAM Mr.YOGENDRA KUMAR Mr.MD. ANISUR RAHMAN	Mr.SURENDRA PD.SINGH (APP)
78.	CR. MISC./36999/2014 A.BAIL	3 RAJENDRA YADAV @ RAJENDRA KUMAR vs THE STATE OF BIHAR	Mr.SARVESH KUMAR SINGH	Mr.TAPESHWAR SHARMA(APP)
79.	CR. MISC./37427/2014 A.BAIL	3 ABDUL SALAM vs STATE OF BIHAR & ANR	Mr.MD. ANIS AKHTAR Mr.ARIF DAULA SIDDIQUIE Mr.ASIF KALIM Mr.MAHTAB ALAM	Mr.MADHURANAND JHA(APP) Mr.JITENDRA NARAIN SINHA
80.	CR. MISC./37777/2014 A.BAIL	4 AZIZUR RAHMAN vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.INDU BALA PANDEY (APP)
81.	CR. MISC./37847/2014 A.BAIL	4 RAM CHANDRA SAH & ANR vs THE STATE OF BIHAR	Mr.RAJEEV KUMAR SINGH Mr.RAMA KANT SINGH Mr.MUKESH KUMAR SINGH	Mr.U.L.VERMA(APP)
82.	CR. MISC./38021/2014 A.BAIL	3 CHANDAN KUMAR @ CHANDAN YADAV vs STATE OF BIHAR & ANR	Mr.BIRENDRA KUMAR	Mr.ASHRAF ANSARI(APP)
83.	CR. MISC./38044/2014 with A.BAIL	3 RAMESH KUMAR @ RAMESH RAI vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.RAJESH KUMAR (APP)

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84.	CR. MISC./42602/2014 A.BAIL	1	CHANDRA JEE @ RAKESH CHANDRA vs THE STATE OF BIHAR	Mr.PRABHU NARAYAN SHARMA Smt.ANITA KUMARI SINGH Mr.BIMAL KUMAR	Mr.A.M.P. MEHTA (APP)
85.	CR. MISC./38175/2014 A.BAIL	3	MD. JAHANGIR @ MD. KALU vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.A.DAYAL(APP)
86.	CR. MISC./38789/2014 A.BAIL	3	HAZARI BIND vs THE STATE OF BIHAR	Mr.SATISH KUMAR	Mr.PARMESHWAR MEHTA (APP)
87.	CR. MISC./39106/2014 A.BAIL	3	NARENDRA PASWAN & ANR. vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SANJAY KUMAR PANDEY	Mr.RAJENDRA NATH JHA (APP)
88.	CR. MISC./39182/2014 A/BAIL (P/C ACT)A.BAIL	3	TULESHWAR YADAV vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.BINAY KUMAR	Mr.RAMAKANT SHARMA (LAW OFF. VIG)
89.	CR. MISC./39242/2014 A.BAIL	4	ANITA DEVI vs THE STATE OF BIHAR	Mr.SHEKHAR KUMAR SINGH Mr.RAJA SURENDRA MOHAN	Mr.A.DAYAL(APP)
90.	CR. MISC./39381/2014 A.BAIL	5	KRISHNA SINGH @ KISO SINGH @ KRISHO SINGH vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.SURENDRA KUMAR(APP)
91.	CR. MISC./39467/2014 A.BAIL	3	BITU @ BITU KUMAR @ BITTU KUMAR vs THE STATE OF BIHAR	Mr.BIPIN KUMAR Mr.ARUN KUMAR	Mr.C. JAWAHAR (APP)
92.	CR. MISC./39518/2014 A.BAIL	3	ANIL KUMAR JHA @ ANIL JHA & ORS vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR JHA Mr.KRISHNA CHANDRA JHA	Mr.SADANAND PASWAN(APP) Mr.GIRISH CHANDRA JHA Mr.KUMAR GOUTAM
93.	CR. MISC./39805/2014 A.BAIL	3	DHUMAN SAH vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.PREM KR.JHA(APP)
94.	CR. MISC./39866/2014 A.BAIL	3	DUKHA MUKHIYA @ DUKHA MUKHIYA & ANR vs THE STATE OF BIHAR	Mr.VINAY KUMAR MISHRA	Mr.PRANAV KUMAR (APP)
95.	CR. MISC./39878/2014 A.BAIL	3	JAI PRAKASH KUMAR & ANR vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA Mr.SURYA NARAYAN YADAV Mr.PRAMOD KUMAR THAKUR Mr.AMARNATH JHA	Mr.IFTEKHAR MAHMOOD (APP)
96.	CR. MISC./40020/2014 A.BAIL	4	PRADEEP KUMAR @ PRADEEP KUMAR GUPTA vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR Mr.VIJAY SHANKAR SHRIVASTAVA	Mr.T.N. THAKUR (APP)
97.	CR. MISC./40218/2014 A.BAIL	3	JITENDRA SAH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA Mr.DR. BIDHU RANJAN	Mr.ANUJ KR.SRIVASTAV(APP)
98.	CR. MISC./40602/2014 A.BAIL	3	HARI RAI & ORS. vs THE STATE OF BIHAR	Mr.ROUNAK KUMAR SINGH "PANKAJ" Mr.KAMAL KISHORE JHA	Mr.AMITESH KUMAR(APP)
99.	CR. MISC./41297/2014 A.BAIL	3	ROSHAN TIWARI vs THE STATE OF BIHAR	Mr.KUMAR GOUTAM Mr.S. D. YADAV	Mr.IFTEKHAR MAHMOOD (APP)
100.	CR. MISC./41521/2014 A.BAIL	4	BABY DEVI & ANR vs THE STATE OF BIHAR	Mr.AMITABH BHARDWAJ Mr.PRAMOD KUMAR SINGH	Mr.RINA SINHA (APP)
101.	CR. MISC./41787/2014 A.BAIL	3	ANIL KUMAR SRIVASTAVA vs STATE OF BIHAR & ANR	Mr.DIWAKAR SINHA	Mr.SANJAY KUMAR SHARMA (APP)
102.	CR. MISC./41803/2014 A.BAIL	4	SHARWAN KUMAR vs THE STATE OF BIHAR	Mr.SANJAY PRASAD	Mr.RAM CHANDRA SAHNI (APP)
103.	CR. MISC./41821/2014 A.BAIL	3	AKHILESH KUMAR PASWAN @ AKHILES PASWAN vs STATE OF BIHAR & ANR	Mr.MANISH KUMAR NO-2	Mr.C.SEN PD.SINGH(APP) Mr.GIRISH CHANDRA JHA
104.	CR. MISC./42442/2014 A.BAIL	3	BINOD RAM vs STATE OF BIHAR & ANR	Mr.BIMLESH KUMAR PANDEY	Mr.RANA RANDHIR SINGH (APP)
105.	CR. MISC./42646/2014 A.BAIL	3	UDAY SINGH vs STATE OF BIHAR & ANR	Mr.RANG NATH CHOUBEY	Mr.DILIP KUMAR (APP) Mr.VINAY KIRTI SINGH Mr.PADMA DEO NARAYAN
106.	CR. MISC./42730/2014 A.BAIL	3	BHUMI RAM vs STATE OF BIHAR & ANR	Mr.SATISH KUMAR SINGH Mr.DINESH MAHARAJ	Mr.RAM ANURAG SINGH (APP)
107.	CR. MISC./42821/2014 A.BAIL	3	MD. ASHARAF ALI @ MD.ASHRAF & ORS. vs THE STATE OF BIHAR	Mr.RAMESH KUMAR THAKUR	Mr.DR. KUMAR UDAY PRATAP (APP) Mr.THAKUR BRAJESH SINGH Mr.MOHAMMAD SUFYAN
108.	CR. MISC./43185/2014 A.BAIL	3	DIWAKAR PRASAD SINGH vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.DR. INDIWAR KUMARI(APP)
109.	CR. MISC./43211/2014 A.BAIL	3	ARUN KUMAR SAHI @ ARUN SAHI & ORS. vs THE STATE OF BIHAR	Mr.PURUSHOTAM SHARMA Mr.RAVI PRAKASH	Mr.MADHURANAND JHA(APP) Mr.MANISH CHANDRA GANDHI
110.	CR. MISC./43221/2014 A.BAIL	3	HARESHWAR BHARATI @ TUNTUN BHARATI @ HARESHWAR BHARTI & ORS. vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.INDRA KUMAR SINGH (APP) Mr.HARISH KUMAR
111.	CR. MISC./43808/2014 A.BAIL	3	BINDESHWAR @ TIWARY @ BHUAR TIWARY vs THE STATE OF BIHAR	Mr.RAM NARESH SHARMA Mr.RAM NARAYAN	Mr.PARMANAND KUMAR(APP)
112.	CR. MISC./43917/2014 A.BAIL	1	RAHUL KUMAR & ANR vs THE STATE OF BIHAR	Mr.ANIL KUMAR	Mr.LALLAN KUMAR (APP)
113.	CR. MISC./43919/2014 A.BAIL	1	BHOLA RAM @ BHOLA PASWAN vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.LALLAN KUMAR (APP)
114.	CR. MISC./44730/2014 A.BAIL	1	ALAM ANSARI vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI	Mr.SHARDANAND JHA (APP)
115.	CR. MISC./44767/2014 A.BAIL	1	DHANANJAY MAHTO @ DHANANJAY KUMAR vs THE STATE OF BIHAR	Mr.VINAY MISTRY Mr.SANJAY KUMAR SHARMA	Mr.PARMESHWAR MEHTA (APP) Mr.SATYENDRA PRASAD
116.	CR. MISC./45335/2014 A.BAIL	1	AJAY KUMAR YADAV vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI	Mr.UDAY PRATAP SINGH (APP)
117.	CR. MISC./45618/2014 A.BAIL	1	ARUN MANDAL @ ARUN PRASAD MANDAL & ANR vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH	Mr.PUSHPA SINHA 2 (APP)
118.	CR. MISC./45824/2014 A.BAIL	1	MAHFOOZ ALAM vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.ANANT KUMAR (APP)

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		Hon'ble The Chief Justice	

119.	CR. MISC./45881/2014 A.BAIL	3	RAKESH KUMAR vs THE STATE OF BIHAR	Mr.SATYA PRAKASH SINHA	Mr.ANIL KUMAR(APP)
120.	CR. MISC./46319/2014 A.BAIL	3	SURESH RAM vs THE STATE OF BIHAR	Mr.AMARENDRA NATH VERMA	Mr.L.K.SHARMA(APP)
121.	CR. MISC./46328/2014 A.BAIL	3	VIJAY PRAKASH @ VIJAY KUMAR & ANR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR VARMA	Mr.SATYAVARTA VERMA (APP)
122.	CR. MISC./46732/2014 A.BAIL	3	SUKHDEO PRASAD vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR Mr.RITESH KUMAR	Mr.CHANDRA BHUSHAN PRASAD (APP) Mr.KRISHNA CHANDRA
123.	CR. MISC./46804/2014 with A.BAIL	3	KULDEEP KUMAR SINGH @ KULDEEP KUMAR vs THE STATE OF BIHAR	Mr.RANJAN KUMAR SRIVASTAVA	Mr.ABHAY KR. ROY(APP) Mr.SHAIENDRA KUMAR SINGH
124.	CR. MISC./47822/2014 A.BAIL	1	KAMALDEEP KUMAR vs THE STATE OF BIHAR	Mr.RANJAN KUMAR SRIVASTAVA	Mr.A.DAYAL (APP) Mr.SHAIENDRA KUMAR SINGH
125.	CR. MISC./46835/2014 A.BAIL	3	UMESH PD. GUPTA vs THE STATE OF BIHAR	Mr.TILAK SAO	Mr.NITYANAND(APP)
126.	CR. MISC./47298/2014 A.BAIL	3	PRIYADARSHAN vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.T.P.MANDAL(APP)
127.	CR. MISC./47357/2014 A.BAIL	3	HARERAM YADAV & ORS vs THE STATE OF BIHAR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA Mr.KUNWAR DIGVIJAY SINGH	Mr.ANIL PRASAD SINGH (APP) Mr.SHAMBHU SHARAN SHARMA Mr.ANURAG SHARMA Mr.SHEKHAR KUMAR SINGH Mr.MEENA SINGH(APP)
128.	CR. MISC./47720/2014 A.BAIL	3	UPENDRA GUPTA vs STATE OF BIHAR & ANR	Mr.DHARMESH KUMAR SHRIVASTAVA	
129.	CR. MISC./47836/2014 A.BAIL	3	BHOLA SINGH @ BHOLA PRASAD SINGH vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.SUNIL KUMAR DUBEY	Mr.J.N.THAKUR(APP) Mr.SUNIL KUMAR SHARMA Mr.GOPAL BOHRA Mr.M.DAYAL(APP)
130.	CR. MISC./47867/2014 A.BAIL	3	NIRANJAN KUMAR & ANR vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	
131.	CR. MISC./47873/2014 A.BAIL	3	DHARMENDRA KUMAR vs THE STATE OF BIHAR	Mr.BIJAY BHUSHAN PRASAD	Mr.AMBIKA BHAGAT(SPL.PP)
132.	CR. MISC./47924/2014 A.BAIL	3	MANI BHUSHAN RAI vs THE STATE OF BIHAR	Mr.RAJESH KUMAR	Mr.JAGDHAR PRASAD (APP)
133.	CR. MISC./47937/2014 A.BAIL	3	MANOJ YADAV vs THE STATE OF BIHAR	Mr.PRIYA GUPTA Mr.HEMANT KUMAR	Mr.NAGENDRA PRASAD (APP)
134.	CR. MISC./48129/2014 A.BAIL	3	TAICHUN SHEKH & ORS vs THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.MADAN JEET KUMAR	Mr.RAJENDRA SINGH SHASTRI JI(APP)
135.	CR. MISC./48137/2014 A.BAIL	3	RAMANAND SHARMA vs THE STATE OF BIHAR	Mr.AJIT KUMAR SINGH	Mr.RAM CHANDRA SINGH(APP)
136.	CR. MISC./48221/2014 A.BAIL	3	HARIKHIT MAHTON @ HARKHIT MAHTO vs THE STATE OF BIHAR	Mr.BRAJESH KUMAR PANDEY Mr.MANOJ KUMAR SINGH Mr.DILIP KUMAR ROY	Mr.JAGDHAR PRASAD (APP)
137.	CR. MISC./48244/2014 A.BAIL	3	SHARWAN SAH @ SHRAWAN SAH vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR SINGH	Mr.AJAY KUMAR NO.1(APP) Mr.SATYA PRAKASH
138.	CR. MISC./48346/2014 A.BAIL	3	AMRESH SHARMA & ANR vs THE STATE OF BIHAR	Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.ARVIND KUMAR PANDEY (APP)
139.	CR. MISC./48629/2014 A.BAIL	3	UPENDRA RAI & ORS. vs THE STATE OF BIHAR	Mr.PATHAK DHANANJAY KUMAR	Mr.KUMAR RANJIT RANJAN (APP) Mr.ANIRUDH KUMAR SINHA Mr.MUSTAQUE ALAM (APP)
140.	CR. MISC./48771/2014 A.BAIL	4	MOHAN YADAV vs THE STATE OF BIHAR	Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA	
141.	CR. MISC./48915/2014 A.BAIL	3	JHULAN SINGH @ KRISNARJUN SINGH & ANR vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR Mr.RAKESH KUMAR SHARMA	Mr.MD.SUFYAN(APP)
142.	CR. MISC./48975/2014 A.BAIL	3	MD. TINKU @ ARSHAD ALI KAUSHAR & ANR. vs THE STATE OF BIHAR	Mr.AMRESH KUMAR SINHA Mr.PRANESH KUMAR ARYA	Mr.ASHRAF ANSARI (APP)
143.	CR. MISC./48976/2014 A.BAIL	3	MD. YUSUF @ LAMBU vs THE STATE OF BIHAR	Mr.MANOJ KUMAR	Mr.DURGESH NANDAN(APP)
144.	CR. MISC./49480/2014 with A.BAIL	3	BIMAL YADAV & ANR vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.NAGENDRA PD.(APP)
145.	CR. MISC./50954/2014 A.BAIL	1	KAMLESH PRASAD & ANR vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.KALAYAN SHANKAR(APP)
146.	CR. MISC./49670/2014 A.BAIL	3	GHOGHARI DEVI & ANR. vs THE STATE OF BIHAR	Mr.RAM KISHUN PRASAD Mr.BINOD KUMAR	Mr.NAGENDRA PRASAD (APP)
147.	CR. MISC./50108/2014 A.BAIL	3	SHAIENDRA KUMAR MISHRA @ BITTAL MISHRA vs THE STATE OF BIHAR	Mr.VIKAS RATAN BHARTI Mr.PRANAV KUMAR Mr.ASHISH GIRI	Mr.AWADHESH KUMAR SINGH(APP) Mr.BIPIN BIHARI SINGH Mr.S.M.RAHMAN(APP)
148.	CR. MISC./50344/2014 A.BAIL	4	SUNIL KUMAR vs THE STATE OF BIHAR	Mr.MADAN JEET KUMAR	
149.	CR. MISC./50567/2014 A.BAIL	3	GOVIND KUMAR vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.ANITA KUMARI(APP)
150.	CR. MISC./51414/2014 A.BAIL	3	NAG NARAYAN PANDIT vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR Mr.RAVI SHANKAR KUMAR	Mr.SHARDANAND JHA (APP) Mr.ANIMESH
151.	CR. MISC./51489/2014 A.BAIL	3	SUNIL KUMAR SINGH & ORS vs THE STATE OF BIHAR	Mr.NAWAL KISHOR SINGH	Mr.SADANAND PASWAN(SPL.P.P.) Mr.JAI PRAKASH SINGH

152.	CR. MISC./51620/2014 A.BAIL	3	DEVENDRA SINGH vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR SINHA	Mr.M.K.KHARE(APP)
153.	CR. MISC./51807/2014 A.BAIL	1	RAM LOCHAN MANDAL vs THE STATE OF BIHAR	Mr.SAKET TIWARY	Mr.GULNAR BEGUM (APP)
154.	CR. MISC./52198/2014 A.BAIL	4	JANG BAHADUR YADAV & ORS vs THE STATE OF BIHAR	Mr.JAINENDRA KUMAR PUSHKAR	Mr.SHAHIN BEGUM(APP) Mr.SACHIDA NAND RAI

**Thursday the 2nd July 2015**  
**SESSION'S COURT (AT 10.30 A.M.)**  
**Mr. Justice Iqbal Ahmed Ansari**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION</u></b>					
1.	CR. MISC./36228/2014 A.BAIL	7 SAKET KUMAR JHA vs THE STATE OF BIHAR	Mr.DUDH NATH SINGH	Mr.NAVIN KR.PANDAY(APP) Mr.DHARMENDRA JHA	
2.	CR. MISC./38557/2014 A.BAIL	7 DR. DHANANJAY KUMAR SINGH @ DHANANJAY SINGH & ORS vs THE STATE OF BIHAR	Mr.RAGHWENDRA KUMAR	Mr.GOPESH KMAR(APP)	
3.	CR. MISC./40575/2014 A.BAIL	7 RAJIV RANJAN KUMAR GOND @ RAJIV RANJAN GOND vs STATE OF BIHAR & ANR	Mr.SACHINDRA KUMAR TIWARY	Mr.AKBAR ALI(APP) Mr.VINAY KIRTI SINGH Mr.RATAN PRASAD SINHA	
4.	CR. MISC./41889/2014 A.BAIL	6 KHURSHID ANSARI & ORS. vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.SATYA VEER Mr.PRAHALAD KUMAR BHAGAT	Mr.MD. A.HAQUE SAHAU (APP) Mr.MD. NAJMUL HODDA Mr.BINAY KUMAR	
5.	CR. MISC./43200/2014 A.BAIL	4 GANESH PRASAD SINGH vs THE STATE OF BIHAR	Mr.ONKAR KUMAR	Mr.RAM ANURAG SINGH(APP)	
6.	CR. MISC./43215/2014 with A.BAIL	10 KUMOD KUMAR vs THE STATE OF BIHAR	Mr.MADAN PRASAD SINGH NO-2 Mr.ARUN KUMAR SINGH Mr.SANJEEV RANJAN Mr.MADAN PRASAD SINGH NO-2	Mr.RAM NARESH ROY(APP) Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	
7.	CR. MISC./44280/2014 A.BAIL	1 SANJAY BISWAS @ SANJAY KUMAR BISWAS & ANR vs STATE OF BIHAR & ANR	Mr.SANJEEV RANJAN Mr.RAM PRAWESH KUMAR Mr.SHISHIR KUMAR	Mr.GAJENDRA PD.YADAV(APP) Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	
8.	CR. MISC./43219/2014 A.BAIL	5 RAJESH KUMAR @ RAJESH CHAUDHARY vs THE STATE OF BIHAR	Mr.ROHIT MISHRA	Mr.DILIP KUMAR (APP)	
9.	CR. MISC./43267/2014 A.BAIL	4 BHIM RAM & ORS vs THE STATE OF BIHAR	Mr.ANIL KUMAR TIWARY	Mr.GAJENDRA PRASAD YADAV (APP)	
10.	CR. MISC./43372/2014 A.BAIL	6 ARYAN PARITOSH & ANR. vs THE STATE OF BIHAR	Mr.UDAY PRASAD Mr.BISHWA BIJAY KUMAR	Mr.AWADHESH KUMAR SINGH (APP)	
11.	CR. MISC./46135/2014 with A.BAIL	4 GAURAV KUMAR vs THE STATE OF BIHAR	Mr.SWAPNIL KUMAR SINGH	Mr.AJAY KUMAR NO.1(APP)	
12.	CR. MISC./47407/2014 A.BAIL	1 GOPI YADAV vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINGH	Mr.SATYENDRA PD.(APP)	
13.	CR. MISC./50487/2014 A.BAIL	4 RAVINDRA SINGH vs THE STATE OF BIHAR	Mr.SHAIENDRA KUMAR SINHA Mr.GYANENDRA KUMAR SHUKLA	Mr.IFTEKHAR MAHMOOD(APP)	
14.	CR. MISC./50928/2014 A.BAIL	5 CHANDAN RAI vs STATE OF BIHAR & ANR	Mr.RANJAN KUMAR SRIVASTAVA	Mr.NAND KISHOR PD. (APP) Mr.MILIND KUMAR MISHRA Mr.SANJAY KUMAR PANDEY NO-5	
15.	CR. MISC./51005/2014 A.BAIL	6 AWADHESH SINGH & ORS. vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR SINGH Mr.PRAMOD KUMAR SINGH	Mr.D.P.TIWARY(APP)	
16.	CR. MISC./51056/2014 A.BAIL	5 PARAS KUMAR @ ABHAY KUMAR @ PARASH vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.ANISH CHANDRA(APP)	
17.	CR. MISC./19/2015 A.BAIL	5 RABINDRA MISHRA @ RABINDRA KUMAR MISHRA vs STATE OF BIHAR & ANR	Mr.SATYENDRA RAI Mr.ALOK KUMAR TIWARI	Mr.ABHAY KR. 1(APP) Mr.AJAY KUMAR TIWARY	
18.	CR. MISC./1087/2015 A.BAIL	4 AKLU KHAN @ AKLU MIAN & ANR. vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA	Mr.SADANAND PASWAN(SPL.PP) Mr.AMAR PRAKASH	
19.	CR. MISC./1187/2015 with A.BAIL	4 UMESH KUMAR SINGH vs THE STATE OF BIHAR	Mr.ANUJ KUMAR Mr.JAVED ASLAM	Mr.GOPESH KUMAR (APP) Mr.AMAR PRAKASH	
20.	CR. MISC./8702/2015 with A.BAIL	1 SABIR AHMAD vs THE STATE OF BIHAR	Mr.SANJAY KUMAR GIRI Mr.DHIRENDRA KUMAR SINGH	Mr.M.RAB(APP) Mr.AMAR PRAKASH	
21.	CR. MISC./10595/2015 with A.BAIL	1 RAJ KUMAR SINGH @ TITU SINGH @ TUTU SINGH vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.ZAINUL ABEDIN (APP) Mr.AMAR PRAKASH	
22.	CR. MISC./18645/2015 A.BAIL IPC 420/409 A.BAIL	1 BINOD KUMAR vs THE STATE OF BIHAR	Mr.SATYA PRAKASH PARASAR	Mr.JITENDRA KUMAR SINGH 1 (APP) Mr.AMAR PRAKASH	
23.	CR. MISC./1356/2015 A.BAIL	4 RAJEEV SINGH & ORS vs STATE OF BIHAR & ANR	Mr.DHANANJAY KUMAR GUPTA Mr.DEEPAK KUMAR Mr.HARISH CHANDRA PATEL	Mr.RAJENDRA NATH JHA (APP) Mr.JITENDRA KUMAR GIRI	
24.	CR. MISC./1501/2015 A.BAIL	5 BRIJ KISHORE GIRI & ORS vs THE STATE OF BIHAR	Mr.BIJAY PRAKASH SINGH	Mr.SATYENDRA PRASAD (APP)	
25.	CR. MISC./1504/2015 with A.BAIL	4 MANOJ YADAV @ MANOJ KUMAR vs STATE OF BIHAR & ANR	Mr.SITA RAM YADAV	Mr.SHANTANU KUMAR(APP) Mr.DR. ABDUS SHAKOOR	
26.	CR. MISC./7670/2015 A.BAIL	1 MANOJ YADAV @ MANOJ KUMAR vs THE STATE OF BIHAR	Mr.SUJIT KUMAR SINGH	Mr.MURLIDHAR(APP) Mr.DR. ABDUS SHAKOOR	
27.	CR. MISC./2484/2015 A.BAIL	4 SURENDRA YADAV vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA	Mr.SADANAND PASWAN(SPL. APP)	

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28.	CR. MISC./4893/2015 A.BAIL	5	ABRAR AHMAD KHAN vs THE STATE OF BIHAR	Mr.ZEYAUH HODA	Mr.G.S.GUPTA(APP)
29.	CR. MISC./4963/2015 A.BAIL	5	DILIP RAM vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.ADITYA NARAYAN SINGH (APP)
30.	CR. MISC./5080/2015 A.BAIL	4	SHATRUGHAN SHARMA @ PINTOO & ORS vs THE STATE OF BIHAR	Mr.ANURAG SAURAV Mr.GAURAV KUMAR	Mr.BINOD KUMAR NO. 2(APP) Mr.RAGHAV PRASAD
31.	CR. MISC./5097/2015 A.BAIL	4	JAI SHANKAR SHARMA @ SHANKAR SHARMA @ JAISHANKAR PRASAD vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD SINGH	Mr.SUBHASH CHANDRA MISHRA (APP)
32.	CR. MISC./5115/2015 A.BAIL	4	MD. SAKIR & ANR vs THE STATE OF BIHAR	Mr.MRITUNJAY KUMAR	Mr.S. EHETESHMUDDIN (APP)
33.	CR. MISC./5131/2015 A.BAIL	5	SHANTI DEVI @ SANTI DEVI vs THE STATE OF BIHAR	Mr.SATYAPAL SINGH	Mr.PUSHPA SINHA 2 (APP) Mr.SANJAY PARASMANI Mr.MARUTH NATH ROY
34.	CR. MISC./5212/2015 A.BAIL	4	RAJENDRA PRASAD @ RAJO MAHTO vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR	Mr.VEENA KUMARI JAISWAL(APP)
35.	CR. MISC./5224/2015 A.BAIL	4	RAJENDRA YADAV vs THE STATE OF BIHAR	Mr.SUNIL KUMAR NO.III	Mr.SHYAM KUMAR SINGH (APP)
36.	CR. MISC./5309/2015 A.BAIL	4	AMRENDRA KUMAR vs STATE OF BIHAR & ANR	Mr.VIJAY KUMAR SINGH Mr.PANKAJ KUMAR SINGH	Mr.BINOD KUMAR (APP) Mr.ALOK KUMAR @ ALOK KR SHAHI Mr.MUKESH Mr.AJIT KUMAR
37.	CR. MISC./5399/2015 A.BAIL	5	SATTO RAI @ SATO RAI & ORS vs THE STATE OF BIHAR	Mr.ANANT KUMAR-1	Mr.DR. AJIT KUMAR(APP)
38.	CR. MISC./5455/2015 with A.BAIL	4	SADHO YADAV @ SAHDEO YADAV & ORS. vs THE STATE OF BIHAR	Mr.SWAPNIL KUMAR SINGH	Mr.VEENA RANI PRASAD (APP)
39.	CR. MISC./16857/2015 A.BAIL	1	BIRJU YADAV & ANR. vs THE STATE OF BIHAR	Mr.SWAPNIL KUMAR SINGH	Mr.SATYENDRA PRASAD (APP)
40.	CR. MISC./5510/2015 A.BAIL	4	MANOJ KUMAR vs THE STATE OF BIHAR	Mr.UMESH KUMAR	Mr.LAXMI KANT SHARMA(APP) Mr.SHASHI SHEKHAR SHARMA
41.	CR. MISC./5520/2015 A.BAIL	4	MANTU MAHTO vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.C.JAWAHAR(APP)
42.	CR. MISC./5528/2015 A.BAIL	4	SADHU YADAV vs THE STATE OF BIHAR	Mr.RAM KISHUN PRASAD Mr.SUSHMA SARAN	Mr.RITA VERMA(APP) Mr.SURESH PRASAD SHARMA
43.	CR. MISC./5584/2015 A.BAIL	4	ASHOK PANDIT vs THE STATE OF BIHAR	Mr.VINOD GAUTAM	Mr.PARMESHWAR MEHTA(APP) Mr.SHUBHESH PANDEY
44.	CR. MISC./5590/2015 A.BAIL	4	BISHO YADAV & ORS. vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.HARENDRA PRASAD (APP)
45.	CR. MISC./5591/2015 A.BAIL	4	MD. USMAN vs THE STATE OF BIHAR	Mr.SUDHA CHANDRA Mr.SURENDRA KUMAR SINGH	Mr.RAM CHANDRA SINGH (APP) Mr.SANJAY KUMAR
46.	CR. MISC./5756/2015 A.BAIL	4	PRABHU YADAV & ORS. vs THE STATE OF BIHAR	Mr.RAJANI KANT SINGH Mr.SURENDRA KUMAR MISHRA	Mr.LAXMI KANT SHARMA (APP)
47.	CR. MISC./5812/2015 A.BAIL	4	SATISH PASWAN vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR SINHA	Mr.UDAY PRATAP SINGH(APP)
48.	CR. MISC./5828/2015 A.BAIL	4	JITENDRA SAW vs STATE OF BIHAR & ANR	Mr.RABI BHUSHAN PRASAD NO. 1	Mr.SURESH PD.SINGH(APP) Mr.VINOD KUMAR
49.	CR. MISC./5829/2015 A.BAIL	4	FANI LAL YADAV vs STATE OF BIHAR & ANR	Mr.MUKESH KUMAR RANA	Mr.KHURSHID ANWAR(APP)
50.	CR. MISC./5884/2015 A.BAIL	4	ASHOK SINGH vs THE STATE OF BIHAR	Mr.RAVI BHARDWAJ Mr.PRAMOD KUMAR	Mr.ASHA KUMARI(APP)
51.	CR. MISC./5928/2015 A.BAIL	4	ASHOK PASWAN vs STATE OF BIHAR & ANR	Mr.MADAN JEET KUMAR	Mr.MADAN KUMAR (APP) Mr.RAJENDRA NATH SINHA
52.	CR. MISC./8177/2015 A.BAIL	5	KAMLESHWARI DEVI & ANR vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE	Mr.ASHA KUMARI(APP) Mr.BHARAT LAL Mr.RABINDRA KUMAR
53.	CR. MISC./8194/2015 A.BAIL	4	SURENDRA MISHRA vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR Mr.SUNIL KUMAR	Mr.ATUL CHANDRA(APP)
54.	CR. MISC./8198/2015 A.BAIL	4	BILTU MANJHI & ORS vs THE STATE OF BIHAR	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.BHANU PRATAP SINGH(APP)
55.	CR. MISC./8247/2015 A.BAIL	4	ARVIND SINGH vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.BIPIN KUMAR	Mr.ANITA KUMARI SINGH (APP) Mr.VINOD GAUTAM
56.	CR. MISC./8254/2015 A.BAIL	4	RUPESH KUMAR vs THE STATE OF BIHAR	Mr.CHANDRA SHEKHAR ANAND Mr.DIWAKAR PRASAD KARN	Mr.B.RAM(APP)
57.	CR. MISC./8360/2015 A.BAIL	4	SHRI PRAKASH KUMAR vs THE STATE OF BIHAR	Mr.ANIL KUMAR TIWARY	Mr.RAM NARESH ROY(APP)
58.	CR. MISC./8377/2015 A.BAIL	4	RAJIYA KHATOON & ANR. vs THE STATE OF BIHAR	Mr.MD. MUSOWIR	Mr.A.L.PANDIT(APP)
59.	CR. MISC./8414/2015 A.BAIL	4	SUNDER DEVI & ORS vs THE STATE OF BIHAR	Mr.RAJEEV RANJAN NO.II	Mr.ADITYA NARAYAN SINGH 1(APP)
60.	CR. MISC./8418/2015 A.BAIL	4	RISHI NATH DAS @ GOPAL JI & ORS vs THE STATE OF BIHAR	Mr.BASANT KUMAR TRIPATHY	Mr.SATYAVRAT VERMA(APP)
61.	CR. MISC./8443/2015 A.BAIL	4	SARSWATI DEVI @ SARASWATI DEVI vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR	Mr.MANOJ KUMAR (APP)
62.	CR. MISC./8454/2015 A.BAIL	4	JITU KUMAR vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	Mr.M.DAYAL (APP)

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63.	CR. MISC./8476/2015 A.BAIL	5	PRANAV KUMAR vs THE STATE OF BIHAR THROUGH THE CABINET VIGILANCE, PATNA	Mr.RAJ KAMAL Mr.SANJEET KUMAR Mr.DHANANJAY KUMAR	Mr.RAMA KANT SHARMA(L.O,IC VIGI)
64.	CR. MISC./8478/2015 A.BAIL	4	SUDHA DEVI @ SUDHA KUMARI vs THE STATE OF BIHAR	Mr.JITENDRA NARAIN SINHA	Mr.ANUJ KR.SRIVASTAV(APP)
65.	CR. MISC./8500/2015 A.BAIL	4	MOHAMMAD DANISH & ANR. vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR Mr.RAKESH KUMAR SHARMA	Mr.ASHOK KUMAR(APP)
66.	CR. MISC./8505/2015 A.BAIL	5	KAVINDRA SINGH vs STATE OF BIHAR & ANR	Mr.UDAY PRATAP SINGH Mr.SANJEEV KUMAR	Mr.R.P.S SINGH (APP) Mr.RAGHAV PRASAD
67.	CR. MISC./8512/2015 A.BAIL	5	BINOD KUMAR vs THE STATE OF BIHAR	Mr.PRITHIVI RAJ SINGH	Mr.R.P.S.SINGH(APP)
68.	CR. MISC./8529/2015 A.BAIL	4	MD. RIZWAN @ RAJA vs THE STATE OF BIHAR	Mr.SHAILESH KUMAR Mr.SATISH KUMAR SINHA	Mr.R.B.S.PAHEPURI(APP) Mr.PANKAJ KUMAR DAS
69.	CR. MISC./8634/2015 with A.BAIL	4	UMESH KUMAR @ UMESH PRASAD vs THE STATE OF BIHAR	Mr.INDRADEO PRASAD	Mr.HARENDRA PD.(APP)
70.	CR. MISC./9122/2015 A.BAIL	1	MANJU DEVI @ SHRIMATI MANJU DEVI vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	Mr.ANURADHA SINGH (APP)
71.	CR. MISC./8658/2015 A.BAIL	4	SANJAY PANDIT @ SANJAY KUMAR PANDIT vs STATE OF BIHAR & ANR	Mr.AJIT KUMAR SINGH	Mr.T.N. THAKUR (APP) Mr.TARUN PRASAD MANDAL Mr.BHOLA PRASAD
72.	CR. MISC./8666/2015 A.BAIL	4	SMT. PRAMILA SINGH & ANR vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH Mr.ARVIND KUMAR	Mr.RAM SHANKAR DAS(SPL.APP)
73.	CR. MISC./8671/2015 A.BAIL	4	JAGDISH SAH & ANR vs THE STATE OF BIHAR	Mr.HANS LAL KUMAR	Mr.KALAYAN SHANKAR (APP) Mr.MAHENDRA THAKUR Mr.AJAY KUMAR SINHA
74.	CR. MISC./8699/2015 A.BAIL	4	VEENA JHA & ORS vs STATE OF BIHAR & ANR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.MEENA SINGH(APP) Mr.CHANDRA MOHAN JHA
75.	CR. MISC./8714/2015 A.BAIL	4	PUNIT PASWAN & ANR. vs THE STATE OF BIHAR	Mr.MUKESH KUMAR	Mr.H.A. KHAN (APP)
76.	CR. MISC./8725/2015 A.BAIL	4	MANNU KUMAR SINGH @ FAUJI @ KUMAR ABHIMAYU vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD SINGH	Mr.RAJENDRA SINGH SHASTRIJEE (APP)
77.	CR. MISC./8740/2015 with A.BAIL	4	KUSH KUMAR & ANR vs THE STATE OF BIHAR	Mr.AMARENDRA KUMAR SINGH	Mr.C.SEN PD.SINGH(APP)
78.	CR. MISC./11715/2015 with A.BAIL	1	MD. SHAHID ANWAR vs THE STATE OF BIHAR	Mr.S. JAMIL AKHTAR	Mr.SANJAY KR. SINGH(APP)
79.	CR. MISC./12161/2015 A.BAIL	1	KAUSHALENDRA KUMAR & ANR vs THE STATE OF BIHAR	Mr.AMARENDRA KUMAR SINGH	Mr.RAM CHANDRA SINGH(APP)
80.	CR. MISC./8898/2015 A.BAIL	5	MD. KOSHAR ALI @ KAISHAR ALI vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.SATYENDRA NR. SINGH (APP) Mr.SHATRUGHAN PANDEY
81.	CR. MISC./8911/2015 A.BAIL	4	SHESHNATH PASWAN & ANR vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.VEENA RANI PRASAD (APP)
82.	CR. MISC./8923/2015 with A.BAIL	4	JANARDAN YADAV vs THE STATE OF BIHAR	Mr.UMESH PRASAD Mr.MRITYUNJAY KUMAR	Mr.ANSUAIYA JAISWAL (APP)
83.	CR. MISC./20420/2015 A.BAIL 302,120B,34 A.BAIL	1	DEONANDAN YADAV vs THE STATE OF BIHAR	Mr.PRAKASH MAHTO	Mr.RAM ANURAG SINGH(APP)
84.	CR. MISC./8963/2015 A.BAIL	4	SRI GOBARDHAN PRASAD @ GOBARDHAN PRASAD vs THE STATE OF BIHAR	Mr.RAJESH KUMAR SINHA Mr.JITENDRA KUMAR PANDEY	Mr.HARENDRA PD.(APP)
85.	CR. MISC./8989/2015 A.BAIL	4	MD. JULFEKAR @ BABLOO @ BABALOO vs THE STATE OF BIHAR	Mr.DINESH JHA	Mr.ATAUR RAHMAN(APP)
86.	CR. MISC./9019/2015 A.BAIL	4	RAM BAHADUR MALAKAR & ORS vs THE STATE OF BIHAR	Mr.NAND KISHORE SINGH	Mr.AMRENDRA PD.(APP)
87.	CR. MISC./9078/2015 A.BAIL	4	ANAND KUMAR JHA vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.ARVIND KUMAR	Mr.CHANDRA BHUSHAN PRASAD(APP) Mr.PRABHAT KUMAR SINGH
88.	CR. MISC./9080/2015 A.BAIL	4	KAMALUDDIN vs THE STATE OF BIHAR	Mr.DINESH JHA	Mr.MADAN KUMAR(APP)
89.	CR. MISC./9084/2015 A.BAIL	4	AKLU PASWAN & ORS vs THE STATE OF BIHAR	Mr.PARMESHWAR MEHTA	Mr.SANGITA SHARMA (APP)
90.	CR. MISC./9128/2015 A.BAIL	4	SHYAM SAH vs THE STATE OF BIHAR	Mr.HANS LAL KUMAR	Mr.AMBIKA BHAGAT(SPL. P.P.)
91.	CR. MISC./9140/2015 A.BAIL	3	BINOD PASWAN & ORS vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.RAJENDRA SINGH SHASTRI JI(APP)
92.	CR. MISC./9150/2015 A.BAIL	4	RAMCHANDRA PODDAR & ANR. vs THE STATE OF BIHAR	Mr.VINAY MISTRY	Mr.KHURSHID ANWAR(APP)
93.	CR. MISC./9155/2015 A.BAIL	4	MOHAMAD AMIR @ RAJA MALIK vs THE STATE OF BIHAR	Mr.ARVIND PRASAD SINGH Mr.BINAY KUMAR Mr.SURESH SINGH Mr.SURESH PRASAD ROY	Mr.SURENDRA PD.SINGH (APP)
94.	CR. MISC./9162/2015 with A.BAIL	4	CHANDAN SINGH vs THE STATE OF BIHAR	Mr.SURESH PD SINGH NO.1	Mr.DASHRATH MEHTA (APP) Mr.KUMAR KAUSHLENDRA
95.	CR. MISC./11810/2015 A.BAIL	3	SHAMIM HAIDAR & ORS vs THE STATE OF BIHAR	Mr.AJAY KUMAR PANDEY	Mr.MD.ATAUR RAHMAN(APP) Mr.KUMAR KAUSHLENDRA
96.	CR. MISC./9193/2015 A.BAIL	4	ARUN KUMAR & ORS vs THE STATE OF BIHAR	Mr.AMBIKA BHAGAT	Mr.SANJAY KUMAR TIWARY (APP)
97.	CR. MISC./9220/2015 A.BAIL	3	VIJAY KUMAR VERMA vs THE STATE OF BIHAR	Mr.VIBHAKAR KUMAR	Mr.SUBHASH CHANDRA MISHRA (APP)

98. CR. MISC./9241/2015 with A.BAIL	5	SOM PAL SINGH SAINI vs THE UNION OF INDIA THROUGH THE DEPUTY INSPECTOR GENERAL, CBI, ANTICORRUPTION BRANCH, PATNA	Ms.PRAKRITITA SHARMA	Mr.BIPIN KUMAR SINHA (SC CBI)
99. CR. MISC./9444/2015 with A.BAIL	1	SATYENDRA KUMAR vs THE STATE OF BIHAR THROUGH C.B.I./A.C.B, PATNA	Mr.RAJ NATH SHARMA Mr.BALESHWAR PRASAD CHOUDHARY Mr.VINOD GAUTAM	Mr.BIPIN KUMAR SINHA (SC/CBI)
100. CR. MISC./14172/2015 with A.BAIL (13 P.C.ACT A.BAIL	4	MITHILESH PRASAD MISHRA vs THE STATE OF BIHAR THROUGH C.B.I./A.C.B/PATNA	Mr.VINOD GAUTAM Mr.BALESHWAR PRASAD CHOUDHARY	Mr.BIPIN KUMAR SINHA(SCCBI)
101. CR. MISC./11719/2015 with A.BAIL	4	MR. K VENKATA PHANI vs THE UNION OF INDIA THROUGH CBI	Mr.RANJIT SHARAN Mr.SUBROTESWAR DE Mr.LAXMI NARAYAN DAS	Mr.BIPIN KUMAR SINHA(SC/CBI)
102. CR. MISC./11922/2015 with A.BAIL	4	MR. K VENKATA RAO vs THE UNION OF INDIA THROUGH C.B.I.	Mr.RANJIT SHARAN Mr.LAXMI NARAYAN DAS	Mr.BIPIN KUMAR SINHA (SC CBI)
103. CR. MISC./14761/2015 with A.BAIL	3	MR. S.R.K. PRASAD @ SURAPANENV RAM KRISHNA PRASAD vs THE UNION OF INDIA THROUGH THE CBI	Mr.RANJIT SHARAN Mr.SUBROTESWAR DE Mr.LAXMI NARAYAN DAS	Mr.BIPIN KUMAR SINHA(SC/CBI)
104. CR. MISC./21155/2015 A.BAIL IPC 120B/40 A.BAIL	1	MR. J. RAMKRISHNA vs THE UNION OF INDIA THROUGH THE C.B.I.	Mr.RANJIT SHARAN Mr.SUBROTESWAR DE Mr.LAXMI NARAYAN DAS	Mr.BIPIN KUMAR SINHA (SC/CBI)
105. CR. MISC./9437/2015 A.BAIL	4	LAILESH PRASAD vs THE STATE OF BIHAR	Mr.DEVENDRA PRASAD SINGH	Mr.NIRMALA KUMARI (APP) Mr.SHEEL BHADRA JHA Mr.ASHOK KUMAR Mr.BINDESHWAR PRASAD SINGH
106. CR. MISC./9465/2015 A.BAIL	4	MUKESH KUMAR RAMAN vs THE STATE OF BIHAR THROUGH THE VIGILANCE DEPARTMENT GOVERNMENT OF BIHAR, PATNA	Mr.VIKAS RATAN BHARTI Mr.ASHISH GIRI	Mr.RAMAKANT SHARMA(LO(I.C.VIG))
107. CR. MISC./9592/2015 A.BAIL	5	JITENDRA RAI & ANR vs THE STATE OF BIHAR	Mr.DEWENDRA NARAYAN SINGH	Mr.C.SEN PRASAD SINGH (APP)
108. CR. MISC./9607/2015 A.BAIL	3	SUMITRA DEVI & ANR vs THE STATE OF BIHAR	Mr.NARESH DIKSHIT	Mr.SANJAY KR. SHARMA (APP) Mr.GOPAL JHA
109. CR. MISC./9706/2015 A.BAIL	4	BHIM SINGH & ANR vs THE STATE OF BIHAR	Mr.KUMAR DHIRENDRA PRATAP SINGH	Mr.AMBIKA BHAGAT (SPL.PP)
110. CR. MISC./9786/2015 A.BAIL	4	MOHAMAD JAVEED AALAM vs THE STATE OF BIHAR	Mr.CHANDRA KANT	Mr.M.RAB(APP)
111. CR. MISC./9803/2015 A.BAIL	3	SRI JAI SRI LAL THAKUR & ANR. vs THE STATE OF BIHAR	Mr.MADAN JEET KUMAR	Mr.AMIT KR.RAKESH(APP)
112. CR. MISC./14659/2015 A.BAIL	4	LALAN YADAV vs THE STATE OF BIHAR	Mr.ARJUN PD. KESHRI	Mr.KALYAN SHANKAR (APP)
113. CR. MISC./14715/2015 A.BAIL	5	LAXMAN RAM vs THE STATE OF BIHAR	Mr.SUBHASH KUMAR JHA	Mr.UPENDRA KUMAR(APP) Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR
114. CR. MISC./14781/2015 A.BAIL	5	GAYNEE DEVI vs THE STATE OF BIHAR	Mr.SUBHASH KUMAR JHA Mr.INDRAJEET JHA	Mr.RAJIV NAYAN(APP)
115. CR. MISC./14789/2015 A.BAIL	5	RAJU SAH vs THE STATE OF BIHAR	Mr.RAMESH KUMAR SINGH	Mr.R.P.S.SINGH(APP)
116. CR. MISC./14813/2015 A.BAIL	5	KIRAN DEVI @ KIRAN KUMARI vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.PUSHPA SINHA (APP) Mr.BINDHYACHAL SINGH Mr.PARIJAT SAURAV
117. CR. MISC./14858/2015 A.BAIL	5	RAJESH YADAV vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH Mr.BRAJESH KUMAR PANDEY	Mr.SADANAND PASWAN (SPL. PP) Mr.DINESH MAHARAJ
118. CR. MISC./14863/2015 A.BAIL	4	KAILASH PATEL vs THE STATE OF BIHAR	Mr.RAM ADYA SINGH	Mr.ARUN KUMAR (APP) Mr.UMESH CHANDRA VERMA
119. CR. MISC./14898/2015 A.BAIL	4	GOLU TIWARY vs THE STATE OF BIHAR	Mr.RADHA MOHAN PATHAK	Mr.SADANAND PASWAN (SPL.APP)
120. CR. MISC./14915/2015 with A.BAIL	4	MITHILESH @ DHAN KUMAR@MITHILESH KUMAR & ANR vs THE STATE OF BIHAR	Mr.AJAY KUMAR PANDEY	Mr.PANCHANAND PANDIT(APP)
121. CR. MISC./15369/2015 A.BAIL	4	CHANDESHWAR YADAV & ORS vs THE STATE OF BIHAR	Mr.RAVI BHUSHAN VERMA	Mr.BINOD KUMAR (APP)
122. CR. MISC./14985/2015 A.BAIL	4	VIDYA BHUSAN PATHAK vs THE STATE OF BIHAR	Mr.RANJAN KUMAR SHARMA Mr.MANOJ KUMAR	Mr.VINOD SHANKAR MODI(APP)
123. CR. MISC./15103/2015 A.BAIL	1	MOSTT. DEVKI DEVI @ DEVA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.MURARI PRASAD SINHA Mr.ARUN KUMAR SINHA	Mr.A.K.CHOUDHARY(APP)
124. CR. MISC./15159/2015 A.BAIL	4	SUNNI KUMAR @ SUNNY KUMAR @SANNI KUMAR vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH Mr.PRAVIN KUMAR	Mr.KHURSHID ANWAR(APP)
125. CR. MISC./15247/2015 A.BAIL	3	DINESH KUMAR CHAUDHARY vs STATE OF BIHAR & ANR	Mr.MITHILESH KUMAR UPADHYAY Mr.OM PRAKASH UPADHYAY	Mr.MANOJ KUMAR (APP) Mr.DHANANJAY KUMAR PANDEY
126. CR. MISC./15263/2015 A.BAIL	3	PITAMBER PANDEY vs THE STATE OF BIHAR	Mr.ANANG MOHAN SINHA	Mr.AKBAR ALI(APP)
127. CR. MISC./15301/2015 A.BAIL	3	JAWAID KHAN vs THE STATE OF BIHAR	Mr.BRAJ NANDAN KUMAR TIWARY	Mr.P.N.PANDIT(APP)
128. CR. MISC./15330/2015 with A.BAIL	4	ANZULA DEVI & ANR vs THE STATE OF BIHAR	Mr.AMIT KUMAR ANAND Mr.RABINDRA KUMAR RAVI Mr.VINAY KUMAR	Mr.C. JAWAHAR (APP)

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129. CR. MISC./15370/2015 A.BAIL	3	HARIBANSH PRASAD SINGH & ANR vs THE STATE OF BIHAR	Mr. AMIT KUMAR ANAND Mr. RABINDRA KUMAR RAVI Mr. VINAY KUMAR	Mr. C. JAWAHAR (APP)
130. CR. MISC./15333/2015 A.BAIL	4	DHARMENDRA YADAV vs THE STATE OF BIHAR	Mr. SANJAY PARASMANI Mr. MANOJ KUMAR	Mr. SMT. INDU KUMARI SRIVASTAVA (APP)
131. CR. MISC./15344/2015 A.BAIL	6	RAKESH SINGH & ANR vs THE STATE OF BIHAR	Mr. PRAVEEN KUMAR Mr. NIHAR NANDAN AMBASTA	Mr. SANJAY KR. SINGH (APP)
132. CR. MISC./15405/2015 A.BAIL	3	NITISH KUMAR MANDAL vs THE STATE OF BIHAR	Mr. PRABHAT RANJAN SINGH	Mr. DR. KR. UDAY PRATAP (APP)
133. CR. MISC./15414/2015 A.BAIL	4	AFSHAR ALAM @ MUNNA vs STATE OF BIHAR & ANR	Mr. MD. NURUL HODA	Mr. ANIL KUMAR (APP)
134. CR. MISC./15487/2015 A.BAIL	1	BIJULI MANJHI & ANR vs THE STATE OF BIHAR	Mr. ANIL CHANDRA	Mr. ATUL CHANDRA (APP)
135. CR. MISC./15494/2015 A.BAIL	1	SUNIL THAKUR @ SUNIL KUMAR THAKUR vs THE STATE OF BIHAR	Mr. ADITYA NARAYAN SINGH-1	Mr. SATYAVERAT VERMA (APP)
136. CR. MISC./15505/2015 A.BAIL	1	MUMTAZ CHAND vs STATE OF BIHAR & ANR	Mr. SATYENDRA NARAYAN SINGH Mr. NEERAJ KUMAR ALIAS SANIDH	Mr. AMIT KR. RAKESH (APP)
137. CR. MISC./15508/2015 A.BAIL	1	MD. SHANAWAZ & ANR vs THE STATE OF BIHAR	Mr. AJAY KUMAR SINGH	Mr. R. N. JHA (APP)
138. CR. MISC./15517/2015 A.BAIL	1	SADDAM HUSSAIN & ANR vs THE STATE OF BIHAR	Mr. GHULAM RABBANI	Mr. GULNAR BEGUM (APP)
139. CR. MISC./15529/2015 A.BAIL	1	BALIRAM RAI vs THE STATE OF BIHAR	Mr. SHYAMESHWAR KUMAR SINGH	Mr. YOGENDRA KR. SINGH (APP)
140. CR. MISC./15531/2015 A.BAIL	1	RAM KUMAR SINGH @ BHIKHARI SINGH vs THE STATE OF BIHAR	Mr. DHARMENDRA JHA	Mr. VEENA KUMARI JAISWAL (APP)
141. CR. MISC./15541/2015 A.BAIL	1	SUNIL KUMAR RAI & ANR vs THE STATE OF BIHAR	Mr. NITYANAND	Mr. LALAN KUMAR (APP)
142. CR. MISC./15557/2015 A.BAIL	1	CHANDAN KUMAR vs THE STATE OF BIHAR	Mr. KAMAL KISHORE JHA Mr. ROUNAK KUMAR SINGH "PANKAJ"	Mr. G. S. GUPTA (APP)
143. CR. MISC./15560/2015 A.BAIL	1	MD. TASLIM & ORS vs THE STATE OF BIHAR	Mr. SURENDRA KUMAR SINGH Mr. PRABHAT KUMAR SINGH Mr. SUDHA CHANDRA	Mr. RAM CHANDRA SINGH (APP)
144. CR. MISC./15564/2015 A.BAIL	1	MADAN SHARMA vs STATE OF BIHAR & ANR	Mr. HARENDRA PRASAD Mr. SHAILENDRA KUMAR	Mr. GULNAR BEGUM (APP) Mr. ASHOK KUMAR Mr. BINOD KUMAR SINHA
145. CR. MISC./15585/2015 A.BAIL	1	MUKESH KUMAR & ANR vs THE STATE OF BIHAR	Mr. KAMAL KISHORE JHA Mr. ROUNAK KUMAR SINGH "PANKAJ"	Mr. MANOJ KUMAR 1 (APP)
146. CR. MISC./15590/2015 A.BAIL	1	CHANDAN KUMAR @ CHANDAN SINGH. vs THE STATE OF BIHAR	Mr. ABINASH CHNDRA JHA	Mr. MUKESH KR. SINGH (APP)
147. CR. MISC./15661/2015 A.BAIL	3	SURENDRA RAI & ORS vs THE STATE OF BIHAR	Mr. SATYENDRA NARAYAN SINGH Mr. NEERAJ KUMAR ALIAS SANIDH	Mr. AMIT KR. RAKESH (APP)
148. CR. MISC./15740/2015 A.BAIL	3	JAGU MAHTO @ JAGGU MAHTO & ORS vs THE STATE OF BIHAR	Mr. KAILASH NATH DIWAKAR	Mr. RAJESH KUMAR (APP) Mr. ARUN KUMAR PRASAD
149. CR. MISC./15760/2015 A.BAIL	3	UMESH TIWARI & ORS. vs THE STATE OF BIHAR	Mr. SHAKTI SUMAN KUMAR Mr. RAJESH RANJAN Mr. PANKAJ KUMAR	Mr. DR. M. K. GAUTAM (APP)
150. CR. MISC./15813/2015 A.BAIL	3	SARPANCH YOGENDRA DAS @ YOGENDRA DAS & ANR. vs THE STATE OF BIHAR	Mr. SHIWESH CHANDRA MISHRA	Mr. SAKIR AHMAD (APP) Mr. BRAJ NANDAN KUMAR TIWARY Mr. SANJAY KUMAR TIWARY
151. CR. MISC./15821/2015 A.BAIL	3	SURESH MAHATO & ANR vs THE STATE OF BIHAR	Mr. RAKESH RANJAN	Mr. M. RAB (APP) Mr. GAJENDRA KUMAR SINGH
152. CR. MISC./15844/2015 A.BAIL	3	BAIKUNTHNATH SINGH vs THE STATE OF BIHAR	Mr. HARENDRA PRASAD	Mr. MUKESH KR. SINGH (APP)
153. CR. MISC./15846/2015 A.BAIL	3	SUDARSHAN RAI & ORS. vs THE STATE OF BIHAR	Mr. MADHAW PRASAD YADAW	Mr. PUSHPA SINHA 2 (APP)
154. CR. MISC./15866/2015 A.BAIL	3	MITHLESH YADAV @ MITHLESH KUMAR & ORS vs THE STATE OF BIHAR	Mr. PREM CHAND YADAV	Mr. MADAN KUMAR (APP)
155. CR. MISC./15965/2015 A.BAIL	3	RAGHUNATH SINGH vs THE STATE OF BIHAR	Mr. KUMOD KUMAR SHRIVASTAW	Mr. DR. RAVINDRA KUMAR (APP)
156. CR. MISC./15991/2015 A.BAIL	4	MD. MOJIB @ MOJIB. & ORS vs THE STATE OF BIHAR	Mr. RANJEET KUMAR SINGH Mr. PAWAN KUMAR SINGH	Mr. PRANAV KUMAR (APP) Mr. MD. NAUSHAD UZZOHA
157. CR. MISC./16005/2015 A.BAIL	1	PINTU YADAV & ORS vs THE STATE OF BIHAR	Mr. AJAY KUMAR	Mr. PRADIP NR. KUMAR (APP)
158. CR. MISC./16006/2015 A.BAIL	1	NAND KISHORE PRASAD YADAV vs STATE OF BIHAR & ANR	Mr. ANISH CHANDRA Mr. KRISHNA DEO SINGH	Mr. NAND KUMAR (APP)
159. CR. MISC./16015/2015 A.BAIL	1	SHYAM BABU vs THE STATE OF BIHAR	Mr. BINOD KUMAR MISHRA	Mr. ABHAY KUMAR-I (APP)

160. CR. MISC./16031/2015 A.BAIL	1 KAMESHWAR CHAUPAL vs THE STATE OF BIHAR	Mr. VINAY KUMAR MISHRA Mr. DHARMENDRA JHA	Mr. NIRMAL KR. SINHA (APP)
161. CR. MISC./16052/2015 A.BAIL	3 BANSHI MAHTO @ BANSI MAHTO & ANR vs THE STATE OF BIHAR	Mr. SATYENDRA RAI	Mr. U.L. VERMA (APP)
162. CR. MISC./16064/2015 A.BAIL	3 SURENDRA MISHRA vs THE STATE OF BIHAR	Mr. BIMAL KUMAR Mr. SUNIL KUMAR	Mr. SANJAY KUMAR (APP)
163. CR. MISC./16148/2015 A.BAIL	4 ARJUN @ ARJUN KUMAR & ANR vs THE STATE OF BIHAR	Mr. RAKESH KUMAR	Mr. IFTEKHAR MAHMOOD (APP)

**Thursday the 2nd July 2015**  
**Court No. 11 (AT 10.30 A.M.)**  
**Mr. Justice V.N. Sinha**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b>FOR HEARING</b>					
1.	CWJC/8252/1994 LAND CEILING (PRE-	3 KAMTA SINGH vs THE ADDL.MEMBER,BOARD OF REVEN	Mr.RAM PRASAD SINGH Mr.RAM BISHUN PRASAD Mr.PRAMOD KUMAR	Mr.H.P.SINGH (SC) Mr.SANDEEP KR. Mr.KUMARI AMRITA (GP10) Mr.RAJIV KR. SINGH (GP2)	
2.	CWJC/8253/1994 LAND CEILING (PRE-	3 KAMTA SINGH vs THE ADDL.MEMBER,BOARD OF REVEN	Mr.RAM PRASAD SINGH Mr.RAM BISHUN PRASAD Mr.PRAMOD KUMAR	Mr.H.P.SINGH (SC) Mr.SANDEEP KR. Mr.KUMARI AMRITA (GP10)	
3.	CWJC/8255/1994 LAND CEILING (PRE-	3 KAMTA SINGH vs THE ADDL.MEMBER,BOARD OF REVEN	Mr.RAM PRASAD SINGH Mr.PRAMOD KUMAR Mr.RAM BISHUN PRASAD	Mr.H.P.SINGH (SC) Mr.SANDEEP KR. Mr.KUMARI AMRITA (GP10) Mr.AJAY KR. TRIPATHI Mr.RAJIV KR. SINGH (GP2)	
4.	CWJC/9806/1994 CONSOLIDATION	4 MD.ALAUDDIN & ANR vs STATE OF BIHAR & ORS	Mr.SHABBIR AHMAD Mr.MD.NASIRUDDIN KHAN Mr.PREM PRAKASH	Mr.(GP2) Mr.PREM KR. JHA Mr.NAJMUL HODA Mr.(GA2) Mr.ALOK KUMAR 'ALOK'	
5.	CWJC/10173/1994 LAND CEILING (PRE-	3 GYANTI DEVI vs STATE OF BIHAR & ORS	Mr.RAJENDRA NATH JHA	Mr.(GP3) Mr.ISHWARI SINGH Mr.K.P.SINGH Mr.RAM KRISHNA SINGH Mr.KINKAR KUMAR (SC27) Mr.KUMARI AMRITA (GP10)	
6.	CWJC/10488/1994 OTHERS	4 JAGDISH PRASAD YADAV vs STATE OF BIHAR & ORS	Mr.ANISH CHANDRA SINHA	Mr.J.REHMAN (SC) Mr.MAHESH NR. PARBAT Mr.SHASHI BHUSHAN PD. Mr.AJAY- GA12	
7.	CWJC/10705/1994 OTHERS	1 BISHWANATH GIRI & ORS vs THE SUB.DIV.OFFICER,BIKRAMGANJ	Mr.VEENA RANI Mr.ARIND KUMAR Mr.SANTOSH KUMAR SINHA 2 Mr.PARMANAND PRASAD	Mr.(GP2) Mr.(GA2)	
8.	CWJC/10926/1994 BIHAR TENENCY ACT	4 BALESHWAR MOCHI & ORS vs STATE OF BIHAR & ORS	Mr.UMA KANT PRASAD I Mr.SATISH KUMAR SINHA Mr.SATYA PRAKASH	Mr.J.RAHMAN (SC) Mr.NARESH PRASAD Mr.RAM ANUJ PRASAD SINGH Mr.AJAY (GA12) Mr.ASHOK KUMAR Mr.H.P.SINGH (SC) Mr.SANJAY KUMAR Mr.ANIL KUMAR Mr.SUBASH KISHORE VERMA Mr.RAJIV KR. SINGH (GP2) Mr.UDAY CHAND PD. Mr.NIRMAL KR.	
9.	CWJC/11433/1994 OTHERS	1 GUNESHWAR PRASAD SHARMA @ vs STATE OF BIHAR & ORS	Mr.BINOD KUMAR AMBASTHA	Mr.H.P.SINGH (SC) Mr.SANJAY KUMAR Mr.ANIL KUMAR Mr.SUBASH KISHORE VERMA Mr.RAJIV KR. SINGH (GP2) Mr.UDAY CHAND PD. Mr.NIRMAL KR.	
10.	CWJC/11498/1994 LAND CEILING (PRE-	3 BHUNESHWARI YADAV vs STATE OF BIHAR & ORS	Mr.SANTOSH KUMAR JHA Mr.MAHENDRA THAKUR Mr.SANJAY KUMAR JHA	Mr.J.RAHMAN (SC) Mr.ALOK CHANDRA PD. Mr.VIJENDRA NATH Mr.AJAY (GA12) Mr.DHARMENDRA CHOUBEY Mr.AJAY- GA12 Mr.KUMARI AMRITA (GP10) Mr.Y.KISHORE (SC7)	
11.	CWJC/235/1995 OTHERS	1 KRISHNA NAND JHA vs STATE OF BIHAR & ORS	Mr.NAND GOPAL MISHRA		
12.	CWJC/274/1995 BIHAR TENENCY ACT	1 RATAN KUMAR MANDAL & ANR vs STATE OF BIHAR & ORS	Mr.ARUN KUMAR SINGH 2 Mr.AMAR NATH MISHRA	Mr.(GP3) Mr.KINKAR KUMAR (SC27)	
13.	CWJC/367/1995 OTHERS	1 SHYAM NARAYAN TIWARY vs STATE OF BIHAR & ORS	Mr.MURARI PRASAD SINHA	Mr.H.P.SINGH (SC) Mr.SUDHIR CHANDRA JHA Mr.D. P. CHOUDHARY Mr.RAJIV KR. SINGH (GP2)	
14.	CWJC/491/1995 CONSOLIDATION	4 SK.IRFAN vs STATE OF BIHAR & ORS	Mr.UDAY BHANU ROY Mr.AMBRISH KUMAR JHA	Mr.A.K.SINGH (SC3) Mr.NIJMUL HODA	
15.	CWJC/1712/1995 B.PRIVILEGED-PERS	5 MAHADEO YADAV & ANR vs STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.RAMESH KUMAR THAKUR	Mr.(GP2) Mr.(GA2)	
16.	CWJC/3846/1995 OTHERS	1 RAJESHWAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.RAVI SHANKAR SAHAY	Mr.A.N.SINGH (SC8)	
17.	CWJC/4963/1995 OTHERS	1 RAJESH KUMAR SINGH vs STATE OF BIHAR & ORS	Mr.VIVEKANAND VIVEK	Mr.RAJENDRA PD (SC1)	
18.	CWJC/4979/1995 OTHERS	1 JITENDRA NARAYAN JHA vs STATE OF BIHAR & ORS	Mr.SHEOJI MISHRA	Mr./MRS.MRIDULA MISHRA (GP6)	
19.	CWJC/5578/1995 OTHERS	1 CHHABINATH PATHAK & ANR vs STATE OF BIHAR & ORS	Mr.M.CHATTERJEE	Mr.R.AHSHAN (SC) Mr.RAJU GIRI (GP30)	
20.	CWJC/6442/1995 OTHERS	1 MAHANTH KRISHNA NAND BHAGAT vs STATE OF BIHAR & ORS	Mr.SURESH CHANDRA PD.SINHA	Mr.J.RAHMAN (SC)	
21.	CWJC/6462/1995 OTHERS	1 HARISHANKAR TIWARI vs STATE OF BIHAR & ORS	Mr.NARMADESHWAR JHA Mr.HARENDRA PRASAD SINHA	Mr.J.RAHMAN (SC)	

PATNA HIGH COURT		186	Thursday 2 <sup>nd</sup> July, 2015		
Mr. Justice V.N. Sinha					
22.	CWJC/7254/1995 OTHERS	1	DHARIKSHAN SAH vs STATE OF BIHAR & ORS	Mr. JITENDRA NATH Mr. BISHWA NATH PRASAD	Mr. H. P. SINGH (SC) Mr. MAHESH PD.-2 Mr. RAJIV KR. SINGH (GP2) Mr. B. P. VERMA (SC)
23.	CWJC/9932/1995 OTHERS	1	BASANT KUMAR SINGH & ORS vs STATE OF BIHAR & ORS	Mr. V. K. RAI	
24.	CWJC/11420/1995 OTHERS	1	TRIYUGI NATH TIWARY & ORS vs STATE OF BIHAR & ORS	Mr. KISHORE KUMAR THAKUR	Mr. D. N. YADAV (GA)
25.	CWJC/11834/1995 OTHERS	3	GANESH RAM vs STATE OF BIHAR & ORS	Mr. BRAJESH KUMAR SINGH	Mr. R. AHSAN (SC) Mr. RAJU GIRI (GP30) Mr. RAM SEWAK CHOUDHARY
26.	CWJC/8574/1997 LAND ENCROACHMENT	4	ASHOK KUMAR JAISWAL AND ORS vs THE STATE OF BIHAR & ORS	Mr. R. GRIYAGHEY Mr. SUBROTESWAR DE Mr. SATYENDRA PRASAD SINGH Mr. BINOD KUMAR SINGH Mr. ABHAY KUMAR Mr. JASHWIR SINGH ARORA Mr. AWADHESH KR. SINGH Mr. SUNIL KUMAR SHARMA Mr. AJAY KUMAR Mr. SANJEEV KUMAR SINGH Mr. RANJEET TIWARY	Mr. (GP1) Mr. ANSHUMAN SINGH Mr. RAJIV NAYAN SINGH Mr. SHOLA SANDHWAR Mr. A. K. JHA Mr. SHRAWAN KUMAR
27.	CWJC/8933/1997 CONSOLIDATION	3	MOST. BADRUN BIBI AND ORS vs THE STATE OF BIHAR & ORS	Mr. MAHESH PRASAD 2 Mr. REWTI KANT RAMAN	Mr. J. N. JHA (GP2)
28.	CWJC/1960/1998 CONSOLIDATION	3	LALAN SINGH AND ANR vs THE DIRECTOR OF CONSOLIDATION&	Mr. RAS BIHARI THAKUR	Mr. O. P. AGARWAL (SC2) Mr. GOPAL PANDEY
29.	CWJC/1014/1999 B.PRIVILEGED-PERS	3	IZHAR HUSSAIN & ORS vs THE STATE OF BIHAR & ORS	Mr. NIRMAL KUMAR SINHA-3 Mr. MAHENDRA THAKUR Mr. ARUN KUMAR	Mr. (GP2) Mr. (GA10)
30.	CWJC/1241/1999 BIHAR TENENCY ACT	5	BRISHNATH PRASAD vs THE STATE OF BIHAR & ORS	Mr. NARMADESHWAR JHA Mr. INDRAJEET BHUSHAN Mr. MANISH KUMAR Mr. BINOD KUMAR SINGH Mr. SUBODH KUMAR SINHA Mr. HARENDRA PRASAD SINHA	Mr. (GP2) Mr. BINOD KUMAR Mr. ASHOK KUMAR Mr. ASHOK KUMAR(SC11) Mr. RAVINDRA NATH DUBEY (AAG12) Mr. (GA10)
31.	CWJC/2194/1999 BIHAR TENENCY ACT	3	KHALILUR RAHMAN vs THE STATE OF BIHAR & ORS	Mr. NAGENDRA DUBEY Mr. TUHIN SHANKAR Mr. SUNIL KUMAR SINGH	Mr. (SC8) Mr. KINKAR KUMAR (SC27)
32.	CWJC/2357/1999 CONSOLIDATION	3	MD. SHAHABUDDIN & ORS vs JOINT DIRECTOR OF CONSOLIDATIO	Mr. NARESH CHANDRA VERMA Mr. ARUN KUMAR LAL	Mr. (SC8) Mr. RAM KUMAR SINGH Mr. RATAN DEEP PRASAD
33.	CWJC/11112/2000 LAND CEILING (SURP)	1	PUSHPA RAI @ PUSHPA KUMARI & AN vs THE STATE OF BIHAR & ORS	Mr. PUSHKAR NARAIN SHAHI Mr. SANJEET KUMAR SINGH	Mr. H. P. SINGH (S.C.1 SC)C Mr. LAKSHMI KANT SHARMA Mr. R. K. SINGH (GP15) Mr. KAPIL DEO PANDEY Mr. KUNWAR DIGVIJAY SINGH Mr. RAJESH KUMAR Mr. RAJIV KUMAR SINGH (GP2)
34.	CWJC/11300/2000 LAND CEILING (PRE-	1	GITA DEVI vs THE STATE OF BIHAR & ORS	Mr. BRAJ NANDAN SINGH	Mr. S. A. ALAM (S.C.4 SC)C Mr. DHURENDRA KUMAR Mr. ASHOK KUMAR YADAV Mr. SHIV SHANKAR AZAD Mr. CHANDRA SHEKHAR PRASAD
35.	CWJC/11303/2000 LAND CEILING (PRE-	1	SHIV RATI DEVI vs THE STATE OF BIHAR & ORS	Mr. BRAJ NANDAN SINGH	Mr. S. A. ALAM (S. C. 4 SC)C Mr. DHURENDRA KUMAR Mr. ASHOK KUMAR YADAV Mr. CHANDRA SHEKHAR PRASAD Mr. SHIV SHANKAR AZAD
36.	CWJC/11364/2000 SHAIRAT	1	LAKSHMAN MUKHIYA & ANR vs THE STATE OF BIHAR & ORS	Mr. PASHUPATI PD. SINHA	Mr. (GP8) Mr. KAMLA KANT UPADHYAY Mr. ASHOK KUMAR ROY
37.	CWJC/11587/2000 with LAND CEILING (PRE-	1	RAJESH SAH & ORS vs THE STATE OF BIHAR & ORS	Mr. SATISH CHANDRA SURYA Mr. LALLAN PRASAD Mr. RAJIV KUMAR	Mr. S. A. ALAM (SC)C Mr. POONAM KUMARI
38.	CWJC/11588/2000 with LAND CEILING (PRE-	1	RAJESH SAH & ORS vs THE STATE OF BIHAR & ORS	Mr. SATISH CHANDRA SURYA Mr. LALLAN PRASAD Mr. RAJIV KUMAR	S. A. ALAM (SC)C Mr. POONAM KUMARI
39.	CWJC/11604/2000 with LAND CEILING (PRE-	1	RAJESH SAH & ORS vs THE STATE OF BIHAR & ORS	Mr. SATISH CHANDRA SURYA Mr. RAJIV KUMAR Mr. LALLAN PRASAD	S. A. ALAM (SC)C Mr. POONAM KUMARI
40.	CWJC/11610/2000 LAND CEILING (PRE-	1	RAJESH SAH & ORS vs THE STATE OF BIHAR & ORS	Mr. SATISH CHANDRA SURYA Mr. RAJIV KUMAR Mr. LALLAN PRASAD	S. A. ALAM (SC)C Mr. POONAM KUMARI

**Thursday the 2nd July 2015**  
**Court No. 8 (AT 10.30 A.M.)**  
**Mr. Justice Navaniti Prasad Singh**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b>FOR HEARING</b>					
1.	CWJC/7668/1995 CONSOLIDATION	1 KESHO PAL vs THE JOINT DIR.OF CONSOLIDATION	Mr.ARABIND NATH PANDEY Mr.NAGENDRA DUBEY	Mr.(GP2) Mr.MALLIKA MAZUMDAR Mr.REWATI KANT RAMAN Mr.RAM IQBAL RAI Mr.BISHWANATH CHOUDHARY Mr.MITHILESH KUMAR DWIVEDI	
2.	CWJC/8313/1995 BHOODAN ACT	1 SRI RAM JANKI & ANR vs STATE OF BIHAR & ORS	Mr.BINAY KANT MANI TRIPATHI Mr.RITESH KUMAR Mr.S.P.BHAKTA Mr.ASHOK MAHTO Mr.ANIL KUMAR SHUKLA Mr.PRAMOD KUMAR	Mr.ALKA VERMA Mr.SARVENDRA KR.VERMA	
3.	CWJC/8429/1995 CONSOLIDATION	7 KALESHWARI DEVI vs STATE OF BIHAR & ORS	Mr.SURESH CHANDRA PD.SINHA Mr.ASHUTOSH CHANDRA Mr.RATAN KUMAR SINHA	Mr.(GP2) Smt.VEENA KUMARI JAISWAL Mr.(GA2) Mr.VEENA KUMARI JAISWAL Mr.CHANDRA KALA JAISWAL	
4.	CWJC/8468/1995 B.PRIVILEGED-PERS	1 MANSI MIAN vs STATE OF BIHAR & ORS	Mr.AMAR PRAKASH	Mr.(GP1) Mr.SARVA DEO SINGH Mr.RAJESHG KR.	
5.	CWJC/8483/1995 CONSOLIDATION	1 RAMAPATTI SINGH & ORS vs STATE OF BIHAR & ORS	Mr.RAM LALLAN SINGH Mr.YOGENDRA KUMAR SINGH	Mr.(GP2)	
6.	CWJC/8484/1995 CONSOLIDATION	1 MOSMAT SONA JHARO DEVI & ORS vs STATE OF BIHAR & ORS	Mr.RAM LALLAN SINGH Mr.YOGENDRA KUMAR SINGH	Mr.(GP2)	
7.	CWJC/8517/1995 CONSOLIDATION	4 RAM KAILASH SINGH vs STATE OF BIHAR & ORS	Mr.MAHESH PRASAD 2 Mr.BISHWA NATH CHAUDHARY	Mr.(GP2) Mr.VIKRAM DEO SINGH Mr.(GA2) Mr.BIJAY KR.SINGH	
8.	CWJC/8568/1995 OTHERS	1 SMT.KUSUMA DEVI vs STATE OF BIHAR & ORS	Mr.JANARDAN SINGH	Mr.B.P.VERMA (SC) Mr.GOPAL PRASAD ROY Mr.RAJIV RANJAN SINHA	
9.	CWJC/9020/1995 CONSOLIDATION	5 KEDAR NATH vs STATE OF BIHAR & ORS	Mr.BRIJ MOHAN KUMAR SINGH Mr.ATUL KUMAR PANDEY	Mr.(GP2) Mr.RADHA MOHAN PANDEY Mr.DHARNIDHAR PRASAD MISHRA Mr.(GA2) Mr.BALAJEE PATHAK Mr.UMA KANT SINGH	
10.	CWJC/9511/1995 CONSOLIDATION	5 RAM BHARAT DUBEY vs STATE OF BIHAR & ORS	Mr.ARABIND NATH PANDEY Mr.NAGENDRA DUBEY	Mr.(GP2) Mr.CHOUNBEY JAWAHAR Mr.RAJEEV KR. SINGH (GP15) Mr.CHOUNBEY JAWAHAR Mr.(GA2)	
11.	CWJC/10077/1995 CONSOLIDATION	4 RAJ KISHORE RAI vs STATE OF BIHAR & ORS	Mr.SURENDRA PRASAD SINGH Mr.HARENDRA KUMAR SINGH	Mr.(GP2) Mr.SYED HUSSAIN MAJEED Mr.ABBAS HAIDER Mr.MD.ATAUL HAQUE Mr.MD.KAMIL AKHTAR Mr.S.S.NAYER HUSSAIN Mr.(GA2)	
12.	CWJC/10186/1995 CONSOLIDATION	1 BRAJ KISHORE PRASAD SINGH vs STATE OF BIHAR & ORS	Mr.HARENDRA PRASAD SINGH I Mr.SANJEET KUMAR Mr.ANJAN CHAKRABARTY Mr.RATAN KUMAR NO.1 Mr.SHASHI SHAKHER PD.SINHA	Mr.(GP2) Mr.UMA KANT PRASAD Mr.RAJIV RANJAN SINGH Mr.(GA2)	
13.	CWJC/10498/1995 OTHERS	1 BIGNI DEVI vs STATE OF BIHAR & ORS	Mr.SATISH CHANDRA SURYA Mr.BISHWA NATH CHOUHDARY Mr.BISHWA NATH CHAUDHARY Mr.ANAND VERMA	Mr.J.RAHMAN (SC) Mr.UDAY SINGH Mr.REWATI RAMAN Mr.AJAY- GA12	
14.	CWJC/11886/1995 OTHERS	3 RAJESHWARI PD.SINGH & ORS vs STATE OF BIHAR & ORS	Mr.DINESH KUMAR SINGH Mr.RAJESH KUMAR Mr.VINOD KUMAR SETH Mr.TUHIN SHANKAR Mr.VISHWESHVAR NATH MISHRA	Mr.R.AHSHAN (SC) Mr.PRAVIN KUMAR SINHA Mr.RAJU GIRI (GP30)	

<b>PATNA HIGH COURT</b>	<b>188</b>	<b>Thursday 2<sup>nd</sup> July, 2015</b> Mr. Justice Navaniti Prasad Singh
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15.	CWJC/11989/1995 BIHAR TENENCY ACT	3	MANORAMA DEVI & ORS vs STATE OF BIHAR & ORS	Mr.PRABHAS RANJAN Mr.UOGENDRA KUMAR Mr.MADHU SUDAN KUMAR SINHA Mr.MURLI MANOHAR SINGH Mr.MD.IFTEKHAR MAHMOOD Mr.DURGESH KUMAR	Mr.(GP1) Mr.ANJANA BHAGAT Mr.RAGHWENDRA SINGH Mr.ARUN PRASAD AMBASTHA Mr.SUCHETA YADAV Mr.ANIL JAISWAL
16.	CWJC/235/1996 LAND CEILING (SURP)	1	KRISHNA KANT SHARMA & ORS vs STATE OF BIHAR & ORS	Mr.MADAN MOHAN PD.SINGH Mr.MRIGANK MAULI Mr.VINAY MISTRY Mr.NIRMAL KUMAR SINHA-3	Mr.J.RAHMAN (SC) Mr.HAMENDRA PD.SINGH Mr.RAJIV KUMAR SINGH (GP2) Mr.J.RAHMAN (SC)
17.	CWJC/948/1996 with OTHERS	1	SIA SARAN MAHTO vs STATE OF BIHAR & ORS		
18.	CWJC/949/1996 OTHERS	1	YOGENDRA SAH & ORS vs STATE OF BIHAR & ORS	Mr.NIRMAL KUMAR SINHA-3	Mr.J.RAHMAN (SC)
19.	CWJC/1596/1996 OTHERS	1	DHIRENDRA NATH CHATURVEDI & ANR vs STATE OF BIHAR & ORS	Mr.A.K.MALLICK Mr.AJAY PRASAD	Mr.H.P.SINGH (SC) Mr.RAJIV KUMAR SINGH (GP2)
20.	CWJC/1834/1996 CONSOLIDATION	3	RAM BARAN SINGH & ORS vs STATE OF BIHAR & ORS	Mr.A.K.SINGH TARUN Mr.JITENDRA PD. SHAHA Mr.AWADHESH KUMAR SINGH TARUN	Mr.(GP2) Mr.MANINDRA KUMAR
21.	CWJC/5474/1996 OTHERS	2	DAROGA RAI & ANR vs STATE OF BIHAR & ORS	Mr.MAHESH NARAYAN PARBAT	Mr.T.N.MAITIN (GP1)
22.	CWJC/6780/1996 OTHERS	3	BASUDEO PRASAD SINGH & ORS vs STATE OF BIHAR & ORS	Mr.BIPIN BIHARI SINGH	Mr.S.D.YADAV (GP8) Mr.PARMANAND PD.NR.SAHI Mr.UMA KANT PRASAD
23.	CWJC/7286/1996 OTHERS	3	DIGMBAR JHA & ORS vs STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.PRABHU NARAYAN JHA Mr.ARUN KUMAR	Mr.H.P.SINGH (SC) Mr.RAJIV KUMAR SINGH (GP2)
24.	CWJC/8629/1996 OTHERS	1	SHRI SHIV SHANKAR PD.KHETAN & O vs STATE OF BIHAR & ORS	Mr.LALA SACHINDRA KUMAR	Mr.H.P.SINGH (SC) Mr.ANIL KUMAR Mr.DRONACHARYA Mr.MANOJ KUMAR SINGH Mr.RAJIV KR. SINGH (GP2) Mr.AKHILESHWAR PANDEY
25.	CWJC/11648/2000 B.PRIVILEGED-PERS	1	RAJENDRA SAH vs THE STATE OF BIHAR & ORS	Mr.MD.RASHID ALAM Mr.NADIMUL HASAN	Mr.(GP2) Mr.SANJAY KUMAR Mr.DR.RATAN KUMAR Mr.AMBUJ NAYAN CHOUBEY Mr.ASHOK KUMAR (SC11)
26.	CWJC/11835/2000 CONSOLIDATION	6	STATE OF BIHAR vs JOINT DIRECTOR,CONSOLIDATION &	Mr.NITYANAND JHA (JC TO GPI)	Mr.(GP7) Mr.GAJENDRA NATH OJHA Mr.NIRMAL KUMAR SINHA-3 Mr.SACHCHIDA NAND SINGH Mr.BASUDEO SAHAI Mr.BHAG WAN DATTA YADAV Mr./MRS.MIRA KUMARI Mr.ARUN KUMAR Mr.RAM CHANDRA SAHNI
27.	CWJC/11968/2000 BIHAR TENENCY ACT	1	BHOGANAND MANDAL vs THE STATE OF BIHAR & ANR	Mr.SANJAY KUMAR SHARMA	Mr.(GP2) Mr.AVINASH Mr.AJIT KUMAR SINGH-1 Mr.ASHOK KUMAR (SC11)
28.	CWJC/12520/2000 LAND CEILING (SURP)	4	RAM BALAK DAS JI GURU BHAI & AN vs THE STATE OF BIHAR & ORS	Mr.SHYAM NARAYAN PANDEY Mr.ARVIND KUMAR Mr.KUBER PATHAK Mr.ARVIND KUMAR (MANTU)	Mr.V.K.BHAGAT (S.C.2 SC)C Mr.SRI KRISHNA RANJAN Mr.RAM BACHAN SINGH
29.	CWJC/12699/2000 LAND CEILING (PRE-	1	CHINTA DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIVEK KUMAR Mr.ARUN KUMAR Mr.SABAL KUMAR JHA Mr.RAMESH KUMAR THAKUR	Mr.MD.FAIZ AHMADC)C Mr.AMIT PRAKASH
30.	CWJC/12990/2000 LAND CEILING (SURP)	1	RAJ NARAIN JHA & ANR vs THE STATE OF BIHAR & ORS	Mr.SURESH KUMAR ISHWAR	Mr.V.K.BHAGAT (SC)C Mr.RAJU GIRI (GP30)
31.	CWJC/13577/2000 with BIHAR TENENCY ACT	1	BHULLO PASWAN & ORS vs THE STATE OF BIHAR & ORS	Mr.ARUN PRASAD AMBASTHA Mr.RUPESH RANJAN Mr.RAGHWENDRA SINGH Mr.RAVINDRA KR.CHOUDHARY	Mr.(GP2) Mr.SHASHI NATH JHA Mr.ASHOK KUMAR (SC11) Mr.ANIL KUMAR SINGH
32.	CWJC/667/2001 BIHAR TENENCY ACT	1	CHHANGURI PASWAN & ORS vs THE STATE OF BIHAR & ORS	Mr.ARUN PRASAD AMBASTHA Mr.RUPESH RANJAN Mr.RAGHWENDRA SINGH	Mr.(GP2) Mr.SHASHI NATH JHA
33.	CWJC/13753/2000 SHAIRAT	1	MD. MOTIUR RAHMAN @ DASTGIR vs THE STATE OF BIHAR & ORS	Mr.U.K.CHOUDHARY	Mr.(GP8)

**Thursday the 2nd July 2015**  
**Court No. 13 (AT 10.30 A.M.)**  
**Mr. Justice Ramesh Kumar Datta**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b>FOR HEARING</b>					
1.	CWJC/1292/1996 OTHERS	3 SHAMBHU DAS @ PANCHU DAS vs THE STATE OF BIHAR & ORS	Mr.SHABBIR AHMAD Mr.SHAMSHAD ALAM	Mr.B.P.VERMA (SC) Mr.B.N.P.SINGH Mr.RAJU GIRI (GP30)	
2.	CWJC/3013/1996 LAND CEILING (PRE-	1 BISHUNDEO YADAV & ORS vs STATE OF BIHAR & ORS	Mr.PANCHA NAND PANDIT Mr.ANIL KUMAR Mr.BHUBNESHWAR PD.	Mr.(GP1) Mr.BINITA KUMARI Mr.BASUDEO SAHAI	
3.	CWJC/3646/1996 MUTATION ACT	4 MAHANTH RAMASHRAYA DAS vs STATE OF BIHAR & ORS	Mr.MAHESH NARAYAN PARBAT Mr.RAJENDRA KUMAR GIRI Mr.RAJU GIRI Mr.ASHISH GIRI Mr.VIKASH RATAN BHARATI	Mr.(GP1) Mr.POONAM KUMARI Mr.RAJEEV KUMAR Mr.GA 10 Mr.UDAY NARAYAN SINGH	
4.	CWJC/4088/1996 OTHERS	3 SMT.KANTI PANDEY vs STATE OF BIHAR & ORS	Mr.BIMLENDU KUMAR JHA Mr.SADA NAND ROY	Mr. .P.VERMA (SC) Mr.DR.BINOD KUMAR JHA	
5.	CWJC/4149/1996 LAND CEILING (PRE-	1 MD.MUSTAFA vs STATE OF BIHAR & ORS	Mr.UDAY BHANU ROY Mr.AMBRISH KUMAR JHA	Mr.H.P.SINGH (SC) Mr.S.A.ALAM (SC3) Mr.RAJIV KUMAR SINGH (GP2)	
6.	CWJC/4153/1996 CONSOLIDATION	1 TAQUI AHMAD vs STATE OF BIHAR & ORS	Mr.ASHOK KUMAR MISHRA	Mr.(GP2) Mr.MD. KAMRAM Mr.S.A.ALAM (SC3)	
7.	CWJC/4177/1996 CONSOLIDATION	1 BIR BAHADUR SINGH vs STATE OF BIHAR & ORS	Mr.HARENDRA NARAIN SINHA	Mr.(GP2) Mr.S.A.ALAM (SC3)	
8.	CWJC/4195/1996 LAND CEILING (PRE-	1 SOGHRA KHATOON & ANR vs MOST.KHODAIJA KHATOON & ORS	Mr.MD.ANISUR RAHMAN Mr.MD.RASHID ALAM Mr.NADIMUL HASAN	Mr.(GP1) Mr.SANDIP MISHRA Mr.P.N.PATHAK	
9.	CWJC/4405/1996 CONSOLIDATION	1 BIR BAHADUR SINGH vs STATE OF BIHAR & ORS	Mr.HARENDRA NARAIN SINHA	Mr.(GP2)	
10.	CWJC/4833/1996 CONSOLIDATION	1 SILLU SINGH & ORS vs THE DEPUTY DIR.OF CONSOLIDATIO	Mr.PRABHAT KUMAR SINGH	Mr.(GP2)	
11.	CWJC/4966/1996 CONSOLIDATION	1 VIJAY SINGH vs STATE OF BIHAR & ORS	Mr.BINOD KUMAR Mr.ANIL KUMAR RAI Mr.BIMAL KUMAR Mr.RITESH KUMAR Mr.AMARENDRA ARYA	Mr.RAJIVA RANJAN Mr.SURAJ DEO SINGH Mr.(GP2) Mr.S.A.ALAM (SC3) Mr.SIDHENDRA NR.SINGH Mr.PRABHAT RANJAN	
12.	CWJC/5235/1996 CONSOLIDATION	1 BIBI HASINA KHATOON vs STATE OF BIHAR & ORS	Mr.INDRAJEET JHA Mr.SHARDA NAND MISHRA Mr.RANJANA PATHAK	Mr.(GP2) Mr.S.A.ALAM (SC3)	
13.	CWJC/5248/1996 OTHERS	1 RAMAGYA GIRI vs STATE OF BIHAR & ORS	Mr.BINAY KANT MANI TRIPATHI Mr.SURESH PRASAD BHAKTA	Mr.H.P.SINGH (SC) Mr.S.A.ALAM (SC3)	
14.	CWJC/8740/1996 OTHERS	1 DASHRATH MANDAL & ANR vs STATE OF BIHAR & ORS	Mr.LALA SACHINDRA KUMAR Mr.ANIL KUMAR	Mr.]]P.SINGH (SC) Mr.ANIL KUMAR Mr.RAJIV KUMAR SINGH (GP2) Mr.MANOJ KUMAR SINGH	
15.	CWJC/9209/1996 OTHERS	1 KRISHNA PRASAD vs STATE OF BIHAR & ORS	Mr.SUJAY KUMAR	Mr.V.N. SINHA (GP9)	
16.	CWJC/11320/1996 OTHERS	2 RAM UMED SINGH & ORS vs STATE OF BIHAR & ORS	Mr.GOPAL TIWARI	Mr.H.P.SINGH (SC) Mr.RAJIV KUMAR SINGH (GP2)	
17.	CWJC/547/1997 OTHERS	1 CHAKARDHAR PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.RANJAN KUMAR SINGH	Mr.(GP1)	
18.	CWJC/641/1997 with OTHERS	1 SMT.CHANDRA LEKHA & ANR vs THE STATE OF BIHAR & ORS	Mr.P.K.SHAHI Mr.RITU Mr.AMBUJ NAYAN CHOUBEY Mr.SHEKHAR SINGH Mr.NAGENDRA DUBEY Mr.RAJESH PD.CHOUDHARY	Mr.R.AHSHAN (SC) Mr.RAJU GIRI (GP30)	
19.	CWJC/10541/1998 OTHERS	1 BRIJ NARAIN @ BRIJ NR.SHARMA & vs THE STATE OF BIHAR & ORS	Mr.RAJESH PRASAD CHOUDHARY Mr.SARVA DEO SINGH	Mr.H.P.SINGH (SC)C	
20.	CWJC/832/1997 with OTHERS	1 GITA DEVI vs THE STATE OF BIHAR & ORS	Mr.SATISH KUMAR SINHA Mr.BINOD KUMAR	Mr.H.P.SINGH (SC)	
21.	CWJC/925/1997 OTHERS	1 GITA DEVI vs THE STATE OF BIHAR & ORS	Mr.SATISH KUMAR SINHA Mr.ANIL KUMAR RAI	Mr.H.P.SINGH (SC) Mr.ACHHAIBAR SINGH	
22.	CWJC/1424/1997 OTHERS	1 RAM SUGARATH THAKUR & ORS vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR ARUN Mr.NAND KISHOR SINGH	Mr.H.P.SINGH (SC) Mr.RAM CHANDRA LAL DAS Mr.RAJIV KR. SINGH (GP2)	
23.	CWJC/579/2001 LAND REFORMS ACT	1 SK. IDRISH & ORS vs THE STATE OF BIHAR & ORS	Mr.AMRIT ABHIJAT Mr.VIVEK KUMAR Mr.SABAL KUMAR JHA	Mr.(GP2) Mr.BINAY KUMAR Mr.ASHOK KUMAR(SC11)	
24.	CWJC/1541/2001 with LAND CEILING (PRE-	6 HARASH NATH YADAV & ORS vs ADD.MEMBER,BOARD OF REVENUE &O	Mr.NAGENDRA DUBEY Mr.AMBUJ NAYAN CHAUBEY Mr.ANIL KUMAR PANDEY	Mr.DINU KUMAR (SC)C	

<b>PATNA HIGH COURT</b>	<b>190</b>	<b>Thursday 2<sup>nd</sup> July, 2015</b> Mr. Justice Ramesh Kumar Datta	
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25.	CWJC/1573/2001 LAND CEILING (PRE-	1	HARASH NATH YADAV & ORS vs ADD. MEMBER, BOARD OF REVENUE &O	Mr. NAGENDRA DUBEY Mr. AMBUJ NAYAN CHAUBEY Mr. ANIL KUMAR PANDEY	Mr. DINU KUMAR (SC)C Mr. RAMESH KUMAR Mr. NARESH KUMAR MEHTA Mr. SUBASH CHANDRA YADAV
26.	CWJC/1929/2001 LAND CEILING (SURP	1	SMT. INDUMATI R.V. SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr. BRIJ MOHAN KUMAR SINGH Mr. ATUL KUMAR PANDEY	Mr. DINU KUMAR (SC)C
27.	CWJC/4756/2001 BIHAR TENENCY ACT	1	FANI LAL DAS vs THE STATE OF BIHAR & ORS	Mr. VIKRAM SINGH Mr. KISLAY	Mr. (GP2) Mr. ASHOK KUMAR(SC11) Mr. PARMESHWAR MEHTA
28.	CWJC/5180/2001 CONSOLIDATION	1	BISUN CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr. NAND KUMAR SINGH	Mr. (GP7) Mr. SUNIL KUMAR TIWARY Mr. MANOJ PRIYADARSHI(SC17) Mr. FAROOQUE MOAZZAM
29.	CWJC/5300/2001 LAND REFORMS ACT	1	BHUNESHWAR SHARMA & ORS vs THE STATE OF BIHAR & ORS	Mr. SYED RAZA AHMAD Mr. AHMAD ALI	Mr. (GP2) Mr. NIRMAL KUMAR SINHA-3 Mr. ASHOK KUMAR(SC11) Mr. R.R.KR.SINHA Mr. ARUN KUMAR
30.	CWJC/5547/2001 with CONSOLIDATION	1	SHRI SHEO CHANDRA CHOUDHARY &O vs THE STATE OF BIHAR & ANR	Mr. VEENA KUMARI JAISWAL	Mr. (GP7) Mr. MANOJ PRIYADARSHI(SC17) Mr. VIVEKA NAND SINGH (GP7)
31.	CWJC/5532/2001 CONSOLIDATION	1	SHRI SHEO CHANDRA CHOUDHARY &O vs THE STATE OF BIHAR & ANR	Mr. VEENA KUMARI JAISWAL	
32.	CWJC/6043/2001 CONSOLIDATION	4	KAILASH YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr. BRAJ KISHORE MODY Mr. RAVI BHUSHAN MANDAL Mr. VINOD SHANKAR MODI	Mr. (GP7) Mr. MANOJ PRIYADARSHI(SC17) Mr. ARVIND KUMAR (SC-13)
33.	CWJC/6149/2001 MUTATION ACT	1	RAMESH CHANDRA PRASAD & ANR vs THE STATE OF BIHAR & ORS	Mr. YOGENDRA PRASAD SINHA Mr. SURESH PRASAD	Mr. (GP2) Mr. ASHOK KUMAR(SC11) Mr. SHASHI BHUSHAN PRASAD Mr. BINOD KUMAR SINGH
34.	CWJC/6413/2001 BIHAR TENENCY ACT	1	MOHD. MANSOOR ALAM vs THE STATE OF BIHAR & ORS	Mr. ANANT SHUKLA Mr. SHAILENDRA KR. SHUKLA Mr. SANJAY KR. TIWARY	Mr. (GP2) Mr. PRAVEEN KUMAR JAIPURIYAR Mr. ASHOK KUMAR(SC11)

**Thursday the 2nd July 2015**  
**Court No. 15 (AT 10.30 A.M.)**  
**Mr. Justice Samarendra Pratap Singh**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b>FOR HEARING</b>					
1.	CWJC/226/1997 LAND CEILING (SURP)	3 SMT.RAJESHWARI DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.NARMADESHWAR JHA Mr.HARENDRA PRASAD SINHA	Mr.J.RAHMAN (SC) Mr.AJAY (GA12)	
2.	CWJC/1646/1997 OTHERS	4 GOBARDHAN PATHAK & ANR vs THE STATE OF BIHAR & ORS	Mr.NAGENDRA DUBEY Mr.ANAND KUMAR OJHA Mr.DHANANJAY KUMAR	Mr.R.AHSHAN (SC) Mr.RAKESH KUMAR TIWARI Mr.RAJU GIRI (GP30) Mr.RAKESH KR TIWARY	
3.	CWJC/344/1999 LAND CEILING (PRE-	3 SMT.KUSHUMA DEVI vs THE STATE OF BIHAR & ORS	Mr.AKHOURI V.B.SHRIVASTAVA	Mr.(GP2) Mr.SIDDHARTH HARSH Mr.P.K.VERMA Mr.RAVINDRA NATH DUBEY (AAG12) Mr.SACHIDA NAND SINGH Mr.(GA10)	
4.	CWJC/802/1999 CONSOLIDATION	1 MD.TANQUIR ALAM vs THE STATE OF BIHAR & ORS	Mr.AMIT PRAKASH Mr.MD.FAIZ AHMAD	Mr.(GP2) Mr.ARUN KUMAR LAL Mr.GIRJANAND PRASAD	
5.	CWJC/980/1999 CONSOLIDATION	3 SHIV SAGAR SINGH vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR SINGH Mr.SANJAY KUMAR Mr.RAVI RANJAN Mr.SHISHIR KUMAR	Mr.(GP2) Mr.RAVINDRA NATH DUBEY- AAG12 Mr.(GA10) Mr.SHANTANU BHATTACHARJEE Mr.ARCHANA MEENAKSHEE	
6.	CWJC/1316/1999 B.PRIVILEGED-PERS	4 KAMAL NAYAN RAO vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR I Mr.RANA ISHWAR CHANDRA Mr.RAMADHAR SINGH	Mr.(SC8) Mr.DINU KUMAR Mr.SRIKANT SHARMA Mr.RAJEEV RANJAN	
7.	CWJC/2547/1999 with BIHAR TENENCY ACT	5 DINA NATH MAHTO vs THE STATE OF BIHAR & ORS	Mr.BINDESHWAR PD.SINGH	Mr.(SC8) Mr.YOGENDRA KUMAR Mr.HRIDAY NARAYAN HARSHIT Mr.MURLI MANOHAR SINGH Mr.RAM NARESH ROY Mr.RAMA KANT SHARMA Mr.SHIVENDRA PRASAD Mr.SURENDRA KUMAR Mr.ARVIND PRASAD VERMA Mr.DURGESH KUMAR Mr.LAXMI KANT SHARMA Mr.HRIDAY KANT MISHRA Mr.MD.IFTEKHAR MEHMOOD Mr.DR.MRITYUNJAT KR.GAUTAM	
8.	CWJC/3774/1999 with BIHAR TENENCY ACT	4 SRI KRISHNA SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.BINDESHWAR PRASAD SINGH	Mr.(SC8) Mr.YOGENDRA KUMAR Mr.HRIDAY KANT MISHRA Mr.SURENDRA KUMAR Mr.ARVIND PRASAD VERMA Mr.MD.IFTEKHAR MEHMOOD Mr.MURLI MANOHAR SINGH Mr.RAM NARESH ROY Mr.DURGESH KUMAR Mr.DR.MRITYUNJAY KR.GAUTAM Mr.RAMA KANT SHARMA Mr.LAXMIKANT SHARMA Mr.SHIVENDRA PRASAD	
9.	CWJC/6542/1999 BIHAR TENENCY ACT	4 DEO NANDAN YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.BINDESHWAR PRASAD SINGH	Mr.(GP2) Mr.YOGENDRA KUMAR Mr.HRIDAY KANT MISHRA Mr.SURENDRA KUMAR Mr.MD.IFTEKHAR MEHMOOD Mr.RAM NARESH ROY Mr.DR.MRITYUNJAY GR.GAUTAM Mr.DURGESH KUMAR Mr.HRIDAY NARAYAN HARSHIT Mr.ASHOK KUMAR(SC11) Mr.LAXMIKANT SHARMA Mr.RAMA KANT SHARMA Mr.SHIVENDRA PRASAD	
10.	CWJC/3061/1999 CONSOLIDATION	3 SEWAK MAHTON & ORS vs THE STATE OF BIHAR & ORS	Mr.SYED MASOOD MANZAR AHSAN	Mr.(SC8) Mr.NALIN KUMAR	
11.	CWJC/4252/1999 with CONSOLIDATION	3 DOMI PRASAD & ORS vs THE JOINT DIRECTOR,CONSOLIDATI	Mr.SHAMBHU SHARAN SINGH Mr.RAVI SHANKER DVIVEDI Mr.SUSHILA MISHRA Mr.VIVEKA NAND PATHAK	Mr.(SC8) Mr.ALAKH NIRANJAN	

<b>PATNA HIGH COURT</b>	<b>192</b>	<b>Thursday 2<sup>nd</sup> July, 2015</b> Mr. Justice Samarendra Pratap Singh
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12. CWJC/4264/1999 with CONSOLIDATION	3 RAMESH BISHWAS & ORS vs THE JOINT DIRECTOR,CONSOLIDATI	Mr.VIVEKA NAND PATHAK (SC8) Mr.UMESH KUMAR SINGH -1 Mr.SHAMBHU SHARAN SINGH Mr.RAVI SHANKER DWIVEDI	Mr.ALAKH NIRANJAN Mr.ARUN KUMAR AGRAWAL
13. CWJC/4366/1999 CONSOLIDATION	1 DOMI PRASAD & ORS vs THE DEPUTY DIRECTOR,CONSOLIDAT	Mr.RAVI SHANKER DWIVEDI (SC8) Mr.VIVEKA NAND PATHAK Mr.SHAMBHU SHARAN SINGH Mr.UMESH KUMAR SINGH -1	Mr.ALAKH NIRANJAN Mr.ANJANA SINHA Mr.ARUN KUMAR AGRAWAL
14. CWJC/4882/1999 LAND CEILING (PRE-	3 MD.DRAUD @ MD.DARUD vs THE STATE OF BIHAR & ORS	Mr.AMRESH KUMAR I Mr.RAJKUMAR RAJESH Mr.PRANESH KUMAR ARYA Mr.RAGHAV PRASAD	Mr.(SC8) Mr.RAVI BHUSHAN VERMA
15. CWJC/4934/1999 LAND CEILING (PRE-	3 MOST.RAJ MAHAL KUER vs THE STATE OF BIHAR & ORS	Mr.ASHWINI KUMAR RAI Mr.KUMAR MANISH Mr.ARVIND KUMAR VERMA	Mr.S.J.RAHMAN (SC)C Mr.ASHOK KUMAR DUBEY Mr.G.D.CHOUBEY Mr.AJAY (GA12)
16. CWJC/7000/1999 MUTATION ACT	3 SARASWATI MISHRA vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR I	Mr.(GP2) Mr.JAGNNATH SINGH Mr.SUMAN KUMAR PANDEY Mr.ASHOK KUMAR(SC11)
17. CWJC/2/2000 LAND CEILING (PRE-	3 RAMJEE SHARMA & ANR vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR SINHA 2 Mr.ABHITABH KUMAR Mr.K.K.TIWARY	Mr.V.K.BHAGAT (SC)C Mr.H.S.HIMKAR Mr.RAJU GIRI (GP30)
18. CWJC/497/2000 LAND CEILING (SURP	3 MAHANTH JAI NARAYAN DASS vs THE STATE OF BIHAR & ORS	Mr.BASANT KUMAR CHOUDHARY Mr.PANKAJ KUMAR JHA Mr.NAND KISHORE PD SINGH Mr.SHAISHAV KUMAR Mr.ARUN KUMAR Mr.ARVIND KUMAR	Mr.V.K.BHAGAT (SC)C Mr.RAJU GIRI (GP30)
19. CWJC/652/2000 BIHAR TENENCY ACT	3 MAHESH CHANDRA VERMA & ORS vs THE STATE OF BIHAR & ORS	Mr.AJOY KUMAR MATHUR Mr.MANOJ KUMAR MANOJ Mr.MANOJ KUMAR (MANOJ)	Mr.(GP2) Mr.MAHESH PRASAD-2 Mr.ASHOK KUMAR (SC11)
20. CWJC/1912/2000 BIHAR TENENCY ACT	3 ASHARFI YADAV vs THE STATE OF BIHAR & ORS	Mr.CHANDRA BHUSHAN DAS	Mr.(GP2) Mr.ASHOK KUMAR (SC11)
21. CWJC/3446/2000 with LAND CEILING (PRE-	1 MOSTT. BIMLA DEVI & ORS. vs MEMBER BOARD OF REVENUE,BIHAR&	Mr.MD.IMTEYAZ AHMAD Mr.NILESH KUMAR Mr.BIMAL KUMAR	Mr.V.K.BHAGAT (SC)C Mr.RAJU GIRI (GP30) Mr.PRAMOD MANBANSH
22. CWJC/10269/2000 with LAND CEILING (PRE-	1 MOSTT. BIMLA DEVI & ORS. vs MEMBER, BOARD OF REVENUE,BIHAR	Mr.MD. IMTEYAZ AHMAD Mr.NILESH KUMAR Mr.DR.ANJANI PD.SINGH Mr.BIMAL KUMAR	Mr.V.K.BHAGAT (S.C.2 SC)C Mr.RAJU GIRI (GP30)
23. CWJC/83/2001 with LAND CEILING (PRE-	1 MOSTT. BIMLA DEVI & ORS. vs MEMBER,BOARD OF REVENUE & ORS	Mr.MD. IMTEYAZ AHMAD Mr.SULAV KUMAR SINGH Mr.BIMAL KUMAR	Mr.V.K.BHAGAT (SC)C Mr.PRAMOD MANBAMSH Mr.RAJU GIRI (GP30)
24. CWJC/5590/2001 LAND CEILING (PRE-	1 MOST. BIMLA DEVI & ORS. vs MEMBER BOARD OF REVENUE,BIHAR	Mr.MD.IMTEYAZ AHMAD Mr.BIMAL KUMAR	Mr.V.K.BHAGAT (SC)C Mr.PRAMOD MANBANSH
25. CWJC/4527/2000 LAND CEILING (PRE-	3 HRIDAY NARAYAN SINGH & ORS vs ADDL.MEMBER,BOARD OF REVENUE &	Mr.TRIBHUWAN NARAYAN Mr.RAVI SHANKAR DWIVEDI	Mr.V.K.BHAGAT SC(CEILING) Mr.RAJU GIRI (GP30) Mr.ARABIND NATH PANDEY Mr.NARENDRA KUMAR
26. CWJC/6019/2000 with LAND CEILING (SURP	7 MD. AZAZ AKHTER & ANR vs THE STATE OF BIHAR & ORS	Mr.NAJEEB AHMAD Mr.NAJEEB AHMAD Mr.KHURSHID AHMAD SIDDIQUI	Mr.V.K.BHAGAT (S.C.2 SC)C Mr.MOHAMMAD SUFYAN Mr.DEEPAK KUMAR SINGH
27. CWJC/5229/2005 with LAND CEILING (SURP	3 MD. HELAL WASIF MOAZZAM & ORS. vs THE STATE OF BIHAR & ORS	Mr.NAJEEB AHMAD	Mr.V.K.BHAGAT (SC)C Mr.WASI AHMAD KHAN Mr.RAJU GIRI (GP30)
28. CWJC/2066/2007 LAND CEILING (SURP	1 MOST.ALISAN & ANR vs THE STATE OF BIHAR & ORS	Mr.MD.QUMRUL HODA	Mr.R.C.THAKUR (SC)C(4) Mr.SURESH PRASAD BARNAWAL Mr.NAJEEB AHMAD Mr.NAJEEB AHMAD Mr.SURESH PRASAD BARNAWAL Mr.RAJU GIRI (GP30)
29. CWJC/7848/2000 LAND CEILING (SURP	3 NEELAM DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.NARMADESHWAR JHA Mr.ADITYA NATH JHA	Mr.S.A.ALAM (SC,CEILING)
30. CWJC/11080/2000 CONSOLIDATION	3 SHEO NARAYAN BIND @ SHEO PUJAN vs THE STATE OF BIHAR & ORS	Mr.ALOK KUMAR AGRAWAL	Mr.(GP7) Mr.JITENDRA KUMAR PANDEY Mr.LALLAN PANDEY Mr.RAJESH KUMAR SINHA
31. CWJC/10869/2001 PROMOTION , GAZETT	1 SURENDRA KUMAR vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR AMBASTHA Mr.UMESHWAR PRASAD Mr.RAJESH KUMAR SINHA Mr./MRS.SUDHA KUMARI	Mr.(GA) Mr.PURUSHOTTAM JHA Mr.SHRI PRAKASH SRIVASTAVA Mr.KUMAR BRAJENDRA NATH Mr.J.P.KARN (SCGSC)
32. CWJC/11413/2001 OTHERS	3 DHRUW NARAYAN SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.HARE RAM SINGH Mr.ASHOK KUMAR Mr.SATISH KUMAR Mr.S.K.SINGH	Mr.(GP2) Mr.ANIL KUMAR Mr.SYED WAZIR ALI

33.	CWJC/11760/2001 LAND CEILING (SURP)	1	ASHA KUMARI vs THE STATE OF BIHAR & ORS	Mr.SRIKANT SHARMA Mr.SHIW KUMAR PRABHAKAR Mr.RAJESH KUMAR SINGH Mr.ARVIND KUMAR SHARMA Mr.BADRISH	Mr.H.P.SINGH (SC)C Mr.R.K. SINGH (GP15) Mr.RAJIV KUMAR SINGH (GP2)
34.	CWJC/12507/2001 CONSOLIDATION	1	KUMARI NILAM SINHA vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR 1 Mr.NIRAJ KUMAR I	Mr.(GP2) Mr.AJIT KUMAR I
35.	CWJC/13580/2001 CONSOLIDATION	1	KAMALDEO PANDIT & ANR vs THE STATE OF BIHAR & ORS	Mr.BISHNU SHANKER Mr.ACHAL KUMAR SINHA	Mr.(GP7) Mr.MANOJ PRIYADARSHI(SC17) Mr.BINOD KUMAR -2 Mr.ASHOK KUMAR SINGH Mr.(GP2)
36.	CWJC/14148/2001 BIHAR TENENCY ACT	1	BABBAN DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.KRISHNA KISHORE SINHA	Mr.(GP2)
37.	CWJC/14204/2001 with BIHAR TENENCY ACT	1	SURESH KUMAR MEHTA vs THE STATE OF BIHAR & ORS	Mr.UDAY BHANU ROY Mr.ANANT KUMAR Mr.KIRAN KUMARI	Mr.(GP2) Mr.P.N.SINGH Mr.A.K.MALLICK Mr.R.KUMAR
38.	CWJC/15026/2001 BIHAR TENENCY ACT	1	UPENDRA DAS vs THE STATE OF BIHAR & ORS	Mr.UDAY BHANU ROY Mr.ANANT KUMAR	(GP2) Mr.A.K.MALLICK
39.	CWJC/15405/2001 CONSOLIDATION	11	RAM SUGARATH SAH vs THE STATE OF BIHAR & ORS	Mr.BIRESH CHAKRAVARTY	Mr.(GP7) Mr.MANOJ PRIYADARSHI(SC17) Mr.UGRANATH MISHRA Mr.BRAJ BHUSHAN MISHRA Mr.MANISH CHANDRA GANDHI Mr.DAMODAR PRASAD TIWARY
40.	CWJC/15557/2001 B.PRIVILEGED-PERS	1	BABULAL TUDU & ORS vs THE STATE OF BIHAR & ORS	Mr.GIRISH PD.GUPTA	Mr.(GP2) Mr.RAJENDRA KR.JHA
41.	CWJC/1002/2002 BIHAR TENENCY ACT	4	MD.ISRAFIL & ORS vs THE STATE OF BIHAR & ORS	Mr.K.K.TRIPATHI	Mr.(GP2) Mr.SANJAY KUMAR SHARMA Mr.PRABHAS RANJAN Mr.ABBAS HAIDER (SC16)
42.	CWJC/11556/2002 BIHAR TENENCY ACT	11	MD.SHAFIQUE KHAN vs THE STATE OF BIHAR & ORS	Mr.HARENDRA PRASAD SINGH I Mr.SHASHI BHUSHAN SINGH	Mr.(GP2) Mr.KAMAL KISHORE SINGH Mr.R.K.SINHA-2 Mr.ABBAS HAIDER (SC16) Mr.UDAY KANT

**Thursday the 2nd July 2015**  
**Court No. 17 (AT 10.30 A.M.)**  
**Mr. Justice Ajay Kumar Tripathi**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION</u></b>					
1.	CWJC/16321/2008 DISC.PROC., NON G	7 PUNYADEO PRASAD vs THE STATE OF BIHAR & ORS	Mr.UMA KANT SHUKLA Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN I	Mr.(AAG6) Mr.J.P.KARN	
2.	CWJC/16511/2008 DISC.PROC., NON G	7 JALESHWAR PRASAD VERMA vs THE STATE OF BIHAR & ORS	Mr.UMA KANT SHUKLA Mr.SHAKTI SUMAN KUMAR Mr.RAJESH RANJAN I	Mr.(SC9) Mr. SATYA DEO KUMAR (SC5) Mr.J.P.KARN	
3.	CWJC/18285/2008 DISC.PROC., NON G	10 YOGENDRA PRASAD BHAKTA vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR MISHRA 2	Mr.(AAG3)	
4.	CWJC/8593/2011 SUSPENSION , POLIC	6 SUBHASH BAIDYANATHAN vs THE STATE OF BIHAR & ORS	Mr.CHOUBEY JAWAHAR Mr.SHIV KUMAR	Mr.RAJU GIRI (GP30) Mr.JITENDRA PD.SHAHA	
5.	CWJC/3382/2014 SUSPENSION , GAZET	4 DR. RAJENDRA PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.VISHWAROOP JHA Mr.RAJESH KUMAR SINHA Mr.GOPI JHA	Mr.NIRBHAY K.SINGH (GP26)	
6.	CWJC/3604/2014 SUSPENSION , NON G	3 GAUCHAR ANJUM vs THE STATE OF BIHAR & ORS	Mr.ARBIND KUMAR	Mr.GA-1 S.K.SHARMA Ms.MAHASWETA CHATTERJEE Mr.MADHUKAR KRISHNA SINHA(SC1)	
7.	CWJC/4710/2014 SUSPENSION , NON G	7 RAMADHAR YADAV vs THE STATE OF BIHAR & ORS	Mr.BINDHYACHAL SINGH Mr.VIPIN KUMAR SINGH Mr.SACHIN KUMAR	Mr.GA4- ASHOK PRIYADARSHI	
8.	CWJC/5065/2014 SUSPENSION , NON G	3 UMESH RAJAK vs THE STATE OF BIHAR & ORS	Mr.ANIRBAN KUNDU Mr.BIRENDRA KUMAR	Mr.RAJESH SINGH (GP16)	
9.	CWJC/5251/2014 SUSPENSION , NON G	3 SAROJ KUMAR MANJHI vs THE STATE OF BIHAR & ORS	Mr.SIDDHARTH HARSH	Mr.GA-8 SANDEEP KUMAR	
10.	CWJC/5410/2014 SUSPENSION , NON G	3 DINESHWAR PRASAD vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR VERMA Mr.BIJAY BIHARI SINHA	Mr.SC21 KUMAR MANISH	
11.	CWJC/6780/2014 SUSPENSION , NON G	3 BISHNUDEO PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR Mr.SURENDRA PRASAD SINGH	Mr.SC25-ARVIND UJJWAL	
12.	CWJC/7815/2014 SUSPENSION , NON G	3 YOGENDRA KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.RAMENDRA NATH MUKHOPADHAYA Mr.MD. NAZIR ANSARI Mr.KRISHNA MURARI RAWT	Mr.SUNIL KR. MANDAL (SC24)	
13.	CWJC/7816/2014 SUSPENSION , NON G	1 ALOK KUMAR SHARMA vs THE STATE OF BIHAR & ORS	Mr.ASHUTOSH RANJAN PANDEY Mr.ANIL KESHARI Mr.RAMANUJ TIWARY Mr.RAKESH NARAYANSINGH	Mr.GP21- SANJAY PANDEY	
14.	CWJC/8544/2014 SUSPENSION , NON G	1 NARENDRA PRASAD SHARMA vs THE STATE OF BIHAR & ORS	Mr.TRIPURARI NATH AMASTHA	Mr.GP28- SMT.GEETA KUMARI	
15.	CWJC/9485/2014 SUSPENSION , NON G	1 DILIP KUMAR PASWAN vs THE STATE OF BIHAR & ORS	Mr.KUNDAN KUMAR Mr.RANJEET KUMAR	Mr.DHURJATI KR PRASAD (GP7)	
16.	CWJC/9821/2014 SUSPENSION , NON G	1 BHARTI SAHA vs THE STATE OF BIHAR & ORS	Mr.ARBIND KUMAR SINGH Mr.PRATIVA KUMARI	Mr.GP9- DIN BANDHU SINGH	
17.	CWJC/10043/2014 SUSPENSION , NON G	1 RAJAN KUMAR vs THE STATE OF BIHAR & ORS	Mr.RANJEET KUMAR PANDEY	Mr.GP3-SANTOSH KUMAR JHA	
18.	CWJC/10452/2014 SUSPENSION , NON G	1 SHARAT CHANDRA JHA vs THE STATE OF BIHAR & ORS	Mr.VIPIN KUMAR Mr.MUKESH KUMAR	Mr.GA3- VINAY KIRTI SINGH	
19.	CWJC/11384/2014 SUSPENSION , NON G	1 SANJAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.SURENDRA KUMAR SINGH Mr.GANESH PRASAD SINGH Mr.SUDHA CHANDRA	Mr.AAG9-S. RAZA AHMAD	
20.	CWJC/11443/2014 SUSPENSION , NON G	3 MANOJ KUMAR MAHTO vs THE STATE OF BIHAR & ORS	Mr.RAM NARAYAN MAHTO	Mr.GP28- SMT.GEETA KUMARI	
21.	CWJC/11764/2014 SUSPENSION , GAZET	3 RAJESHWARI PANDEY vs THE STATE OF BIHAR & ORS	Mr.CHANDAN Mr.ANITA KUMARI	Mr.ROY SHIVAJI NATH (AAG3)	
22.	CWJC/11923/2014 SUSPENSION , NON G	1 NITESH KUMAR vs THE STATE OF BIHAR & ORS	Mr.DINESH KUMAR GUPTA Mr.DHIRENDRA NATH JHA	Mr.SC4- MD.RAISUL HAQUE	
23.	CWJC/12030/2014 SUSPENSION , NON G	1 UMESH GARA vs THE STATE OF BIHAR & ORS	Mr.DRONACHARYA	Mr.SC28- AJEET KUMAR Mr.ASHOK KUMAR SINHA NO.-2 Mr.OM PRAKASH AGRAWAL	
24.	CWJC/12620/2014 SUSPENSION , NON G	1 BAJRANGI SINGH vs THE STATE OF BIHAR & ORS	Mr.VIPIN KUMAR Mr.MUKESH KUMAR	Mr.YOGENDRA PD. SINHA (AAG15)	
25.	CWJC/12853/2014 SUSPENSION , NON G	1 BIRENDRA PRASAD YADAV vs THE STATE OF BIHAR & ORS	Mr.RAVINDRA KUMAR SHUKLA	Mr.SC10- SHEO SHANKAR PRASAD Mr.RAJENDRA PRASAD	
26.	CWJC/12871/2014 SUSPENSION , NON G	1 RUPAM JHA vs THE STATE OF BIHAR & ORS	Mr.CHANDRA MOHAN JHA	Mr.GA2- PRASOON SINHA	
27.	CWJC/13116/2014 SUSPENSION , GAZET	1 SHAMBHU PRASAD SAHU vs THE STATE OF BIHAR & ORS	Mr.RAVINDRA KUMAR SHUKLA	Mr.AAG13- A.K. CHAUDHARY Mr.RAJENDRA PRASAD	
28.	CWJC/13521/2014 SUSPENSION , NON G	1 SITARAM PASWAN vs THE STATE OF BIHAR & ORS	Mr.JIWAN PRAKASH SINHA	Mr.GA7- S.P. SINGH	
29.	CWJC/14357/2014 SUSPENSION , NON G	1 RAM SAGAR PASWAN vs THE STATE OF BIHAR & ORS	Mr.KRISHNA PRASAD SINGH Mr.UMA SHANKAR SINGH	Mr.GP17- B.J.VERMA	

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30.	CWJC/15960/2014 SUSPENSION , NON G	1	RAMAVTAR PRASAD YADAV vs THE STATE OF BIHAR & ORS	Mr.MALLIKA MAZUMDAR Mr.PREM KUMAR	Mr. ANIL KUMAR (GP23) Mr.DR. ANAND KUMAR
31.	CWJC/16100/2014 SUSPENSION , NON G	1	UDAI SINGH vs THE STATE OF BIHAR & ORS	Mr.SUNIL KUMAR Mr.BALESHWAR KAMAT Mr.SANTOSH CHANDRA BHASKAR	Mr.GP13- NASIM YAHYA Mr.DHRUBA MUKHERJEE
32.	CWJC/16379/2014 SUSPENSION , NON G	1	PANKAJ KUMAR vs THE STATE OF BIHAR & ORS	Mr.VIPIN KUMAR Mr.MUKESH KUMAR	Mr.SC21- KUMAR MANISH
33.	CWJC/16864/2014 SUSPENSION , NON G	1	ASHOK KUMAR THAKUR vs THE STATE OF BIHAR & ORS	Mr.PURUSHOTTAM JHA	Mr.MANOJ KR. AMBASTHA (GP14)
34.	CWJC/18132/2014 SUSPENSION , NON G	1	MD. NOOR ALAM vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL	Mr.SC1- MADHUKAR KRISHNA SINHA
35.	CWJC/18235/2014 SUSPENSION , NON G	1	UDAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.SAJAL KUMAR SINHA	Mr.SC23- KUMAR PRIYARANJAN
36.	CWJC/18318/2014 SUSPENSION , NON G	3	NAGENDRA PRASAD SINHA vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR AMBASTHA Mr.RAKESH BIHARI SHARAN Mr.PRAVEEN KUMAR	Mr.PRASOON SINHA (GA2)
37.	CWJC/18436/2014 SUSPENSION , NON G	3	SMT. SHASHI KALA KUMARI @ KUMARI SHASHI KALA vs THE STATE OF BIHAR & ANR	Mr.PRATAP SHARMA Mr.BIJAY KUMAR PANDEY	Mr.AAG10- P.N. SHAHI
38.	CWJC/18725/2014 SUSPENSION , GAZET	3	SANJAY KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.RAM NARESH SHARMA Mr.RAM NARAYAN	Mr.GP27- PURNENDU SINGH
39.	CWJC/18831/2014 SUSPENSION , NON G	1	RIZWAN AHMAD vs THE STATE OF BIHAR & ORS	Mr.SUMAN KUMAR JHA Mr.DR.MANKESHWAR TIWARI Mr.MOHAMMAD SUFYAN Mr.SITA RAM SHARAN	Mr.LALIT KISHORE (PAAG)
40.	CWJC/18850/2014 SUSPENSION , GAZET	1	AYODHYA NATH SHUKLA vs THE STATE OF BIHAR & ORS	Mr.KUMAR KAUSHIK	Mr.GP11- AWANISH NANDAN SINHA
41.	CWJC/19214/2014 SUSPENSION , NON G	1	SHASHI SHEKHAR vs THE STATE OF BIHAR & ORS	Mr.RAJANI KANT SINGH	Mr.AAG11- ASHOK KUMAR KESHARI
42.	CWJC/19352/2014 SUSPENSION , NON G	1	ANIL KUMAR vs SECRETARY URBAN DEVELOPMENT AND BUILDING CONSTRUCTION GOVT. OF BIHAR & ORS	Mr.RAM NARESH RAY Mr.DR.MRITYUNJAYA KR.GAUTAM Mr.YOGENDRA KUMAR	Mr.GAUTAM BOSE (AAG8) Mr.HARGOVIND SINGH HIMKAR
43.	CWJC/19983/2014 SUSPENSION , GAZET	1	SMT. KUMARI POONAM vs THE STATE OF BIHAR & ORS	Mr.NARESH PRASAD Mr.SANDHYA MISHRA Mr.DEEPAK SAHAY JAMUAR Mr.KRISHNA CHANDRA	Mr.GP21- SANJAY PANDEY
44.	CWJC/20262/2014 SUSPENSION , GAZET	1	BRAJESH KUMAR MISHRA vs THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR SINGH	Mr.AJEET KUMAR (SC28)
45.	CWJC/20565/2014 SUSPENSION , NON G	1	BIRENDRA NARAYAN KUNWAR vs THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR SINGH	Mr.SC11- ASHOK KUMAR
46.	CWJC/20690/2014 SUSPENSION , GAZET	1	DR. DHARMENDRA SINGH vs THE STATE OF BIHAR & ORS	Mr.ANAND KUMAR OJHA Mr.ASHOK KUMAR KARNA	Mr.GP27- PURNENDU SINGH
47.	CWJC/21320/2014 SUSPENSION , GAZET	1	PUNAM KUMARI vs THE STATE OF BIHAR & ORS	Mr.PRABHU NATH PATHAK	Mr.SC16- ABBAS HAIDER
48.	CWJC/21612/2014 SUSPENSION , NON G	1	BIPIN KUMAR vs THE STATE OF BIHAR & ORS	Mr.RAJESH KUMAR SINGH Mr.SHIW KUMAR PRABHAKAR	Mr.SC12-P.K.SINGH
49.	CWJC/21638/2014 SUSPENSION , NON G	4	RAMANAND SINGH vs THE STATE OF BIHAR & ORS	Mr.JITENDRA KUMAR ROY	Mr.GP7- D.K. PRASAD
50.	CWJC/21998/2014 SUSPENSION , POLIC	1	UMA SHANKAR PASWAN vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR PANDEY	Mr.P.K. SINGH (SC12)
51.	CWJC/22099/2014 SUSPENSION , NON G	1	TRILOK RAUT vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR	Mr.GP9- D.B. SINGH
52.	CWJC/22369/2014 SUSPENSION , NON G	3	RAM LAKHAN PASWAN vs THE STATE OF BIHAR & ORS	Mr.JAWED GAFFAR KHAN Mr.ANUJ KUMAR	Mr.SC4- MD. RAISUL HAQUE Mr.PRABHAKAR JHA
53.	CWJC/1264/2015 SUSPENSION , POLIC	1	CHAMPA DEVI vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR Mr.RAJESHWAR SINGH	Mr.NEELU AGRWAL (GA6) Mr.NIVEDITA NIRVIKAR (GA10)
54.	CWJC/1524/2015 SUSPENSION , GAZET	1	NAGESHWAR SHARMA vs THE STATE OF BIHAR & ORS	Mr.BISHNU KANT DUBEY Mr.PANCHU RAM	Mr.GP13- NASIM YAHYA
55.	CWJC/1534/2015 SUSPENSION , NON G	1	WAKIL CHAUDHARY vs THE STATE OF BIHAR & ORS	Mr.AJEY KUMAR	Mr.GP1- UDAY SHANKAR SHARAN SINGH
56.	CWJC/1596/2015 SUSPENSION , NON G	1	ASHOK KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR SINGH	Mr.DEVENDRA KR SINHA (AAG2)
57.	CWJC/1845/2015 SUSPENSION , NON G	1	RAKESH KUMAR vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR SINGH	Mr.GP27- PURNENDU SINGH
58.	CWJC/1918/2015 SUSPENSION , NON G	1	SHAILENDRA KUMAR PASWAN @ SHAILENDRA PASWAN vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.RAM BALAK MAHTO (AG)
59.	CWJC/4117/2015 SUSPENSION , GAZET	3	ALOK PRASAD vs THE STATE OF BIHAR & ORS	Mr.CHANDAN Mr.ANITA KUMARI	Mr.SC16- ABBAS HAIDAR
60.	CWJC/4251/2015 SUSPENSION , GAZET	3	OM PRAKASH PATHAK vs THE STATE OF BIHAR & ORS	Mr.DR. ANAND KUMAR Mr.SANJAY KUMAR GHOSARVEY	Mr.RAM BALAK MAHTO (AG)
61.	CWJC/4965/2015 SUSPENSION , GAZET	3	SMT. JAY SHREE THAKUR vs THE STATE OF BIHAR & ORS	Mr.DWIVEDY SURENDRA Mr.AHTESHAM AHMAD	Mr.SC25- A. UJJWAL
62.	CWJC/5020/2015 SUSPENSION , NON G	3	JYOTI KUMAR VERMA vs THE STATE OF BIHAR & ORS	Mr.VIKAS MOHAN Mr.MUKESHWAR DAYAL	Mr.RAM BALAK MAHTO (AG)
63.	CWJC/5355/2015 SUSPENSION , NON G	1	BIRENDRA SETH vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH	Mr.RAM BALAK MAHTO (AG)
64.	CWJC/5363/2015 SUSPENSION , NON G	1	GYAN PRAKASH PRASAD vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR	Mr.RAM BALAK MAHTO (AG)
65.	CWJC/5457/2015 SUSPENSION , NON G	1	MANAS MANI DEHATI vs THE STATE OF BIHAR & ORS	Mr.SANJAY KUMAR SINHA Mr.DEEPAK KUMAR	Mr.RAM BALAK MAHTO (AG)

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66.	CWJC/5855/2015 SUSPENSION , GAZET	1	BHOGENDRA NATH JHA vs THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR JHA	Mr.DINBANDHU SINGH (GP9)
67.	CWJC/6210/2015 SUSPENSION , NON G	1	RAHISH YADAV vs THE STATE OF BIHAR & ORS	Mr.RAVI KANT KUMAR	Mr.RAM BALAK MAHTO (AG)
68.	CWJC/6520/2015 SUSPENSION , NON G	1	SANTOSH KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.MRIGANK MAULI Mr.SAMIR KUMAR Mr.VINAY MISTRY	Mr.GA11- PARTHA SARTHI
69.	CWJC/6815/2015 SUSPENSION , NON G	1	JAI PRAKASH NARAYAN SINGH vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN KUMAR	Mr.S.S. PRASAD- SC10
70.	CWJC/7247/2015 SUSPENSION , GAZET	1	SHASHI KANT SHARMA vs THE STATE OF BIHAR & ORS	Mr.RAJANI KANT MISHRA Mr.NITYANAND JHA	Mr.GP8- MANISH KUMAR
71.	CWJC/7544/2015 SUSPENSION , NON G	1	MD. TAYAB ALAM SHAHIDI vs THE STATE OF BIHAR & ORS	Mr.MD. MUSHTAQUE ALAM Mr.AJAY KUMAR	Mr.GP13- NASIM YAHYA
72.	CWJC/7549/2015 SUSPENSION , GAZET	1	ABHIRAM TRIVEDI vs THE STATE OF BIHAR & ORS	Ms.PRAKRITITA SHARMA	Mr.UMA SHANKAR- GP4
73.	CWJC/7593/2015 SUSPENSION , GAZET	1	SHANKAR RAJAK vs THE STATE OF BIHAR & ORS	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.GP3- SANTOSH KUMAR JHA
74.	CWJC/7751/2015 SUSPENSION , POLIC	1	RAM LALIT PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.MD. SHAHNAWAZ ALI Mr.IMRAN	Mr.AAG6- ANJANI KUMAR
75.	CWJC/8656/2015 SUSPENSION , NON G	1	SHAMBHU NATH PANDEY vs THE STATE OF BIHAR & ORS	Mr.UMESH CHANDRA VERMA	Mr.SC19-AJAY BIHARI SINHA
76.	CWJC/8684/2015 SUSPENSION , NON G	1	SHEO KUMAR SHARMA vs THE STATE OF BIHAR & ORS	Mr.SURAJ NARAIN YADAV Mr.RANJIT KUMAR YADAV	Mr.AAG10- P.N.SHAHI

**FOR HEARING**

1.	CWJC/3457/2004 DISCP.PROC., GAZET	1	RAM DATTA PRASAD SHARMA vs THE STATE OF BIHAR & ORS	Mr.BIMAL KUMAR Mr.DR.ANJANI PD.SINGH	Mr.(SC3) Mr.(GA5)
2.	CWJC/6012/2004 DISCP.PROC., GAZET	1	PATHAK VEERENDRA vs THE STATE OF BIHAR & ORS	Mr.ASHWANI KUMAR SINHA Mr.RAVINDRA KR SINHA NO.2 Mr.ANIL KUMAR	Mr.SANJAY SINGH (SC9) Mr.MADHURESH PRASAD Mr.J.P.KARN
3.	CWJC/11270/2004 DISCP.PROC., GAZET	1	UDAI SHANKAR SINGH vs THE STATE OF BIHAR & ORS	Mr.AMBARNATH BANERJEE Mr.SRINIWAS SINGH Mr.BIMLENDU SHEKHER THAKUR	Mr.(SC10)
4.	CWJC/13318/2004 DISCP.PROC., BANK	10	LALIT KUMAR vs THE PUNJAB NATIONAL BANK & ORS	Mr.AMBARNATH BANERJEE Mr.SATYENDRA NARAYAN Mr.ARVIND KUMAR	Mr.SUNIL KR.SINGH I
5.	CWJC/14090/2004 DISCP.PROC., BOARD	19	PARMESHWAR RAMJANAM vs THE BIHAR STATE WAREHOUSING CO	Mr.RAM KUMAR TIWARY Mr.SRINIWAS JHA Mr.RAM KRISHNA RAI Mr.BHARAT BHUSHAN	Mr.NARESH DIXIT Mr.NIKESH KUMAR
6.	CWJC/16408/2004 DISCP.PROC., NON G	1	SURENDRA NARAIN PRASAD vs THE STATE OF BIHAR & ORS	Mr.ARUN KR.SINHA Mr.DR.ALOK KUMAR'ALOK' Mr.ARUN KUMAR	Mr.(SC3) Mr.(GA5)
7.	CWJC/297/2005 DISCP.PROC., HEALT	2	BALKESHI DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.KAMAL KISHOR SINGH Mr.SURAJ NARAIN YADAV Mr.TEJ PRATAP SINGH Mr.HARENDRA KUMAR	Mr.(AAG2)
8.	CWJC/517/2005 DISCP.PROC., NON G	1	AWADHESH KUMAR DUBEY vs THE STATE OF BIHAR & ORS	Mr.UMESH KR.MISHRA Mr.MD. KHURSHID ALAM Mr.BINOD KUMAR	Mr.(GP7) Mr.(GA7)
9.	CWJC/1157/2005 with DISCP.PROC., GAZET	3	MOST. MANJU SRIVASTAVA & ORS vs THE STATE OF BIHAR & ORS	Mr.SATYAVRAT VARMA	Mr.(SC3) Mr.(GA5)
10.	CWJC/1458/2001 DISCP.PROC., GAZET	1	MOST.MANJU SRIVASTAVA & ORS vs THE STATE OF BIHAR & ORS	Mr.SATYAVARAT VERMA	(AAG2) Mr.J.P.KARN (SCGSC)
11.	CWJC/1515/2005 DISCP.PROC., BOARD	10	UMA SHANKAR PRASAD vs THE B.S.R.T.CORPORATION & ORS	Mr.RAJEEVA ROY Mr.RAJU KUMAR	Mr.PRABHAT KR.VERMA
12.	CWJC/2114/2005 DISCP.PROC., NON G	1	JANARDAN PRASAD vs THE STATE OF BIHAR & ORS	Mr.RAM BADAN MAHTO Mr.KAILASH BEHARI VERMA Mr.AVINASH Mr.MANOJ KUMAR	Mr.(SC4)
13.	CWJC/2295/2005 DISCP.PROC., GAZET	1	MADHAV SHANKAR JHA vs THE STATE OF BIHAR & ORS	Mr.SUBODH KUMAR JHA Mr.KRISHNA KUMAR	Mr.(SC3) Mr.(GA5)
14.	CWJC/8337/2005 DISCP.PROC., GAZET	1	RAM KESHWAR RAM vs THE STATE OF BIHAR & ORS	Mr.RUPAK KUMAR Mr.MUKESH KUMAR SINHA	Mr.(GP2) Mr.AMAR NATH SINGH Mr.J.P.KARN Mr.(AAG12)
15.	CWJC/8393/2005 DISCP.PROC., GAZET	1	SURENDRA PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.JAI SHANKAR PATHAK Mr.NAGENDRA KUMAR	Mr.(SC3) Mr.(GA5) Mr.J.P.KARN
16.	CWJC/8981/2005 DISCP.PROC., BANK	7	RAM ASHRAY BHAKTA vs VAISHALI KSHETRIYA GRAMIN BANK	Mr.ARUN KUMAR Mr.HANS LAL KUMAR Mr.DEVENDRA KUMAR Mr.SANJAY KR.SHARMA	Mr.MAHENDRA PATHAK
17.	CWJC/9397/2005 DISCP.PROC., GAZET	1	DINESH MOHAN JHA vs THE STATE OF BIHAR & ORS	Mr.RAKESH KUMAR SAMRENDRA Mr.MANOJ PRIYADARSHI Mr.ROHIT MISHRA	Mr.(AAG1) Mr.SRI DEO NR. YADAV Mr.SHANTANU KR. (AC TO AAG6) Mr.ANJANI KUMAR (AAG10)
18.	CWJC/10139/2005 DISCP.PROC., NON G	1	MADAN MOHAN LAL vs THE STATE OF BIHAR & ORS	Mr.AMRENDRA BEHARY SARAN	Mr.(AAG1) Mr.DEO NARAIN YADAV (AAG6) Mr.SHANTANU KR. (AC TO AAG6)
19.	CWJC/10404/2005 DISCP.PROC., NON G	1	LAXMI NARAYAN SHARMA vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR CHOUDHARY	Mr.(AAG1) Mr.ANJANI KUMAR (AAG10) Mr.SHANTANU KR. (AC TO AAG6)

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Mr. Justice Ajay Kumar Tripathi				
20.	CWJC/10495/2005 DISCP.PROC., GAZET	1 HARI SHANKER PRASAD vs THE STATE OF BIHAR & ORS	Mr.ASOKA JANG BAHADUR Mr.RAJ KUMAR Mr.PRAVEEN KUMAR	Mr.(SC3) Mr.MADHURESH PRASAD Mr.J.P.SHUKLA Mr.J.P.KARN Mr.PIYUSH LALL Mr.LALIT KISHORE Mr.(GA5)
21.	CWJC/11309/2005 DISCP.PROC., BANK	1 PRABHAT KUMAR KARAN vs THE CHAIRMAN CUM M.D.,UCO BANK	Mr.SAMIR KUMAR SINHA	Mr.SURAJ SAMADARSHI Mr.S.D.SANJAY
22.	CWJC/14006/2005 DISCP.PROC., OTHER	1 AMLENDRA NATH SAHAY vs THE BHARAT WAGON & ENG.COMP.LT	Mr.MADHURESH PRASAD Mr.RANJAN KUMAR Mr.SANDEEP PATIL 'LALL'	Mr.UDAYAN CHOUDHARY Mr.Y.V.GIRI(SR.SPL.PP)VIG.
23.	CWJC/909/2006 DISCP.PROC., BANK	1 SINDHU RATNA KUL BHASKAR vs THE CENTRAL BANK OF INDIA &ORS	Mr.R.K.P.SINGH Mr.BAL BHUSHAN CHOUDHARY Mr.MANISH KISHORE	Mr.AJAY KUMAR SINHA Mr.AMOD KUMAR Mr.RAJEEV RANJAN PRASAD
24.	CWJC/3445/2006 DISCP.PROC., BANK	14 VINAY KUMAR vs MADHYA BIHAR GRAMIN BANK & ORS	Mr.MANISH KUMAR Mr.SANJEEV KUMAR Mr.S.PARASMANI Mr.N.D.CHOUBEY	Mr.SHAILESH KUMAR SINHA Mr.SUBHASH CHANDRA BOSE Mr.PAWAN KUMAR SINHA Mr.PRASHANT VEDASAN Mr.RANJIT KUMAR Mr.SUNIL KUMAR SINGH Mr.DR.KISLAY Mr.SANJAY KUMAR SINGH
25.	CWJC/3668/2006 DISCP.PROC., NON G	1 NAGESHWAR PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.RAVINDRA NATH DUBEY	Mr.(SC1)
26.	CWJC/6815/2006 DISCP.PROC., NON G	1 SUSHIL JHA vs THE STATE OF BIHAR & ORS	Mr.RAJ BANSH DUBEY	Mr.(SC18)
27.	CWJC/6971/2006 DISCP.PROC., POLIC	1 MANAS KUMAR VERMA vs THE STATE OF BIHAR & ORS	Mr.PARIMAL CHANDRA DAS Mr.RAGHUNATH SINGH Mr.MADHESHWAR SINGH Mr.AMITESH KUMAR Mr.DR. SATYENDRA KUMAR SRIVASTAVA Mr.SUDHA KUMARI Mr.AJAY KUMAR AMBASTHA Mr.VIVEK PRASAD	Mr.(GP18) Mr.NADEEM SERAJ- GP20
28.	CWJC/8251/2006 DISCP.PROC., GAZET	1 HARINDRA SHARMA vs THE STATE OF BIHAR & ORS	Mr.AJAY KUMAR GAUTAM Mr.AWADHESHWAR PRASAD	Mr.(SC13) Mr.J.P.KARN
29.	CWJC/8382/2006 DISCP.PROC., GAZET	1 DEVENDRA PRASAD SINHA vs THE STATE OF BIHAR & ORS	Mr.KAMLA LAL SRIVASTAVA Mr.AJIT KUMAR SINHA Mr.AJAY KUMAR SINHA Mr.MANI MADHUKAR	Mr.(GP6) Mr.ARUN KUMAR ARUN Mr.J.P.KARN Mr.DHURJATI KR. PRASAD(GP7)
30.	CWJC/11997/2006 DISCP.PROC., NON G	1 SURENDRA KUMAR PANDEY vs HONBLE HIGH COURT OF JUDICATU	Mr.ABHINAY RAJ Mr.JUHI KUMARI	Mr.(AAG11) Mr.MRIGANK MAULI Mr.ANJANI KUMAR Mr.AMISH KUMAR Mr.AG Mr.AMIT KR.SINGH Mr.(GA9)
31.	CWJC/13122/2006 DISCP.PROC., GAZET	9 SONELAL HEMBRAM vs THE STATE OF BIHAR & ORS	Mr.RAM KISHORE SINGH	Mr.(AG)
32.	CWJC/13374/2006 DISCP.PROC., GAZET	7 YOGENDRA BHUSHAN vs THE STATE OF BIHAR & ORS	Mr.SHIVA SHANKAR SHARMA Mr.RAJESH KUMAR	Mr.(SC20) Mr.ANJANI KR. SHARAN (SC9) Mr.J.P.KARN Mr.RAJ NANDAN PRASAD (SC-9)
33.	CWJC/15018/2006 DISCP.PROC., GAZET	7 JENESHWAR SINHA vs THE STATE OF BIHAR & ORS	Mr.SUBODH KUMAR JHA Mr.KRISHNA KUMAR	Mr.(GA6) Mr.ASHOK PRIYADARSHI (GA-4)
34.	CWJC/16201/2006 DISCP.PROC., NON G	8 AFSANA KHATOON vs THE STATE OF BIHAR & ORS	Mr.GYAN PRAKASH Mr.SHASHI SHEKHAR TIWARY	Mr.(AAG7)
35.	CWJC/10837/2007 DISCP.PROC., HEALT	2 JAGDISH PRASAD SHARMA vs THE STATE OF BIHAR & ORS	Mr.SIYA RAM SHAHI Mr.ANJANI KUMAR MISHRA	Mr.(AAG11)
36.	CWJC/11909/2007 DISCP.PROC., OTHER	29 ARJUN CHOUDHARY vs THE UNION OF INDIA & ORS	Mr.AMARENDRA NARAYAN	Mr.SUDHIR SINGH(ASST.SG) Mr.PRABHAT KUMAR SINGH Mr.SHRI NATH PATHAK Mr.AMITABH BHARDWAJ Mr.SATYAVRAT VERMA (CGC) Mr.V.B.P.AMBASTHA Mr.HEMANT KUMAR JHA Mr.AMIT SHRIVASTAVA (CGC) Mr.SUNIL KUMAR SINGH
37.	CWJC/13284/2007 DISCP.PROC., BANK	10 TULA KANT MISHRA vs THE STATE OF BIHAR & ORS	Mr.PRAFULL CHANDRA THAKUR Mr.VIVEK KUMAR	Mr.(GP2) Mr.RAM KINKER CHOUBEY Mr.SANJAY KUMAR Mr.J.P.KARN Mr.RAJEEV KR.SINGH (GP15) Mr.RAJIV KUMAR SINGH (GP2) Mr.C.K. GUPTA
38.	CWJC/8603/2008 DISCP.PROC., NON G	7 RAJENDRA RAM vs THE STATE OF BIHAR & ORS	Mr.GYANAND ROY Mr.SHEO NANDAN MISHRA	Mr.(AAG8) Mr.S.RAZA AHMAD (AAG9)

<b>PATNA HIGH COURT</b>	<b>198</b>	<b>Thursday 2<sup>nd</sup> July, 2015</b> Mr. Justice Ajay Kumar Tripathi	
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39.	CWJC/8308/2009 DISCP.PROC., HEALT	2	MIRA DEVI vs THE STATE OF BIHAR & ORS	Mr.SHASHI BHUSHAN SINGH	Mr.(AAG1) Mr.A.K.KESHARI (AAG11)
40.	CWJC/9580/2009 DISCP.PROC., HEALT	2	SURESH PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.SUBODH PRASAD Mr.MUKESH KR.JHA	Mr.MADHUKAR KRISHNA SINHA SC1
41.	CWJC/17702/2009 with TRANSFER , POLIC	1	PRADUMAN TIWARI vs THE STATE OF BIHAR & ORS	Mr.SURESH CHANDRA GIRI Mr.PRAVIN KUMAR SINHA Mr.ADITYA PRAKASH SAHAY	Mr.(SC14) Mr.ARVIND KUMAR (SPL.PP.VIG) Mr.RAKESH KR.(I/C SPL.PP)VIG
42.	CWJC/12196/2008 TRANSFER , POLIC	1	ABHAY KUMAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.SURESH CHANDRA GIRI Mr.PRAVIN KUMAR SINHA	Mr.(AAG6) Mr.RAKESH KUMAR(SPL.PP)VIG. Mr.RAKESH KUMAR(SPL.PP)VIG. Mr.ANJANI KUMAR (AAG10)
43.	CWJC/3156/2010 DISCP.PROC., HEALT	1	DR.SHEELA SHARMA vs THE STATE OF BIHAR & ORS	Mr.DINU KUMAR Mr.ARVIND KUMAR SHARMA Mr.DINESH KR.SAHAY Mr.BADRISH	Mr.(AAG1) Mr.ASHOK KR. KESHARI (AAG11)
44.	CWJC/3847/2010 DISCP.PROC., HEALT	6	KRISHNA BIHARI NIRMAL vs THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR Mr.RITESH KUMAR	Mr.(GA5)
45.	CWJC/16497/2010 DISCP.PROC., SCHOO	3	SURENDRA PRASAD RAO vs THE STATE OF BIHAR & ORS	Mr.SUMAN KUMAR MISHRA Mr.SUMAN KUMAR MISHRA	Mr.(SC21) Mr.GIRIJISH KUMAR Mr.R.R.KR.PANDEY (SC29) Mr.MR. LALIT KISHORE
46.	CWJC/1166/2011 DISCP.PROC., HEALT	2	DR.SURENDRA PRASAD SHRIVASTAVA vs THE STATE OF BIHAR & ORS	Mr.SANTOSH KUMAR SINHA Mr.RABINDRA NATH VERMA Mr.RAJEEV KUMAR SINHA Mr.RABINDRA NATH Mr.UPENDRA TIWARY	Mr.ANIL KR UAPDHYAY (SC20)
47.	CWJC/1902/2011 DISCP.PROC., NON G	1	LAL BIHARI LAL vs THE STATE OF BIHAR & ORS	Mr.ABHINAV SRIVASTAVA	Mr.GIRIJA SHANKAR PD GP1
48.	CWJC/2751/2011 DISCP.PROC., GAZET	1	DAYANAND DAS vs THE STATE OF BIHAR & ORS	Mr.KUMAR MALENDU	Mr.MAHESHWAR DHAR DWIVEDI SC Mr.DHANENDRA CHAUBEY Mr.J.P.KARN
49.	CWJC/4735/2011 DISCP.PROC., POLIC	1	LAL BAHADUR RAM vs THE STATE OF BIHAR & ORS	Mr.JAGNNATH SINGH	Mr.MAHESHWAR DHAR DWIVEDI SC
50.	CWJC/9633/2011 DISCP.PROC., GAZET	1	BASUDEO DAS vs THE STATE OF BIHAR & ORS	Mr.DR. MAYANAND JHA	Mr.DEVENDRA KR SINHA AAG2
51.	CWJC/9988/2011 DISCP.PROC., SCHOO	2	UMA SHANKAR RAM vs THE STATE OF BIHAR & ORS	Mr.SATYENDRA NARAYAN SINGH Mr.SHIO PUJAN SINGH YADAV	Mr.MADHUKAR KRISHNA SINHA SC1 Mr.VIDHAN CHANDRA PATHAK Mr.SATYAM SHIVAM SUNDARAM Mr.AWADHESH PRASAD SINHA Mr.NIRANJAN KUMAR
52.	CWJC/10314/2011 DISCP.PROC., NON G	1	AKHILESHWAR MISHRA vs THE STATE OF BIHAR & ORS	Mr.TARA NATH JHA	Mr.S.S. SHABBAR HUSSAIN GP4 Mr.SHARAD KR.SINHA (GP15)
53.	CWJC/12294/2011 DISCP.PROC., GAZET	1	MOTILAL CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr.SANTOSH KUMAR	Mr.SANJAY KR NO.1 SC12 Mr.AJAY Mr.SANJAY PANDEY
54.	CWJC/12623/2011 DISCP.PROC., SCHOO	2	SHIV SHNAKR PRASAD vs THE STATE OF BIHAR & ORS	Mr.BISHNU KANT DUBEY Mr.PANCHU RAM	Mr.V.M.K SINHA AAG13
55.	CWJC/15008/2011 DISCP.PROC., GAZET	1	PARAMHANS KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.SANTOSH KUMAR SINHA -2 Mr.VIDYA NAND KUMAR Mr.SURESH SINGH Mr.ARVIND PRASAD SINGH	Mr.LALIT KISHOR AAG1
56.	CWJC/15099/2011 DISCP.PROC., POLIC	1	SHANDHYA DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.FAROOQUE MOAZZAM Mr.PRAVINA KUMARI Mr.FAROOQUE MOAZZAM	Mr.RAJIV ROY GP5
57.	CWJC/17181/2011 DISCP.PROC., BOARD	1	THAKUR RAVINDRA KUMAR vs THE BIHAR STATE ELECTRICITY BO	Mr.BHUBNESHWAR PRASAD Mr.ANISH CHANDRA	Mr.VINAY KIRTI SINGH
58.	CWJC/18334/2011 DISCP.PROC., NON G	1	ARUN KUMAR SINHA vs THE STATE OF BIHAR & ORS	Mr.SATYA PRAKASH SRIVASTAVA Mr.SANJAY KUMAR PANDEY	Mr.RAJEEV KR. SINGH GP15 Mr.RAJIV KUMAR SINGH (GP2)
59.	CWJC/18983/2011 DISCP.PROC., GAZET	1	BISHWANATH PRASAD vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR NO. 1 Mr.AKSHAY LAL PANDIT	Mr.ANIL KUMAR (GP23) Mr.J.P.KARN
60.	CWJC/755/2013 DISCP.PROC., BANK	5	RAM NAGINA CHOUDHARY vs UTTAR BIHAR GRAMIN BANK & ORS	Mr.SHAMBHU PRASAD SINGH Mr.JAI SHANKER PRASAD Mr.ANIL KUMAR TIWARY Mr.AVANINDRA KUMAR JHA	Mr.PRABHAKAR JHA
61.	CWJC/4234/2014 TRANSFER , POLIC	6	PRADUMAN TIWARI vs THE STATE OF BIHAR & ORS	Mr.ADITYA PRAKASH SAHAY	Mr.ROY SHIVAJI NATH (AAG3)

**Thursday the 2nd July 2015**  
**Court No. 18 (AT 10.30 A.M.)**  
**Mr. Justice Dharnidhar Jha**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION</u></b>					
1.	CR. MISC./30813/2014 A.BAIL	5 KRISHNA MURARI CHOUDHARY @ JHAKHSU CHOUDHARY & ANR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.SURENDRA PRASAD SINGH	Mr.RAJ KISHOR SINGH (APP)	
2.	CR. MISC./36850/2014 A.BAIL	5 MD. MAINUDDIN @ MD. MAINUDDIN ANSARI & ORS vs THE STATE OF BIHAR	Mr.VIJAY KR SINGH NO. 1 Mr.ARBIND KUMAR SHARMA	Mr.RAJENDRA PD.NAT(APP)	
3.	CR. MISC./37704/2014 A.BAIL	4 MD. TABREZ @ SAMSTABREZ vs THE STATE OF BIHAR	Mr.AJIT KUMAR OJHA Mr.NUTAN MISHRA	Mr.MD.NAZIR ANSARI(APP)	
4.	CR. MISC./46318/2014 with A.BAIL	3 AMAN YOGESHWAR & ANR vs STATE OF BIHAR & ANR	Smt.SHEELA SHARMA Mr.KAMINI SINGH Mr.SHIVENDRA KUMAR ROY	Mr.ASHOK KUMAR SINGH- 1(APP) Mr.SYED EHTESHAMUDDIN	
5.	CR. MISC./46364/2014 A.BAIL	1 AMAN KUMAR SHARMA & ORS vs STATE OF BIHAR & ANR	Mr.SHEELA SHARMA Mr.SHIVENDRA KUMAR ROY Mr.RITA KUMARI	Mr.NAGENDRA PD.(APP) Mr.SYED EHTESHAMUDDIN	
6.	CR. MISC./48485/2014 A.BAIL	3 RANJEET MAHTO vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR SINGH	Mr.HIRDAY PD.SINGH(APP) Mr.S. JAMIL AKHTAR	
7.	CR. MISC./48593/2014 A.BAIL	4 CHANDRA SHEKHAR DWIVEDI & ORS vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI	Mr.SANJAY KUMAR TIWARY- I(APP)	
8.	CR. MISC./48611/2014 A.BAIL	4 MD. AFJAL HUSSAIN vs THE STATE OF BIHAR THROUGH THE SUPERINTENDENT OF POLICE, VIGILANCE INVESTIGATION BUREAU, BIHAR, PATNA	Mr.RAKESH KUMAR SHARMA	Mr.RAMAKANT SHARMA(L/O(I.C.VIG))	
9.	CR. MISC./48614/2014 A.BAIL	3 MD. ASHAFAQUE @ ASHAFAQUE vs STATE OF BIHAR & ANR	Mr.MD. MUSOWIR	Mr.AMRENDRA PD.(APP) Mr.MUKESH KUMAR JHA Mr.BHOLA PRASAD	
10.	CR. MISC./48631/2014 A.BAIL	3 CHANDRIKA SAHNI vs THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.SATYENDRA PRASAD SINGH	Mr.ANIL KUMAR SINGH 1(APP)	
11.	CR. MISC./48633/2014 A.BAIL	3 VINOD KUMAR SINGH @ VINOD SINGH vs THE STATE OF BIHAR	Mr.RAJANI RANJAN PD. SINGH Mr.AJAY KUMAR SINGH	Mr.MADHURANAND JHA (APP)	
12.	CR. MISC./48635/2014 A.BAIL	3 AFTAB ALAM vs THE STATE OF BIHAR	Mr.KRISHNA KUMAR SINGH Mr.RAJESH ROY	Mr.SHAILENDRA KUMAR 2 (APP) Mr.PRAMOD KUMAR SINGH Mr.AWADHESH KUMAR SINGH	
13.	CR. MISC./48839/2014 A.BAIL	3 RAM SAHAY RABIDAS & ORS vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA	Mr.SHAILENDRA KUMAR- II(APP)	
14.	CR. MISC./48988/2014 A.BAIL	3 MOHAN RAI vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.AMRENDRA KUMAR	Mr.ANITA KUMARI SINGH (APP)	
15.	CR. MISC./49182/2014 A.BAIL	3 RAUSHAN KUMAR @ RAUSHAN KUMAR MISHRA vs THE STATE OF BIHAR	Mr.RAM GANESH	Mr.C.SEN PRASAD SINGH (APP)	
16.	CR. MISC./49499/2014 A.BAIL	4 MD. JUBAID SAH @ MD. JABED @ MD. JUBAIR & ORS. vs THE STATE OF BIHAR	Mr.RAJESH KUMAR SINHA	Mr.L.K.SHARMA(APP)	
17.	CR. MISC./49603/2014 A.BAIL	3 RAM ISHWAR DAS vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.NIRMAL KUMAR SINHA(APP) Ms.GURIYA NISHA	
18.	CR. MISC./49647/2014 A.BAIL	3 VIJAY KUMAR @ KAPIL KUMAR & ANR. vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.RITA VERMA (APP) Mr.RAJESH ROY Mr.RAGHWENDRA KUMAR	
19.	CR. MISC./49686/2014 A.BAIL	3 BISHWANATH MANDAL vs STATE OF BIHAR & ANR	Mr.KAMALA KANT UPADHYAY Mr.SANJAY KUMAR	Mr.A.L. PANDIT (APP) Mr.RAMAKANT SHARMA	
20.	CR. MISC./49704/2014 A.BAIL	3 HARENDRA RAM vs THE STATE OF BIHAR THROUGH THE DIRECTOR GENERAL , VIGILANCE INVESTIGATION, BUREAU , BIHAR, PATNA	Mr.SANJAY KUMAR VERMA Mr.BIJAY BIHARI SINHA	Mr.RAMA KANT SHARMA(L.O./I/C VIGI)	
21.	CR. MISC./49742/2014 A.BAIL	3 MAHESH KUMAR & ANR vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.RAJIV NAYAN(APP) Mr.ALOK KUMAR ALOK	
22.	CR. MISC./49895/2014 A.BAIL	3 MD. ALAMGIR & ANR vs THE STATE OF BIHAR	Mr.BAM BAHADUR JHA	Mr.DASRATH MEHTA (APP)	
23.	CR. MISC./49946/2014 A.BAIL	3 ARJUN KUMAR vs THE STATE OF BIHAR	Mr.RANJEET KUMAR Mr.SUNIL KUMAR	Mr.NIRMALA KUMARI(APP)	
24.	CR. MISC./50018/2014 A.BAIL	3 SURAJ KUMAR SAH vs THE STATE OF BIHAR	Mr.AJAY KUMAR	Mr.KALYAN SHANKAR (APP)	
25.	CR. MISC./50150/2014 A.BAIL	3 DASRATH THAKUR vs STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR SINHA	Mr.SUNIL KUMAR PANDEY(APP) Mr.RAKESH KUMAR SINHA	
26.	CR. MISC./2407/2015 A.BAIL	4 RAVINDRA KUMAR RAI vs STATE OF BIHAR & ANR	Mr.UDAY NARAYAN SINGH	Mr.U.S.P SINGH (APP) Mr.RAJNISH RANJAN	
27.	CR. MISC./3632/2015 A.BAIL	4 NIBHA DEVI & ANR vs THE STATE OF BIHAR	Mr.RAVI RANJAN	Mr.SUMAN KUMARI SINGH (APP) Mr.JAVED ASLAM Mr.KHAWAJ HASAN KHAN	
28.	CR. MISC./3870/2015 A.BAIL	4 SANJAY SINGH vs THE STATE OF BIHAR	Mr.KAUSHAL KISHOR	Mr.ABHAY KR.ROY(APP)	

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Mr. Justice Dharnidhar Jha					
29.	CR. MISC./3881/2015 A.BAIL	4	SHIV SHANKAR PRASAD SAHU & ORS vs THE STATE OF BIHAR	Mr.NILESH KUMAR Mr.PRAVIN KUMAR Mr.DUDH NATH SINGH	Mr.NAND KUMAR (APP) Mr.VED PRAKASH SRIVASTVA Mr.SHEKHAR SINGH
30.	CR. MISC./3932/2015 A.BAIL	4	LEAKH RAM @ LEKH RAM @ LEKHAI RAM & ANR vs STATE OF BIHAR & ANR	Mr.MANISH KUMAR NO-2	Mr.TAPESHWAR SHARMA (APP)
31.	CR. MISC./3992/2015 A.BAIL	4	MD. ALIMUDDIN vs THE STATE OF BIHAR	Mr.MD. SHAHNAWAZ ALI Mr.IMRAN	Mr.SATYENDRA PRASAD (APP) Mr.KEDAR JHA
32.	CR. MISC./16230/2015 A.BAIL	3	SARYU PRASAD @ SARJU PRASAD vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR TIWARY Mr.SHANTI KUMAR	Mr.AMBIKA BHAGAT(SPL. P.P.) Mr.ARUN KUMAR NO. 1
33.	CR. MISC./16353/2015 A.BAIL	1	SURESH SAH @ SURENDRA SAH & ANR vs THE STATE OF BIHAR	Mr.RAM KISHUN PRASAD Mr.SANJAY KUMAR	Mr.MD.FAHMUDDIN (APP)
34.	CR. MISC./16495/2015 A.BAIL	3	MANZORA KHATOON @ MANZORA & ORS. vs THE STATE OF BIHAR	Mr.SURENDRA KUMAR SINGH Mr.PRABHAT KUMAR SINGH Mr.SUDHA CHANDRA	Mr.RAM CHANDRA SINGH (APP)
35.	CR. MISC./16507/2015 A.BAIL	3	RAHUL KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.AKHILESHWAR SINGH	Mr.ANIL KR. SINGH NO.1 (APP)
36.	CR. MISC./16569/2015 A.BAIL	3	NAGESHWAR RAI & ANR vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI	Mr.MUSTAQUE ALAM(APP)
37.	CR. MISC./16586/2015 A.BAIL	3	MD. NEYAZ @ MD. NEYAZ AHMAD vs THE STATE OF BIHAR	Mr.ATIF INAM Mr.NAFISUZZOHA	Mr.SHYAM KR.SINGH(APP) Mr.PURUSHOTAM SHARMA
38.	CR. MISC./16590/2015 A.BAIL	3	MITHUN SINGH @ MITHUN KUMAR SINGH vs THE STATE OF BIHAR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.M.DAYAL (APP)
39.	CR. MISC./16596/2015 A.BAIL	3	RAJESH KUMAR SINGH vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR	Mr.PARMANAND PD.(APP)
40.	CR. MISC./16602/2015 A.BAIL	3	SUKANI DEVI & ORS vs THE STATE OF BIHAR	Mr.AMIT KUMAR ANAND	Mr.LALAN KUMAR(APP)
41.	CR. MISC./16643/2015 A.BAIL	3	NIRAJ KUMAR RAI vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINHA Mr.NALIN KUMAR	Mr.SUCHETA YADAV(APP)
42.	CR. MISC./16653/2015 A.BAIL	4	SEEMA DEVI & ORS vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR SINGH	Mr.BINOD KUMAR(APP) Mr.UMESH CHANDRA VERMA
43.	CR. MISC./16683/2015 A.BAIL	3	RAJ KUMAR YADAV vs THE STATE OF BIHAR	Mr.AJIT RANJAN KUMAR	Mr.KANHAIYA KISHORE (APP)
44.	CR. MISC./16742/2015 A.BAIL	4	AJAY KUMAR AZAD vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.RAM SHANKAR DAS (SPL.PP)
45.	CR. MISC./16783/2015 A.BAIL	3	GIRISH RAM vs THE STATE OF BIHAR	Mr.RAM SUMIRAN RAI	Mr.BHARAT BHUSHAN (APP)
46.	CR. MISC./16785/2015 A.BAIL	3	RANJEET SHARMA @ RANJEET KUMAR SHARMA & ANR vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR SINHA	Mr.PRAMOD KR.PANDAY(APP)
47.	CR. MISC./16803/2015 A.BAIL	1	SHIV SHANKAR PRASAD SAH @ SHIV SHANKAR SAH @ SHIB SHANKAR SAH vs STATE OF BIHAR & ANR	Mr.MURARI PRASAD SINHA Mr.ARUN KUMAR SINHA	Mr.ANUSUIYA JAISWAL(APP)
48.	CR. MISC./16822/2015 A.BAIL	3	GAUTAM KUMAR & ANR. vs THE STATE OF BIHAR	Mr.KUMARI RITAMBHARA Mr.NISHA VERMA	Mr.INDU BALA PANDEY(APP)
49.	CR. MISC./16886/2015 A.BAIL	4	PANKAJ MAHTO vs STATE OF BIHAR & ANR	Mr.DILIP KUMAR ROY	Mr.MANISH KUMAR NO.2(APP) Mr.KUMAR PRAVEEN
50.	CR. MISC./16943/2015 A.BAIL IPC 302,307A.BAIL	3	ANIL SINGH vs THE STATE OF BIHAR	Mr.BACHAN JEE OJHA Mr.BINOD KUMAR PANDEY	Mr.NIRMALA KUMARI(APP) Mr.LAL BAHADUR SINGH Mr.RAJ KISHOR PRASAD
51.	CR. MISC./16963/2015 A.BAIL IPC 420,406A.BAIL	3	KARUNESH KESHAW @ DABLU PANDEY @ BABLU PANDEY vs THE STATE OF BIHAR	Mr.SANJAY KUMAR NO.-7	Mr.AHMAD ALI(APP)
52.	CR. MISC./16995/2015 A.BAIL IPC 302/34 A.BAIL	3	ANKIT PANDIT @ ANKIT KR. PANDIT vs THE STATE OF BIHAR	Mr.ANIL KUMAR Mr.DHRUW SWAWINI	Mr.M.HAQUE (APP)
53.	CR. MISC./17003/2015 with A.BAIL IPC 406/420A.BAIL	1	RAJENDRA SAHANI & ANR. vs THE STATE OF BIHAR	Mr.JEETENDRA NARAYAN	Mr.PUSHPA SINHA 2 (APP) Mr.HARI KISHORE THAKUR
54.	CR. MISC./19524/2015 A.BAIL IPC 406,420 A.BAIL	1	ROCKY KUMAR @ BHOLA SAHNI vs THE STATE OF BIHAR	Mr.JEETENDRA NARAYAN	Mr.RENUKA RATNAKAR (APP)
55.	CR. MISC./17011/2015 A.BAIL IPC 307/147A.BAIL	1	SONU JHA & ANR. vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.AJAY KUMAR 2 (APP)
56.	CR. MISC./17024/2015 A.BAIL IPC 406,420A.BAIL	3	MOST. KALAWATI DEVI @ KALI DEVI & ORS vs STATE OF BIHAR & ANR	Smt.SMT. ANURADHA SINGH	Mr.ANIL KUMAR(APP)
57.	CR. MISC./17039/2015 A.BAIL IPC 498A,3A.BAIL	3	MD. DULAL vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA	Mr.NARSINGH TANTI(APP) Mr.BIRENDRA KUMAR Mr.BIMAL KUMAR
58.	CR. MISC./17045/2015 A.BAIL IPC 498A,4A.BAIL	1	PARMOD YADAV vs STATE OF BIHAR & ANR	Mr.KARTIK KUMAR SINHA Mr.MALA SINHA	Mr.ANIL KUMAR(APP) Mr.AMRENDRA KUMAR
59.	CR. MISC./17054/2015 A.BAIL IPC 406,40A.BAIL	1	SASHI BHUSHAN SINGH & ANR. vs THE STATE OF BIHAR	Mr.DHARMESH KUMAR	Mr.T.N.THAKUR(APP)
60.	CR. MISC./17064/2015 A.BAIL IPC 406,420A.BAIL	1	RAJ KUMAR AGRAWAL vs THE STATE OF BIHAR	Mr.HEMANT KUMAR Mr.ALOK KUMAR AGRAWAL	Mr.RAM SUMIRAN RAI(APP) Mr.BRAJENDRA NATH PANDEY
61.	CR. MISC./17079/2015 A.BAIL 304B,201,34A.BAIL	1	MANOJ RAM vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH	Mr.NITYANAND(APP)
62.	CR. MISC./17082/2015 with A.BAIL IPC 147,148A.BAIL	1	MD. SHAMIM @ MD. SHAMIM AKHTAR & ANR. vs THE STATE OF BIHAR	Mr.MD. ATAUR RAHMAN Mr.MD. OBAIDULLAH	Mr.A.DAYAL(APP) Mr.THAKUR BRAJESH SINGH Mr.NAJEEB AHMAD

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Mr. Justice Dharnidhar Jha					
63.	CR. MISC./18097/2015 A.BAIL IPC 307/147 A.BAIL	1	MD. SHAKIL @ MD. SHAKEEL AHMAD vs THE STATE OF BIHAR	Mr.MD. ATAUR RAHMAN Mr.MD. OBAIDULLAH	Mr. A.DAYAL (APP) Mr.THAKUR BRAJESH SINGH Mr.NAJEEB AHMAD Mr.DILIP KUMAR(APP)
64.	CR. MISC./17089/2015 A.BAIL IPC 363,365A.BAIL	3	SHAMBHU SHARMA vs THE STATE OF BIHAR	Mr.RAJESH KUMAR PANDEY Mr.AJAY KUMAR SINGH Mr.HARENDRA PRASAD	Mr.P.K. CHOURASIYA (APP)
65.	CR. MISC./17099/2015 BAIL IPC 406/420A.BAIL	1	RAMBABU PRASAD vs STATE OF BIHAR & ANR	Mr.JAVED ASLAM	Mr.HARENDRA PD.(APP) Mr.HARENDRA PRASAD
66.	CR. MISC./17118/2015 A.BAIL IPC 307,49A.BAIL	1	GAUTAM SHARMA & ORS vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA JHA	Mr.JITENDRA KUMAR SINGH-(APP)
67.	CR. MISC./17120/2015 A.BAIL IPC 498AA.BAIL	1	PANKAJ KUMAR CHOUDHARY vs STATE OF BIHAR & ANR	Mr.KRISHNA PRASAD SINGH	Mr.YOGENDRA KUMAR (APP)
68.	CR. MISC./17125/2015 A.BAIL IPC 420/406A.BAIL	1	SMT. GEETA KUMARI @ GEETA KUMARI vs THE STATE OF BIHAR	Mr.IQBAL ASIF NIAZI	Mr.ASHA DEVI (APP)
69.	CR. MISC./17145/2015 A.BAIL IPC 307/379A.BAIL	1	SURENDRA RAY & ORS vs THE STATE OF BIHAR	Mr.JITENDRA NARAIN SINHA	Mr.C.SEN PD.SINGH(APP)
70.	CR. MISC./17150/2015 A.BAIL 47 A EXCISEA.BAIL	1	RAJEEV CHOUDHARY @ RAJEEV KUMAR CHOUDHARY vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13	Mr.SMT. ANITA KUMARI(APP)
71.	CR. MISC./17158/2015 A.BAIL 498A,323,37A.BAIL	3	PAPPU YADAV vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR SINGH	Mr.RAM SHANKAR DAS(SPL.APP)
72.	CR. MISC./17161/2015 with A.BAIL 147,148,149A.BAIL	1	GUDDU SINGH @ GUDDU KUMAR SINGH & ORS vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR	Mr.SADANAND PASWAN(SPL.APP)
73.	CR. MISC./22179/2015 A.BAIL 341,323,147 A.BAIL	1	BHOLA PRASAD vs THE STATE OF BIHAR	Mr.PREMCHANDRA YADAV	Mr.R.S.CHOUDHARY(APP)
74.	CR. MISC./17162/2015 A.BAIL 409,420,467A.BAIL	3	BEBI RANI (MUKHIYA) & ORS vs THE STATE OF BIHAR	Mr.DHANNJAY KUMAR NO 2	Mr.BINOD KUMAR (APP)
75.	CR. MISC./17164/2015 A.BAIL IPC 363,36A.BAIL	1	JOGENDRA SAHANI & ORS vs THE STATE OF BIHAR	Mr.AJAY KR SINGH NO.1	Mr.BHARAT BHUSHAN(APP)
76.	CR. MISC./17165/2015 A.BAIL 341,326,34A.BAIL	3	KEDAR RAI & ORS vs STATE OF BIHAR & ANR	Mr.NAGENDRA KUMAR SINGH	Mr.U.S.P.SINGH(APP)
77.	CR. MISC./17167/2015 with A.BAIL 307,380,341A.BAIL	1	MD. IRFAN & ORS vs THE STATE OF BIHAR	Mr.NAGENDRA KUMAR SINGH	Mr.U.S.P.SINGH(APP)
78.	CR. MISC./17218/2015 with A.BAIL 307,380,341 A.BAIL	1	MD. EKBAL & ORS vs THE STATE OF BIHAR	Mr.DSHIRENDRA KUMAR TRIVEDI	Mr.KUMAR VIRENDRA NARAYAN (APP)
79.	CR. MISC./19671/2015 A.BAIL IPC 307147/ A.BAIL	1	MD. JAVED & ORS. vs THE STATE OF BIHAR	Mr.ARUN Mr.ANJANI PARASHAR Mr.SANJAY KUMAR @ S.K.	Mr.SURENDRA KUMAR(APP)
80.	CR. MISC./17169/2015 A.BAIL IPC 420,379A.BAIL	1	ASHLOK KUMAR vs THE STATE OF BIHAR	Mr.ONKAR NATH	Mr.S.DAYAL(APP)
81.	CR. MISC./17171/2015 A.BAIL 304B,328,34A.BAIL	3	NURIA KHATOON vs THE STATE OF BIHAR	Mr.RAM PRAWESH KUMAR	Mr.D.P. TIWARY (APP) Mr.IQBAL ASIF NIAZI
82.	CR. MISC./17179/2015 ABAIL IPC 323/364A.BAIL	1	MD. DULARE vs THE STATE OF BIHAR	Mr.RAJANI KANT SINGH	Mr.PUSHPA SINHA(APP)
83.	CR. MISC./17180/2015 A.BAIL 3135 ELECTRA.BAIL	3	WAKIL SINGH vs THE STATE OF BIHAR	Mr.VINAY KUMAR MISHRA	Mr.ANUJ KUMAR SRIVASTAVA(APP)
84.	CR. MISC./17184/2015 A.BAIL IPC 498A,4A.BAIL	1	MUKESH RAM vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR	Mr.R.P.S SINGH (APP) Mr.PURUSHOTAM SHARMA
85.	CR. MISC./17190/2015 A.BAIL IPC 307/341A.BAIL	3	DHEERAJ YADAV @ DHIRAJ YADAV vs THE STATE OF BIHAR	Mr.SANJYA KUMAR CHAUBEY	Mr.PREM KR.JHA(APP)
86.	CR. MISC./17195/2015 A.BAIL IPC 498AA.BAIL	3	ISHWAR GUPTA & ORS. vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR	Mr.SAHIN BEGUM(APP)
87.	CR. MISC./17197/2015 A.BAIL IPC 448,35A.BAIL	3	SOMAR BIND vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH Mr.YUGAL KISHORE	Mr.BINOD KUMAR (APP)
88.	CR. MISC./17199/2015 A.BAIL IPC 420/467A.BAIL	3	SARITA KUMARI vs THE STATE OF BIHAR	Mr.KRISHNA PRASAD SINGH	Mr.RAM CHANDRA SINGH (APP)
89.	CR. MISC./17203/2015 A.BAIL IPC 307/379A.BAIL	1	ASHOK MAHTO vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA JHA	Mr.SATYENDRA NARAYAN SINGH(APP)
90.	CR. MISC./17209/2015 A.BAIL 498A,341,32A.BAIL	1	BABLU SAH vs STATE OF BIHAR & ANR	Mr.JAY PRAKASH SINGH Mr.FAUZIA SHAKIL	Mr.KUMAR RANJIT RANJAN (APP)
91.	CR. MISC./17216/2015 A.BAIL IPC 498A & A.BAIL	3	SUBODH MANDAL vs STATE OF BIHAR & ANR	Mr.SAJID SALIM KHAN	Mr.ANIL KR.SINGH 1(APP) Mr.ARUN Mr.SANJAY KUMAR @ S.K.
92.	CR. MISC./17225/2015 A.BAIL 302,341,323A.BAIL	3	MD. SHOWAIB @ MD. SHOEB ALAM & ORS vs THE STATE OF BIHAR	Ms.MANISHA SINGH Mr.PRABHAT KUMAR SINGH	Mr.RAJESH KUMAR(APP)
93.	CR. MISC./17229/2015 A.BAIL IPC 447,38A.BAIL	3	BARUN KUMAR @ AKASH KUMAR vs THE STATE OF BIHAR	Mr.DR. KAMAL DEO SHARMA	Mr.RAJENDRA PD.NAT(APP)
94.	CR. MISC./17232/2015 with A.BAIL 302,427,436A.BAIL	3	MANOJ RAI vs THE STATE OF BIHAR	Mr.BINOD BIHARI SINHA	Mr.SURENDRA KUMAR(APP)
95.	CR. MISC./17973/2015 with A.BAIL IPC 302,32 A.BAIL	1	SONU @ MD. SUIAB KHAN @ SUIAB KHAN vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH	Mr.DR.INDIWAR KUMARI (APP)
96.	CR. MISC./18616/2015 with A.BAIL IPC 147/148 A.BAIL	1	KHALIK KHAN @ KHALIK SAH vs THE STATE OF BIHAR	Mr.JAGDISH PRASAD Mr.ALOK KUMAR ALOK	Mr.SANJAY KUMAR(APP)
97.	CR. MISC./18679/2015 with A.BAIL 302,341,436 A.BAIL	1	VIKASH KUMAR SINGH @ VIKASH SINGH vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH	Mr.NITYANAND(APP)
98.	CR. MISC./21307/2015 with A.BAIL 302,427,436 A.BAIL	1	SANTOSH BHARTI @ SANTOSH KUMAR BHARTI @ SANTOSH KUMAR RAM vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR	Mr.SAHIN BEGAM(APP)
99.	CR. MISC./21414/2015 A.BAIL 302,436,427 A.BAIL	1	DEVENDRA RAI @ TANNU RAI vs THE STATE OF BIHAR		

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100. CR. MISC./17239/2015 A.BAIL 427,353,332A.BAIL	1 MAHENDRA MUKHIYA vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH	Mr.SAHIN BEGAM(APP)
101. CR. MISC./17242/2015 A.BAIL 307,399,402A.BAIL	3 DEEPAK SAHNI vs THE STATE OF BIHAR	Mr.VIRENDRA KUMAR	Mr.RITA VERMA(APP)
102. CR. MISC./17244/2015 A.BAIL 302,34A.BAIL	3 SURAJ DEV YADAV @ SURYADEO YADAV vs THE STATE OF BIHAR	Mr.KUMARI JYOTI	Mr.SHANTANU KUMAR(APP)
103. CR. MISC./17246/2015 A.BAIL 498AA.BAIL	1 ABUL KALAM vs STATE OF BIHAR & ANR	Mr.DIWAKAR SINHA Mr.MADHUKAR NARAYAN SINHA Mr.ROUNAK KUMAR SINGH "PANKAJ"	Mr.AMITESH KUMAR(APP)
104. CR. MISC./17248/2015 A.BAIL IPC 323,341A.BAIL	3 MOHAN KUMAR SINGH & ANR vs THE STATE OF BIHAR	Mr.RAGHWENDRA KUMAR	Mr.ARUN KUMAR SINGH NO.-5 (APP)
105. CR. MISC./17249/2015 A.BAIL 307,341,324A.BAIL	1 MANOJ PRASAD & ANR vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR PANDEY	Mr.S.M.RAHMAN(APP)
106. CR. MISC./17258/2015 A.BAIL IPC 379,32A.BAIL	3 PRAVIN KUMAR @ PATHAK JEE vs THE STATE OF BIHAR	Mr.KUNAL TIWARY Mr.RAKESH KUMAR TIWARY	Mr.RAJESH KUMAR(APP)
107. CR. MISC./17259/2015 with A.BAIL IPC 341,342A.BAIL	1 JAGARNATH SAHANI vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH	Mr.NITYANAND(APP)
108. CR. MISC./17865/2015 A.BAIL IPC 379/376 A.BAIL	1 MUNNA THAKUR vs THE STATE OF BIHAR	Mr.SUNIL KUMAR NO.III Mr.RAJESH KUMAR	Mr.M.HAQUE (APP)
109. CR. MISC./17265/2015 A.BAIL IPC 302,307A.BAIL	3 RUPESH KUMAR @ RUPESH THAKUR vs THE STATE OF BIHAR	Mr.RAMAKANT YADAV Mr.PRAMOD KUMAR SINGH Mr.RAKESH KUMAR NO.1	Mr.AJIT KUMAR (APP)
110. CR. MISC./17270/2015 A.BAIL IPC 307,37A.BAIL	1 SURESH RAY & ORS vs THE STATE OF BIHAR	Mr.GIRISH CHANDRA JHA	Mr.RAM SHANKAR DAS(SPL.P.P.)
111. CR. MISC./17284/2015 A.BAIL IPC 420,467A.BAIL	1 S.K. PARASAR @ SHAIENDRA KUMAR PARASAR vs THE STATE OF BIHAR	Mr.AMBRISH KUMAR JHA Mr.SMT. SHASHI PRIYA PATHAK	Mr.U.S.P.SINGH(APP)
112. CR. MISC./17289/2015 A.BAIL 304B,34A.BAIL	3 ARJUN CHAUDHARY & ORS vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR	Mr.ANIL KR.SINGH(APP)

**Thursday the 2nd July 2015**  
**Court No. 6 (AT 10.30 A.M.)**  
**Mr. Justice Mihir Kumar Jha**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION</u></b>					
1.	CR. MISC./4015/2015 A.BAIL	4 RAUSHAN PANDEY @ RAUSHAN KR. PANDEY vs THE STATE OF BIHAR	Mr.RAGHWANAND Mr.ARBIND KUMAR SINGH Mr.SANJAY KUMAR TIWARI	Mr.RENUKA RATNAKAR(APP)	
2.	CR. MISC./4301/2015 A.BAIL	4 JAI PRAKASH RAI vs THE STATE OF BIHAR	Mr.JYOTSNA RANI MISHRA	Mr.RAM SEWAK CHOUDHARY(APP)	
3.	CR. MISC./4318/2015 A.BAIL	4 BAMBAM KUMAR @ BAMBAM vs THE STATE OF BIHAR	Mr.ANUPA NAND JHA Mr.AMIT BHUSHAN	Mr.JAI NARAYAN THAKUR (APP)	
4.	CR. MISC./4346/2015 A.BAIL	3 SATYA NARAIN RAM & ORS. vs THE STATE OF BIHAR	Mr.DEEPAK KUMAR Mr.SATYENDRA KUMAR BHATNAGAR	Mr.R.B.S.PAHEPURI(APP)	
5.	CR. MISC./4349/2015 A.BAIL	9 NAVNEET KUMAR vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR Mr.RAKESH RANJAN Mr.GIRIDHAR GOPAL TIWARY	Mr.RAJESH KUMAR(APP) Mr.JITENDRA PRASAD SINGH Mr.ARVIND KUMAR PANDEY	
6.	CR. MISC./4370/2015 A.BAIL	3 CHANDRIKA PURI & ORS vs THE STATE OF BIHAR	Mr.MADHURENDRA KUMAR Mr.ANMOL RATAN Mr.AVINASH	Mr.AJAY KR.JHA(APP)	
7.	CR. MISC./4437/2015 A.BAIL	4 MITHILESH SHARMA & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ MANU Mr.RADHE SHYAM	Mr.JAGDHAR PRASAD (APP)	
8.	CR. MISC./4529/2015 A.BAIL	4 SADIQUE ALAM vs THE STATE OF BIHAR	Mr.KAILASH NATH DIWAKAR Mr.RAKESH SINGH Mr.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.JAGDHAR PRASAD (APP)	
9.	CR. MISC./4627/2015 A.BAIL	3 BUCHANI DEVI & ANR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA	Mr.MD.ARIF(APP)	
10.	CR. MISC./4647/2015 A.BAIL	5 KESHAV KUMAR @ SONU KUNWAR @ SONU vs THE STATE OF BIHAR	Mr.PRABHU NARAYAN SHARMA Mr.BIMAL KUMAR Mr.ABHISHEK ANAND Mr.ANITA KUMARI SINGH	Mr.BHANU PRATAP SINGH(APP) Mr.DHIRENDRA NATH JHA	
11.	CR. MISC./4678/2015 A.BAIL	4 MANOJ GUPTA vs THE STATE OF BIHAR	Mr.DR. BIDHU RANJAN	Mr.MADHURANAND JHA(APP)	
12.	CR. MISC./4694/2015 A.BAIL	3 REHANA KHATOON & ORS. vs THE STATE OF BIHAR	Mr.SANJEEV RANJAN Mr.SATISH NARAYAN SINHA	Mr.B.N.PANDEY(APP)	
13.	CR. MISC./4698/2015 A.BAIL	5 PAPPU KUMAR vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.MEENA SINGH Mr.SAKET KUMAR SINGH	Mr.M.DAYAL(APP)	
14.	CR. MISC./4708/2015 A.BAIL	4 PRADIP YADAV @ PRADIP KUMAR YADAV vs THE STATE OF BIHAR	Mr.SURYA NARAYAN YADAV Mr.YOGENDRA PRASAD	Mr.ANURADHA SINGH(APP)	
15.	CR. MISC./4721/2015 A.BAIL	5 SAHJAN @ SAHAJAN vs THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.S.DAYAL (APP)	
16.	CR. MISC./4746/2015 A.BAIL	3 SATYENDRA YADAV vs THE STATE OF BIHAR	Mr.AMRESH KUMAR SINHA Mr.PRANESH KUMAR ARYA	Mr.A.DAYAL(APP) Mr.BIRENDRA KUMAR	
17.	CR. MISC./4753/2015 with A.BAIL	3 MD. MUMTAZ & ORS vs THE STATE OF BIHAR	Mr.AMIT KUMAR ANAND	Mr.ASLAM ANSARI(APP)	
18.	CR. MISC./20031/2015 A.BAIL IPC 302/147 A.BAIL	1 SARWARI KHATOON & ORS vs THE STATE OF BIHAR	Mr.SUSHIL KUMAR JHA Mr.SURYA KANT MISHRA Mr.BAM BAHADUR JHA	Mr.R.S. CHAUDHARY (APP)	
19.	CR. MISC./4754/2015 A.BAIL	4 SHOBH NATH RAI @ SHOBH NATH YADAV & ORS vs THE STATE OF BIHAR	Mr.MADHAW PRASAD YADAW	Mr.PARMANAND PD.(APP)	
20.	CR. MISC./4766/2015 A.BAIL	4 JANAK SAH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR GUPTA	Mr.RAM ANURAG SINGH (APP) Mr.DHANNJAY KUMAR NO 2	
21.	CR. MISC./4772/2015 A.BAIL	4 SURESH PRASAD CHOURASIA vs THE STATE OF BIHAR	Mr.RANJEET KUMAR PANDEY Mr.RADHE SHYAM KUMAR	Mr.MD.FAHMUDDIN (APP)	
22.	CR. MISC./4795/2015 A.BAIL	4 MRITYUNJAY SINGH @ MIRTUNJAY SINGH vs THE STATE OF BIHAR	Mr.RAJODAY SATYJEET Mr.SOURENDRA PANDEY	Mr.NAND KISHORE PD.(APP)	
23.	CR. MISC./5194/2015 A.BAIL	6 AWADH BABA CHAUHAN vs THE STATE OF BIHAR	Mr.TEJ NARAYAN SINGH Mr.SATYENDRA PRASAD SINGH	Mr.DR. M.K. GAUTAM (APP)	
24.	CR. MISC./5930/2015 A.BAIL	4 ARJUN PASWAN & ANR vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD KARN Mr.CHANDRA SHEKHAR ANAND	Mr.SANJAY KUMAR PANDEY (APP)	
25.	CR. MISC./6075/2015 with A.BAIL	4 SHEOSHANKAR YADAV & ORS vs THE STATE OF BIHAR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA Mr.KUNWAR DIGVIJAY SINGH	Mr.KR. RANJIT RANJAN(APP) Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA	
26.	CR. MISC./6960/2015 A.BAIL	3 MANOJ KUMAR vs THE STATE OF BIHAR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA Mr.KUNWAR DIGVIJAY SINGH	Mr.ANIL PD.SINGH(APP)	

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		Mr. Justice Mihir Kumar Jha	

27.	CR. MISC./6130/2015 with A.BAIL	4	ASHOK KUMAR GUPTA vs THE STATE OF BIHAR	Mr.SHRI PRAKASH SRIVASTAVA Mr.RAJEEV RANJAN Mr.AMIT BHUSHAN	Mr.PARMANAND KUMAR (APP)
28.	CR. MISC./13880/2015 A.BAIL	3	MALTI DEVI vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR	Mr.MADAN KUMAR(APP)
29.	CR. MISC./6200/2015 A.BAIL	5	AJEET KUMAR SINHA & ANR. vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR SINHA Mr.YASHPAL YADAV	Mr.ZAINUL ABEDIN(APP) Mr.VIJOY KUMAR SINHA Mr.DIPAK KUMAR
30.	CR. MISC./6219/2015 A.BAIL	4	HALIMA KHATOON vs THE STATE OF BIHAR	Mr.BALESHWAR KAMAT Mr.AMBRISH KUMAR JHA	Mr.RENU KUMARI(APP)
31.	CR. MISC./6508/2015 A.BAIL	4	BRAJESH KUMAR ROY vs THE STATE OF BIHAR	Mr.SAMEER RANJAN	Mr.S.M. RAHMAN (APP)
32.	CR. MISC./6643/2015 A.BAIL	4	BUNELA SINGH vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR VERMA	Mr.A.K.CHAUDHARY(APP)
33.	CR. MISC./6715/2015 A.BAIL	4	DHARMENDRA TIWARY vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR MISHRA Mr.AJAY KUMAR	Mr.UMESHNAND PANDIT(APP)
34.	CR. MISC./17463/2015 A.BAIL IPC 302,30A.BAIL	3	BABLU SAH vs THE STATE OF BIHAR	Mr.KAMAL KISHORE SINGH	Mr.KR.VIRENDRA NARAYAN(APP)
35.	CR. MISC./17590/2015 A.BAIL IPC 302/34A.BAIL	3	DHARMENDRA MANJHI vs THE STATE OF BIHAR	Mr.SUNIL PRASAD Mr.NAVIN KUMAR	Mr.SHAIKENDRA KUMAR NO.2 (APP) Mr.PRAMOD KUMAR Mr.VINOD PANDEY Mr.MADHURENDRA KUMAR Mr.RAJ BANSH DUBEY Mr.C.SEN PD.SINGH(APP)
36.	CR. MISC./17642/2015 A.BAIL IPC 409,40A.BAIL	3	RISHIESH DEO @ RISHIKESH DEO vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH	Mr.SURENDRA PRASAD SINGH (APP)
37.	CR. MISC./17644/2015 A.BAIL IPC 498A/37A.BAIL	1	MD. TAHIR HUSSAIN @ BABLU vs STATE OF BIHAR & ANR	Mr.GOPAL KUMAR JHA	Mr.VEENA KUMARI JAISWAL (APP)
38.	CR. MISC./17646/2015 A.BAIL IPC 498A/30A.BAIL	3	RANJAN SAH vs THE STATE OF BIHAR	Mr.DHURENDRA KUMAR	Mr.A.DAYAL(APP)
39.	CR. MISC./17647/2015 A.BAIL IPC 302,37A.BAIL	1	SHEELA DEVI & ORS vs THE STATE OF BIHAR	Mr.PRADEEP KUMAR SINHA Mr.PUNAM SHRIVASTAVA	Mr.UDAY CHAND PD.(APP)
40.	CR. MISC./17652/2015 A.BAIL IPC 408,40A.BAIL	1	RAJENDRA PD. SINGH vs THE STATE OF BIHAR	Mr.SHAILESH KUMAR SINGH	Mr.RAM SHANKAR DAS(SPL.APP)
41.	CR. MISC./17659/2015 A.BAIL IPC 341,323A.BAIL	3	PRAKASH MANDAL & ORS vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR MISHRA	Mr.NAGENDRA PRASAD (APP)
42.	CR. MISC./17670/2015 A.BAIL IPC 498A/34A.BAIL	1	MONU KUMAR MISHRA @ MONU MISHRA vs STATE OF BIHAR & ANR	Mr.ANIL KR SINGH NO. 6 Mr.RATHORE VASUNDHARA	Mr.C.JAWAHAR(APP)
43.	CR. MISC./17672/2015 A.BAIL IPC 307,324A.BAIL	3	NARESH SAHANI @ RAM NARESH KUMAR & ANR. vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD KARN Mr.CHANDRA SHEKHAR ANAND	Mr.SMT. RENU KUMARI(APP) Mr.AJAY KUMAR GAUTAM Mr.VINAY KIRTI SINGH
44.	CR. MISC./17687/2015 A.BAIL IPC 135ELECA.BAIL	1	UMA SHANKAR TIWARI vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR @ MANU Mr.PARWEJ KHAN Mr.DILIP KUMAR Mr.LAL BABU SINGH	Mr.DR. RAVINDRA KUMAR (APP) Mr.ABUL KALAM Mr.ANANT KUMAR (APP)
45.	CR. MISC./17705/2015 A.BAIL IPC 495/498A.BAIL	1	RAVIKANT NIRALA vs THE STATE OF BIHAR	Mr.ANIL KUMAR	Mr.VEENA KUMARI JAISWAL (APP)
46.	CR. MISC./17706/2015 A.BAIL IPC 376/511A.BAIL	3	INDRAJEET SAHNI vs THE STATE OF BIHAR	Mr.DILIP KUMAR Mr.LAL BABU SINGH	Mr.P.K.CHAURASIA(APP) Mr.SUBESH SHARMA
47.	CR. MISC./17707/2015 A.BAIL IPC 498AA.BAIL	3	UMESH RAM vs STATE OF BIHAR & ANR	Mr.CHANDRA MOHAN JHA	Mr.INDU BALA PANDEY (APP)
48.	CR. MISC./17724/2015 A.BAIL IPC 498A,4A.BAIL	3	RAMANAND SAH & ORS vs STATE OF BIHAR & ANR	Mr.MD. SHAHNAWAZ ALI Mr.IMRAN	Mr.RAM ANURAG SINGH(APP)
49.	CR. MISC./17725/2015 A.BAIL IPC 376, 50A.BAIL	3	SUDHIR MANDAL @ SUDHIR KUMAR MANDAL vs STATE OF BIHAR & ANR	Mr.VIJAY ANAND	Mr.ADITYA NARAYAN SINGH - 1(APP)
50.	CR. MISC./17726/2015 A.BAIL 420,467,468A.BAIL	1	RINKI KUMARI & ANR. vs THE STATE OF BIHAR	Mr.DINESH PRASAD VERMA Mr.BRAJESH VERMA	Mr.RAM SUMIRAN RAI(APP)
51.	CR. MISC./17733/2015 with A.BAIL 7 E.C.ACTA.BAIL	3	NITYA NAND YADAV vs THE STATE OF BIHAR	Mr.HANSRAJ	Mr.AMITESH KUMAR (APP)
52.	CR. MISC./22168/2015 A.BAIL 7 E.C.ACT A.BAIL	1	RAJEEV KUMAR @ RAJEEV KUMAR DAS vs THE STATE OF BIHAR	Mr.VIBHUTI RANJAN SONVADRA	Mr.S.N SHUKLA (APP)
53.	CR. MISC./17736/2015 with A.BAIL IPC 420,46A.BAIL	3	MAKESHWAR SINGH & ANR. vs THE STATE OF BIHAR	Mr.SATYENDRA RAI Mr.SHEKHAR SINGH	Mr.RAM CHANDRA SAHNI (APP)
54.	CR. MISC./19502/2015 A.BAIL IPC 420/467 A.BAIL	1	DEEPAK KUMAR @ DEEPAK & ANR vs THE STATE OF BIHAR	Mr.RAVI PRAKASH Mr.ASHOK KUMAR Mr.ANIL KUMAR	Mr.NAND KISHOR PD.(APP)
55.	CR. MISC./17737/2015 A.BAIL IPC 274/275A.BAIL	1	SURAJ KUMAR vs THE STATE OF BIHAR	Mr.RANA BALJIT SINGH	Mr.PREM KUMAR JHA (APP)
56.	CR. MISC./17748/2015 A.BAIL IPC 498A/34A.BAIL	3	RAJESH KUMAR vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR JHA	Mr.R.B. ROY RAMAN (APP)
57.	CR. MISC./17750/2015 A.BAIL IPC 304B/34A.BAIL	3	MAHENDRA PASWAN & ANR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA	Mr.M.K.KHARE(APP)
58.	CR. MISC./17758/2015 A.BAIL IPC 498A/32A.BAIL	3	SURAJ SINGH vs STATE OF BIHAR & ANR	Mr.DR.MRITYUNJAYA KR.GAUTAM Mr.YOGENDRA KUMAR	Mr.SURENDRA PD.SINGH (APP)
59.	CR. MISC./17761/2015 A.BAIL IPC 302/341A.BAIL	1	BIBI NAZEEMA KHATOON @ BIBI NAJIA KHATOON & ORS vs THE STATE OF BIHAR		
60.	CR. MISC./17767/2015 A.BAIL IPC 307,44A.BAIL	1	DINESH THAKUR vs THE STATE OF BIHAR		
61.	CR. MISC./17770/2015 A.BAIL IPC 302,201A.BAIL	3	MUKESH SHARMA vs THE STATE OF BIHAR		

<b>PATNA HIGH COURT</b>	<b>205</b>	<b>Thursday 2<sup>nd</sup> July, 2015</b>	
		Mr. Justice Mihir Kumar Jha	

62.	CR. MISC./17773/2015 A.BAIL 376,366A,37A.BAIL	3	ISHWAR KHALIFA vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.SHANTANU KUMAR(APP)
63.	CR. MISC./17776/2015 A.BAIL 25(1-B)/26A.BAIL	3	CHANDRIKA SAH vs THE STATE OF BIHAR	Mr.DHURENDRA KUMAR	Mr.RITA VERMA (APP)
64.	CR. MISC./17782/2015 with A.BAIL IPC 302,201A.BAIL	1	TRANSPORTER SUBHASH PANDEY @ SUBHASH PANDEY vs THE STATE OF BIHAR	Mr.DHANNJAY KUMAR NO 2	Mr.R.S.CHOUDHARY (APP)
65.	CR. MISC./19142/2015 A.BAIL IPC 396,20 A.BAIL	1	THAKUR MAHTO @ THAKUR KUSHWAHA vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR Mr.RAJESH RANJAN Mr.SHAKTI SUMAN KUMAR	Mr.M.HAQUE(APP)
66.	CR. MISC./17792/2015 A.BAIL	1	NEERAJ SINGH @ NIRAJ SINGH @ NEERAJ KUMAR vs THE STATE OF BIHAR	Smt.USHA RAI	Mr.BINOD KUMAR 3 (APP) Mr.INDRA MOHAN KUMAR Mr.ASHUTOSH SINGH
67.	CR. MISC./17796/2015 A.BAIL IPC 406/420A.BAIL	1	AMIT KUMAR vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR JHA	Mr.ARUN KUMAR SINGH 5 (APP)
68.	CR. MISC./17797/2015 A.BAIL IPC 307,37A.BAIL	3	ABHAY ROY @ BITTU ROY @ ABHAY KUMAR vs THE STATE OF BIHAR	Mr.DAVENDRA KUMAR PANDEY	Mr.PARMANAND PD.(APP)
69.	CR. MISC./17800/2015 with A.BAIL IPC 269/272A.BAIL	3	PRAMOD CHAUDHARY & ORS vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.SHANTANU KUMAR (APP)
70.	CR. MISC./23704/2015 A.BAIL 269,272,273 A.BAIL	1	MADAN CHOUDHARY vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.MEENA SINGH(APP)
71.	CR. MISC./17804/2015 A.BAIL IPC 376(1)A.BAIL	3	MINHAJ @ MINTU vs THE STATE OF BIHAR	Mr.DINESH PRASAD VERMA Mr.BRAJESH VERMA	Mr.YOGENDRA KUMAR (APP)
72.	CR. MISC./17815/2015 with A.BAIL IPC 364,34A.BAIL	3	MD. ASLAM & ORS. vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.J.N.THAKUR(APP)
73.	CR. MISC./17868/2015 A.BAIL IPC 364/34 A.BAIL	1	MD. RAZA & ANR vs THE STATE OF BIHAR	Mr.SANDIP KUMAR GAUTAM	Mr.J.N. THAKUR (APP)
74.	CR. MISC./17827/2015 A.BAIL IPC 364,366A.BAIL	1	RAJENDRA SAH & ORS. vs THE STATE OF BIHAR	Mr.KAMAL KISHORE SINGH	Mr.RAJENDRA NATH JHA(APP)
75.	CR. MISC./17832/2015 A.BAIL IPC 376/34A.BAIL	1	MD. SADRE @ MD. SADRE ALAM & ANR. vs THE STATE OF BIHAR	Mr.THAKUR BRAJESH SINGH Mr.MOHAMMAD SUFYAN Mr.AJIT KUMAR SINGH	Mr.C.SEN PD.SINGH(APP)
76.	CR. MISC./17836/2015 A.BAIL IPC 420,406A.BAIL	3	SUJEET KUMAR vs STATE OF BIHAR & ANR	Mr.AJIT KUMAR SINGH	Mr.NAWAL KISHORE PRASAD(APP)
77.	CR. MISC./17840/2015 A.BAIL 420,406,467A.BAIL	3	AMIT KUMAR @ AMIT KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR PANDEY	Mr.SMT. INDU BALA PANDEY(APP)
78.	CR. MISC./17841/2015 A.BAIL IPC 302,201A.BAIL	1	SUBASH PRASAD @ SUBASH SAH & ORS vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR NO. 1	Mr.SMT. ANITA KUMARI SINGH (APP)
79.	CR. MISC./17842/2015 A.BAIL 307,341,323A.BAIL	1	SHIVJEE MANDAL vs THE STATE OF BIHAR	Mr.KRIPA NAND JHA	Mr.AHMAD ALI(APP)
80.	CR. MISC./17844/2015 A.BAIL 307,341,323A.BAIL	3	LUXMAN SINGH @ LAXMAN SINGH vs THE STATE OF BIHAR	Mr.RAM BINOD SINGH Mr.BINDHYACHAL SINGH	Mr.S.M.RAHMAN(APP)
81.	CR. MISC./17867/2015 A.BAIL IPC 498A &3A.BAIL	1	RAJESH KUMAR vs THE STATE OF BIHAR	Mr.RAJ BANSH DUBEY Mr.PRAMOD KUMAR	Mr.SHYAM BIHARI SINGH (APP) Mr.SYED FIROZ RAZA Mr.ASHRAF ANSARI(APP)
82.	CR. MISC./17871/2015 A.BAIL 498A IPCA.BAIL	1	SAMEER HUSSAIN @ SAMEER ALAM vs STATE OF BIHAR & ANR	Mr.RADHA MOHAN SINGH	
83.	CR. MISC./17876/2015 A.BAIL 498AA.BAIL	3	KISAN YADAV vs STATE OF BIHAR & ANR	Mr.MRITUNJAY PRASAD SINGH	Mr.CHANDRA BHUSHAN PD.(APP)
84.	CR. MISC./17887/2015 A.BAIL 147,149,504A.BAIL	3	TETAR MUKHIYA & ORS vs THE STATE OF BIHAR	Mr.SHIVA SHANKAR SHARMA Mr.ARUN KUMAR SINHA Mr.KUNWAR DIGVIJAY SINGH	Mr.JITENDRA KR. SINGH NO.1(APP) Mr.AMARNATH JHA
85.	CR. MISC./17890/2015 with A.BAIL IPC 304B/34A.BAIL	3	SEEMA DEVI & ANR. vs THE STATE OF BIHAR	Mr.ARUN KUMAR SINGH Mr.LAKSHMAN LAL PANDEY Mr.MITHILESH KUMAR RAI	Mr.M.HAQUE (APP)
86.	CR. MISC./18763/2015 A.BAIL 304B,34 IPC A.BAIL	1	MUNNA DEVI vs THE STATE OF BIHAR	Mr.MITHILESH KUMAR RAI Mr.LAKSHMAN LAL PANDEY Mr.ARUN KUMAR SINGH	Mr.UDAY PRATAP SINGH(APP)

**Thursday the 2nd July 2015**  
**Court No. 21 (AT 10.30 A.M.)**  
**Mr. Justice Dr. Ravi Ranjan**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b>FOR HEARING</b>					
1.	CWJC/4120/1998 CONSOLIDATION	5 MONU RAI & ORS vs THE STATE OF BIHAR & ORS	Mr.UDAY BHANU ROY Mr.SANJAY KUMAR SHARMA Mr.AMBRISH KUMAR JHA	Mr.(SC8) Mr.MALLIKA NAZUMDAR Mr.KINKAR KUMAR (SC27) Mr.BISHWA NATH CHAUDHARY	
	(Part heard)				
2.	CWJC/7049/1998 CONSOLIDATION	1 RAM SAGAR PRASAD & ORS vs THE STATE OF BIHAR & ORS	Mr.DAYA SHANKAR PRASAD	Mr.CHITRANJAN SINHA (GP2)	
3.	CWJC/9953/1998 CONSOLIDATION	1 DAYANAND PRASAD vs THE STATE OF BIHAR & ORS	Mr.MAHESH PRASAD 2	Mr.CHITRANJAN SINHA (GP2) Mr.SATYENDRA PANDEY Mr.JITENDRA KUMAR PANDEY Mr.RAJESH KUMAR SINHA	
4.	CWJC/9983/1998 CONSOLIDATION	1 MD. HABIBULLAH KHAN AND ORS vs THE STATE OF BIHAR & ORS	Mr.AKBAR ALI	Mr.CHITRANJAN SINHA (GP2) Mr.ALOK KUMAR Mr.RAM NARESH SHARMA Mr.MADHURI LATA Mr.VIRENDRA KUMAR Mr.RITA KUMARI	
5.	CWJC/10094/1998 LAND REFORMS ACT	1 SAVITRI DEVI vs THE STATE OF BIHAR & ORS	Mr.NAWAL KISHORE SINGH	Mr.CHITRANJAN SINHA (GP2)	
6.	CWJC/536/1999 BHOODAN ACT	4 SECRETARY,DISTRICT BHOODAN YAG vs THE STATE OF BIHAR & ORS	Mr.SARVENDRA KUMAR VERMA Mr.CHANDAN KUMAR VERMA Mr.SANJAY KUMAR SINHA	Mr.CHITRANJAN SINHA (GP2) Mr.SIDHENDRA NARAYAN SINGH	
7.	CWJC/1332/1999 OTHERS	3 ARVIND KUMAR vs THE STATE OF BIHAR & ORS	Mr.SURENDRA KISHORE THAKUR	Mr.CHITRANJAN SINHA (GP2) Mr.S.P.YADAV Mr.ASHUTOSH RANJAN PANDEY	
8.	CWJC/1696/1999 BIHAR TENENCY ACT	4 SK.QUAYAMUDDIN vs THE STATE OF BIHAR & ORS	Mr.DHIRENDRA KR. JHA 2 Mr.MANOJ KUMAR JHA	Mr.(GP6) Mr.M.Z.QUAMAR	
9.	CWJC/8582/1999 BIHAR TENENCY ACT	3 KRITYANAND JHA & ORS vs THE STATE OF BIHAR & ORS	Mr.PALLAVI MISRA Mr.DHIRENDRA KR.JHA -2 Mr.JIBENDRA MISHRA	Mr.(GP2) Mr.RAVINDRA KUMAR SINGH Mr.ANANT KUMAR Mr.RAMESH KUMAR SINGH Mr.AWADHESH KUMAR SINGH Mr.UDAY BHANU ROY Mr.ANIL PRASAD SINGH Mr.ASHOK KUMAR(SC11)	
10.	CWJC/8790/1999 with LAND CEILING (PRE-	4 BINDA DEVI vs THE STATE OF BIHAR & ORS	Mr.SATISH CHANDRA SURYA Mr.OM PRAKASH SINGH Mr.MANOJ KUMAR CHAUDHARY Mr.RAGHAV PRASAD	Mr.S.A.ALAM (SC)C Mr.MAHESHWAR PRASAD Mr.LALLAN PRASAD Mr.KHATIM REZA	
11.	CWJC/8821/1999 LAND CEILING (PRE-	4 RAJENDRA PRASAD AND ORS. vs THE STATE OF BIHAR & ORS	Mr.SATISH CHANDRA SURYA Mr.RAGHAV PRASAD Mr.MANOJ KUMAR CHAUDHARY Mr.OM PRAKASH SINGH	Mr.S.A.ALAM (SC)C Mr.MAHESHWAR PRASAD Mr.LALLAN PRASAD Mr.KHATIM REZA	
12.	CWJC/6178/2000 with REM/DIS/TER, NON G	6 LALSA DEVI ORS vs THE STATE OF BIHAR & ORS	Mr.ASHWANI KUMAR SINHA Mr.MRIGANK MAULI Mr.VINAY MISTRY Mr.ANIL KUMAR	Mr.(AAG1)	
13.	CWJC/5129/1999 REM/DIS/TER, NON G	1 RAMADHAR SINGH vs THE STATE OF BIHAR & ORS	Mr.ASHWANI KUMAR SINHA	Mr.(SC8)	
14.	CWJC/7275/2000 REM/DIS/TER, NON G	6 KAILASH THAKUR vs THE STATE OF BIHAR & ORS	Mr.VISHWA NATH RAM Mr.DHRUBA MUKHERJEE	Mr.(GP5) Mr.SANJAY KR.-II (GA5)	
15.	CWJC/7386/2000 DISCP.PROC., GAZET	6 RABINDRA PRASAD vs THE STATE OF BIHAR & ORS	Mr.SUBODH KUMAR JHA Mr.MANI MADHUKAR Mr.ARVIND KUMAR CHODHARY Mr.RAJESH KUMAR	Mr.(AAG3)	
16.	CWJC/7541/2000 PROMOTION , BANK	10 SUBODH PRASAD KUMAR & ORS vs PUNJAB NATIONAL BANK & ORS	Mr.VISHWA NATH RAM Mr.DHRUBA MUKHERJEE Mr.MD.NAZIR ANSARI	Mr.SUNIL KUMAR SINGH Mr.AMIT KUMAR ANAND Mr.SHARAD KUMAR SINHA	
17.	CWJC/8364/2000 REM/DIS/TER, NON G	6 SMT. SIMA SHRIVASTAVA & ANR vs THE STATE OF BIHAR & ORS	Mr.S.P.SINHA Mr.SHANTI PRATAP	Mr.(GP6) Mr.SHASHI BHUSHAN KR.(SC-7) Mr.(SC16)	

<b>PATNA HIGH COURT</b>	<b>207</b>	<b>Thursday 2<sup>nd</sup> July, 2015</b>	
		Mr. Justice Dr. Ravi Ranjan	

18.	CWJC/8367/2000 RGL.AD-HOC., NON G	6	RAM DAS THAKUR vs THE STATE OF BIHAR & ORS	Mr.VISHWA NATH RAM Mr.PRASHANT SINHA Mr.RAJU GIRI Mr.VIKAS RATAN BHARTI Mr.PRABHAKAR KUMAR	Mr.(GP6) Mr.SHASHI BHUSHAN KR.(SC-7) Mr.(SC16) Mr.MANINDRA KISHORE SINGH (SC6)
19.	CWJC/8469/2000 RGL.AD-HOC., NON G	6	SARYU RAM & ORS vs THE STATE OF BIHAR & ORS	Mr.TEG BAHADUR SINGH Mr.SIYA RAM SHAHI Mr.RAM GANESH Mr.BINAY KUMAR SINGH	Mr.(AAG3) Mr.ASHOK KR.CHOUDHARY (AAG13)
20.	CWJC/8539/2000 PROMOTION , POLIC	6	DEO KUMAR SINGH vs THE STATE OF BIHAR & ORS	Mr.TEG BAHADUR SINGH Mr.RAM HRIDAY PRASAD Mr.EBRAHIM KABIR Mr.BINAY KUMAR SINGH Mr.PRANAV KUMAR	Mr.(SC9) Mr.MANINDRA KISHORE SINGH (SC6) Mr.PRASOON SINHA (GA2)
21.	CWJC/8725/2000 OTHERS, BOARD/CORP	10	DASHRATH PRASAD SINHA vs THE STATE OF BIHAR & ORS	Mr.ARUN KUMAR Mr.MD. HUSSAMUDDIN AZAD	Mr.(GP4) Mr.MOHAMMAD SUFYAN Mr.MAQBOOL AHMAD
22.	CWJC/8745/2000 DATE BIRTH, POLIC	6	RAMASHRAY PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.GYANAND ROY Mr.JIBENDRA MISHRA	Mr.(SC10) Mr.ARVIND UJJWAL(SC25)
23.	CWJC/8759/2000 with PROMOTION , NON G	6	BINDESHWAR SINGH vs THE STATE OF BIHAR & ORS	Mr.VISHWA NATH RAM Mr.MD.NAZIR ANSARI Mr.AJAY KUMAR	Mr.(AAG3)
24.	CWJC/8751/2000 PROMOTION , NON G	6	RAM SINGH vs THE STATE OF BIHAR & ORS	Mr.VISHWA NATH RAM Mr.AJAY KUMAR	(AAG3)
25.	CWJC/8779/2000 REM/DIS/ITER, BOARD	10	SRI JAINANDAN PRASAD SINGH vs THE BIHAR STATE ELEC.BOARD & OR	Mr.JANARDAN SINGH Mr.AKHILESH KUMAR	Mr.VINAY KIRTI SINGH
26.	CWJC/8901/2000 DISCP.PROC., NON G	6	KESHAV PRASAD SINHA vs THE STATE OF BIHAR & ORS	Mr.SANJEEV KUMAR MISHRA Mr.SANJIV SHARAN	Mr.(AAG1) Mr.SAROJ KUMAR SHARMA Mr.ARBIND KUMAR SHARMA Mr.AMRESH KR,Mr.AMAL KR Mr.RAVI RANJAN (ACGSC) Mr.K.P.YADAV Mr.A.K.KESHARI (AAG11) Mr.SURESH KUMAR Mr.J.P.KARN (SCGSC)
27.	CWJC/8920/2000 CONTIN.SER , BANK	10	SRI RAM JANAM PRASAD & ANR vs THE STATE OF BIHAR & ORS	Mr.SURAJ PRASAD SINGH	Mr.(AAG1) Mr.ASHOK KR.KESHARI(AAG11)
28.	CWJC/8976/2000 SELECTION , POLIC	6	JAY KUMAR vs THE STATE OF BIHAR & ORS	Mr.MD. IMTEYAZ AHMAD Mr.NILESH KUMAR Mr.DR.ANJANI PD.SINGH	Mr.(SC9) Mr.MAHENDRA THAKUR Mr.PARTHA SARTHY Mr.SANJEEV KUMAR Mr.RAM HRIDAY PRASAD Mr.PRAMOD KUMAR Mr.JAGDANAND Mr.ASHOK KUMAR SINHA-10 Mr.PRANAV KUMAR Mr.PRASOON SINHA (GA2) Mr.SUDHIR KUMAR SINHA Mr.MANINDRA KISHORE SINGH (SC6) Mr.(GP9)
29.	CWJC/9041/2000 DISCP.PROC., NON G	6	RAM SAGAR PRASAD SRIVASTAVA vs THE STATE OF BIHAR & ORS	Mr.CHAKRAPANI Mr.SHIW KUMAR JHA Mr.PURUSHOTTAM KUMAR JHA	Mr.(AAG3)
30.	CWJC/9252/2000 DISCP.PROC., GAZET	6	RAVINDRA THAKUR vs THE STATE OF BIHAR & ORS	Mr.SIYA RAM SHAHI Mr.SANJIV KUMAR	Mr.(AAG3)
31.	CWJC/9343/2000 with PROMOTION , GAZETT	6	RAM BABU CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr.SHIVENDRA KISHORE Mr.GYANENDRA KUMAR SINGH	Mr.(SC7),Mr.MD. NADIM SERAJ,Mr.RAJU GIRI Mr.DHANANJAY KUMAR Mr.ANJANI KR. SHARAN(SC9) Mr.MANINDRA KISHORE SINGH (SC6) Mr.A.K.CHOUDHARY Mr.RAJESH KUMAR
32.	CWJC/5719/2000 PROMOTION , GAZETT	6	RAM BABU CHOUDHARY vs THE STATE OF BIHAR & ORS	Mr.SHIVENDRA KISHORE Mr.GYANENDRA KUMAR SINGH	Mr.(SC7) Mr.RAJEEV RANJAN PD Mr.MUKTESHWAR SINGH Mr.ANJANI KR. SHARAN(SC9) Mr.MANINDRA KISHORE SINGH (SC6)
33.	CWJC/9474/2000 PROMOTION , NON G	6	BIPIN KUMAR SINHA & ORS vs THE STATE OF BIHAR & ORS	Mr.AMBARNATH BANERJEE Mr.BIMLENDU SHEKHER THAKUR	Mr.(GP2) Mr.DIN BANDHU SINGH Mr.ASHOK KUMAR (SC11)
34.	CWJC/9679/2000 POST RETIRE, H.C.	6	RAM SEWAK PANDIT vs THE STATE OF BIHAR & ORS	Mr.INDRAJEET JHA Mr.RANJAN KUMAR JHA	Mr.(AAG2),Mr.KAUSHAL KR JHA,Mr.RAM KINKER CHOUBEY Mr.RAKESH KR SINGH Mr.J.P.KARN (SCGSC) Mr.B.K.PRASAD
35.	CWJC/9696/2000 PROMOTION , GAZETT	6	PARMESHWAR DAYAL SINHA vs THE STATE OF BIHAR & ORS	Mr.MUKESHWAR DAYAL Mr.JITENDRA KUMAR	Mr.(AAG1),Mr.ANIL KR JHA Mr.J.P.KARN (SCGSC)

**Thursday the 2nd July 2015**  
**Court No. 3 (AT 10.30 A.M.)**  
**Mr. Justice Jyoti Saran**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b>FOR HEARING</b>					
1.	CWJC/7650/1998 BIHAR TENENCY ACT	3 SHIVANI DEVI vs THE STATE OF BIHAR & ORS	Mr.LALIT KISHORE Mr.ASHISH ANSHU	Mr.(GP2) Mr.KANTI JHA Mr.MADHAW RAI Mr.AKHILESHWAR KUMAR Mr.MADHAV ROY	
2.	CWJC/8560/1998 BIHAR TENENCY ACT	1 RAMU MAHTO & ORS vs THE STATE OF BIHAR & ORS	Mr.SUDHIR KUMAR	Mr.(GP2) Mr.S.K.TIWARY	
3.	CWJC/8657/1998 MUTATION ACT	8 JANKI SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.RAM CHARITRA SINGH Mr.RAMA NAND PODDAR	Mr.(GP2) Mr.AMIT BHUSHAN Mr.RAVI BHATIA Mr.SANJEEV KRISHNA BARIAR Mr.RAJEEV KRISHNA BARIYAR Mr.RAJESH KUMAR SINHA Mr.R.R.UPADHYAYA Mr.GOPI KRISHNA Mr.RAJEEV KR. SINGH (GP15) Mr.V.K.RAI Mr.PAPIYA CHAKRAVARTY Mr.DEVI DAS SRIVASTAVA Mr.AJAY KUMAR Mr.A.C.NIRANKAR Mr.MANOJ KUMAR	
4.	CWJC/8666/1998 B.PRIVILEGED-PERS	1 SITA RAM KAHAR & ANR vs THE STATE OF BIHAR & ORS	Mr.MANINDRA KISHORE SINGH Mr.JHARKHANDI UPADHYAY Mr.RAJESH SINGH	Mr.(GP2)	Mr.DHANANJAY KUMAR Mr.AMBUJ NAYAN CHOUBEY Mr.NAGENDRA DUBEY
5.	CWJC/8699/1998 CONSOLIDATION	1 MUNILAL GUPTA @ SAH & ANR vs THE STATE OF BIHAR & ORS	Mr.REWTI KANT RAMAN Mr.MAHESH PRASAD 2	Mr.(GP2)	Mr.DHANANJAY KUMAR Mr.AMBUJ NAYAN CHOUBEY Mr.NAGENDRA DUBEY
6.	CWJC/8869/1998 B.PRIVILEGED-PERS	1 SURENDRA SINGH vs THE STATE OF BIHAR & ORS	Mr.RAJENDRA NARAIN Mr.ANJU NARAIN Mr.LAKHAN CHANDRA ROY	Mr.(GP2) Mr.ANANT KUMAR	Mr.UDAY BARAN ROY
7.	CWJC/8874/1998 MUTATION ACT	1 JAI RAM DUSADH vs THE STATE OF BIHAR & ORS	Mr.SARVA DEO SINGH Mr.RAJESH KUMAR	Mr.(GP2) Mr.MAHENDRA PRASAD SINGH -1 Mr.J.P.SINHA	
8.	CWJC/9171/1998 with BIHAR TENENCY ACT	4 ABDUL HAI PEYAMI vs SUNDAR DAS & ORS	Mr.KHURSHID AHMAD SIDDIQUE Mr.ASIF KALIM Mr.ATIF INAM Mr.NAJEEB AHMAD	Mr.(GP2) Mr.YOGENDRA KUMAR Mr.HRIDAY NARAYAN HARSHIT Mr.RAM NARESH ROY Mr.MRITYUNJAY KUMAR GAUTAM	
9.	CWJC/8974/1998 with BIHAR TENENCY ACT	1 ABDUL HAI PEYAMI vs ABDUL JABBAR & ORS	Mr.KHURSHID AHMAD SIDDIQUI Mr.ASIF KALIM Mr.ATIF INAM Mr.SANT KUMAR SINGH Mr.NAJEEB AHMAD	Mr.(GP2)	Mr.ARBIND PRASAD VERMA Mr.HRIDAY KANT MISHRA Mr.MD.IFTEKHAR MAHMOOD
10.	CWJC/9169/1998 with BIHAR TENENCY ACT	1 ABDUL HAI PEYAMI vs KUSHESHWAR DAS & ORS	Mr.KHURSHID AHMAD SIDDIQUE Mr.ASIF KALIM Mr.ATIF INAM Mr.NAJEEB AHMAD	Mr.(GP2)	Mr.MD.IFTEKHAR MAHMOOD Mr.HRIDAY KANT MISHRA Mr.ARVIND KUMAR Mr.SURENDRA KUMAR
11.	CWJC/9005/1998 with BIHAR TENENCY ACT	1 ABDUL HAI PEYAMI vs TETAR DAS & ORS	Mr.KHURSHID AHMAD SIDDIQUI Mr.ASIF KALIM Mr.ATIF INAM Mr.SANT KUMAR SINGH Mr.NAJEEB AHMAD	Mr.(GP2)	Mr.MD.IFTEKHAR MAHMOOD Mr.HRIDAY KANT MISHRA Mr.ARVIND KUMAR Mr.SURENDRA KUMAR
12.	CWJC/8995/1998 with BIHAR TENENCY ACT	1 ABDUL HAI PEYAMI vs GULZAR AHMAD & ORS	Mr.KHURSHID AHMAD SIDDIQUI Mr.ASIF KALIM Mr.ATIF INAM Mr.SANT KUMAR SINGH Mr.NAJEEB AHMAD	Mr.(GP2)	Mr.ARBIND PRASAD VERMA Mr.HRIDAY KANT MISHRA Mr.MD.IFTEKHAR MAHMOOD
13.	CWJC/8996/1998 with BIHAR TENENCY ACT	1 ABDUL HAI PEYAMI vs MD.SHAFIQUE ALAM & ORS	Mr.KHURSHID AHMAD SIDDIQUI Mr.ASIF KALIM Mr.ATIF INAM Mr.SANT KUMAR SINGH Mr.NAJEEB AHMAD	Mr.(GP2)	Mr.MD.IFTEKHAR MAHMOOD Mr.HRIDAY KANT MISHRA Mr.ARVIND KUMAR Mr.SURENDRA KUMAR
14.	CWJC/8976/1998 with BIHAR TENENCY ACT	1 ABDUL HAI PEYAMI vs BANDHU DAS & ORS	Mr.KHURSHID AHMAD SIDDIQUI Mr.ASIF KALIM Mr.ATIF INAM Mr.NAJEEB AHMAD Mr.SANT KUMAR SINGH	Mr.(GP2)	Mr.ARBIND PRASAD VERMA Mr.HRIDAY KANT MISHRA Mr.MD.IFTEKHAR MAHMOOD

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		Mr. Justice Jyoti Saran	

15.	CWJC/9312/1998 with BIHAR TENENCY ACT	1	ABDUL HAI PEYAMI vs LAXMAN DAS & ORS	Mr.KHURSHID AHMAD SIDDIQUI Mr.ASIF KALIM Mr.ATIF INAM Mr.NAJEEB AHMAD	Mr.(GP2) Mr.MD.IFTEKHAR MAHMOOD Mr.HRIDAY KANT MISHRA Mr.ARVIND KUMAR Mr.SURENDRA KUMAR Mr.ARBIND PRASAD VERMA
16.	CWJC/9261/1998 with BIHAR TENENCY ACT	1	ABDUL HAI PEYAMI vs SURAJ NARAIN DAS & ORS	Mr.KHURSHID AHMAD SIDDIQUI Mr.ASIF KALIM Mr.ATIF INAM Mr.NAJEEB AHMAD	Mr.(GP2) Mr.MD.IFTEKHAR MAHMOOD Mr.HRIDAY KANT MISHRA Mr.ARVIND KUMAR Mr.SURENDRA KUMAR Mr.ARBIND PRASAD VERMA
17.	CWJC/9175/1998 with BIHAR TENENCY ACT	1	ABDUL HAI PEYAMI vs USMAN MIAN & ORS	Mr.KHURSHID AHMAD SIDDIQUE Mr.ASIF KALIM Mr.ATIF INAM Mr.NAJEEB AHMAD	Mr.(GP2) Mr.MD.IFTEKHAR MAHMOOD Mr.HRIDAY KANT MISHRA Mr.ARVIND KUMAR Mr.SURENDRA KUMAR Mr.ARBIND PRASAD VERMA
18.	CWJC/9172/1998 with BIHAR TENENCY ACT	1	ABDUL HAI PEYAMI vs ASHARFI DAS & ORS	Mr.KHURSHID AHMAD SIDDIQUE Mr.ASIF KALIM Mr.ATIF INAM Mr.NAJEEB AHMAD	Mr.(GP2) Mr.MD.IFTEKHAR MAHMOOD Mr.SURENDRA KUMAR
19.	CWJC/9170/1998 BIHAR TENENCY ACT	1	ABDUL HAI PEYAMI vs RAJENDRA RAM & ORS	Mr.KHURSHID AHMAD SIDDIQUE Mr.ASIF KALIM Mr.ATIF INAM Mr.NAJEEB AHMAD	Mr.(GP2) Mr.SURAJ NARAYAN YADAV Mr.ARVIND KUMAR
20.	CWJC/9181/1998 LAND CEILING (PRE-	1	MADAN RANA vs THE STATE OF BIHAR & ORS	Mr.BHARAT LAL Mr.RABI BHUSHAN PD.	Mr.S.J.RAHMAN (SC)C Mr.AJAY (GA12)
21.	CWJC/9212/1998 LAND CEILING (PRE-	1	SMT.SAVITRI DEVI vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR Mr.ARVIND KUMAR VERMA	Mr.(GP2) Mr.DEO NARAIN YADAV
22.	CWJC/9370/1998 SHAIRAT	1	MOTILAL SAHNI vs THE STATE OF BIHAR & ORS	Mr.SHOK HARAN SINGH Mr.RAM KISHORE SINGH	Mr.(GP4) Mr.MANISH KUMAR (GP8) Mr.PRASHANT KASHYAP Mr.D.P.CHOUDHARY
23.	CWJC/9430/1998 CONSOLIDATION	4	SMT.NIRMALA GUPTA & ORS vs THE STATE OF BIHAR & ORS	Mr.NIRMAL KUMAR SINHA-3 Mr.BHUBNESHWAR PRASAD Mr.PAWAN KUMAR Mr.ARUN KUMAR	Mr.(GP2) Mr.RITESH RANJU Mr.S.K.RAJ Mr.SAROJ KUMAR CHOUBEY Mr.ARUN KUMAR LAL Mr.NEERAJ NANDAN Mr.RAJIV KUMAR SINGH (GP-15)
24.	CWJC/9513/1998 BIHAR TENENCY ACT	1	ABHAY KUMAR CHOUBEY vs THE STATE OF BIHAR & ORS	Mr.GANPATI TRIVEDI	Mr.(GP2) Mr.NAND KUMAR SINGH Mr.TAPAN KUMAR
25.	CWJC/9880/1998 CONSOLIDATION	1	MOSTT. SUMITRA KUNWAR & ORS vs THE STATE OF BIHAR & ORS	Mr.ANSHUMAN Mr.INDU BALA PANDEEY Mr.ASHUTOSH RANJAN PANDEY Mr.RAMANUJ PRASAD SINGH	Mr.(GP2) Mr.DHANANJAY KUMAR Mr.NAGENDRA DUBEY Mr.SHYAM NARAYAN PANDEY Mr.SUNIL KUMAR SINGH
26.	CWJC/10127/1998 CONSOLIDATION	1	VISHWANATH PRASAD & ANR vs DEPUTY DIRECTOR,CONSOLIDATION&	Mr.VIVEKA NAND PATHAK Mr.SHAMBHU SHARAN SINGH Mr.RAVI SHANKER DVIVEDI Mr.UMESH KUMAR SINGH 1	Mr.(GP2) Mr.SHASHI CHANDRA PANDEY Mr.SUSHIL KUMAR
27.	CWJC/10168/1998 MUTATION ACT	1	MURLIDHAR JHA vs THE STATE OF BIHAR & ORS	Mr.JAY PRAKASH JHA Mr.KAMAL KISHORE JHA Mr.RAJIV KUMAR SINGH	Mr.(GP2) Mr.RABINDRA KUMAR Mr.SHARDANAND JHA
28.	CWJC/10640/1998 CONSOLIDATION	9	RAMAYAN BIND & ORS vs THE STATE OF BIHAR & ORS	Mr.JAGDISH PRASAD I Mr.ANIRUDH MISHRA Mr.VIRENDRA KUMAR	Mr.(GP2) Mr.REWATI KANT RAMAN Mr.MAHESH PRASAD SINGH-2
29.	CWJC/10680/1998 LAND CEILING (PRE-	1	VISHNUDEO PANDIT & ORS vs THE STATE OF BIHAR & ORS	Mr.ASHWINI KUMAR RAI Mr.KUMAR MANISH	Mr.B.P.VERMA (SC)C
30.	CWJC/11318/1998 MUTATION ACT	1	MRS.RADHA DEVI vs THE STATE OF BIHAR & ORS	Mr.TUHIN SHANKAR	Mr.(GP2) Mr.PRITAM SINGH Mr.SUDHIR KUMAR BIJPURIA
31.	CWJC/11541/1998 CONSOLIDATION	1	SHEOSAGAR THAKUR vs THE STATE OF BIHAR & ORS	Mr.SUDHIR KUMAR BIJPURIA Mr.S.NATH-1	Mr.(GP2) Mr.NARESH CHANDRA VERMA
32.	CWJC/11640/1998 LAND CEILING (PRE-	1	SHEO SHANKAR RAM & ORS vs THE STATE OF BIHAR & ORS	Mr.SHOBHA NATH JHA Mr.BAIDYA NATH THAKUR	Mr.(GP2) Mr.VIVEKA NAND PATHAK Mr.RAVI SHANKER DUVIEDI Mr.VINAY KRISHNA TRIPATHI Mr.SHAMBHU SHARAN SINGH Mr.UMESH KUMAR SINGH
33.	CWJC/11731/1998 CONSOLIDATION	2	GANESH THAKUR vs THE STATE OF BIHAR & ORS	Mr.R.C.THAKUR Mr.KAMAL KISHORE SINGH	Mr.(GP2) Mr.R.A.SINGH
34.	CWJC/11787/1998 CONSOLIDATION	1	GIRIJA SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.SUJAY KUMAR Mr.RAJ KUMAR Mr.ARVIND KUMAR VERMA	Mr.(GP2) Mr.GIRIJANAND PRASAD
35.	CWJC/11896/1998 CONSOLIDATION	2	BALESHWAR THAKUR & ORS vs THE DIRECTOR OF CONSOLIDATION&	Mr.KUMAR HARSHBARDHAN Mr.SADAT ALI KHAN Mr.SANJAY PRASAD 1	Mr.(GP2) Mr.GIRJANAND PRASAD

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		Mr. Justice Jyoti Saran	

36.	CWJC/11931/1998 BIHAR TENENCY ACT	1	MOTI URAON vs THE STATE OF BIHAR & ORS	Mr.PANKAJ KUMAR SINHA Mr.MEENA SINGH	Mr.(GP2) Mr.SYED FAIYAZ HUSSAIN Mr.SHAMSHUL ALAM
37.	CWJC/11939/1998 MUTATION ACT	1	HISABI YADAV vs THE COMMISSIONER & ORS	Mr.BRAJ KISHORE	Mr.(GP2) Mr.NARWADESHWAR JHA
38.	CWJC/12044/1998 CONSOLIDATION	1	RAJA RAM SINGH vs THE STATE OF BIHAR & ORS	Mr.RAGHAV PRASAD Mr.MAHESHWAR PRASAD	Mr.(GP2) Mr.PRAMOD KUMAR THAKUR
39.	CWJC/12049/1998 BIHAR TENENCY ACT	1	BAUA KANT JHA vs THE STATE OF BIHAR & ORS	Mr.HARI JI UPADHYAY	Mr.(GP2) Mr.RAMA NAND PODDAR
40.	CWJC/12056/1998 CONSOLIDATION	1	JASWA DEVI vs THE STATE OF BIHAR & ORS	Mr.AWADHESH KUMAR SINGH	Mr.(GP2)
41.	CWJC/9606/1999 LAND CEILING (PRE-	1	SRI RAJBALI SINGH vs MOSOMAT RADHIKA KUER & ORS	Mr.ABHAY KUMAR Mr.KRISHNA KISHORE SINHA	Mr.H.P.SINGH SC(CEILING) Mr.RAJIV KR. SINGH (GP2)
42.	CWJC/9668/1999 BIHAR TENENCY ACT	1	NARAYAN BHAGAT vs THE STATE OF BIHAR & ORS	Mr.BIMAL KUMAR Mr.MD.IMTEYAZ AHMAD Mr.ANJANI KUMAR -1 Mr.NILESH KUMAR	Mr.(GP2) Mr.SURESH PRASAD BARANWAL Mr.ASHOK KUMAR(SC11)
43.	CWJC/10199/1999 PUBLIC INTEREST LI	1	THE DISTRICT BAR ASSOCIATION vs THE STATE OF BIHAR & ORS	Mr.JYOTI SHANKER MISHRA	Mr.(AAG3)
44.	CWJC/10273/1999 SHAIRAT	1	CHANDRADEO CHAUDHARY & ORS vs THE STATE OF BIHAR & ORS	Mr.NITIRANJAN JHA Mr.ANAND MOHAN VERMA	Mr.(GP1) Mr.MD.IMTEYAZ AHMAD Mr.ANJANI KUMAR-1 Mr.BIMAL KUMAR
45.	CWJC/10445/1999 BIHAR TENENCY ACT	1	SITARAM SINGH vs THE STATE OF BIHAR & ORS	Mr.LALA SACHINDRA KUMAR Mr.ASHOK KUMAR SINHA -2	Mr.(GP2) Mr.A.K.MALLICK Mr.ASHOK KUMAR(SC11)
46.	CWJC/10495/1999 SHAIRAT	1	BALESHWAR SAHNI vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR 1 Mr.PRABHAT KR.SINGH -1	Mr.(GP1)
47.	CWJC/11010/1999 OTHERS	1	GOVIND PRASAD RAJGARHIYA & ORS vs THE STATE OF BIHAR & ORS	Mr.PANDIT JEE PANDEY Mr.RITA KUMARI -1	Mr.(GP2) Mr.RAM KRISHAN PRASAD Mr.ASHOK KUMAR(SC11)
48.	CWJC/11062/1999 LAND CEILING (PRE-	1	DEO SHARAN RAI vs THE STATE OF BIHAR & ORS	Mr.MADHAW PRASAD YADAV	Mr.S.A.LAM (SC)C Mr.NIRMAL KUMAR SINHA-3 Mr.ARUN KUMAR
49.	CWJC/11283/1999 MUTATION ACT	1	MANIK LAL YADAV vs THE STATE OF BIHAR & ORS	Mr.ANJAN CHAKRABORTY Mr.DHARMENDRA KR PASWAN Mr.NAVYA SHEKHAR	Mr.(GP2) Mr.ASHOK KUMAR(SC11)
50.	CWJC/11733/1999 SHAIRAT	1	SAHAB LAL HARIJAN vs THE STATE OF BIHAR & ORS	Mr.KAMLESH JAIN Mr.ANIL KUMAR-1	Mr.(GP1)
51.	CWJC/12098/1999 BIHAR TENENCY ACT	1	MD.KALU vs THE STATE OF BIHAR & ORS	Mr.ARUN PRASAD AMBASTHA Mr.RAGHWENDRA SINGH Mr.RAVINDRA KR.CHOUDHRY Mr.RAMA NAND PODDAR	Mr.(GP2) Mr.ASHOK KUMAR(SC11)
52.	CWJC/12152/1999 BIHAR TENENCY ACT	1	SHALIGRAM SINGH vs THE STATE OF BIHAR & ORS	Mr.SHAILENDRA KUMAR SINGH	Mr.(GP2) Mr.ARJUN PRASAD KESHARI Mr.ASHOK KUMAR(SC11)
53.	CWJC/12494/1999 with LAND CEILING (PRE-	1	TARA CHAND RAI vs THE ADDL.MEMBER,BOARD OF REVEN	Mr.MANOJESHWAR PD.SINHA Mr.RATAN KUMAR SINHA Mr.ARJUN SINGH Mr.NIRAJ KR.SRIVASTAVA	Mr.(GP2) Mr.HARENDRA PD SINGH Mr.RAMESH PRASAD SINGH Mr.AMIT PAWAN Mr.ASHWINI KUMAR RAI Mr.RAJESH DAYAL Mr.ASHOK KUMAR(SC11)
54.	CWJC/161/2000 LAND CEILING (PRE-	3	TARA CHAND RAI vs THE ADDL.MEMBER BOARD OF REVEN	Mr.MANOJESHWAR PD.SINHA Mr.RATAN KUMAR SINHA Mr.NIRMAL KUMAR SINHA	Mr.S.A.ALAM (SC)C Mr.RAMESH PRASAD SINGH Mr.BHUBNESHWAR PRASAD Mr.VIJAY KUMAR SRIVASTAVA
55.	CWJC/12619/1999 OTHERS	1	MD.EHTESHAM SIDDIQUI vs THE STATE OF BIHAR & ORS	Mr.SYED ARSHAD ALAM	Mr.(GP2) Mr.ASHOK KUMAR(SC11)
56.	CWJC/12645/1999 BIHAR TENENCY ACT	1	YOGENDRA MANDAL vs THE STATE OF BIHAR & ORS	Mr.JAI KRISHNA PRASAD Mr.BHUPAL KRISHNA PRASAD Mr.SHALINI SANDHWAR	Mr.(GP2) Mr.RAVINDRA KR.CHOUDHARY Mr.ARUN PRASAD AMBASTHA Mr.ASHOK KUMAR(SC11)
57.	CWJC/12669/1999 with SHAIRAT	1	BAHERA PANCHAYAT FISHERMEN COP vs THE STATE OF BIHAR & ORS	Mr.AMRESH KUMAR Mr.HARI MOHAN MISHRA	Mr.(GP1) Mr.PASHUPATI PD.SINHA Mr.NIRANJAN KR. PANDEY (GP8)
58.	CWJC/1858/2001 SHAIRAT	1	BASUHAM PANCHAYAT MATSYAJIBI S vs STATE OF BIHAR & ORS	Mr.AMRESH KUMAR Mr.HARI MOHAN MISHRA	Mr.PASUPATI PD. SINHA

**Thursday the 2nd July 2015**  
**Court No. 7 (AT 10.30 A.M.)**  
**Mr. Justice Rakesh Kumar**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b>FOR HEARING</b>					
1.	CWJC/3522/1997 CONSOLIDATION	3 TAPE NARAYAN RAI & ORS vs THE STATE OF BIHAR & ORS	Mr.RAS BIHARI THAKUR Mr.RAS BIHARI THAKUR	Mr.(GP2) Mr.ANIRUDH MISHRA Mr.M.N.HUDA KHAN (SC18)	
2.	CWJC/4101/1997 CONSOLIDATION	3 NAND LAL BHAGAT & ORS vs THE STATE OF BIHAR & ORS	Mr.AJOY KUMAR MATHUR Mr.ANSHAY BAHADUR MATHUR	Mr.(GP2) Mr.HARENDRA PRASAD SINGH Mr.SHASHI KANT SINGH Mr.M.N.HUDA KHAN (SC18)	
3.	CWJC/11817/1997 CONSOLIDATION	1 MANOJ JHA & ORS vs THE STATE OF BIHAR & ORS	Mr.JAGDISH PRASAD NO.1 Mr.ALOK KUMAR Mr.MADHURI LATA Mr.VIRENDRA KUMAR	Mr.(GP2) Mr.BINAY KUMAR Mr.M.N.HUDA KHAN (SC18)	
4.	CWJC/11843/1997 CONSOLIDATION	1 GANESH PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.V.R.P.SINGH Mr.S.K.T.PRIYADARSHI Mr.A.K.SINGH	Mr.(GP2) Mr.NAJEEB AHMAD Mr.BISHWA NATH CHAUDHARY Mr.KHURSHID AHMAD SIDDQUI Mr.M.N.HUDA KHAN (SC18)	
5.	CWJC/11934/1997 CONSOLIDATION	1 LALDEO RAI AND ORS vs JOINT DIRECTOR OF CONSO. & ORS	Mr.NARESH CHANDRA VERMA Mr.ARUN KUMAR LAL Mr.RATNA DEEP PRASAD	Mr.(GP2) Dr.AMITESH KUMAR Mr.M.N.HUDA KHAN (SC18) Mr.BIPIN KUMAR SINHA Mr.PARIMAL CHANDRA DS	
6.	I.A 6044/2012 CWJC/11935/1997 CONSOLIDATION	1 JAGDISH SINGH & ORS vs THE JOINT DIRECTOR OF CONSO.	Mr.NARESH CHANDRA VERMA	Mr.(GP2) Mr.RAKEESH AMBASTHA Mr.NIRMAL KUMAR SINHA NO.3 Mr.M.N.HUDA KHAN (SC18)	
7.	CWJC/3703/1998 CONSOLIDATION	4 DADAN TIWARY & ORS vs THE STATE OF BIHAR & ORS	Mr.SACHCHIDA NAND SINGH	Mr.(SC2) Mr.PRASHANT PRATAP (GP6) Mr.ANSHUMAN Mr.INDU BALA PANDEY Mr.ASHUTOSH RANJAN PANDEY Mr.(SC8)	
8.	CWJC/2890/1999 LAND REFORMS ACT	3 MD.JAVED ALAM & ANR vs THE STATE OF BIHAR & ORS	Mr.MANOJ KUMAR Mr.DHIRENDRA KUMAR JHA-2	Mr.(SC8) Mr.BRAJ KISHORE MODY Mr.VINOD SHANKAR MODI	
9.	CWJC/3823/1999 CONSOLIDATION	4 MD.NEWAJI MIAN vs THE STATE OF BIHAR & ORS	Mr.REWTI KANT RAMAN Mr.MAHESH PRASAD -2	Mr.(SC8) Mr.ARUN KUMAR Mr.MD.HEMAL AHMAD	
10.	CWJC/4134/1999 with BIHAR TENENCY ACT	3 TAPAN PRASAD SUKLA vs THE STATE OF BIHAR & ORS	Mr.NAGENDRA DUBEY Mr.DHANANJAY KUMAR Mr.TUHIN SHANKAR Mr.SUNIL KUMAR SINGH	Mr.(SC8) Mr.ARUN KUMAR Mr.MD.HEMAL AHMAD	
11.	CWJC/4709/1999 BIHAR TENENCY ACT	1 BISWA PRAKASH TIWARI vs THE STATE OF BIHAR & ORS	Mr.NAGENDRA DUBEY Mr.SUNIL KUMAR SINGH Mr.DHANANJAY KUMAR Mr.TUHIN SHANKAR	Mr.(SC8) Mr.MD.HEMAL AHMAD	
12.	CWJC/4855/1999 LAND CEILING (PRE-	1 DEO CHANDRA SAHU & ANR vs THE STATE OF BIHAR & ORS	Mr.MURLI MANOHAR SINGH Mr.YOGENDRA KUMAR Mr.MANISH KUMAR -13 Mr.RAM NARESH ROY Mr.DR.MRITYUNJAYA KR.GAUTAM Mr.SURENDRA KUMAR Mr.MD.IFTEKHAR MEHMOOD Mr.HRIDAY KANT MISHRA Mr.ARBIND PRASAD VERMA	Mr.S.J.RAHMAN (SC)C Mr.ASHOK KUMAR KARNA Mr.RAMADHAR SINGH Mr.AJAY (GA12)	
13.	CWJC/5851/1999 BIHAR TENENCY ACT	1 SRI SHIVA NANDAN MANDAL vs THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR SINGH Mr.SANTOSH KUMAR	Mr.(SC8) Mr.MUKESH KUMAR MANISH Mr.ARUN KUMAR SATYAMURTI Mr.SHAKTI SUMAN KUMAR	
14.	CWJC/6900/1999 with LAND CEILING (PRE-	1 PANDEY SHAILESH KUMAR AND ORS. vs THE STATE OF BIHAR & ORS	Mr.OM PRAKASH SRIVASTAV Mr.SHRI KRISHNA SINHA	Mr.(GP2) Mr.CHANDRA KANT Mr.RAGHAV PRASAD Mr.ASHOK KUMAR(SC11) Mr.MAHESHWAR PRASAD	
15.	CWJC/7966/1999 LAND CEILING (PRE-	1 PANDEY SHAILESH KUMAR AND ORS. vs THE STATE OF BIHAR & ORS	Mr.OM PRAKASH SRIVASTAV Mr.SHRI KRISHNA SINHA	Mr.S.A.ALAM (SC)C Mr.CHANDRA KANT Mr.MAHESHWAR PRASAD Mr.RAGHAV PRASAD Mr.AJAY (GA12)	
16.	CWJC/371/2000 B.PRIVILEGED-PERS	1 SONE LAL RAI vs THE STATE OF BIHAR & ORS	Mr.BINDHYACHAL SINGH Mr.UDAY PRATAP SINGH	Mr.(GP2) Mr.RAJESH KUMAR SINHA Mr.V.K.SINGH	
17.	CWJC/885/2000 BIHAR TENENCY ACT	1 GANESH BHAGAT vs THE STATE OF BIHAR & ORS	Mr.PRAHALAD KUMAR BHAGAT	Mr.(GP2) Mr.ASHOK KUMAR (SC11)	

18. CWJC/3520/2000 PROMOTION , NON G	8 HARINANDAN SINGH vs THE STATE OF BIHAR & ORS	Mr.L.B.SINGH Mr.YASHRAJ BARDHAN Mr.PANKAJ KUMAR SINHA Mr.RAJEEV RANJAN Mr.MRITUNJAY PD.SINGH 2	Mr.(AAG2)
19. CWJC/5068/2000 CONSOLIDATION	1 GANESH TIWARY vs THE STATE OF BIHAR & ORS		Mr.(GP5) Mr.ACHAIBARI SINGH
20. CWJC/5243/2000 COMP.RETIR., BANK	10 BADRI NATH CHOUDHARY vs THE PUNJAB NATIONAL BANK & ORS	Mr.RANJAN KUMAR JHA	Mr.SUNIL KUMAR SINGH I Mr.RAVI RANJAN Mr.MANISH KUMAR Mr.MITHILESH KUMAR JHA Mr.SUNIL KUMAR SINGH
21. CWJC/7332/2000 LAND CEILING (PRE-	4 HARIGEND CHOUBEY & ORS. vs THE STATE OF BIHAR & ORS	Mr.AMAR PRAKASH	Mr.(GP2) Mr.LAKSHMAN LAL PANDEY Mr.JITENDRA KUMAR SHRIVASTAV Mr.SHEKHAR SINGH Mr.ASHOK KUMAR (SC11)
22. CWJC/10373/2000 LAND REFORMS ACT	1 SMT. SARASWATI DEVI vs THE STATE OF BIHAR & ORS	Mr.UMA KANT TIWARY Mr.BIRENDRA KUMAR TIWARY	Mr.(GP2) Mr.ASHOK KUMAR (SC11)
23. CWJC/10445/2000 SALARY, GAZETTED S	8 KRISHNA BALLAVA SINGH vs THE STATE OF BIHAR & ORS	Mr.C.M.CHAURASIA	Mr.(SC9) Mr.MANINDRA KISHORE SINGH (SC6) Mr.PRASOON SINHA (GA2)
24. CWJC/10619/2000 OTHERS, GAZETTED S	7 BAL MUKUND SINHA vs THE STATE OF BIHAR & ORS	Mr.KUMAR ALOK Mr.ABHINAY RAJ	Mr.(GP6) Mr.RAM KINKAR CHOUBEY Mr.MANINDRA KISHORE SINGH (SC6) Mr.(SC16) Mr.J.P.KARN (SCGSC) Mr.SHASHI BHUSHAN KR. (SC7)
25. CWJC/12390/2000 PROMOTION , NON G	7 GOPI NATH PRASAD & ANR vs THE STATE OF BIHAR & ORS	Mr.BRIJ MOHAN KUMAR SINGH Mr.SANJAY KUMAR Mr.ATUL KUMAR PANDEY Mr.RAHUL NATH Mr.NITYANAND MISHRA	Mr.(SC8)
26. CWJC/12199/2002 MUTATION ACT	3 ANAND KUMAR JHA @ ANAND JHA@BU vs THE STATE OF BIHAR & ORS	Mr.PRAMOD MISHRA Mr.VIVEK KUMAR Mr.ARUN KUMAR Mr.SABAL KUMAR JHA	Mr.(GP2) Mr.RAM KISHORE SINGH-2 Mr.ABBAS HAIDER (SC-16)
27. CWJC/12614/2002 with LAND CEILING (PRE-	3 RAM PRASAD SINGH vs SMT.GEETA DEVI & ORS	Mr.SHAMBHU SHARAN SINGH Mr.BIRESH KUMAR PANDEY Mr.RAVI SHANKER DVIVEDI	Mr.S.A.ALAM (SC)C Mr.PANCHU RAM Mr.AJAY (SC)C-3
28. CWJC/12679/2002 LAND CEILING (PRE-	1 RAM PRASAD SINGH vs SMT.GEETA DEVI & ORS	Mr.SHAMBHU SHARAN SINGH Mr.RAJIV SHANKER DVIVEDI Mr.BIRESH KUMAR PANDEY Mr.UMESH KUMAR SINGH	Mr.S.A.ALAM (SC)C Mr.PANCHU RAM Mr.AJAY (SC)C-3 Mr.AJAY (SC)C-3
29. CWJC/12789/2002 MUTATION ACT	4 KUMAR ANIRUDH SINHA & ORS vs THE STATE OF BIHAR & ORS	Mr.SUBODH KUMAR JHA Mr.AMRENDRA KUMAR Mr.JITENDRA KR.PANDEY	Mr.(GP2) Mr.ABBAS HAIDER
30. CWJC/13512/2002 B.PRIVILEGED-PERS	4 SHYAMDEO PRASAD VERMA & ORS vs THE STATE OF BIHAR & ORS	Mr.BINOD KUMAR SINGH Mr.KAUSHALENDRA NARAYAN	Mr.(GP2) Mr.ANIL KUMAR Mr.SHYAM KISHORE DAS Mr.RAJ KISHORE SINGH Mr.ABBAS HAIDER (SC-16) Mr.SHRI PRAKASH SRIVASTAVA
31. CWJC/13651/2002 LAND CEILING (SURP)	4 MD.TAHSEEN vs THE STATE OF BIHAR & ORS	Mr.KHURSHID AHMAD SIDDIQUI Mr.SANJAY SINHA Mr.S.M. SHABBIR ALAM Mr.AZHAR ALAM Mr.SHARJEEL MAHMOOD HASHMI	Mr.V.K.BHAGAT (SC)C
32. CWJC/2766/2003 MUTATION ACT	12 NAZIRA KHATOON vs THE STATE OF BIHAR & ORS	Mr.PRAWEEEN KR.JAIPURIYAR Mr.ANSHUMAN JAIPURIYAR	Mr.(GP2) Mr.ASHOK KUMAR(SC11)
33. CWJC/8951/2003 with MUTATION ACT	5 AWADH NARAIN MAHTO vs THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR SINHA I	Mr.(GP2) Mr.ASHOK KUMAR(SC11)
34. CWJC/9162/2003 with MUTATION ACT	5 RAJESH KUMAR JHA & ANR vs THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR SINHA I	(GP2) Mr.ASHOK KUMAR(SC11)
35. CWJC/9198/2003 with MUTATION ACT	5 MANOJ KUMAR JHA & ANR vs THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR SINHA I	(GP2) Mr.ASHOK KUMAR(SC11)
36. CWJC/9603/2003 with MUTATION ACT	5 SATYADEO JHA vs THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR SINHA I	(GP2) Mr.ASHOK KUMAR(SC11)
37. CWJC/9901/2003 with MUTATION ACT	5 HARE RAM PODDAR vs THE STATE OF BIHAR & ORS	Mr.PRAMOD KUMAR SINHA I	(GP2) Mr.ASHOK KUMAR(SC11)
38. CWJC/14204/2003 MUTATION ACT	5 RAJ KUMAR SHARMA vs THE STATE OF BIHAR & ORS	Mr.C.M.CHAURASIA	(GP2) Mr.ASHOK KUMAR(SC11)
39. CWJC/10243/2003 MONEY LANDER'S ACT	6 RAGHUNANDAN PD.CHOUDHARY @ RAG vs THE STATE OF BIHAR & ORS	Mr.SHAIENDRA KUMAR Mr.ABHAY KUMAR SINHA	Mr.(GP2) Mr.DEEPAK KUMAR Mr.SUBHASH CHANDRA JHA Mr.SACHINDRA KUMAR TIWARY Mr.DHANANJAY KUMAR GUPTA Mr.ABINASH KUMAR Mr.DHANESHWAR PRASAD GUPTA Mr.ASHOK KUMAR(SC11) Mr.RAM NIWAS PRASAD Mr.SUBHRO SANYAL

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| 40. | CWJC/9689/2004<br>BIHAR TENENCY ACT   | 6 | AMAR MOHAN PRASAD<br>vs THE STATE OF BIHAR & ORS             | Mr.BIRENDRA NARAYAN<br>SHARMA  | Mr.(GP3)<br>Mr.RISHI RAJ SINHA<br>Mr.NIRBHAY KR. SINGH (GP26)<br>Mr.CHITRAGUPTA PRASAD |
| 41. | CWJC/12873/2004<br>CONSOLIDATION      | 9 | GENDA PRASAD SAHU & ORS<br>vs THE RESEARCH OFFICER,CONSOLIDA | Mr.NAGENDRA DUBEY<br>Mr.ASHOK KUMAR GARG<br>Mr.SANJAY KUMAR OJHA<br>Mr.GOPAL SWAROOP DUBEY<br>Mr.DRONACHARYA | Mr.(GP7)<br>Mr.MRIGENDRA KUMAR   |
| 42. | CWJC/10931/2005<br>LAND CEILING (SURP | 4 | AKHILESH MANDAL & ORS<br>vs THE STATE OF BIHAR & ORS         | Mr.ARUN PRASAD AMBASTHA<br>Mr.RUPESH RANJAN<br>Mr.RAVINDRA KR.CHOUDHRY                                       | Mr.KUMARI AMRITA (SC(C)3)  |
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**Thursday the 2nd July 2015**  
**Court No. 12 (AT 10.30 A.M.)**  
**Mr. Justice Birendra Prasad Verma**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION</u></b>					
1.	CR. MISC./44464/2012 QUASHING(420/34,40QSH COMPLAIN FOR CONGN	3 CHANDRA SHEKHAR JHA vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR PANDEY	Mr.MANISH KUMAR 2 (APP)	
2.	CR. MISC./44553/2012 QUASHING(7 E.C.ACTQUASHING	2 SANJAY KUMAR & ORS vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.MEENA SINGH Mr.BHASKAR SHANKAR	Mr.M.DAYAL (APP)	
3.	CR. MISC./50961/2012 QUASHING(420,467,4QSH F.I.R. FOR CONGNIZ	4 MINA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.RAJ KUMAR Mr.RAJ KUMAR	Mr.MD.ARIF(APP)	
4.	CR. MISC./51079/2012 QUASHING(379,337,5QUASHING	4 GANESH PRASAD @ GANESH PD. SONI & ORS. vs STATE OF BIHAR & ANR	Mr.PRITHVI NATH MISHRA	Mr.J.UPADHAYAY (APP) Mr.MILIND KUMAR MISHRA	
5.	CR. MISC./172/2013 QUASHING(239 CR.P.QSH F.I.R. FOR DISCHAR	3 JULY KUMARI & ORS. vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK	Mr.BINOD KUMAR-2 (APP) Mr.AMRENDRA KUMAR	
6.	CR. MISC./1335/2013 QUASHING(420)-IPCQSH COMPLAIN FOR CONGN	5 MAHANT AMIRI GOSWAMI vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR SINGH Mr.SANJAY KUMAR	Mr.PARMANAND KUMAR (APP) Mr.JANARDAN PRASAD SINGH Mr.ARBIND KUMAR SINGH	
7.	CR. MISC./1886/2013 QUASHING(304B/201/QUASHING	13 JANARDAN KUMAR @ JANARDAN PRASAD & ORS. vs STATE OF BIHAR & ANR	Mr.ANIL CHANDRA	Mr.LALAN KUMAR (APP) Mr.SUDHIR KUMAR UPADHYAY Mr.HARISH KUMAR	
8.	CR. MISC./3253/2013 QUASHING(323,325,5QSH F.I.R. FOR CONGNIZ	5 PRASANJEET KUMAR vs THE STATE OF BIHAR	Mr.AMRENDRA KUMAR	Mr.KUMAR BIRENDRA NARAYAN(APP) Mr.RANJAN KUMAR JHA Mr.KUMAR KAMAL NAYAN	
9.	CR. MISC./3354/2013 QUASHING(486/483/4QSH F.I.R. FOR CONGNIZ	24 MUKESH KUMAR GUPTA @ BABLU GUPTA vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH	Mr.JHARKHANDI UPADHAYAY (APP) Mr.PRABHAT RANJAN SINGH	
10.	CR. MISC./3380/2013 QUASHING(498A)-IPCQSH COMPLAIN FOR CONGN	13 BABLU SONI & ORS. vs STATE OF BIHAR & ANR	Mr.NARESH CHANDRA VERMA	Mr.BIPIN KUMAR (APP) Mr.SHUBHESH PANDEY	
11.	CR. MISC./4634/2013 QUASHING(307,341)-QSH S.T	7 JIVAN SHARMA vs THE STATE OF BIHAR & ORS	Mr.SHUBHESH PANDEY	Mr.PARMANAND PD.(APP)	
12.	CR. MISC./5618/2013 QSH F.I.R. FOR CONGNIZ	9 ARUN KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR MISHRA Mr.PRATIBHA SRIVASTAVA Mr.VARUN KUMAR	Mr.ATUL CHANDRA (APP) Mr.SATISH KUMAR SINGH Mr.DINESH MAHARAJ	
13.	CR. MISC./5833/2013 QUASHING(418)-IPCQSH COMPLAIN FOR CONGN	3 SURYA KUMAR SINHA @ SECRETARY, SRI RAM RAIYA SAHKARI SAMITI vs STATE OF BIHAR & ANR	Mr.JAGDHAR PRASAD	Mr.SANJAY KR.PANDEY (APP) Mr.MITHLESH KUMAR GUPTA Mr.UDAY KUMAR	
14.	CR. MISC./6132/2013 QUASHING(420,406/3QSH COMPLAIN FOR CONGN	7 PREM SAGAR PRASAD vs THE STATE OF BIHAR	Mr.MANISH KUMAR	Mr.RAJ BALLABH SINGH (APP) Mr.PRAMOD KUMAR Mr.SUNIL KUMAR	
15.	CR. MISC./6152/2013 QUASHING(504/34)-IQSH COMPLAIN FOR CONGN	10 SYED BADIUDDIN & ORS vs SADRUNISHA & ANR	Mr.JITENDRA NARAIN SINHA	Mr.ARUN KUMAR (APP)	
16.	CR. MISC./6215/2013 QUASHING(498A)-IPCQSH COMPLAIN FOR CONGN	6 CHANDAN KUSUM & ANR. vs STATE OF BIHAR & ANR	Mr.SURYA PRAKASH Mr.SANJAY KUMAR Mr.SURENDRA KUMAR CHOUBEY	Mr.MAYANAND JHA (APP) Mr.ARUN KUMAR MANDAL	
17.	CR. MISC./6548/2013 QUASHING(420,467)-QUASHING	20 MAHANTH BISHAMBHAR SARAN & ORS. vs STATE OF BIHAR & ANR	Mr.CHANDRA KANT	Mr./SMT.RITA VERMA(APP) Mr.AKHILESH KUMAR	
18.	CR. MISC./6783/2013 with QUASHING(500/120)-QSH COMPLAIN FOR CONGN	13 DR. BHARAT AGRAWAL vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH Mr.BINDHYACHAL SINGH Mr.SUSHIL KUMAR SINGH	Mr.AJAY KUMAR -1(APP) Ms.SANGEETA SHARMA Mr.RANJAN KUMAR DUBEY Ms.SHALINI Mr.SHIV SHANKAR KUMAR	
19.	CR. MISC./40460/2013 with QUASHING(406,420)- QSH COMPLAIN FOR C	9 M/S ASSEMBLY OF ELITE GUARDS & ANR. vs STATE OF BIHAR & ANR	Mr.UTSAV KUMAR Mr.APURVA KUMAR	Mr.JITENDRA KUMAR RAI- I(APP) Mr.SHAILESH KUMAR Mr.MD. NADIM SERAJ	
20.	CR. MISC./6336/2013 with QUASHING(120)-IPC QSH COMPLAIN FOR C	5 RAMESH CHANDRA AGARWAL & ANR vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH Mr.BINDHYACHAL SINGH Mr.VIPIN KUMAR SINGH Mr.SUSHIL KUMAR SINGH	Mr.AJAY KUMAR 1(APP) Ms.SANGEETA SHARMA Mr.RAKESH CHANDRA Mr.RANJAN KUMAR DUBEY Ms.SHALINI Mr.SHIV SHANKAR KUMAR	
21.	CR. MISC./41128/2013 QUASHING(500/120B) QSH COMPLAIN FOR C	4 THE INDIAN EXPRESS LTD vs STATE OF BIHAR & ANR	Mr.TUHIN SHANKAR Mr.SHASHI KANT KUMAR	Mr.S.DAYAL (APP) Ms.SANGEETA SHARMA Mr.RAKESH CHANDRA Mr.RANJAN KUMAR DUBEY Mr.SHIV SHANKAR KUMAR	

<b>PATNA HIGH COURT</b>	<b>215</b>	<b>Thursday 2<sup>nd</sup> July, 2015</b> Mr. Justice Birendra Prasad Verma	
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22.	CR. MISC./7078/2013 QUASHING(364/34)-IQSH COMPLAIN FOR CONGN	20	UMA PANDIT & ORS. vs THE STATE OF BIHAR	Mr.UGRANATH MALLIK	Mr.NAGENDRA PRASAD (APP) Mr.RAHUL NATH Mr.SANJAY KUMAR
23.	CR. MISC./7659/2013 QUASHING(323/498A)QUASHING	11	RANDHIR SINGH @ RANDHIR KUMAR SINGH & ORS vs STATE OF BIHAR & ANR	Mr.RAM DAS SINGH Mr.BIRENDRA KUMAR Mr.VINOD KUMAR	Mr.INDRA KR.SINGH (APP) Mr.RAJEEV RANJAN NO.II
24.	CR. MISC./7965/2013 QUASHING(498A)-IPCQSH COMPLAIN FOR CONGN	12	BABLU KUMAR @ RAJESH KUMAR vs STATE OF BIHAR & ANR	Mr.CHANDRA SEN PRASAD SINGH	Mr.R.P.S.SINGH(APP) Mr.RAVI SHANKER PANKAJ
25.	CR. MISC./8887/2013 QUASHING(498A/379/QSH COMPLAIN FOR OTHER	14	AHMAD HUSSAIN vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINHA Mr.ASHOK KUMAR	Mr.GAURI SHANKAR GUPTA (APP) Mr.LOKESH KUMAR SINGH
26.	CR. MISC./9018/2013 QUASHING(435/323/3QUASHING	4	NAVIN SINGH & ORS. vs THE STATE OF BIHAR	Mr.LOVEKUSH KUMAR Mr.SACHCHIDANAND CHOUDHARY	Mr.KANHAIYA KISHOR (APP)
27.	CR. MISC./9064/2013 QUASHING(498A)-IPCQSH COMPLAIN FOR CONGN	13	MADAN SINGH & ORS vs STATE OF BIHAR & ANR	Mr.DHIRENDRA SINGH Mr.GAJENDRA KUMAR SINGH	Mr.AMIT KR. RAKESH (APP) Mr.JAI SHANKAR PATHAK Mr.AMARENDRA KUMAR
28.	CR. MISC./9097/2013 QUASHING(420,467,4QSH F.I.R. FOR DISCHAR	7	ALAKH NARAYAN LAL vs THE STATE OF BIHAR	Mr.RAVI RANJAN Mr.NILESH KUMAR	Mr.ADITYA NARAYAN SINGH-I(APP)
29.	CR. MISC./9174/2013 QUASHING(419)-IPCQSH F.I.R. FOR CONGNIZ	10	RATNESH RAVI & ANR. vs THE STATE OF BIHAR	Mr.MADHU PRASUN	Mr.AWADHESH KUMAR SINGH(APP)
30.	CR. MISC./9288/2013 QUASHING(498A)-IPCQSH COMPLAIN FOR CONGN	8	AHMAD HUSSAIN & ANR. vs STATE OF BIHAR & ANR	Mr.RATANAKAR JHA	Mr.A.DAYAL(APP)
31.	CR. MISC./9359/2013 QUASHING(467,406,4QUASHING	12	SATISH NANDAN PANDEY vs STATE OF BIHAR & ANR	Mr.MUKESH Mr.SANDEEP KUMAR Mr.AJIT KUMAR	Mr.TAPESHWAR SHARMA (APP) Mr.LALAN KUMAR VERMA
32.	CR. MISC./9720/2013 QUASHING(376)-IPCQSH COMPLAIN FOR CONGN	14	BHAVENDRA KUMAR @ BABLOO MAHTO vs STATE OF BIHAR & ANR	Mr.RAM PRAWESH KUMAR	Mr.SUNIL KR.PANDEY (APP) Mr.GIRISH CHANDRA JHA
33.	CR. MISC./9738/2013 QUASHING(323/325/3QSH F.I.R. FOR CONGNIZ	4	DEBU RAI & ANR vs STATE OF BIHAR & ANR	Mr.BIJAY BHUSHAN PRASAD	Mr.ASHOK KUMAR-1(APP) Mr.ANIRUDH KUMAR SINHA
34.	CR. MISC./9751/2013 QUASHING(302,307,3QSH F.I.R. FOR CONGNIZ	11	BUNILAL MUKHIYA & ANR. vs THE STATE OF BIHAR	Ms.ANJUM PERVEEN Mr.GAUTAM KUMAR YADAV Mr.MD. SHAHAB KHALIL Mr.FAKHRUDDIN ALI AHMAD	Mr.SHYAM BIHARI SINGH (APP)
35.	CR. MISC./9775/2013 QUASHING(498(A))-IQSH F.I.R. FOR CONGNIZ	7	BIMAL SONI vs STATE OF BIHAR & ANR	Mr.SYED ASGHER NAJMI	Mr.C.B.PRASAD(APP) Mr.BIRENDRA NARAYAN SHARMA
36.	CR. MISC./9778/2013 QUASHING(4 D/P ACTQSH COMPLAIN FOR CONGN	10	SK. ENAMUL & ORS. vs STATE OF BIHAR & ANR	Mr.BIMLESH KUMAR PANDEY	Mr.RAJESH KUMAR(APP) Mr.SANJAY KUMAR PANDEY Mr.UMESH CHANDRA VERMA
37.	CR. MISC./9789/2013 QUASHING(435)-IPCQSH F.I.R. FOR CONGNIZ	18	GHAMANDI YADAV & ORS. vs THE STATE OF BIHAR	Mr.PRABHAT RANJAN SINGH	Mr.R.B.S.PAHEPURI(APP) Mr.MRITYUNJAY KUMAR Mr.UMESH PRASAD
38.	CR. MISC./9801/2013 QUASHING(379)-IPCQSH F.I.R. FOR DIRECT	14	MANTUN SINGH @ BASHANT SINGH @ BASHANT RAI vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.BHARAT LAL (APP)
39.	CR. MISC./9819/2013 QUASHING(304(A))-IQSH F.I.R. FOR CONGNIZ	13	RANJIT CHAUDHARY @ RANJIT KUMAR CHAUDHARY vs THE STATE OF BIHAR	Mr.SUSHMITA MISHRA Mr.SURYA NARAYAN SAH	Mr.A.A.KHAN(APP)
40.	CR. MISC./9843/2013 QUASHING(145 CR.P.QUASHING	8	RAM DULARI DEVI vs STATE OF BIHAR & ANR	Mr.VIVEKANAND PRASAD SINGH	Mr.B.M.P.SINHA (APP) Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA
41.	CR. MISC./9878/2013 QUASHING(379,323,5QSH COMPLAIN FOR OTHER	9	DEVNANDAN PASWAN & ORS. vs STATE OF BIHAR & ANR	Mr.KUNDAN KUMAR SINHA Mr.ADITYA NARAIN SINGH	Mr.IFTEKHAR MAHMOOD (APP) Mr.SHAILENDRA KUMAR VERMA
42.	CR. MISC./9886/2013 QUASHING(498A)-IPCQSH COMPLAIN FOR CONGN	8	SAHAJNATH SINGH vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.ARVIND KUMAR	Mr.ADITYA NARAYAN SINGH 1 (APP) Mr.RATANAKAR JHA
43.	CR. MISC./9891/2013 QUASHING(145 CR.P.QSH COMPLAIN FOR OTHER	12	SHAMSU ZONHA @ SONA & ORS. vs STATE OF BIHAR & ANR	Mr.GOPAL KUMAR JHA	Mr.SHAILENDRA KR.SINGH (APP)
44.	CR. MISC./9896/2013 QUASHING(406/34)-IQSH F.I.R. FOR DIRECT	6	MD. NAIMUDDIN vs STATE OF BIHAR & ANR	Mr.NAND KISHORE PRASAD SINHA	Mr.S.DAYAL (APP)
45.	CR. MISC./9916/2013 QUASHING(302/34)-IQSH F.I.R. FOR DIRECT	11	AMNA KHATOON vs THE STATE OF BIHAR	Mr.VIRENDRA KUMAR	Mr.SMT.VEENA RANI PD.(APP)
46.	CR. MISC./10292/2013 QUASHING(420,323)-QSH COMPLAIN FOR CONGN	13	UMESH KUMAR GUPTA vs STATE OF BIHAR & ANR	Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR	Mr.ANIL KUMAR (APP)
47.	CR. MISC./10320/2013 QUASHING(302,364)-QSH F.I.R. FOR OTHERS IN (CR. REV./896/2012)	11	MANTU KUMAR @ HAGNA vs THE STATE OF BIHAR	Mr.ARVIND KUMAR SINGH	Mr.SHYAM KR. SINGH (APP)
48.	CR. MISC./15734/2013 QUASHING(447,323,3QSH COMPLAIN FOR CONGN	10	INDRA NAND THAKUR & ANR vs STATE OF BIHAR & ANR	Mr.RAJU GIRI	Mr.M.K.KHARE (APP) Mr.PRAMOD KUMAR MALLICK
49.	CR. MISC./15735/2013 QUASHING(133 CR.P.QSH COMPLAIN FOR OTHER	19	FARHAT ABHAS vs STATE OF BIHAR & ANR	Mr.AKHILESHWAR KUMAR SHRIVASTVA	Mr.C.SEN PD. SINGH (APP) Mr.PRAMOD KUMAR Mr.RITESH KUMAR

<b>PATNA HIGH COURT</b>	<b>216</b>	<b>Thursday 2<sup>nd</sup> July, 2015</b> Mr. Justice Birendra Prasad Verma
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| 50. | CR. MISC./15760/2013<br>QUASHING(467,409,4QSH F.I.R.<br>FOR OTHERS IN (CR.<br>WJC/286/2013) | 8  | DHARMENDRA KUMAR TIWARY & ORS.<br>vs THE STATE OF BIHAR & ORS          | Mr.BINOD KUMAR  | Mr.NAND KUMAR (APP)   |
| 51. | CR. MISC./15773/2013<br>QUASHING(482 CR.P.QSH F.I.R.<br>FOR CONGNIZ                         | 8  | SANJAY MAHTO & ORS.<br>vs THE STATE OF BIHAR                           | Mr.RAJANI KANT SINGH<br>Mr.SURENDRA KUMAR<br>MISHRA                     | Mr.BHARAT LAL (APP)<br>Mr.GAGAN DEO YADAV<br>Mr.SANJAY KUMAR                          |
| 52. | CR. MISC./15774/2013<br>QUASHING(420,3/4/1QSH F.I.R.<br>FOR CONGNIZ                         | 8  | KEWAL MANDAL & ORS.<br>vs THE STATE OF BIHAR                           | Mr.DEEPAK KUMAR SINHA   | Mr.PUSHPA SINHA 2(APP)  |
| 53. | CR. MISC./15808/2013<br>QUASHING(498A,323)QUASHING  | 12 | PAPPU KUMAR & ORS<br>vs STATE OF BIHAR & ANR                           | Mr.RAJ NANDAN PRASAD<br>SINGH<br>Mr.AMIT ANAND                          | Mr.JHARKHANDI UPADHYAY<br>(APP)<br>Mr.MANOJ KUMAR SINGH<br>Mr.BRAJESH KUMAR<br>PANDEY |
| 54. | CR. MISC./15882/2013<br>QUASHING(406,409)-QSH F.I.R.<br>FOR DIRECT                          | 9  | VIKASH KUMAR SINGH & ORS.<br>vs THE STATE OF BIHAR                     | Mr.ASHUTOSH RANJAN<br>PANDEY<br>Mr.KANHAIYA PANDEY<br>Mr.RAMANUJ TIWARY | Mr.M.RAB(APP)<br>Mr.ISHWARI SINGH   |
| 55. | CR. MISC./15909/2013<br>QUASHING(498A)-IPCQSH<br>COMPLAIN FOR CONGN                         | 6  | LALITA DEVI & ORS.<br>vs STATE OF BIHAR & ANR                          | Mr.BINOD KUMAR MISHRA   | Mr.YOGENDRA KR. SINGH<br>(APP)  |
| 56. | CR. MISC./15949/2013<br>QUASHING(311 CR.P.QUASHING  | 11 | SHARDA MISHRA @ SHARDANAND<br>MISHRA & ORS.<br>vs STATE OF BIHAR & ANR | Mr.VIJAY KUMAR MISHRA<br>Mr.GOPAL GOVIND MISHRA                         | Mr.NAWAL KISHORE<br>PD.(APP)<br>Mr.RAVINDRA KR SINHA<br>NO.2                          |
| 57. | CR. MISC./15991/2013<br>QUASHING(379,506/3QSH F.I.R.<br>FOR CONGNIZ                         | 8  | BHAROSA PRASAD SINGH & ORS.<br>vs STATE OF BIHAR & ANR                 | Mr.RAJANI KANT SINGH  | Mr.NITYANAND TIWARI<br>(APP)<br>Mr.APARNA BHARTI                                      |

**Thursday the 2nd July 2015**  
**Court No. 22 (AT 10.30 A.M.)**  
**Mr. Justice Gopal Prasad**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION</u></b>					
1.	CR. MISC./46362/2012 QUASHING(420)/-IPCQSH F.I.R. FOR CONGNIZ	4 ANIL KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.BINOD JEE VERMA Mr.ALOK KUMAR SINHA	Mr.RAM CHANDRA SINGH (APP)	
2.	CR. MISC./46957/2012 QUASHING(467,406,3QUASHING	10 TUHINANSHU KUMAR PODDAR & ORS. vs STATE OF BIHAR & ANR	Mr.DIWAKAR SINHA Mr.KAMAL KISHORE JHA	Mr.MADHURI LATA (APP) Mr.BASANT KUMAR TRIPATHY	
3.	CR. MISC./47035/2012 QUASHING(498A/34)-QSH F.I.R. FOR OTHERS	5 DUDH NATH TIWARI vs STATE OF BIHAR & ANR	Mr.BRIJ BIHARI TIWARY	Mr.SHAILENDRA KUMAR-2 (APP) Mr.DHANESHWAR PRASAD GUPTA	
4.	CR. MISC./7649/2013 QUASHING(376,34)-IQSH COMPLAIN FOR OTHER	8 MITHILESH KUMAR & ANR vs STATE OF BIHAR & ANR	Mr.PREMCHANDRA YADAV	Mr.T.N.THAKUR(APP)	
5.	CR. MISC./7871/2013 QUASHING(239 CR.P.QSH F.I.R. FOR OTHERS	7 PROF. NAVAL KISHOR YADAV vs THE STATE OF BIHAR	Mr.GOPAL GOVIND MISHRA Mr.VIJAY KUMAR MISHRA Mr.ANIL KUMAR SHARMA	Mr.R.P.S.SINGH (APP)	
6.	CR. MISC./8216/2013 QUASHING(498(A))-IQSH COMPLAIN FOR CONGN	5 RADHESHYAM PRASAD YADAV vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR	Mr.NAWAL KISHORE PD.(APP)	
7.	CR. MISC./8232/2013 QUASHING(498A)-IPCQSH F.I.R. FOR CONGNIZ	5 ARVIND KUMAR RAI & ORS. vs STATE OF BIHAR & ANR	Mr.AMITABH BHARDWAJ Mr.PRAMOD KUMAR SINGH	Mr.DILIP KUMAR (APP) Mr.BIJAY BHUSHAN PRASAD	
8.	CR. MISC./8538/2013 QUASHING(379,323,3QSH COMPLAIN FOR CONGN	5 KAMAL PRASAD SINGH & ORS. vs THE STATE OF BIHAR	Mr.SATISH KUMAR SINGH Mr.DINESH MAHARAJ	Mr.J.UPADHYAY (APP) Mr.BIJAY KUMAR SINGH	
9.	CR. MISC./8936/2013 QUASHING(135,138 EQUASHING	16 MEHTA FREEZING HOUSE LTD. SOHDIH & ANR. vs THE STATE OF BIHAR & ORS	Mr.MANISH KUMAR	Mr.ARUN KR. SINGH 5 Mr.ANAND KUMAR OJHA Mr.VINAY KIRTI SINGH	
10.	CR. MISC./9181/2013 QUASHING(379,447)-QSH F.I.R. FOR OTHERS	7 RAM PRAVESH RAI vs THE STATE OF BIHAR & ORS	Mr.AMIT BHUSHAN Mr.MANOJ KUMAR Mr.RAVI BHATIA	Mr.MD. ARIF (APP) Mr.VINAY MISTRY	
11.	CR. MISC./9410/2013 QUASHING(323,341,5QSH F.I.R. FOR CONGNIZ	7 BABLOO SINGH & ORS vs STATE OF BIHAR & ANR	Smt.BABITA KUMARI Mr.NILESH KUMAR	Mr.PARMANAND PRASAD (APP) Mr.SHASHI CHANDRA PANDEY	
12.	CR. MISC./9583/2013 QUASHING(467/468/4QUASHING	11 NARENDRA JHA vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.ARUN KUMAR SINGH Mr.VANDANA KISHORE Mr.MITHILESH KUMAR RAI	Mr.S.M.RAHMAN (APP)	
13.	CR. MISC./9615/2013 QUASHING(465,471,3QSH COMPLAIN FOR CONGN	16 DAROGI PRASAD YADAV vs STATE OF BIHAR & ANR	Mr.SUMAN KUMAR JHA	Mr.RANA RANDHIR SINGH (APP) Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR Mr.PRAMOD MISHRA	
14.	CR. MISC./9643/2013 QUASHING(379,384,3QSH COMPLAIN FOR OTHER	12 ASHOK KUMAR @ ASHOK KUMAR SINGH YADAV vs THE STATE OF BIHAR & ORS	Mr.ASHOK KUMAR PANDEY	Mr.JHARKHANDI UPADHYAY (APP)	
15.	CR. MISC./9739/2013 QUASHING(419,420,3QSH F.I.R. FOR CONGNIZ	6 MD. AZMATULLAH vs THE STATE OF BIHAR	Mr.LALAN KUMAR Mr.NARESH DIKSHIT	Mr.UDAY CHAND PD.(APP)	
16.	CR. MISC./9938/2013 QUASHING(138 N.I.AQSH COMPLAIN FOR CONGN	7 ANURAG BASANT vs STATE OF BIHAR & ANR	Mr.RAJ KUMAR Mr.VIJAY KUMAR	Mr.A.L.PANDIT(APP) Mr.ANIL PRASAD SINGH	
17.	CR. MISC./10002/2013 QUASHING(P/C ACT)QSH F.I.R. FOR DISCHAR	15 PREM KUMAR SHARMA vs THE STATE OF BIHAR THROUGH C.B.I	Mr.MIRA KUMARI	Mr.BIPIN KUMAR SINHA(SCCBI)	
18.	CR. MISC./10040/2013 QUASHING(467/468/4QSH F.I.R. FOR DIRECT	11 SHAKTI VISHAL & ORS. vs STATE OF BIHAR & ANR	Mr.RAMA NAND PODDAR	Mr.JHARKHANDI UPADHAYAY (APP)	
19.	CR. MISC./10385/2013 QUASHING(304(B),20QUASHING	13 SURESH SAH vs STATE OF BIHAR & ANR	Mr.VIJAY KR SINGH NO. 1	Mr.RAM CHANDRA SAHIN(APP) Mr.PRITHVI NATH MISHRA	
20.	CR. MISC./10952/2013 QUASHING(420,409,4QSH F.I.R. FOR DIRECT	11 DR. MD. SABBIR AHMAD vs THE STATE OF BIHAR	Mr.DIWAKAR SINHA	Mr.SATYAVRAT VERMA(APP)	
21.	CR. MISC./10992/2013 QUASHING(467,420,4QSH F.I.R. FOR CONGNIZ	11 RAJENDRA GIRI vs STATE OF BIHAR & ANR	Mr.JITENDRA PD. SHAHA Mr.SANDEEP KUMAR Mr.SURYA PRAKASH SINGH	Mr.P.MEHTA (APP) Mr.DEEPAK KUMAR SINGH	
22.	CR. MISC./11227/2013 QUASHING(498A/494)QSH COMPLAIN FOR CONGN	4 ARVIND KUMAR vs THE STATE OF BIHAR	Mr.SHAILESH KUMAR SINGH	Mr.IFTEKAR MAHMOOD (APP) Mr.AJIT RANJAN KUMAR Mr.HARENDRA KUMAR SINGH	
23.	CR. MISC./11234/2013 QUASHING(498A)-IPCQUASHING	6 AVINASH KUMAR SINGH @ AVINASH KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.NAND KUMAR(APP) Mr.RAGHUNANDAN KUMAR SINGH	

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		Mr. Justice Gopal Prasad	

24. CR. MISC./11354/2013 QUASHING(228 CR.P.QSH F.I.R. FOR DISCHAR	14 KAILASH CHANDRA GOYAL vs THE STATE OF BIHAR	Mr.ASHUTOSH RANJAN PANDEY Mr.PRABHAT RANJAN SINGH Mr.RAMANUJ TIWARY	Mr.MANOJ KUMAR (APP)
25. CR. MISC./11381/2013 QUASHING(307,324,1QSH F.I.R. FOR DISCHAR	22 MADHU SWARNKAR @ MADHU ANAND & ORS. vs THE STATE OF BIHAR	Mr.ARUN KR SINGH NO.3 Mr.UPENDRA YADAV Mr.JEETENDRA NARAYAN Mr.MANOJ KUMAR GUPTA	Mr./SMT. ASHA KUMARI (APP) Mr.DHANANJAY KUMAR UPADHYAY Mr.SANJAY KUMAR @ S.K. Mr.VIJAY KUMAR Mr.ARUN
26. CR. MISC./11385/2013 QUASHING(420/120B)QSH COMPLAIN FOR CONGN	9 A.K.SHRIVASTAVA @ ANIL KUMAR SHRIVASTAVA vs STATE OF BIHAR & ANR	Mr.VED PRAKASH SRIVASTVA Mr.MAHESH NARAYAN PARBAT	Mr.AMIT KR.RAKESH (APP) Mr.SANJAY KUMAR JHA Mr.ABHAY SHANKAR JHA
heard in part			
27. CR. MISC./15407/2013 QUASHING(239 CR.P.QSH F.I.R. FOR DISCHAR	8 ALOK KUMAR CHAUDHARY vs THE STATE OF BIHAR	Ms.MAHASWETA CHATTERJEE	Mr.SUBHASH CHANDRA MISHRA (APP)
28. CR. MISC./15433/2013 QUASHING(307/323/3QSH F.I.R. FOR OTHERS	8 BHAGWAN SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.UDAY CHANDRA PD.(APP)
29. CR. MISC./15441/2013 QUASHING(323,504)-QSH COMPLAIN FOR CONGN	8 ABHIJEET KUMAR & ANR vs STATE OF BIHAR & ANR	Mr.ANJANI KUMAR SINHA Mr.SURAJ NARAIN YADAV	Mr.NAND KUMAR (APP)
30. CR. MISC./15442/2013 QUASHING(379)-IPCQSH F.I.R. FOR DIRECT	8 ASHISH KUMAR vs THE STATE OF BIHAR & ORS	Mr.SURENDRA KISHORE THAKUR	Mr./SMT. SANGITA SHARMA(APP) Mr.ANAND KUMAR OJHA Mr.VINAY KIRTI SINGH
31. CR. MISC./15445/2013 QUASHING(498A)-IPCQSH COMPLAIN FOR CONGN	9 SURENDRA PRASAD & ORS. vs STATE OF BIHAR & ANR	Mr.DINESH JHA Mr.ATUL CHANDRA	Mr.ANIL KUMAR (APP) Mr.PATHAK DHANANJAY KUMAR
32. CR. MISC./15461/2013 QUASHING(147 CR.P.QUASHING	9 RAJEEV NARAYAN SINGH vs STATE OF BIHAR & ANR	Mr.BIPIN BIHARI SINGH Mr.ASHOK KUMAR Mr.UPENDRA KUMAR CHAUBEY	Mr.SATYENDRA PRASAD (APP)
33. CR. MISC./15483/2013 QUASHING(202 CR.P.QUASHING	9 SHASHI BHUSHAN KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.ANISH CHANDRA Mr.KRISHNA DEO SINGH	Mr.NAJIR ANSARI(APP)
34. CR. MISC./15498/2013 QUASHING(306,328,1QUASHING	8 BHARAT SINGH & ORS vs STATE OF BIHAR & ANR	Mr.SANJAY PRASAD	Mr.SUBHASH CHANDRA MISHRA (APP) Mr.RANJEET TIWARY
35. CR. MISC./15542/2013 QUASHING(323,504)-QSH COMPLAIN FOR CONGN	7 ARVIND KUMAR @ ARBIND BHAGAT & ANR vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR PANDEY Mr.SANJAY KUMAR GHOSARVEY	Mr.DR. KUMAR UDAY PRATAP(APP)
36. CR. MISC./15610/2013 QUASHING(304(B),20QSH F.I.R. FOR DIRECT	8 BINOD DAS vs THE STATE OF BIHAR	Mr.RATANAKAR JHA	Mr.PARMANAND PD.(APP)
37. CR. MISC./15611/2013 QUASHING(379,135 EQSH F.I.R. FOR DIRECT	8 JAGDISH MAHTO & ORS vs STATE OF BIHAR & ANR	Mr.CHANDRA MOHAN SINGH	Mr.NIRMAL KR.SINHA(APP) Mr.PRAKASH KUMAR
38. CR. MISC./15641/2013 QUASHING(133 CR.P.QSH COMPLAIN FOR OTHER IN (CR. WJC/279/2013)	8 ANIL KUMAR vs THE STATE OF BIHAR & ORS	Mr.SUDARSHAN SHARMA	Mr.GULNAR BEGUM (APP)
39. CR. MISC./15646/2013 QUASHING(384,406)-QSH COMPLAIN FOR CONGN	8 BARUN KUMAR vs STATE OF BIHAR & ANR	Mr.AJEET KUMAR Mr.DILIP KUMAR TONDON	Mr.A.H.M.RAHMAN(APP) Mr.RAVINDRA KUMAR SINGH Mr.ASHOK KUMAR KARNA
40. CR. MISC./15676/2013 QUASHING(406,420,3QSH COMPLAIN FOR CONGN	10 SUNIL KUMAR vs STATE OF BIHAR & ANR	Mr.INDRADEO PRASAD Mr.SANJAY KUMAR Mr.SUNIL KUMAR SINGH NO-10	Mr.SUMAN KUMARI SINGH(APP) Mr.PRAMOD KUMAR Mr.RITESH KUMAR
41. CR. MISC./15681/2013 QUASHING(366)-IPCQUASHING	11 BAIDYANATH MUKHIYA @ BAIJNATH PRASAD MUKHIYA & ANR. vs THE STATE OF BIHAR	Mr.JITENDRA NARAIN SINHA	Mr.RAM BACHAN SINGH (APP) Mr.INDRAJIT KUMAR
42. CR. MISC./15693/2013 QUASHING(3 SC/ST AQUASHING	7 UMESH KUMAR @ PARO & ANR vs THE STATE OF BIHAR	Mr.ARVIND KUMAR MOUAR Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA	Mr.JHARKHANDI UPADHYAY (APP) Mr.SATYA PRAKASH PARASAR
43. CR. MISC./15718/2013 QUASHING(328)-IPCQSH S.T	8 POLIN HENARI vs THE STATE OF BIHAR & ORS	Mr.SHARDA NAND MISHRA Mr.DHANANJAY KUMAR GUPTA	Mr.SUNIL KR. PANDEY (APP) Mr.AMIT KUMAR ANAND
44. CR. MISC./15719/2013 QUASHING(420,419,4QUASHING	8 SURENDRA PRATAP SINGH @ SURENDRA SINGH & ANR vs STATE OF BIHAR & ANR	Mr.RAVINDRA KUMAR CHOUDHARY Mr.RAMA NAND PODDAR	Mr.SATYAVRAT VERMA (APP)
45. CR. MISC./15724/2013 QUASHING(420,120B)QSH COMPLAIN FOR CONGN	9 RAM KISHUN YADAV & ANR. vs STATE OF BIHAR & ANR	Mr.DHIRENDRA NATH JHA	Mr./SMT. NIRMALA KUMARI (APP)
46. CR. MISC./15998/2013 QUASHING(406,420,4QSH COMPLAIN FOR CONGN	10 SYED FAISAL RIZVI & ANR vs STATE OF BIHAR & ANR	Mr.MANISH KUMAR	Mr.RAJENDRA NATH JHA (APP) Mr.ABINASH KUMAR Mr.MUKESH KUMAR MODI
47. CR. MISC./16069/2013 QUASHING(420,120B)QSH COMPLAIN FOR CONGN	9 DR. OM PRAKASH LAL @ OM PRAKASH & ANR. vs STATE OF BIHAR & ANR	Mr.RANA SANJAY KUMAR SINGH	Mr.INDRA KR.SINGH(APP) Mr.BAUYE JEE JHA (B.J. JHA)
48. CR. MISC./16072/2013 QUASHING(498A)-IPCQSH F.I.R. FOR CONGNIZ	7 MADHURI SINHA & ANR. vs STATE OF BIHAR & ANR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH Mr.PANKAJ KUMAR SINHA Mr.PRIYA GUPTA	Mr.JITENDRA KUMAR ROY- I(APP) Mr.ARUN KUMAR Mr.BIPIN KUMAR Mr.ANNAPURNA GUPTA

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49.	CR. MISC./16082/2013 QUASHING(498A,323)QSH COMPLAIN FOR CONGN	6	HARE KRISHNA ROY & ORS. vs THE STATE OF BIHAR	Mr.VIVEK KUMAR	Mr.RAM BACHAN SINGH (APP)
50.	CR. MISC./16092/2013 QUASHING(3/4 E/S AQSH F.I.R. FOR CONGNIZ	8	BIBHASH YADAV & ORS vs THE STATE OF BIHAR	Mr.RAJENDRA PRASAD YADAV	Mr.MD. ANSARUL HAQUE (APP)
51.	CR. MISC./16095/2013 QUASHING(447,323,5QUASHING	8	RAM NARAIN SAH vs STATE OF BIHAR & ANR	Mr.RAJANI KANT PATHAK Mr.SATISH KUMAR	Mr.SATYAVRAT VERMA (APP) Mr.RAGHAV PRASAD
52.	CR. MISC./16158/2013 QUASHING(227 CR.P.QSH COMPLAIN FOR OTHER	9	RUSTAM KUMAR & ORS vs THE STATE OF BIHAR	Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA	Mr.ANUJ KR. SRIVASTAVA (APP) Mr.MRITYUNJAY KUMAR Mr.UMESH PRASAD
53.	CR. MISC./16159/2013 QUASHING(323/379/4QSH COMPLAIN FOR OTHER	8	CHANDESHWARI BHAGAT & ORS. vs STATE OF BIHAR & ANR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.SHAILENDRA KR.SINGH (APP) Mr.BINAY KANT MANI TRIPATHI
54.	CR. MISC./16163/2013 QUASHING(328 CR.P.QSH COMPLAIN FOR OTHER	8	MD. SAIDULLAH vs STATE OF BIHAR & ANR	Mr.MUKESH Mr.SANDEEP KUMAR Mr.AJIT KUMAR	Mr.S.DAYAL (APP)

**Thursday the 2nd July 2015**  
**Court No. 39 (AT 10.30 A.M.)**  
**Mr. Justice Mungeshwar Sahoo**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION</u></b>					
1.	CR. MISC./48196/2012 QUASHING(379,504)-QSH COMPLAIN FOR CONGN	6 OM PRAKASH AMAN vs STATE OF BIHAR & ANR	Mr.SAKET TIWARY	Mr.MATLOOB RAB (APP) Mr.VINAY RANJAN	
2.	CR. MISC./50743/2012 QUASHING(420,467)-QUASHING	2 RAM PYARE PRASAD YADAV vs THE STATE OF BIHAR	Mr.RAJ KISHOR PRASAD	Mr.AJAY KUMAR 1(APP)	
3.	CR. MISC./50756/2012 QUASHING(498A,323,QSH COMPLAIN FOR CONGN	8 ANIL KUMAR SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.SHIVENDRA NARAYAN SINHA Mr.SUDISH KUMAR Mr.RAM PADARATH SINGH	Mr.PARMESHWAR MEHTA(APP) Smt.SMT. ANURADHA SINGH	
4.	CR. MISC./10087/2013 QUASHING(418)-IPCQSH COMPLAIN FOR CONGN	13 SANJAY KUMAR MISHRA vs STATE OF BIHAR & ANR	Mr.SUSHMITA MISHRA	Mr.P.MEHTA (APP)	
5.	CR. MISC./10096/2012 QUASHING(7 E/C ACTQSH F.I.R. FOR DIRECT	12 NAND KISHOR SHYAM @ PUBLIC DISTRIBUTION SYSTEM- NAND KISHOR SHYAM vs THE STATE OF BIHAR	Mr.ASHOK KUMAR KARNA Mr.SRI RABINDRA KUMAR SINGH	Mr.ANIL KR. SINGH 1 (APP)	
6.	CR. MISC./10099/2013 QUASHING(304B,201,QSH COMPLAIN FOR CONGN	11 MD. SAHEB & ORS. vs STATE OF BIHAR & ANR	Mr.MD. NURUL HODA	Mr.NAND KISHORE PD.(APP) Mr.MD. NAJMUL HODDA	
7.	CR. MISC./10105/2013 with QUASHING(498A,3/4,QSH F.I.R. FOR DISCHAR	12 MD. SALAHUDDIN AHMAD & ORS. vs THE STATE OF BIHAR	Mr.S.M. SHABBIR ALAM	Mr.MANOJ KUMAR 1(APP)	
8.	CR. MISC./4518/2013 QUASHING(498A)-IPC QSH F.I.R. FOR DIS	2 WASIM AKHTAR vs THE STATE OF BIHAR	Mr.SANJAY SINHA Mr.S.M. SHABBIR ALAM	Mr.DR.INDIWAR KUMARI (APP)	
9.	CR. MISC./10111/2013 QUASHING(467,420,4QSH F.I.R. FOR DIRECT	11 DR. ABHA SINGH vs THE STATE OF BIHAR	Mr.DR. AMAR NATH SINGH Mr.MANORAMA SINGH	Mr.MANI MADHUKAR (APP) Mr.MANISH KUMAR	
10.	CR. MISC./10122/2013 QUASHING(156(3) CRQSH COMPLAIN. FOR DISC	11 BABAN YADAV & ORS. vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR Mr.KUNDAN KUMAR Mr.JAI KISHORE SHARMA	Mr.AJAY KUMAR-I(APP)	
11.	CR. MISC./10126/2013 QUASHING(418,427)-QSH COMPLAIN FOR CONGN	11 BRANCH MANAGER, THROUGH SENIOR MANAGER, BETTIAH, ALLAHABD BANK vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR Mr.SANJAY SINGH THAKUR Mr.PRASHANT SINHA	Mr.ASHOK KUMAR-I(APP)	
12.	CR. MISC./10136/2013 QUASHING(364,380,3QUASHING	11 DINMANI DAS & ORS. vs STATE OF BIHAR & ANR	Mr.RAJIVE RANJAN SINGH	Mr.A.H.M.RAHMAN (APP)	
13.	CR. MISC./10137/2013 QUASHING(379,504,1QSH COMPLAIN FOR CONGN	12 ARUN PRASAD vs STATE OF BIHAR & ANR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH Mr.ANJANI KUMAR JHA	Mr.NITYA NAND(APP)	
14.	CR. MISC./12109/2013 QUASHING(498(A),3/QSH COMPLAIN FOR CONGN	10 OMKAR KUMAR OM & ORS. vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR Mr.SURENDRA KUMAR Mr.KAMLESH PRASAD SINGH	Mr.UPENDRA KUMAR (APP) Mr.BRAJESH KUMAR Mr.MANOJ KUMAR PANDEY	
15.	CR. MISC./12151/2013 QUASHING(323/380/4QSH COMPLAIN FOR OTHER	13 SYED SHAHABUDDIN AHMAD & ORS. vs STATE OF BIHAR & ANR	Mr.BIMLESH KUMAR PANDEY	Mr.NAND KUMAR (APP)	
16.	CR. MISC./12165/2013 QUASHING(323/341/5QSH COMPLAIN FOR OTHER	15 SHEOPUJAN PANDEY & ORS. vs STATE OF BIHAR & ANR	Mr.AJAY NANDAN SAHAY Mr.RAVI SHANKAR SAHAY	Mr.ANIL KR.SINGH (APP) Mr.ACHHAIBAR SINGH	
17.	CR. MISC./12206/2013 QUASHING(498A)-IPCQSH COMPLAIN FOR CONGN	11 GANESH GUPTA @ GANESH PRASAD GUPTA & ORS. vs STATE OF BIHAR & ANR	Mr.MANORANJAN KUMAR Mr.AJAY KUMAR SINGH	Mr.ANUJ KR.SRIVASTAVA (APP) Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR Mr.PRAMOD MISHRA	
18.	CR. MISC./12216/2013 QUASHING(239 CR.P.QSH F.I.R. FOR DISCHAR	13 BAIJU RAI vs STATE OF BIHAR & ANR	Mr.RAJEEV RANJAN SINHA	Mr.ARVIND KR.PANDEY (APP)	
19.	CR. MISC./12222/2013 QUASHING(227 CR.P.QSH F.I.R. FOR DISCHAR	13 MOKHTAR PRASAD vs THE STATE OF BIHAR	Mr.BIJAY PRAKASH SINGH	Mr.B.N.PANDEY(APP)	
20.	CR. MISC./12243/2013 QUASHING(341,323)-QSH F.I.R. FOR CONGNIZ	13 NAWAL KISHORE SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.DILIP KUMAR	Mr.S.EHTESHAMUDDIN (APP)	
21.	CR. MISC./12251/2013 QUASHING(467,420,4QSH COMPLAIN FOR CONGN	13 NAND LAL MANDAL vs STATE OF BIHAR & ANR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.KANHAIYA KISHORE (APP)	
22.	CR. MISC./12270/2013 QUASHING(304,120B)QSH F.I.R. FOR CONGNIZ	13 JYOTI NARAYAN SHUKLA vs THE STATE OF BIHAR	Mr.SHASHI BHUSHAN SINGH	Mr.KANHAIYA KISHOR (APP) Mr.SUNIL KUMAR PANDEY	
23.	CR. MISC./12300/2013 QUASHING(227 CR.P.QSH S.T	13 SURENDRA PANDEY & ANR. vs THE STATE OF BIHAR	Mr.SHEKHAR KUMAR SINGH Mr.MANOJ KUMAR PANDEY	Mr.DR. RABINDRA KUMAR (APP)	
24.	CR. MISC./12306/2013 QUASHING(379)-IPCQSH F.I.R. FOR OTHERS	13 VIJAY KUMAR vs STATE OF BIHAR & ANR	Mr.NAKUL KUMAR JAMUAR	Mr.M.HAQUE (APP)	
25.	CR. MISC./12312/2013 QUASHING(467,420,4QSH F.I.R. FOR OTHERS	13 FATMA KHATOON & ANR. vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR MISHRA Mr.RISHIT DEO KUMAR SINGH	Mr.JHARKHANDI UPADHYAY (APP) Mr.MADHUSUDAN KUMAR	

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26.	CR. MISC./12335/2013 QUASHING(23,24 MINQSH COMPLAIN FOR CONGN	13	SUNIL KUMAR RISHI vs THE UNION OF INDIA THROUGH MINISTRY OF LABOUR & EMPLOYMENT & ANR.	Mr.DINESH MAHARAJ Mr.RAJIV NAYAN SINGH	Mr. N. A. SHAMSI (A.S.G.) Mr.RAVINDER KUMAR SHARMA (CGC) Mr.MANORANJAN KUMAR (CGC)
27.	CR. MISC./12337/2013 with QUASHING(353/452/3QSH COMPLAIN FOR CONGN	7	MILIND GUNJAN vs THE STATE OF BIHAR THROUGH THE SECRETARY, DEPARTMENT OF LAW AND JUSTICE, GOVERNMENT OF BIHAR & ANR.	Mr.GAJENDRA PRATAP SINGH	Mr.MD.A.HAQUE SAHARA (APP)
28.	CR. MISC./12528/2013 with QUASHING(353,504,5 QSH COMPLAIN FOR C	6	MILIND GUNJAN vs THE STATE OF BIHAR THROUGH THE SECRETARY, DEPARTMENT OF LAW AND JUSTICE, GOVERNMENT OF BIHAR & ANR.	Mr.GAJENDRA PRATAP SINGH	Mr.KUMAR BIRENDRA NARAYAN(APP)
29.	CR. MISC./16183/2013 QUASHING(353/504/5 QSH COMPLAIN FOR C	7	MILIND GUNJAN vs THE STATE OF BIHAR THROUGH THE SECRETARY, DEPARTMENT OF LAW AND JUSTICE, GOVERNMENT OF BIHAR, NEW SECRETARIAT, & ANR.	Mr.GAJENDRA PRATAP SINGH Mr.RAKESH KUMAR	Mr.MD.A.HAQUE SAHARA (APP)
30.	CR. MISC./12447/2013 QUASHING(146 CR.P.QSH COMPLAIN FOR OTHER	17	RAM BILASH SAH vs STATE OF BIHAR & ANR	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.RAJENDRA PD. NAT (APP) Mr.BINOD KUMAR Mr.SANJEEV SARAN
31.	CR. MISC./16211/2013 QUASHING(323,379)-QSH COMPLAIN FOR CONGN	8	RAM LAKHAN SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.PARMANAND PD. NR. SAHI Mr.BIRENDRA KUMAR TIWARY	Mr.DR. KUMAR UDAY PRATAP(APP) Mr.JAGDISH PRASAD
32.	CR. MISC./16221/2013 QUASHING(467/468/4QUASHING	8	RAMSAGAR PASWAN vs THE STATE OF BIHAR	Mr.DINESH MAHARAJ Mr.SATISH KUMAR SINGH	Mr.J.N.THAKUR (APP)
33.	CR. MISC./16247/2013 QUASHING(227 CR.P.QSH S.T	8	SHIVLAL MARANDI & ORS vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE	Mr.ANUJ KR.SHRIVASTAVA(APP)
34.	CR. MISC./16259/2013 QUASHING(227 CR.P.QUASHING	8	SAKET SINGH @ SAKET BIHARI vs STATE OF BIHAR & ANR	Mr.JYOTI RANJAN JHA	Mr.A.DAYAL (APP)
35.	CR. MISC./16279/2013 QUASHING(379/34,32QUASHING	8	GAURISHANKAR MISHRA & ANR. vs STATE OF BIHAR & ANR	Mr.AMRENDRA KR @ DR. AMRENDRA KR Mr.RAVI SHANKER PANKAJ	Mr.S.DAYAL (APP)
36.	CR. MISC./16345/2013 QUASHING(379,411)-QSH F.I.R. FOR CONGNIZ	8	SANJEET KUMAR @ SANDEEP KUMAR ARYA vs THE STATE OF BIHAR	Mr.HANSRAJ	Mr.M.DAYAL (APP)
37.	CR. MISC./16501/2013 QUASHING(498A,323,QSH COMPLAIN FOR CONGN	7	MANOJ RAI & ORS. vs STATE OF BIHAR & ANR	Mr.HARISH KUMAR	Mr.ARUN KUMAR(APP) Mr.DHANANJAY PRASAD Mr.RAKESH RANJAN Mr.MANOJ KUMAR UPADHYAY
38.	CR. MISC./16519/2013 QUASHING(498A,406,QSH F.I.R. FOR OTHERS	6	SANAUWAR ALI vs STATE OF BIHAR & ANR	Mr.NARESH CHANDRA VERMA Mr.LAKSHMI KANT TIWARY	Mr.MADAN KUMAR(APP) Mr.JAVED ASLAM
39.	CR. MISC./16521/2013 QUASHING(467,420,4QSH F.I.R. FOR CONGNIZ	7	UMAKANT SINGH vs STATE OF BIHAR & ANR	Mr.MAHENDRA THAKUR	Mr.MD. SUFIYAN (APP)
40.	CR. MISC./16574/2013 QUASHING(406)-IPCQSH COMPLAIN FOR CONGN	8	RAJENDRA SINGH vs STATE OF BIHAR & ANR	Mr.DHARMENDRA KUMAR SINGH	Mr.MURLIDHAR(APP) Mr.SANJAY KUMAR GHOSARVEY
41.	CR. MISC./16705/2013 QUASHING(353/504/5QSH F.I.R. FOR CONGNIZ	7	OM PRAKASH VERMA vs THE STATE OF BIHAR	Mr.SANJEEV KUMAR	Mr.PRAMOD KUMAR PANDEY (APP) Mr.UMESH KUMAR SINGH
42.	CR. MISC./16814/2013 QUASHING(307/324/3QSH S.T	11	RAM BABU RAI vs THE STATE OF BIHAR & ORS	Mr.RADHA KRISHNA SINGH Mr.GANJENDRA KUMAR SINGH	Mr.SURESH PD.SINGH (APP)
43.	CR. MISC./16864/2013 QUASHING(498A/494/QSH F.I.R. FOR CONGNIZ	6	DINESH JHA & ORS. vs STATE OF BIHAR & ANR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.LAXMI KANT SHARMA (APP) Mr.RISHIT DEO KUMAR SINGH Mr.ASHOK KUMAR MISHRA
44.	CR. MISC./16881/2013 QUASHING(366(A))-QUASHING	8	MD. DAUD & ORS vs STATE OF BIHAR & ANR	Mr.BIDHAN CHANDRA JHA	Mr.SANJAY KR.TIWARI(APP)
45.	CR. MISC./16903/2013 QUASHING(467,420,4QUASHING IN (CR. WJC/25/2011)	10	ANUJ KUMAR SAH & ANR. vs THE STATE OF BIHAR & ORS	Mr.SANTOSH KUMAR DEEPAK Mr.BINDESHWAR KUMAR Mr.KUMAR BRIJNANDAN	Mr.GANESH PD. SINGH (APP)
46.	CR. MISC./16927/2013 QUASHING(498A/304BQSH COMPLAIN FOR CONGN	8	LAKHAN PRASAD GUPTA @ LAKHAN LAL GUPTA & ORS vs STATE OF BIHAR & ANR	Mr.SHAMBHU SHARAN SINGH	Mr.SURENDRA PD.SINGH (APP) Mr.KUMAR CHANDRA SHEKHAR Mr.SATYA PRAKASH
47.	CR. MISC./16941/2013 QUASHING(467/468/4QSH F.I.R. FOR CONGNIZ	8	VIKASH KUMAR PANDEY vs THE STATE OF BIHAR	Mr.MANISH MOHAN KATERYAR Mr.AMARENDRA KUMAR	Mr.SMT.ANURADHA SINGH (APP) Mr.NAVIN KUMAR SINGH Mr.AMRENDRA KUMAR Mr.AKHILESH KUMAR Mr.SANGEET DEOKULIAR
48.	CR. MISC./16995/2013 QUASHING(498A)IPCQSH COMPLAIN FOR CONGN	6	BIBI JAIRUNNISHA @ ZAIRUN NISHA & ORS. vs STATE OF BIHAR & ANR	Mr.GAUTAM KUMAR KEJRIWAL	Mr.UDAY PRATAP SINGH (APP) Smt.ANITA KUMARI SINGH
49.	CR. MISC./17077/2013 QUASHING(498A)-IPCQSH COMPLAIN FOR CONGN	7	RAKESH KUMAR @ RAKESH KUMAR SINHA vs STATE OF BIHAR & ANR	Mr.SATYA VEER Mr.SANJAY KUMAR JHA	Mr.R.N.JHA (APP) Mr.KUMAR KAUSHIK
50.	CR. MISC./17104/2013 QUASHING(498A)-IPCQSH COMPLAIN FOR CONGN	6	BISHWAMITRA PASWAN vs STATE OF BIHAR & ANR	Mr.OM PRAKASH UPADHYAY Mr.MANOJ KUMAR SINGH	Mr.ZAINUL ABEDIN (APP) Mr.GAJENDRA NATH OJHA Mr.BIMAL KUMAR SINGH

<b>PATNA HIGH COURT</b>	<b>222</b>	<b>Thursday 2<sup>nd</sup> July, 2015</b> Mr. Justice Mungeshwar Sahoo
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|-----|---|---|--|-----------------------|---|
| 51. | CR. MISC./17150/2013<br>QUASHING(307/323/3QSH S.T                   | 8 | KANCHAN BALA SINGH & ORS.<br>vs STATE OF BIHAR & ANR | Mr.SUMANT SINGH       | Mr.M.HAQUE (APP)  |
| 52. | CR. MISC./17173/2013<br>QUASHING(138 N.I.AQUASHING                  | 9 | JITENDRA KUMAR SHARMA<br>vs THE STATE OF BIHAR       | Mr.KAMALA KANT TIWARY | Mr.JHARKHANDI UPADHYAY<br>(APP)<br>Mr.YASHRAJ BARDHAN                             |
| 53. | CR. MISC./17185/2013<br>QUASHING(498(A),40QSH<br>COMPLAIN FOR CONGN | 7 | MD. KASHIM<br>vs THE STATE OF BIHAR                  | Mr.SUSHIL KUMAR       | Mr.SHYAM BIHARI SINGH<br>(APP)<br>Mr.SURESH PRASAD<br>Mr.YOGENDRA PRASAD<br>SINHA |
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**Thursday the 2nd July 2015**  
**Court No. 4 (AT 10.30 A.M.)**  
**Mr. Justice V. Nath**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b>FOR HEARING</b>					
1.	CWJC/13016/1996 LAND CEILING (PRE-	4 SHEO KUMAR JHA & ORS vs THE STATE OF BIHAR & ORS	Mr.SANAT KUMAR JHA Mr.SANJAY KUMAR JHA Mr.INDRAJEET JHA Mr.SHARDA NAND MISHRA	Mr.(GP1) Mr.PRAVIN KUMAR SINHA Mr.REKHA MUKUND	
2.	CWJC/6649/1997 CONSOLIDATION	4 BAIJNATH SAH vs THE STATE OF BIHAR & ORS	Mr.SUKUMAR SINHA	Mr.(GP2) Mr.MAHENDRA THAKUR Mr.VIRENDRA KUMAR SINGH	
3.	CWJC/10177/1997 OTHERS	3 MOST.DAYAWATI MEHROTRA vs THE STATE OF BIHAR & ORS	Mr.BISHWA NATH CHAUDHARY Mr.MALLIKA MAZUMDAR	Mr.R.AHSAN SC(C) Mr.DURGA NAND JHA Mr.RAJU GIRI (GP30)	
4.	CWJC/10199/1997 with CONSOLIDATION	5 SHIV PUJAN TIWARI vs THE STATE OF BIHAR & ORS	Mr.RAJIVA RANJAN Mr.VIKRAM DEO SINGH	Mr.(GP2) Mr.JITENDRA PRASAD SINGH Mr.JITENDRA KUMAR PANDEY Mr.DHIRENDRA SINGH	
5.	CWJC/7619/2004 CONSOLIDATION	1 SHIV PUJAN TIWARY vs THE STATE OF BIHAR & ORS	Mr.JITENDRA PRASAD SINGH	Mr.(GP7) Mr.SANDIP SINGH Mr.SANTOSH KUMAR Mr.DIN BANDHU SINGH Mr.RAJESH KUMAR SINHA	
6.	CWJC/10656/1997 BIHAR TENENCY ACT	3 RAJ NARAYAN YADAV & ORS vs THE STATE OF BIHAR & ORS	Mr.SUDAMA SINGH Mr.RAJANI KANT SINGH	Mr.(GP1) Mr.CHANDRA MAULI CHAURASIA Mr.SHIVADANI SINGH Mr.SUBASH CHANDRA YADAV Mr.NARESH KUMAR MEHTA	
7.	CWJC/11098/1997 CONSOLIDATION	4 MITHILESH KUMAR SINGH & ORS vs THE STATE OF BIHAR & ORS	Mr.NAGENDRA DUBEY Mr.ANAND KUMAR OJHA Mr.TUHIN SHANKAR	Mr.(GP2) Mr.JITENDRA KUMAR SINGH Mr.RAMCHANDRA SINGH Mr.DR.VIDYA NAND KUMAR Mr.MUKTESHWAR SINGH Mr.RITESH KUMAR (SC33) Mr.ANIL KUMAR PANDEY Mr.ARVIND KUMAR	
8.	CWJC/910/1998 CONSOLIDATION	3 PRABHU RAM & ANR vs THE STATE OF BIHAR & ORS	Mr.RAM SAGAR MAHTO Mr.RAGHAV PRASAD	Mr.(SC2) Mr.RANJANA SINHA Mr.NEERAJ KUMAR Mr.S.B.K.MANGALAM Mr.VIJAY KUMAR SINGH Mr.PRASHANT PRATAP (GP6) Mr.GHANSHYAM PD. SINHA	
9.	CWJC/1129/1998 CONSOLIDATION	3 KRISHNA NANDAN SINGH vs THE STATE OF BIHAR & ORS	Mr.SUBODH KUMAR JHA	Mr.(SC2) Mr.PRASHANT PRATAP (GP6) Mr.V.K.RAI	
10.	CWJC/1153/1998 CONSOLIDATION	3 RAMADHAR RAM vs THE STATE OF BIHAR & ORS	Mr.S.S.NAYER HUSSAIN Mr.KHATIM REZA	Mr.(SC2) Mr.PRASHANT PRATAP (GP6) Mr.MAHESH PRASAD -2	
11.	CWJC/1205/1998 CONSOLIDATION	3 MOST KASHMIRA KUER & ORS vs THE STATE OF BIHAR & ORS	Mr.MAHESH PRASAD 2	Mr.(SC2) Mr.REWTI KANT RAMAN Mr.K.K.TRIPATHI	
12.	CWJC/1395/1998 CONSOLIDATION	1 SUKHDEO PASWAN vs THE STATE OF BIHAR & ORS	Mr.RAM LALLAN SINGH Mr.MUNSHI PRASAD	Mr.(SC2) Mr.FAROQUE MOAZZAM Mr.SUNIL KUMAR TIWARI	
13.	CWJC/1473/1998 with LAND CEILING (PRE-	1 KHADERU SAH & ORS vs THE STATE OF BIHAR & ORS	Mr.ARJUN PRASAD Mr.NARESH PRASAD NO.1 Mr.PREM PRAKASH	Mr.S.J.RAHMAN (SC)C Mr.RAGHAV PRASAD Mr.MAHESHWAR PRASAD Mr.AJAY (GA12)	
14.	CWJC/1467/1998 LAND CEILING (PRE-	1 KHEDARU SAH & ORS vs THE STATE OF BIHAR & ORS	Mr.ARJUN PRASAD Mr.PREM PRAKASH Mr.NARESH PRASAD NO.1	R.J.RAHMAN (SC)C Mr.RAGHAV PRASAD Mr.AJAY (GA12)	
15.	CWJC/2004/1998 OTHERS	1 BUDHDEO MANDAL & ANR vs THE STATE OF BIHAR & ORS	Mr.ARUN PRASAD AMBASTHA Mr.RAGHWENDRA SINGH	Mr.(GP1) Mr.BHUPAL KRISHNA PRASAD Mr.SHALINI SANDHWAR Mr.JAI KRISHNA PRASAD	
16.	CWJC/2014/1998 BIHAR TENENCY ACT	1 MD.TASLIMUDDIN @ MD.TASLIM & ORS vs THE STATE OF BIHAR & ORS	Mr.ANIL JAYASWAL Mr.ANJANA BHAGAT Mr.SYED HUSSAIN MAJEED	Mr.(GP1) Mr.ABBAS HAIDER Mr.KHATIM REZA Mr.MD. KAMIL AKHTAR Mr.MD. ATAUL HAQUE	
17.	CWJC/2049/1998 CONSOLIDATION	1 RAMJI SINGH vs THE STATE OF BIHAR & ORS	Mr.AMIT PRAKASH Mr.SANJAY PRASAD I	Mr.(SC2) Mr.ASHOK JANGBAHADUR Mr.V.K.RAI	

<b>PATNA HIGH COURT</b>	<b>224</b>	<b>Thursday 2<sup>nd</sup> July, 2015</b>	
		Mr. Justice V. Nath	

18.	CWJC/2107/1998 CONSOLIDATION	1 SHEO PUJAN SINGH & ANR vs THE STATE OF BIHAR & ORS	Mr.SHYAM NARAYAN PANDEY	Mr.(SC2) Mr.ANSHUMAN Mr.PRASHANT PRATAP (GP6) Mr.INDU BALA PANDEY Mr.ASHUTOSH RANJAN PANDEY
19.	CWJC/2219/1998 LAND CEILING (PRE-	1 SMT.NAPJHARI KUER & ORS vs THE STATE OF BIHAR & ORS	Mr.PURUSOTAM PRASAD Mr.RATNESH NANDAN SINHA	Mr.S.J.RAHMAN (SC)C Mr.PAWAN KUMAR MISHRA Mr.VIJAY KUMAR PANDAY Mr.ACHUTA NAND SINHA Mr.AJAY (GA12)
20.	CWJC/2271/1998 CONSOLIDATION	1 RAMJEE SINGH vs THE STATE OF BIHAR & ORS	Mr.ANIL KUMAR UPADHYAY Mr.RAJENDRA NARAYAN SINGH	Mr.(GP2) Mr.AKHOORI BAIDYA NATH PRASA Mr.RITESH KUMAR (SC33)
21.	CWJC/2316/1998 B.PRIVILEGED-PERS	1 PRASAD MANJHI & ORS vs THE STATE OF BIHAR & ORS	Mr.MADAN PRASAD SINGH	Mr.H.P.SINGH (SC) Mr.RITESH KUMAR (SC33)
22.	CWJC/2481/1998 B.PRIVILEGED-PERS	1 KAMESHWAR RAI vs THE STATE OF BIHAR & ORS	Mr.GIRISH CHANDRA VERMA	Mr.(GP1) Mr.ANJANI KUMAR-1 Mr.ANAND MOHAN SINGH Mr.DR.ANJANI PRASAD SINGH
23.	CWJC/2492/1998 B.PRIVILEGED-PERS	1 RAM SEVAK RAM vs THE STATE OF BIHAR & ORS	Mr.SHABBIR AHMAD	Mr.(GP1) Mr.RATAN KUMAR KUMAR
24.	CWJC/2713/1998 CONSOLIDATION	4 BAHORNI DEVI AND ORS. vs THE DIRECTOR OF CONSOLIDATION,	Mr.ARVIND KUMAR Mr.AMARESH KUMAR JHA Mr.DR.VIDYA NAND KUMAR	Mr.(SC2) Mr.AMRENDRA KUMAR PATHAK Mr.ARVIND KUMAR VERMA Mr.BINAY KUMAR Mr./POONAM PATHAK Mr.PRASHANT PRATAP (GP6) Mr.MANORANJAN PRASAD SINGH Mr.SHANTI PRATAP
25.	CWJC/2843/1998 MUTATION ACT	1 BISWANATH SAO vs THE STATE OF BIHAR & ORS	Mr.S.R.C.PANDEY Mr.PRATIMA SAHAY	Mr.(GP2) Mr.RITESH KUMAR (SC33)
26.	CWJC/8182/2001 OTHERS	1 DR.BIJAY KR.SHARMA & ORS vs THE STATE OF BIHAR & ORS	Mr.KUNDAN BAHADUR SINGH Mr.PUSHKAR NARAIN SHAHI Mr.SANJEET KUMAR SINGH Mr.NEERAJ KUMAR	Mr.(GP2) Mr.ASHOK KUMAR(SC11)
27.	CWJC/8616/2001 OTHERS	1 RAJEEV RANJAN PD. & ORS vs THE STATE OF BIHAR & ORS	Mr.KUMAR UDAY SINGH	Mr.(GP2) Mr.ASHOK KUMAR(SC11)
28.	CWJC/9048/2001 OTHERS	1 SMT.DHARMSHILA DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.ABHAY KUMAR Mr.KRISHNA KISHORE SINHA	Mr.(GP2) Mr.ASHOK KUMAR(SC11)
29.	CWJC/9066/2001 BIHAR TENENCY ACT	1 RAMAUTAR SULTANIA vs THE STATE OF BIHAR & ORS	Mr.B.K.SINHA Mr.GAURAV AGRAWAL	Mr.(GP2) Mr.ASHOK KUMAR(SC11)
30.	CWJC/9123/2001 LAND CEILING (SURP	1 MOSTT.SURYA KALA DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.AKHOORI BAIDYA NATH PD. Mr.VEENA KUMARI JAISWAL Mr.RAJENDRA PRASAD	Mr.H.P.SINGH (SC)C Mr.R.K. SINGH (GP15) Mr.ASHOK KUMAR(SC11) Mr.RAJIV KUMAR SINGH (GP2)
31.	CWJC/9189/2001 OTHERS	1 SMT.SAVITRI DEVI & ORS vs THE STATE OF BIHAR & ORS	Mr.ABHAY KUMAR Mr.KRISHNA KISHORE SINHA	Mr.(GP2) Mr.ASHOK KUMAR(SC11)
32.	CWJC/9586/2001 BIHAR TENENCY ACT	1 BINOD KUMAR SINGH @ BINOD SING vs THE STATE OF BIHAR & ORS	Mr.ASHUTOSH RANJAN PANDEY Mr.PRABHAT RANJAN SINGH Mr.SHASHI SHEKHAR TIWARY Mr.ANSHUMAN	Mr.(GP2) Mr.ASHOK KUMAR(SC11)
33.	CWJC/10466/2001 BIHAR TENENCY ACT	1 SANJAY KUMAR TIWARY vs THE STATE OF BIHAR & ORS	Mr.V.R.P.SINGH Mr.GYAN CHANDRA ROY Mr.NEELAM PRASAD	Mr.(GP2) Mr.ASHOK KUMAR(SC11) Mr.MADHU Mr.ASHOK KUMAR JHA Mr.RANJAN KUMAR JHA
34.	CWJC/10480/2001 BIHAR TENENCY ACT	1 GANESH PRASAD SINGH vs THE STATE OF BIHAR & ORS	Mr.V.R.P.SINGH Mr.NEELAM PRASAD	Mr.(GP2) Mr.MADHU Mr.ASHOK KUMAR(SC11)
35.	CWJC/11374/2001 BHOODAN ACT	1 ARVIND RAM vs THE STATE OF BIHAR & ORS	Mr.BINDHYACHAL SINGH	Mr.ALKA VERMA Mr.JITENDRA KUMAR SINHA Mr.RAM BACHAN SINGH

**Thursday the 2nd July 2015**  
**Court No. 25 (AT 10.30 A.M.)**  
**Mr. Justice Shivaji Pandey**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION</u></b>					
1.	CR. MISC./17891/2015 A.BAIL 307,448,341A.BAIL	1 DEEPAK KUMAR SINGH vs THE STATE OF BIHAR	Mr.ANJANI KUMAR SINHA	Mr.SMT. NIRMALA KUMARI(APP) Mr.YASHRAJ BARDHAN	Mr.BHARAT BHUSHAN (APP)
2.	CR. MISC./17892/2015 A.BAIL IPC 302/341A.BAIL	3 LAKSHAMI DEVI vs THE STATE OF BIHAR	Mr.HANS LAL KUMAR		
3.	CR. MISC./17897/2015 A.BAIL 498A,341,32A.BAIL	1 HARENDRA YADAV vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH		Mr.SMT. MEENA SINGH(APP)
4.	CR. MISC./17900/2015 A.BAIL IPC 366A/34A.BAIL	3 MAYA DEVI @ MAYA OJHA vs THE STATE OF BIHAR	Mr.SIDDHARTH HARSH		Mr.GAJENDRA PRASAD YADAV (APP) Mr.JAI PRAKASH SINGH Mr.UPENDRA KUMAR (APP)
5.	CR. MISC./17906/2015 A.BAIL IPC 307/379A.BAIL	4 SHYAMBABU MAHTO & ANR. vs THE STATE OF BIHAR	Mr.PATANJALI RISHI		
6.	CR. MISC./17916/2015 A.BAIL IPC 341,323A.BAIL	3 SANJEET RAI & ORS vs THE STATE OF BIHAR	Mr.JITENDRA KUMAR GIRI		Mr.RAJ KISHORE SINGH(APP)
7.	CR. MISC./17923/2015 A.BAIL IPC 498A,3A.BAIL	1 VISHAL ANAND vs THE STATE OF BIHAR	Mr.SHREE KANT PANDEY Mr.NAGADEO CHOUBEY		Mr.C.SEN PD.SINGH(APP) Mr.AJAY KUMAR JHA Smt.PRAVINA KUMARI
8.	CR. MISC./17927/2015 A.BAIL 420,471,472A.BAIL	3 BASARAT MIYAN @ BASARAT MIYAN @ ALAMGIR @ ALAMGIR HUSSAIN vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.SAKET KUMAR SINGH Mr.MITHILESH KUMAR SINGH		Mr.NARENDRA KR.SINGH(APP)
9.	CR. MISC./17929/2015 A.BAIL IPC 395A.BAIL	3 AKHILESH PASWAN vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2		Mr.YOGENDRA KUMAR(APP)
10.	CR. MISC./17947/2015 A.BAIL IPC 366AA.BAIL	3 IBRAR ANSARI vs THE STATE OF BIHAR	Mr.RAJANI KANT PANDEY		Mr.R.B.ROY RAMAN(APP) Mr.SADA NAND RAY
11.	CR. MISC./17950/2015 A.BAIL IPC 302,34A.BAIL	1 ARUN KUMAR YADAV vs THE STATE OF BIHAR	Mr.RAJESH KUMAR		Mr.BINOD KUMAR NO. 2(APP)
12.	CR. MISC./17957/2015 A.BAIL IPC 302,30A.BAIL	3 VIKKY SINGH @ AMRIT KUMAR SINGH vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD KARN Mr.CHANDRA SHEKHAR ANAND		Mr.SHARDA KUMARI(APP)
13.	CR. MISC./17961/2015 A.BAIL 498A IPC&3/A.BAIL	3 YUNUS WAHAB vs THE STATE OF BIHAR	Mr.SURENDRA KUMAR SINGH Mr.S HAFEZ AHMAD Mr.GANESH PRASAD SINGH Mr.ANIRUDH KUMAR SINGH		Mr.MD. ARIF(APP) Mr.SANJAY SINHA Mr.S.M. SHABBIR ALAM
14.	CR. MISC./17962/2015 A.BAIL IPC 498A/37A.BAIL	1 MUKESH TIWARY vs STATE OF BIHAR & ANR	Mr.SHYAM NARAYAN PANDEY Mr.KRISHNA CHANDRA OJHA		Mr.ARUN KUMAR PANDEY (APP)
15.	CR. MISC./17975/2015 A.BAIL IPC 366,354A.BAIL	1 BHASKAR CHAUDHARY vs THE STATE OF BIHAR	Mr.KUMAR MANGLAM		Mr.ANANT KUMAR (APP)
16.	CR. MISC./17984/2015 A.BAIL IPC 147,148A.BAIL	3 SANJAY SINGH vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2		Mr.YOGENDRA KUMAR(APP)
17.	CR. MISC./17996/2015 A.BAIL IPC 304B,20A.BAIL	3 KAPILDEO SINGH & ORS vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.HANS LAL KUMAR		Mr.ZAINUL ABEDIN (APP) Smt.SMT. SUDHA AMBASTHA
18.	CR. MISC./18016/2015 A.BAIL 7 E.C.ACTA.BAIL	3 OM PRAKASH TUFANI @ OMPRAKASH TUFANI vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA		Mr.SANJAY KR. SINGH(APP)
19.	CR. MISC./18020/2015 A.BAIL 33(A),42 INA.BAIL	3 GUDDU SINGH vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ MANU		Mr.RAM BACHAN SINGH(APP)
20.	CR. MISC./18026/2015 A.BAIL IPC 304B,3A.BAIL	1 MD. NEJAM @ NEJAMUDDIN & ORS vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA		Mr.SANJAY KUMAR SINGH(APP)
21.	CR. MISC./18029/2015 A.BAIL 414 IPC&25(A).BAIL	1 MUNNA SINGH @ MUNNA KUMAR @ RAJU vs THE STATE OF BIHAR	Mr.VIBHUTI RANJAN SONVADRA		Mr.KHURSHID ANWAR(APP)
22.	CR. MISC./18031/2015 A.BAIL 406,420,34 A.BAIL	3 RANJIT RAI vs THE STATE OF BIHAR	Mr.RAKESH KUMAR		Mr.RAM BACHAN SINGH(APP)
23.	CR. MISC./18038/2015 A.BAIL IPC 414,11(A).BAIL	1 AHIYA KHAN @ YAHIA KHAN vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY		Mr.KHURSHID ANWAR(APP)
24.	CR. MISC./18040/2015 A.BAIL IPC 307,49A.BAIL	3 MANOHAR SINGH & ANR vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR SINHA Mr.RATHORE VASUNDHARA SHARMA		Mr.SANJAY KUMAR SHARMA(APP)
25.	CR. MISC./18043/2015 A.BAIL 420,379,411A.BAIL	3 LAXMI SAH vs THE STATE OF BIHAR	Mr.DILIP KUMAR ROY		Mr.R.S.CHOUDHARY(APP)
26.	CR. MISC./18045/2015 A.BAIL IPC 395A.BAIL	1 VIKRAM TANTI @ VIKRAM KUMAR vs THE STATE OF BIHAR	Mr.SHRAWAN KUMAR SARAF		Mr.MD.ANSARUL HAQUE(APP)
27.	CR. MISC./18048/2015 A.BAIL IPC 341/323A.BAIL	3 MANNU @ MANNU DAS @ MOHAN DAS vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR SINGH		Mr.NIRMAL KUMAR SINHA (APP)
28.	CR. MISC./18054/2015 A.BAIL IPC 302,201A.BAIL	1 JAI PRAKASH YADAV & ORS vs THE STATE OF BIHAR	Mr.ARUN KUMAR JHA		Mr.R.B.RAI RAMAN(APP)
29.	CR. MISC./18059/2015 A.BAIL IPC 341,328A.BAIL	3 GANGA SAH vs THE STATE OF BIHAR	Mr.ALOK KUMAR JHA		Mr.R.B.ROY RAMAN(APP)
30.	CR. MISC./18065/2015 A.BAIL IPC 147/148A.BAIL	3 MEENA DEVI & ORS. vs THE STATE OF BIHAR	Mr.DIWAKAR PRASAD SINGH		Mr.DR. M.K. GAUTAM (APP)
31.	CR. MISC./18066/2015 A.BAIL IPC 147,149A.BAIL	3 VIKKI OJHA @ MOHAN KUMAR OJHA & ORS vs THE STATE OF BIHAR	Mr.SANJYA KUMAR CHAUBEY		Mr.H.A.KHAN(APP)

PATNA HIGH COURT		226	Thursday 2 <sup>nd</sup> July, 2015	
Mr. Justice Shivaji Pandey				
32.	CR. MISC./18068/2015 A.BAIL IPC 302/304A.BAIL	3	AJMERI KHATOON & ANR vs THE STATE OF BIHAR	Mr.HANS LAL KUMAR Mr.H.A. KHAN (APP)
33.	CR. MISC./18069/2015 A.BAIL IPC 307,37A.BAIL	3	SHANKAR YADAV & ORS. vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA Mr.ABHAY KUMAR-I(APP)
34.	CR. MISC./18070/2015 A.BAIL IPC 302,34A.BAIL	1	CHANDRA KANT RAI vs THE STATE OF BIHAR	Mr.DINESH MAHARAJ Mr.BRAJ KISHORE PD.(APP)
35.	CR. MISC./18071/2015 A.BAIL IPC 341,323A.BAIL	1	ANIL KUMAR SINGH vs THE STATE OF BIHAR	Mr.SATYA PRAKASH Mr.MEENA SINGH(APP)
36.	CR. MISC./18074/2015 with A.BAIL IPC 467,46A.BAIL	3	RAMA BIND vs THE STATE OF BIHAR	Mr.TRIBHUWAN NARAYAN Mr.MITHILESH KUMAR VIDYARTHI Mr.PARMESHWAR MEHTA(APP)
37.	CR. MISC./20951/2015 A.BAIL 465,467,468 A.BAIL	1	NARENDRA PRATAP SINGH vs THE STATE OF BIHAR	Mr.TRIBHUWAN NARAYAN Mr.PRANAV KUMAR(APP)
38.	CR. MISC./18081/2015 A.BAIL IPC 307/379A.BAIL	3	MD. ALAM @ DUKHANA vs THE STATE OF BIHAR	Mr.BINAY KUMAR Mr.MD. NAJMUL HODDA Mr.MD.SUFIYAN (APP)
39.	CR. MISC./18084/2015 A.BAIL IPC 376,120A.BAIL	3	MANOJ GUPTA @ MANOJ KUMAR GUPTA vs THE STATE OF BIHAR	Mr.ARUN Mr.SANJAY KUMAR @ S.K. Mr.ZAINUL ABEDIN (APP)
40.	CR. MISC./18086/2015 A.BAIL IPC 498A/30A.BAIL	3	SALIM MIAN & ANR vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINGH Mr.SHYAM KUAMR Mr.AMIT KUMAR RAKESH (APP)
41.	CR. MISC./18091/2015 A.BAIL 307,341,342A.BAIL	3	NARESH YADAV & ORS vs THE STATE OF BIHAR	Mr.SHEKHAR KUMAR SINGH Mr.AJIT KUMAR(APP) Mr.PANKAJ KUMAR JHA Mr.RAJA SURENDRA MOHAN
42.	CR. MISC./18095/2015 A.BAIL IPC 498AA.BAIL	1	RAJEEV RANJAN TIWARY @ TUNNA TIWARY vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR PANDEY Mr.S.M. RAHMAN (APP)
43.	CR. MISC./18098/2015 A.BAIL IPC 323,341A.BAIL	3	LAGAN SINGH & ORS vs STATE OF BIHAR & ANR	Mr.PANKAJ KUMAR JHA Mr.RAJA SURENDRA MOHAN Mr.A.M.P.MEHTA(APP)
44.	CR. MISC./18099/2015 A.BAIL IPC 419,42A.BAIL	1	SADANAND RAM vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA Mr.NARSING TANTI(APP)
45.	CR. MISC./18100/2015 A.BAIL IPC 376A.BAIL	3	MD. SHAFIQUE vs STATE OF BIHAR & ANR	Mr.MD. NAJMUL HODDA Mr.SANJAY KUMAR TIWARY- 1(APP)
46.	CR. MISC./18101/2015 A.BAIL IPC 307,37A.BAIL	1	BAJRANGI TIWARY vs STATE OF BIHAR & ANR	Mr.ONKAR NATH Mr.SANJAY KUMAR SHARMA(APP)
47.	CR. MISC./18102/2015 A.BAIL IPC 307,32A.BAIL	3	CHANDAN SINGH vs THE STATE OF BIHAR	Mr.SUNIL KUMAR Mr.SANJAY KUMAR SHARMA Mr.MD.IFTEKHAR MAHMOOD(APP)
48.	CR. MISC./18103/2015 A.BAIL IPC 307,32A.BAIL	3	PRAMOD SAH & ANR vs THE STATE OF BIHAR	Mr.ARUN KUMAR Mr.RAKESH AMBASTHA Mr.SHANKAR KUMAR Mr.UDAY PRATAP SINGH(APP)
49.	CR. MISC./18122/2015 with A.BAIL IPC 307,37A.BAIL	1	SONU @ MD. SUIAB KHAN @ SUIAB KHAN vs THE STATE OF BIHAR	Mr.BINOD BIHARI SINHA Mr.SURENDRA KUMAR(APP)
50.	CR. MISC./18150/2015 with A.BAIL 307,427,386 A.BAIL	1	KHALIK SAH @ KHALIK KHAN vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH Mr.SANJAY KR.PANDAY(APP)
51.	CR. MISC./18479/2015 with A.BAIL IPC 307,43 A.BAIL	1	MANOJ RAI vs THE STATE OF BIHAR	Mr.DR. KAMAL DEO SHARMA Mr.RAJENDRA PD.NAT(APP)
52.	CR. MISC./18890/2015 with A.BAIL IPC 147,148 A.BAIL	1	DEVENDRA RAI @ TANNU RAI vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR Mr.U.S.P.SINGH(APP)
53.	CR. MISC./18952/2015 A.BAIL IPC 307/147 A.BAIL	1	VIKASH KUMAR @ VIKASH KUMAR SINGH @ VIKASH SINGH vs THE STATE OF BIHAR	Mr.JAGDISH PRASAD Mr.ALOK KUMAR ALOK Mr.SANJAY KUMAR (APP)
54.	CR. MISC./18139/2015 A.BAIL 302,120B,34A.BAIL	3	GARIB MANJHI vs THE STATE OF BIHAR	Mr.RANJIT KUMAR YADAV Mr.DSHIRENDRA KUMAR TRIVEDI Mr.T.N.THAKUR(APP)
55.	CR. MISC./18140/2015 A.BAIL 420,406,504A.BAIL	3	RAMESHWAR PRASAD KUSHWAHA vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA Mr.SANJAY KR.SHARMA(APP)
56.	CR. MISC./18145/2015 A.BAIL 498A IPCA.BAIL	1	APPU PANDEY vs STATE OF BIHAR & ANR	Mr.BIMLESH KUMAR PANDEY Mr.M.K.NIRALA(APP)
57.	CR. MISC./18147/2015 A.BAIL IPC 341,323A.BAIL	3	SUMITRA DEVI vs THE STATE OF BIHAR	Mr.GAUTAM SHAH Mr.RAJEEV KUMAR Mr.ADITYA NARAYAN SINGH (APP) Mr.KUNDAN KUMAR Mr.RANJEET KUMAR
58.	CR. MISC./18151/2015 A.BAIL IPC 413&414A.BAIL	3	MOHAN SAH vs THE STATE OF BIHAR	Mr.JAY PRAKASH SHARMA Mr.KUMAR KAUSHIK Mr.RANJENDRA NATH JHA(APP)
59.	CR. MISC./18153/2015 A.BAIL 135 ELECTRIA.BAIL	1	PRABHAKAR TIWARI vs STATE OF BIHAR & ANR	Mr.PREM PRAKASH ARYA Mr.AKHILESHWAR DAYAL Mr.RAM NARESH ROY(APP)
60.	CR. MISC./18155/2015 A.BAIL IPC 307,32A.BAIL	1	RAM PRASAD MAHTO & ANR. vs THE STATE OF BIHAR	Mr.BISHWANATH PRASAD SINGH Mr.KR.VIRENDRA NARAYAN(APP)
61.	CR. MISC./18165/2015 A.BAIL 420,419,467A.BAIL	3	SALMA KHATOON vs THE STATE OF BIHAR	Mr.RAMASHANKAR SINGH Mr.RAJ KUMAR Mr.VIJAY KUMAR Mr.UDAY PRATAP SINGH(APP)
62.	CR. MISC./18174/2015 A.BAIL IPC 406,40A.BAIL	3	DINESH KUMAR @ DINESH YADAV vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA Mr.RAM ANURAG SINGH(APP)
63.	CR. MISC./18182/2015 A.BAIL 304B,34A.BAIL	3	MALA DEVI vs THE STATE OF BIHAR	Mr.RANJEET TIWARY Mr.CHANDRA BHUSHAN UPADHYAY Mr.G.S.GUPTA(APP)
64.	CR. MISC./18185/2015 BAIL IPC 379/147/3A.BAIL	1	MD. ARSHAD AIYUB @ MD. ARSHAD & ANR vs THE STATE OF BIHAR	Mr.MD. QUMRUL HODA Mr.DR. M.K. GAUTAM (APP)
65.	CR. MISC./18188/2015 A.BAIL IPC 354,3,A.BAIL	3	NIRALA KUMAR vs THE STATE OF BIHAR	Mr.BIPIN BIHARI SINGH Mr.UDAY KUMAR Mr.ANIL PD.SINGH(APP)

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		Mr. Justice Shivaji Pandey	

66.	CR. MISC./18190/2015 A.BAIL 420,406,409A.BAIL	1	JAGDISH MOCHI & ANR vs THE STATE OF BIHAR	Mr.HRIDAY NARAYAN HARSHIT	Mr.RAJ KISHORE SINGH(APP)
67.	CR. MISC./18191/2015 A.BAIL IPC 341/323A.BAIL	3	DINESH ROY vs THE STATE OF BIHAR	Mr.KUMAR PRAVEEN	Mr.SADANAND PASWAN (SPL. PP)
68.	CR. MISC./18192/2015 A.BAIL 341,323,379A.BAIL	1	PULPUL SHARMA @ SUSHIL KUMAR SINGH & ORS vs THE STATE OF BIHAR	Mr.KAMLENDRA PD. SINGH	Mr.SADANAND PASWAN(SPL.APP)
69.	CR. MISC./18196/2015 A.BAIL 307,341,120A.BAIL	3	DHALU YADAV & ORS vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINHA	Mr.RANA RANDHIR SINGH(APP)
70.	CR. MISC./18204/2015 A.BAIL 498A,406A.BAIL	3	PRASHANT THAKUR & ANR. vs STATE OF BIHAR & ANR	Mr.RAMAKANT YADAV Mr.PRAMOD KUMAR SINGH Mr.RAKESH KUMAR NO.1	Mr.AJIT KUMAR(APP)
71.	CR. MISC./18206/2015 A.BAIL IPC 376A.BAIL	3	RAGHUNATH KISKU vs STATE OF BIHAR & ANR	Mr.VIVEKA NANDSINGH	Mr.RAM ANURAG SINGH(APP)
72.	CR. MISC./18216/2015 A.BAIL IPC 419,42A.BAIL	1	RAJESH SHARMA vs THE STATE OF BIHAR	Mr.GAJENDRA KUMAR SINGH Mr.GAJANAN ARUN	Mr.BHARAT BHUSHAN(APP)
73.	CR. MISC./18217/2015 A.BAIL IPC 498A,3A.BAIL	3	PAPPU KUMAR SAH @ PAPPU SAH vs STATE OF BIHAR & ANR	Smt.ANITA KUMARI SINGH	Mr.DR.M.K.GAUTAM(APP)
74.	CR. MISC./18224/2015 A.BAIL IPC 406,42A.BAIL	1	YUNUS MIAN @ MD. YUNUS vs THE STATE OF BIHAR	Mr.MADHUKAR MISHRA	Mr.ARUN KUMAR SINGH- 5(APP)
75.	CR. MISC./18228/2015 A.BAIL IPC 376,32A.BAIL	1	SK. MUNNA @ SHEKH MUNNA @ NAUSHAD AHMAD vs THE STATE OF BIHAR	Mr.RAM ADYA SINGH Mr.PRAMOD RANJAN	Mr.C.SEN PD.SINGH(APP)
76.	CR. MISC./18236/2015 A.BAIL 302,307,427A.BAIL	1	BHUSHAN KUMAR vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.MD. FAHIMUDDIN(APP) Mr.SUNIL KUMAR SINGH
77.	CR. MISC./18237/2015 A.BAIL IPC 304B,34A.BAIL	1	SUKHDEO YADAV & ANR vs THE STATE OF BIHAR	Mr.BIPIN KUMAR	Mr.S.M.RAHMAN(APP)
78.	CR. MISC./18242/2015 A.BAIL 13(2),13(1)A.BAIL	3	SHIV CHANDRA PRASAD SRIVASTAVA vs THE STATE OF BIHAR THROUGH THE VIGILANCE DEPTT, BIHAR, PATNA	Mr.ALOK KUMAR ALOK	Mr.RAMA KANT SHARMA(L.O./IC VIGI)

**Thursday the 2nd July 2015**  
**Court No. 38 (AT 10.30 A.M.)**  
**Mr. Justice Vikash Jain**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION</u></b>					
1.	CR. MISC./12646/2013 QUASHING(420,468/3QSH COMPLAIN FOR CONGN	10 NUZHAT HUSSAIN & ORS. vs STATE OF BIHAR & ANR	Mr.DHANANJAYA NATH TIWARI	Mr.C.JAWAHAR (APP) Mr.SUDHIR KUMAR SINHA	
2.	CR. MISC./12693/2013 QUASHING(406,420)-QUASHING	7 SANTOSH KUMAR vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR @ MANU Mr.PARWEJ KHAN	Mr.A.L.PANDIT(APP) Mr.ANJANI KUMAR SINHA NO-1	
3.	CR. MISC./12780/2013 QUASHING(504,420)-QSH COMPLAIN FOR CONGN	12 RANVIR SINGH & ANR vs STATE OF BIHAR & ANR	Mr.DAYANAND SINGH Mr.NAGADEO CHOUBEY	Mr.SUCHETA YADAV(APP) Mr.RAGHWANAND Mr.ARBIND KUMAR SINGH Mr.RABINDRA KUMAR TIWARI	
4.	CR. MISC./12814/2013 QUASHING(202)-IPCQSH COMPLAIN. FOR DISC	10 DR. SABITA NARAYAI PRASAD @ DR. SALITA NARAYANI PRASAD vs STATE OF BIHAR & ANR	Mr.AJIT KUMAR SINGH Mr.ASHUTOSH KUMAR	Mr.S.D. SINGH YADAV(APP)	
5.	CR. MISC./12975/2013 QUASHING(379,323)-QUASHING	11 MAHESHWAR SINGH & ORS. vs THE STATE OF BIHAR	Smt.SMT. ANURADHA SINGH	Mr.HARENDRA PD. (APP) Mr.SUDISH KUMAR Mr.SHIVENDRA NARAYAN SINHA	
6.	CR. MISC./13049/2013 QUASHING(307,379,3QSH F.I.R. FOR OTHERS	11 ASHA KUMARI & ORS vs STATE OF BIHAR & ANR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH Mr.MEERA SINGH	Mr.SHYAM KUMAR SINGH(APP) Ms.RASHMI KUMARI MANDILWAR Mr.NITYA NAND NEERAJ	
7.	CR. MISC./13166/2013 QUASHING(47(G) EXCQSH COMPLAIN FOR CONGN	11 SHRAWAN RAI vs THE STATE OF BIHAR	Mr.NITYANAND	Mr.UPENDRA KUMAR (APP)	
8.	CR. MISC./13174/2013 QUASHING(344,323)-QSH F.I.R. FOR CONGNIZ	10 KAUSHAL KISHOR SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.YOGESH KUMAR	Mr.AWADHESH KR.SINGH(APP)	
9.	CR. MISC./13177/2013 QUASHING(427,430,4QSH F.I.R. FOR CONGNIZ	10 SUDHAKAR JHA vs THE STATE OF BIHAR	Mr.ALOK KUMAR JHA Mr.SURENDRA KISHORE THAKUR	Mr.RENUKA RATNAKAR (APP)	
10.	CR. MISC./13194/2013 QUASHING(498A,341,QSH F.I.R. FOR CONGNIZ	11 MANOJ KUMAR SINGH & ORS vs STATE OF BIHAR & ANR	Mr.SHAIENDRA KUMAR SINGH	Mr.JAGDHAR PD. (APP)	
11.	CR. MISC./13239/2013 QUASHING(498A)-IPCQSH COMPLAIN FOR CONGN	9 KRISHNA SAH & ANR. vs STATE OF BIHAR & ANR	Mr.RAJEEV RANJAN NO.II	Mr.TARUN PD. MANDAL (APP) Mr.KAILASH BEHARI VERMA Mr.RAVI RANJAN Mr.CHANDAN KUMAR KASHYAP Mr.AMIT KUMAR Mr.ASHOK KUMAR JHA Mr.NILESH KUMAR	
12.	CR. MISC./13257/2013 QUASHING(376(G),12QUASHING	8 SANJAY THAKUR @ SANJAY SHARMA vs THE STATE OF BIHAR	Mr.GOPAL JHA Mr.KUMAR CHANDRA SHEKHAR	Mr.KUMAR RANJIT RANJAN(APP) Mr.MANISH KUMAR NO 13	
13.	CR. MISC./13316/2013 QUASHING(379,447,3QSH F.I.R. FOR CONGNIZ	10 AKASH KUMAR vs THE STATE OF BIHAR	Mr.PRABHAT KUMAR SINGH Mr.PRABHAT KUMAR SINGH	Mr.UPENDRA KUMAR(APP) Mr.ARUN KUMAR Mr.BIPIN KUMAR Mr.SURYA PRAKASH SINGH	
14.	CR. MISC./13369/2013 QUASHING(420,323)-QSH COMPLAIN FOR CONGN	8 MASUDOOR REHMAN & ORS vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR GHOSARVEY	Mr.ADITYA NARAYAN SINGH 1(APP)	
15.	CR. MISC./13372/2013 QUASHING(302,448,3QUASHING	8 SHIV SHANKAR RAI @ SUMAN SAURABH vs THE STATE OF BIHAR	Mr.PRABHAT KUMAR Mr.DILIP KUMAR	Mr.MADHURI LATA (APP) Mr.NEERAJ KUMAR ALIAS SANIDH	
16.	CR. MISC./13373/2013 QUASHING(498A,3/4 QSH COMPLAIN FOR CONGN	10 MANISH KUMAR & ORS vs STATE OF BIHAR & ANR	Mr.KAILASH BEHARI VERMA Mr.RAKESH KUMAR	Mr.PRANAV KUMAR (APP) Mr.SANJAY KUMAR NO.-7	
17.	CR. MISC./44065/2014 QUASHING(498A)-IPC QSH COMPLAIN FOR C	4 ARUNDHATI DEVI & ORS vs STATE OF BIHAR & ANR	Mr.AMIR ALAM	Mr.RAJENDRA SINGH SHASTRI JEE (APP) Mr.SANJAY KUMAR NO.-7	
18.	CR. MISC./13405/2013 QUASHING(379,323,4QSH COMPLAIN FOR CONGN	8 SUNAINA @ SUNAINA DEVI & ANR vs STATE OF BIHAR & ANR	Mr.RAMCHANDRA SAHNI	Mr.ASHOK KR. SINGH 1 (APP)	
19.	CR. MISC./13441/2013 QUASHING(323,498A)QUASHING	8 AKBAR CHEEK & ORS. vs STATE OF BIHAR & ANR	Mr.MOHAMMED ABU HAIDAR	Mr.R.P.S.SINGH(APP) Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	
20.	CR. MISC./13447/2013 QUASHING(500)-IPCQSH COMPLAIN FOR CONGN	7 SHAIENDRA DIXIT & ANR vs STATE OF BIHAR & ANR	Mr.RAJESH KUMAR Mr.LAKSHMI KANT SHARMA	Mr.ANIL PD. SINGH (APP) Mr.KUMAR RAJEEV Ms.SHRUTI SINHA	
21.	CR. MISC./13927/2014 QUASHING(500)-IPC QSH COMPLAIN FOR C	4 SUNIL GUPTA & ANR. vs STATE OF BIHAR & ANR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR	Mr.SATYENDRA NR.SINGH(APP) Mr.KUMAR RAJEEV Ms.SHRUTI SINHA	
22.	CR. MISC./13451/2013 QUASHING(110 CR.P.QUASHING	8 VISHNUDEO OJHA & ANR. vs THE STATE OF BIHAR	Mr.DAMODAR PRASAD TIWARY	Mr.DR. KUMAR UDAY PRATAP(APP) Mr.JITENDRA KR. SINGH (AAP)	

<b>PATNA HIGH COURT</b>	<b>229</b>	<b>Thursday 2<sup>nd</sup> July, 2015</b>	
		Mr. Justice Vikash Jain	

23.	CR. MISC./13452/2013 QUASHING(304B,498AQSH F.I.R. FOR DIRECT	10	BIPIN PATHAK @ BIPIN KUMAR PATHAK & ORS. vs THE STATE OF BIHAR	Mr.RABI BHUSHAN	Mr.ANIL KUMAR SINGH(APP)
24.	CR. MISC./13467/2013 QUASHING(323,498A)QSH COMPLAIN FOR CONGN	7	RAMPRIIT GOND & ORS vs STATE OF BIHAR & ANR	Mr.VIJAY KR SINGH NO. 1 Mr.AJAY NANDAN SAHAY	Mr.AJAY KUMAR-I(APP) Mr.PRITHVI NATH MISHRA
25.	CR. MISC./13579/2013 QUASHING(420,406,1QSH F.I.R. FOR CONGNIZ	7	AWDHESH KUMAR MEHTA vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR JHA	Mr.MANOJ KUMAR 1 (APP)
26.	CR. MISC./13615/2013 QUASHING(420,406)-QUASHING	7	USHA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.DINESH MAHARAJ Mr.RAJIV NAYAN SINGH	Mr.NIRMALA KUMARI (APP) Mr.BIRJU PRASAD
27.	CR. MISC./13618/2013 QUASHING(302/34)-IQSH F.I.R. FOR CONGNIZ	8	PRASADI YADAV & ORS vs STATE OF BIHAR & ANR	Mr.PRABHU NARAYAN SHARMA Mr.ANITA KUMARI SINGH Mr.BIMAL KUMAR	Mr.ZAINUL ABEDIN(APP) Mr.AMRENDRA KUMAR JHA
28.	CR. MISC./13650/2013 QUASHING(323,324,3QUASHING	12	ROUSHAN ARA & ORS vs THE STATE OF BIHAR	Mr.ADITYA NATH JHA Mr.VIJAY KR SINGH NO. 1	Mr.MAYANAND JHA(APP) Mr.KHATIM REZA
29.	CR. MISC./13672/2013 QUASHING(82,83 CR.QSH COMPLAIN FOR OTHER IN (CR. WJC/696/2012)	8	JAHAN ARA BEGUM vs THE STATE OF BIHAR THROUGH SUPERINTENDENT OF POLICE, ROHTAS & ORS.	Mr.SUNIL KUMAR SINGH Mr.ASHOK KUMAR SINGH	Mr.GOPESH KUMAR (APP)
30.	CR. MISC./17213/2013 QUASHING(166/465)-QSH COMPLAIN FOR CONGN	9	SUKHDEO CHOUDHARY & ORS vs STATE OF BIHAR & ANR	Mr.NAND KUMAR SINGH Mr.ARVIND KUMAR	Mr.UMESHANAND PANDIT (APP)
31.	CR. MISC./17245/2013 QUASHING(420,406)-QSH F.I.R. FOR CONGNIZ	12	UMESH RAI @ UMESH PRASAD RAI @ MOHABIA vs THE STATE OF BIHAR	Smt.BABITA KUMARI Mr.RAMESH KUMAR	Mr.JAGADHAR PD.(APP) Mr.BIJAY BHUSHAN PRASAD
32.	CR. MISC./17250/2013 QUASHING(498A/323)QSH COMPLAIN FOR OTHER	8	RINKU KUMARI & ORS vs STATE OF BIHAR & ANR	Mr.RAVI RANJAN	Mr.INDRA KUMAR SINGH (APP)
33.	CR. MISC./17281/2013 QUASHING(323,504)-QSH COMPLAIN FOR CONGN	13	SUDHIR KUMAR vs STATE OF BIHAR & ANR	Mr.RAM BINOD SINGH Mr.BINDHYACHAL SINGH	Mr.SURENDRA KUMAR(APP) Mr.MD. QUMRUL HODA
34.	CR. MISC./17293/2013 QUASHING(447,379,3QSH COMPLAIN FOR OTHER	8	MD. TAMJID vs THE STATE OF BIHAR & ORS	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH	Mr.NAGENDRA PRASAD (APP) Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA Mr.MADAN KUMAR (APP)
35.	CR. MISC./17358/2013 QUASHING(420/467/4QSH F.I.R. FOR CONGNIZ	8	DILIP KUMAR vs STATE OF BIHAR & ANR	Mr.VINAY MISTRY	
36.	CR. MISC./17375/2013 QUASHING(447,420)-QUASHING	11	DR. ASAD IMAM vs STATE OF BIHAR & ANR	Mr.RASHID IZHAR	Mr.S.DAYAL (APP) Mr.BINOD KUMAR JHA Mr.RAVINDRA KUMAR SINHA
37.	CR. MISC./17402/2013 with QUASHING(498A,406/QSH F.I.R. FOR CONGNIZ	7	JAMIL AHMAD @ MD. JAMIL AHMAD vs STATE OF BIHAR & ANR	Mr.CHANDRA MOHAN JHA	Mr.RAJENDRA PD. NAT (APP)
38.	CR. MISC./20998/2014 QUASHING (498A,406 QSH F.I.R. FOR CON	4	MD. NEHAL @ NEHAL AHMAD & ORS. vs STATE OF BIHAR & ANR	Mr.CHANDRA MOHAN JHA Mr.BIRENDRA KUMAR SINGH	Mr.NARENDRA KR.SINGH(APP)
39.	CR. MISC./17466/2013 QUASHING(227)-IPCQSH S.T	8	DHARAM SINGH & ANR. vs THE STATE OF BIHAR	Mr.SABAL KUMAR JHA	Mr./SMT.SHAHIN BEGAM (APP)
40.	CR. MISC./17476/2013 QUASHING(420,468,4QSH F.I.R. FOR DIRECT	10	DEEPAK KUMAR & ANR. vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR SINGH Mr.AWADHESH KUMAR SINGH	Mr.JHARKHANDI UPADHYAY (APP)
41.	CR. MISC./17542/2013 QUASHING(376/511)-QUASHING	8	ASHUTOSH DIWEDI vs STATE OF BIHAR & ANR	Mr.BIMLESH KUMAR PANDEY	Mr.SATYAVRAT VERMA (APP)
42.	CR. MISC./17549/2013 QUASHING(323/447/4QUASHING	8	RAM NARAIN SAH vs STATE OF BIHAR & ANR	Mr.RAJANI KANT PATHAK Mr.SATISH KUMAR	Mr.SANJAY KR.SINGH (APP) Mr.RAGHAV PRASAD
43.	CR. MISC./17568/2013 QUASHING(228 CR.P.QSH F.I.R. FOR DISCHAR	8	CHHOTU YADAV @ CHHOTE PRASAD YADAV & ORS. vs THE STATE OF BIHAR	Mr.RAJEEV NAYAN	Mr.BHARAT BHUSHAN(APP)
44.	CR. MISC./17576/2013 QUASHING(379,447,3QSH F.I.R. FOR OTHERS	9	MD. KAMRE ALAM @ KAMRE ALAM vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR JHA	Mr.DASRATH MEHTA (APP)
45.	CR. MISC./17578/2013 QUASHING(498A)-IPCQUASHING	7	SUDHA DEVI @ SUMAN GUPTA & ANR. vs STATE OF BIHAR & ANR	Mr.SHIV KUMAR DWIVEDY	Mr.NIRMAL KR.SINHA(APP)

**Thursday the 2nd July 2015**  
**Court No. 10 (AT 10.30 A.M.)**  
**Mr. Justice Ahsanuddin Amanullah**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION</u></b>					
1.	CR. MISC./17582/2013 QUASHING(386,406,5QSH COMPLAIN FOR CONGN	9 MAHENDRA SINGH vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR	Mr.MANOJ KUMAR 1 (APP) Mr.KUNDAN KUMAR Mr.RANJEET KUMAR	
2.	CR. MISC./17584/2013 QUASHING(82 CR.P.CQSH COMPLAIN. FOR DISC	10 RANJAN KUMAR vs STATE OF BIHAR & ANR	Mr.KAMAL KISHORE SINGH Mr.ARSHAD JAMEEL HASHMI	Mr.ASHRAF ANSARI(APP)	
3.	CR. MISC./17605/2013 QUASHING(498A,379,QSH F.I.R. FOR DIRECT	7 NISHANT KUMAR @ RAJU KUMAR & ORS. vs THE STATE OF BIHAR	Mr.JITENDRA KUMAR GIRI	Mr.MAYANAND JHA (APP) Mr.PRASHANT SINHA Mr.ASHOK KUMAR VARMA Mr.KUMAR GANGESH GUNJAN	
4.	CR. MISC./17651/2013 QUASHING(498A,379,QUASHING	9 AMARENDRA KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.MANISH MOHAN KATERYAR Mr.JAVED ASLAM	Mr.MAYANAND JHA (APP) Mr.RATANAKAR JHA	
5.	CR. MISC./17675/2013 QUASHING(406)-IPCQSH COMPLAIN FOR CONGN	9 ASHOK KUMAR SINGH ( MANAGER UNIQUE SURIGICAL PVT. LTD. ) & ANR. vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR SINGH Mr.RASHMI RANJAN	Mr.RAM NARESH ROY (APP) Mr.ABHAY KUMAR SINHA	
6.	CR. MISC./17697/2013 QUASHING(435)-IPCQUASHING	13 DINESH SHARMA vs THE STATE OF BIHAR & ORS	Mr.NARESH CHANDRA VERMA	Mr.G.S.GUPTA (APP) Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA	
7.	CR. MISC./17733/2013 QUASHING(494,498(AQSH F.I.R. FOR CONGNIZ	7 MANOJ RAI @ MANOJ KUMAR RAI & ORS. vs STATE OF BIHAR & ANR	Mr.BARUN KUMAR CHOUDHARY	Mr.ASHOK KR.SINGH 1(APP)	
8.	CR. MISC./18548/2013 QUASHING(498A)-IPCQSH COMPLAIN FOR CONGN	7 SUMIT KUMAR @ SUMIT ANAND & ORS vs STATE OF BIHAR & ANR	Mr.VIVEKA NANDSINGH	Mr.A.KHAN(APP) Mr.AMIT KUMAR ANAND	
9.	CR. MISC./18549/2013 QUASHING(302,364A)QUASHING	10 GOPAL CHAUDHARY @ GOPAL YADAV vs STATE OF BIHAR & ANR	Mr.ANAND KISHORE CHOUDHARY	Mr.PRADEEP NR. KUMAR(APP) Mr.NAFISUZZOHA	
10.	CR. MISC./18550/2013 QUASHING(500,501)-QUASHING	12 SWAYAM PRAKASH @ SWAIN PRAKASH & ANR vs STATE OF BIHAR & ANR	Mr.MITHLESH PRASAD SINGH Mr.AKSHAY LAL PRASAD	Mr./SMT. RINA SINHA (APP) Mr.DAYANAND SINGH Mr.NAGADEO CHOUBEY Mr.AMARESH KUMAR SINHA Mr.RAM SUMIRAN RAI (APP)	
11.	CR. MISC./18577/2013 QUASHING(171(G))-IQSH F.I.R. FOR CONGNIZ	11 KRISHNA BIHARI SINGH @ TEJ NARAIN SINGH vs THE STATE OF BIHAR	Mr.MUKUL PRASAD		
12.	CR. MISC./18592/2013 QUASHING(227 CR.P.QSH F.I.R. FOR DISCHAR	11 NOORESHA KHATOON & ORS vs THE STATE OF BIHAR	Mr.BIMAL KUMAR Mr.BIRENDRA KUMAR	Mr.MADHURANAND JHA(APP)	
13.	CR. MISC./18666/2013 QUASHING(467,420,1QSH F.I.R. FOR CONGNIZ	10 CHAKRESHWAR KUMAR SHARMA @ BABAN SHARMA & ORS. vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR BHARTEE	Mr.ZAINUL ABEDIN (APP) Mr.ASHOK KUMAR Mr.RAJENDRA PRASAD	
14.	CR. MISC./18782/2013 QUASHING(203 CR.P.QSH COMPLAIN FOR OTHER	10 RAMAYAN SINGH vs THE STATE OF BIHAR	Mr.ASHWINI KUMAR RAI	Mr.MAYANAND JHA (APP) Mr.RANA ISHWAR CHANDRA	
15.	CR. MISC./18811/2013 QUASHING(420/506)-QSH COMPLAIN FOR CONGN	15 AJAY KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.SURAJ NARAIN YADAV Mr.PANCHA NAND PANDIT	Mr.NASIM YAHIYA (APP) Mr.SUSHANT KUMAR Mr.MARUTH NATH ROY Mr.PRASHANT KUMAR CHOUDHARY Mr.RAJEEV RANJAN	
16.	CR. MISC./18842/2013 QUASHING(135 ELECTQSH F.I.R. FOR DIRECT	11 DEO MUNI DEVI vs THE STATE OF BIHAR	Mr.ARVIND PRASAD SINGH Mr.BINAY KUMAR	Mr.S.N.RAHMAN(APP)	
17.	CR. MISC./18847/2013 QUASHING(20,22 N.DQUASHING	11 RAJDEO MANDAL vs STATE OF BIHAR & ANR	Mr.PHULEN YADAV Mr.DHANANJAY KUMAR	Mr.JITENDRA KUMAR SINGH (APP)	
18.	CR. MISC./18852/2013 QUASHING(498A)-IPCQSH COMPLAIN FOR OTHER	8 VIKASH PASWAN vs STATE OF BIHAR & ANR	Mr.RAJANI KANT PANDEY	Mr.PUSHPA SINHA 2 (APP)	
19.	CR. MISC./18887/2013 QUASHING(448,323,4QSH COMPLAIN FOR CONGN	11 BHARAT PRASAD vs STATE OF BIHAR & ANR	Mr.ATUL KUMAR PANDEY	Mr.ASHRAF ANSARI(APP)	
20.	CR. MISC./18897/2013 QUASHING(304,420)-QSH F.I.R. FOR CONGNIZ	11 DR. BRAJ BIHARI PRASAD @ BRIJ BIHARI PRASAD @ DR. BRIJ KISHORE PRASAD vs STATE OF BIHAR & ANR	Mr.UMESH CHANDRA VERMA	Mr.S.DAYAL(APP)	
21.	CR. MISC./18915/2013 QUASHING(323,342,3QSH F.I.R. FOR OTHERS	11 RANDHIR KUMAR JHA @ RAMAN JHA & ORS. vs STATE OF BIHAR & ANR	Mr.NARESH CHANDRA VERMA Mr.LAKSHMI KANT TIWARY	Mr.RAM BACHAN SINGH(APP)	
22.	CR. MISC./18917/2013 QUASHING(324)-IPCQSH F.I.R. FOR OTHERS	11 KEDAR SINGH & ORS vs STATE OF BIHAR & ANR	Mr.BINOD KUMAR SINGH Mr.SATYENDRA PRASAD SINGH	Mr./SMT. SHAHIN BEGAM(APP)	
23.	CR. MISC./18919/2013 QUASHING(188)-IPCQSH COMPLAIN FOR OTHER	11 BIMLA DEVI & ANR. vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH	Mr.ADITYA NARAYAN SINGH-I(APP)	
24.	CR. MISC./18921/2013 QUASHING(467,420,4QSH F.I.R. FOR CONGNIZ	11 RANJAN KUMAR @ PRAKASH RANJAN KUMAR vs THE STATE OF BIHAR	Mr.DURGESH NANDAN	Mr.U.L.VERMA (APP)	

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25.	CR. MISC./18937/2013 QUASHING(302,120)(BQSH F.I.R. FOR OTHERS	11	DEO KISHOR YADAV vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR SINGH	Mr.AJAY KUMAR 1(APP)
26.	CR. MISC./18940/2013 QUASHING(376,452,3QUASHING	11	SAIFULLAH KHAN @ BHUTO KHAN & ANR. vs STATE OF BIHAR & ANR	Mr.BIMLESH KUMAR PANDEY	Mr.NAND KUMAR(APP)
27.	CR. MISC./18950/2013 QUASHING(420,406,1QSH COMPLAIN FOR CONGN	13	M/S CAPITAL FOODS LIMITED, VILLA CAPITAL, SADHANA COMPOUND, OSHIWARA BRIDGE & ORS. vs STATE OF BIHAR & ANR	Mr.DHANANJAYA NATH TIWARI Mr.BINAY KUMAR SINHA	Mr.ANUJ KR. SRIVASTAVA (APP)
28.	CR. MISC./18966/2013 QUASHING*(366/498/QUASHING	8	DEEP NARAYAN SINGH @ DEEPAK KUMAR @ LADDU SHARMA vs THE STATE OF BIHAR THROUGH THE SECRETARY IN THE DEPARTMENT OF LAW AND JUSTICE GOVERNMENT OF BIHAR , NEW SECRETARIAT, PATNA & ANR	Mr.GAJENDRA PRATAP SINGH Mr.MUNSHI PRASAD SINGH	Mr.TARUN PD.MANDAL (APP) Mr.PRAMOD KUMAR SINHA
29.	CR. MISC./18970/2013 QUASHING(498A)-IPCQUASHING	7	MD. SAIYAD ALAM & ORS vs STATE OF BIHAR & ANR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.DURGESH NANDAN (APP) Mr.ABHAY SHANKAR SINGH
30.	CR. MISC./18971/2013 QUASHING(379/323/3QUASHING	12	SACHCHIDANAND SINGH @ SADANAND SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.KUMAR GOUTAM Mr.GIRISH CHANDRA JHA	Mr.S.EHTESHAMUDDIN(APP) Mr.DHIRENDRA NATH JHA
31.	CR. MISC./18972/2013 QUASHING(498A)-IPCQSH F.I.R. FOR CONGNIZ	8	SANJIV KUMAR vs THE STATE OF BIHAR	Mr.NAND KISHORE PRASAD SINHA	Mr.HIRDYA PD.SINGH (APP)
32.	CR. MISC./18993/2013 QUASHING(420,406,4QSH F.I.R. FOR CONGNIZ	11	PRIYA SINHA vs STATE OF BIHAR & ANR	Mr.SATYA VEER Mr.SANJAY KUMAR JHA	Mr.SUNIL KR. PANDEY (APP)
33.	CR. MISC./19055/2013 QUASHING(379,411)-QSH F.I.R. FOR OTHERS	14	KULDIP SINGH vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR SINGH Mr.SADA NAND RAY	Mr.MUNLIDHAR(APP)
34.	CR. MISC./19059/2013 QUASHING(307,34)-IQSH F.I.R. FOR CONGNIZ	9	USHA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.AMARENDRA KUMAR	Mr.R.P.S.SINGH(APP)
35.	CR. MISC./19074/2013 QUASHING(239 CR.P.QSH F.I.R. FOR DISCHAR	9	RAJENDRA SINGH vs STATE OF BIHAR & ANR	Mr.DHARMENDRA KUMAR SINGH	Mr.SMT.RENUKA RATNAKAR (APP)
36.	CR. MISC./19100/2013 QUASHING(498A,323)QSH COMPLAIN FOR CONGN	7	UPENDRA KUMAR @ BABUA vs STATE OF BIHAR & ANR	Mr.NAWAL KISHOR PRASAD Mr.DHARMENDRA KUMAR	Mr.SHANTANU KUMAR (APP) Mr.DEWENDRA NARAYAN SINGH
37.	CR. MISC./19221/2013 QUASHING(406,120B)QUASHING	6	HEMANT KUMAR vs STATE OF BIHAR & ANR	Mr.PRITISH KUMAR LAL	Mr.SHYAM BIHARI SINGH (APP) Mr.SUNIL KUMAR
38.	CR. MISC./19223/2013 QUASHING(498A,204)QSH F.I.R. FOR CONGNIZ	8	ALAM & ORS vs STATE OF BIHAR & ANR	Mr.MD. HELAL AHMAD	Mr./SMT. VEENA RANI PRASAD (APP) Mr.DHANANJAYU KUMAR SINGH
39.	CR. MISC./19249/2013 QUASHING(504/34)-IQSH F.I.R. FOR OTHERS	9	KUNDAN KUMAR & ORS. vs THE STATE OF BIHAR	Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.AHMAD ALI (APP)

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**Thursday the 2nd July 2015**  
**Court No. 35 (AT 10.30 A.M.)**  
**Mr. Justice Rajendra Kumar Mishra**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION</u></b>					
1.	CR. MISC./18350/2015 A.BAIL	4 RAJNISH KUMAR SINHA vs THE STATE OF BIHAR	Mr.RAKESH KUMAR SINGH	Mr.D.P.TIWARY(APP)	
2.	CR. MISC./18252/2015 A.BAIL IPC 498AA.BAIL	3 RAVI PANDIT @ RAVI KUMAR @ FANTOOSH KUMAR@ FANTOOSH vs STATE OF BIHAR & ANR	Mr.MD. NAJMUL HODDA	Mr.ADITYA NARAYAN SINGH - 1(APP)	
3.	CR. MISC./18263/2015 A.BAIL 307,337,34 A.BAIL	1 JYOTI RAJ & ORS vs THE STATE OF BIHAR	Mr.BRAJ NANDAN KUMAR TIWARY	Mr.SURESH PD.SINGH(APP)	
4.	CR. MISC./18280/2015 A.BAIL IPC 147,148A.BAIL	1 HARIHAR SINGH & ANR vs THE STATE OF BIHAR	Mr.SATYA PRAKASH SINHA	Mr.S.D.SINGH YADAV (APP) Mr.ANANT KUMAR BHASKAR Mr.SANJAY KUMAR JHA Mr.DR. RAJESH KUMAR SINGH	
5.	CR. MISC./18295/2015 A.BAIL 307,341,323A.BAIL	1 MAHENDRA SAHANI & ANR. vs THE STATE OF BIHAR	Mr.KRISHNA KANT SINGH	Mr.A.L.PANDIT(APP)	
6.	CR. MISC./18303/2015 A.BAIL 302,34 IPCA.BAIL	1 CHHOTU PASWAN @ CHHOTU KUMAR PASWAN vs THE STATE OF BIHAR	Mr.AJAY KUMAR	Mr.KANHAIYA KISHORE(APP)	
7.	CR. MISC./18308/2015 A.BAIL IPC 376,50A.BAIL	3 SONU PAL @ SONU KUMAR PAL vs THE STATE OF BIHAR	Mr.RAVI BHUSHAN PRASAD SINHA	Mr.ABHAY KR. ROY(APP)	
8.	CR. MISC./18329/2015 A.BAIL IPC 419,420A.BAIL	1 RAKESH KUMAR vs THE STATE OF BIHAR	Mr.SHAKTI SUMAN KUMAR	Mr.C.SEN PD.SINGH(APP)	
9.	CR. MISC./18330/2015 A.BAIL IPC 302/120A.BAIL	1 GOVIND MISHRA & ORS vs STATE OF BIHAR & ANR	Mr.DEVI DAS SRIVASTAVA	Mr.C.SEN PD.SINGH(APP)	
10.	CR. MISC./18333/2015 A.BAIL IPC 323,498A.BAIL	3 ASHOK KUMAR PANDIT vs STATE OF BIHAR & ANR	Mr.DHANANJAY KUMAR Mr.GYANENDRA KUMAR SINGH	Mr.C.SEN PD.SINGH(APP)	
11.	CR. MISC./18335/2015 A.BAIL 376 IPC&4 PA.BAIL	1 SOHAN PASWAN @ BIJAY PASWAN vs THE STATE OF BIHAR	Mr.BIJENDRA KUMAR SINGH	Mr.MANOJ KUMAR 1(APP)	
12.	CR. MISC./18337/2015 A.BAIL 304B,34A.BAIL	3 SITA RAM RAI & ORS vs THE STATE OF BIHAR	Mr.SATYA PRAKASH SINHA	Mr.UPENDRA KUMAR(APP)	
13.	CR. MISC./18338/2015 A.BAIL 304B,34 IPCA.BAIL	3 RUBY DEVI vs THE STATE OF BIHAR	Mr.MUKESH KUMAR RANA	Mr.SUBHASH CHANDRA MISHRA(APP)	
14.	CR. MISC./18345/2015 A.BAIL IPC 412,39A.BAIL	3 MAHENDRA SAH vs THE STATE OF BIHAR	Mr.RAGHUNANDAN KUMAR SINGH	Mr.MUKESH KR.SINGH(APP)	
15.	CR. MISC./18353/2015 A.BAIL 498A,494,32A.BAIL	3 SURENDRA DOME vs THE STATE OF BIHAR	Mr.DHANANJAY MISHRA	Mr.ARUN KR.PANDEY(APP)	
16.	CR. MISC./18354/2015 A.BAIL IPC 147,148A.BAIL	3 ARUN KUMAR SINGH vs THE STATE OF BIHAR	Mr.AMIT KUMAR Mr.MD.IMTEYAZ AHMAD	Mr.RAJ BALLABH SINGH (APP)	
17.	CR. MISC./18357/2015 A.BAIL 341,323,384A.BAIL	1 PINKU KUMAR & ANR. vs STATE OF BIHAR & ANR	Mr.AMIT KUMAR RAKESH	Mr.ATUL CHANDRA(APP)	
18.	CR. MISC./18358/2015 A.BAIL IPC 147,148A.BAIL	3 DINESH KUMAR SAH @ DINESH KUMAR GUPTA vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO 13	Mr.LALAN KUMAR (APP)	
19.	CR. MISC./18364/2015 A.BAIL IPC 420,40A.BAIL	3 RAMAKANT KUMAR vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR SINHA	Mr.SHAIENDRA KUMAR- I(APP)	
20.	CR. MISC./18367/2015 A.BAIL IPC 364A,3A.BAIL	1 RAKESH KUMAR vs THE STATE OF BIHAR	Mr.RATNA DEEP PRASAD	Mr.JITENDRA KUMAR ROY- I(APP)	
21.	CR. MISC./18371/2015 A.BAIL 147,149,295A.BAIL	3 PANCHU YADAV & ORS. vs THE STATE OF BIHAR	Mr.AMBIKA BHAGAT	Mr.RAJENDRA PD. NAT(APP)	
22.	CR. MISC./18377/2015 A.BAIL IPC 379,411A.BAIL	3 KANHAY MAHTO vs THE STATE OF BIHAR	Mr.DHANANJAY KUMAR PANDEY	Mr.KANHAIYA KISHORE(APP)	
23.	CR. MISC./18379/2015 A.BAIL IPC 366A,5A.BAIL	3 MOST. UMA DEVI & ORS. vs THE STATE OF BIHAR	Mr.RANVIJAY NARAIN SINGH Mr.DHARMENDRA KUMAR SINGH	Mr.PREM KUMAR JHA(APP)	
24.	CR. MISC./18388/2015 A.BAIL IPC 406,420A.BAIL	1 BIJAY KHAN @ VIJAY KUMAR KHAN vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.VEENA RANI PD.(APP)	
25.	CR. MISC./18420/2015 A.BAIL IPC 498A,40A.BAIL	1 SANJAY SAH vs STATE OF BIHAR & ANR	Mr.JEETENDRA NARAYAN	Mr.A.HAQUE SAHARA(APP)	
26.	CR. MISC./18424/2015 A.BAIL IPC 406,420A.BAIL	3 FAKRUDDIN vs THE STATE OF BIHAR	Mr.ABHOY KUMAR KASHYAP	Mr.JITENDRA KR. SINGH NO.1(APP)	
27.	CR. MISC./18429/2015 A.BAIL IPC 498AA.BAIL	3 RUKESH KUMAR @ SONU vs STATE OF BIHAR & ANR	Mr.CHANDRA MOLESHWAR Mr.MUKESH CHANDRA RAI Mr.RAM SUHAWAN SINGH Mr.RAMESH KUMAR SRIVASTAVA	Mr.C.JAWAHAR(APP)	
28.	CR. MISC./18433/2015 A.BAIL 304B,34 IPCA.BAIL	1 CHANDRAWATI DEVI @ RENU DEVI & ORS vs THE STATE OF BIHAR	Mr.VIPIN KUMAR SINGH Mr.BINDHYACHAL SINGH Mr.SUSHIL KUMAR SINGH	Mr.M.RUB(APP)	
29.	CR. MISC./18439/2015 with A.BAIL IPC 302,12A.BAIL	1 RADHE SHYAM SINGH vs THE STATE OF BIHAR	Mr.RAJAN	Mr.RAM SHANKAR DAS(SPL.P.P.)	
30.	CR. MISC./19028/2015 A.BAIL IPC 302,120 A.BAIL	1 GAGANDEO SAHANI vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.AMBIKA BHAGAT(SPL.APP)	
31.	CR. MISC./18442/2015 A.BAIL IPC 498A/34A.BAIL	3 SHEKH MUMTAJ vs STATE OF BIHAR & ANR	Mr.MD. MUSOWIR	Mr.UPENDRA KUMAR(APP)	

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32.	CR. MISC./18462/2015 A.BAIL IPC 498A&4 A.BAIL	3	PRAMOD SHARMA @ PANKAJ vs STATE OF BIHAR & ANR	Mr.TARKESHWAR PD. VERMA	Mr.MUKESH KUMAR SINGH(APP)
33.	CR. MISC./18469/2015 A.BAIL IPC 419/420A.BAIL	3	MD. FAKRUDDIN @ FAKRUDDIN vs THE STATE OF BIHAR	Mr.ABHOY KUMAR KASHYAP	Mr.JITENDRA KUMAR SINGH 1 (APP)
34.	CR. MISC./18470/2015 A.BAIL IPC 304B,2A.BAIL	3	ASHA DEVI & ORS vs THE STATE OF BIHAR	Mr.AJAY MUKHERJEE Mr.GANESH SHARMA	Mr.PARMANAND KUMAR(APP)
35.	CR. MISC./18477/2015 A.BAIL 498A IPCA.BAIL	3	RAMA KUMAR @ RAM KUMAR @ RAM KUMAR YADAV vs STATE OF BIHAR & ANR	Mr.ARUN Mr.SANJAY KUMAR @ S.K.	Mr.ARUN KR.PANDAY(APP)
36.	CR. MISC./18484/2015 A.BAIL 307,341,323A.BAIL	1	RAKESH YADAV & ANR. vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR SINGH Mr.PRAMOD KUMAR SINGH	Mr.AMBIKA BHAGAT(SPL.APP) Mr.PANKAJ KUMAR JHA Mr.RAJA SURENDRA MOHAN
37.	CR. MISC./18488/2015 A.BAIL 307,353,341A.BAIL	1	SAMSHAD & ORS vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SHARMA	Mr.AMBIKA BHAGAT(SPL.APP)
38.	CR. MISC./18489/2015 A.BAIL IPC 147,148A.BAIL	3	KRISHNADEV MAHTO & ORS vs THE STATE OF BIHAR	Mr.UDAY PRAKASH SHRARMA	Mr.AMBIKA BHAGAT(APP) Mr.GANESH PRASAD SINGH Mr.PRABHAT KUMAR SINGH
39.	CR. MISC./18494/2015 A.BAIL 304B,34 IPCA.BAIL	3	SITA DEVI vs THE STATE OF BIHAR	Mr.HARI KISHORE THAKUR	Mr.INDRA KR.SINGH(APP)
40.	CR. MISC./18498/2015 A.BAIL IPC 406,420A.BAIL	3	ASHOK SAH vs THE STATE OF BIHAR	Mr.MANI BHUSHAN KUMAR	Mr.PREM KR.JHA(APP)
41.	CR. MISC./18499/2015 A.BAIL 420,406,467A.BAIL	1	SURESH PRASAD vs THE STATE OF BIHAR	Mr.GHULAM RABBANI	Mr.ARVIND KR.PANDEY(APP)
42.	CR. MISC./18501/2015 A.BAIL 376,366A,34A.BAIL	1	NAGESHWAR PASWAN vs THE STATE OF BIHAR	Mr.VINAY KUMAR MISHRA	Mr.ANIL KUMAR(APP)
43.	CR. MISC./18503/2015 with A.BAIL IPC 420,46A.BAIL	1	RANJEET KUMAR DUBEY @ RANJEET DUBEY vs THE STATE OF BIHAR	Mr.ARUN KUMAR	Mr.B.M.P.SINHA(APP)
44.	CR. MISC./21286/2015 A.BAIL 420,468,34 A.BAIL	1	RAVI KUMAR vs THE STATE OF BIHAR	Mr.NAWAL KISHORE SINGH Mr.NIRANJAN PARIHAR	Mr.SANJAY KR.TIWARY(APP)
45.	CR. MISC./18508/2015 A.BAIL 448,354,341A.BAIL	3	PANKAJ SINGH & ORS vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.RAM SHANKAR DAS(SPL.APP)
46.	CR. MISC./18512/2015 A.BAIL IPC 186,353A.BAIL	3	BHUNESHWAR DAS vs THE STATE OF BIHAR	Mr.SHIVENDRA PRASAD	Mr.CHANDRA BHUSHAN PRASAD(APP)
47.	CR. MISC./18515/2015 A.BAIL IPC 304A.BAIL	3	RAM MANDAL vs THE STATE OF BIHAR	Mr.BIPIN BIHARI PRASAD Mr.KUMAR LALITESHWAR PD SINGH	Mr.BHARAT BHUSHAN(APP)
48.	CR. MISC./18516/2015 A.BAIL 47(A) EXCISA.BAIL	1	KAMAL RAI @ KAMALDEO RAI vs THE STATE OF BIHAR	Mr.RANJAN KUMAR	Mr.AMITESH KUMAR(APP)
49.	CR. MISC./18517/2015 A.BAIL IPC 307/447A.BAIL	3	PIYAR RAI & ORS vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI	Mr.INDRA KUMAR SINGH (APP)
50.	CR. MISC./18527/2015 A.BAIL IPC 307,37A.BAIL	1	DEONATH PATEL @ DEONATH PRASAD & ANR vs THE STATE OF BIHAR	Mr.RAM ADYA SINGH	Mr.INDU KUMARI SRIVASTAVA(APP)
51.	CR. MISC./18536/2015 A.BAIL IPC 379,32A.BAIL	1	ABHINANDAN PRASAD vs THE STATE OF BIHAR	Mr.RAJAN	Mr.RAJIV NAYAN(APP)
52.	CR. MISC./18572/2015 with A.BAIL IPC 283/291A.BAIL	1	BINAY BHAGAT vs THE STATE OF BIHAR	Mrs.JUHI KUMARI	Mr.AHMAD ALI (APP)
53.	CR. MISC./20813/2015 A.BAIL IPC 283,291 A.BAIL	1	MD. SAYEED & ORS. vs THE STATE OF BIHAR	Mr.ARUN KUMAR JHA	Mrs.SURENDRA KUMAR(APP)
54.	CR. MISC./18595/2015 A.BAIL IPC 147,148A.BAIL	1	SUDHIR YADAV & ORS vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA	Mr.M.DAYAL(APP)
55.	CR. MISC./18634/2015 A.BAIL IPC 406,42A.BAIL	1	MD. NESAR vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR	Mr.M.HAQUE(APP)
56.	CR. MISC./18642/2015 A.BAIL IPC 420/467A.BAIL	1	AKHILESH KUMAR vs STATE OF BIHAR & ANR	Mr.HEMANT KUMAR KARAN	Mr.AMITESH KUMAR (APP)
57.	CR. MISC./18710/2015 A.BAIL 135 ELECTRIA.BAIL	1	GOPI KUMAR SAH @ GOPI KUMAR vs THE STATE OF BIHAR	Mr.SHAILENDRA KUMAR SINGH	Mr.ATUL CHANDRA(APP)
58.	CR. MISC./18712/2015 A.BAIL IPC 406,420A.BAIL	1	NARESH RAM & ANR vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR SINHA Mr.RATHORE VASUNDHARA	Mr.SANJAY KR.PANDEY(APP)
59.	CR. MISC./18725/2015 A.BAIL IPC 307/341A.BAIL	1	AMIRI LAL PRASAD vs THE STATE OF BIHAR	Mr.SUBODH KUMAR MISHRA	Mr.NAND KUMAR (APP) Mr.SHASHI BHUSHAN PANDEY
60.	CR. MISC./18789/2015 A.BAIL 304(A),304(A).BAIL	1	PAMMI DEVI & ORS. vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR	Mr.RAMESH CHANDRA(APP)
61.	CR. MISC./18800/2015 A.BAIL 406,420 IPCA.BAIL	1	MD. EKRAMUL HAQUE@EKRAMUL HAQUE vs THE STATE OF BIHAR	Mr.PRABHAT KUMAR SINGH Mr.S HAFEZ AHMAD Mr.GANESH PRASAD SINGH	Mr.KALYAN SHANKAR(APP) Mr.SUDHIR KUMAR SINHA
62.	CR. MISC./18833/2015 A.BAIL 498A IPCA.BAIL	1	BINOD KUMAR PANDIT vs STATE OF BIHAR & ANR	Mr.DIWAKAR SINHA Mr.ROUNAK KUMAR SINGH "PANKAJ"	Mr.S.EHETESHMUDDIN(APP) Mr.RAJ KUMAR Mr.VIJAY KUMAR
63.	CR. MISC./18844/2015 A.BAIL IPC 147,148A.BAIL	1	SANJAY MANJHI vs THE STATE OF BIHAR	Mr.NIKHILESH KUMAR Mr.BINOD KUMAR SINHA	Mr.AJAY KR. JHA (APP)
64.	CR. MISC./18856/2015 A.BAIL IPC 328,302A.BAIL	1	RAM PRAVESH SINGH @ RAM PRAVESH KUSHWAHA & ORS. vs THE STATE OF BIHAR	Mr.KRITYA NAND JHA	Mr.SUBHASH CHANDRA MISHRA (APP)
65.	CR. MISC./18859/2015 A.BAIL 420 IPCA.BAIL	1	AMIT KUMAR vs STATE OF BIHAR & ANR	Mr.RAVI BHARDWAJ Mr.PRAMOD KUMAR	Mr.R.B.RAI RAMAN(APP)

**Thursday the 2nd July 2015**  
**Court No. 9 (AT 10.30 A.M.)**  
**Mr. Justice Chakradhari Sharan Singh**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION</u></b>					
1.	CR. MISC./6722/2015 A.BAIL	4 SUKWARI DEVI @ SUKHARIYA DEVI & ORS vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.ARVIND KR.PANDAY(APP) Mr.HARISH KUMAR	
2.	CR. MISC./6948/2015 A.BAIL	4 JAIBA DEVI @ NIRMALA DEVI vs THE STATE OF BIHAR	Mr.ANIL KUMAR CHOUDHARY	Mr.JITENDRA KUMAR ROY- I(APP)	
3.	CR. MISC./6995/2015 A.BAIL	4 MUNNA KUSHWAHA & ANR. vs THE STATE OF BIHAR	Mr.ANIL KUMAR SINGH	Mr.RAM CHANDRA SAHNI(APP)	
4.	CR. MISC./7005/2015 A.BAIL	4 ABHAY YADAV vs THE STATE OF BIHAR	Smt.ARPANA KUMARI	Mr.AMBIKA BHAGAT (SPL.PP) Mr.VIJAY ANAND	
5.	CR. MISC./7180/2015 A.BAIL	3 RAM BRIKSH PASWAN@ RAM BRIKSH PA vs THE STATE OF BIHAR	Mr.MOHAMMAD SUFYAN Mr.THAKUR BRAJESH SINGH	Mr.INDU BALA PANDEY (APP)	
6.	CR. MISC./7426/2015 A.BAIL	5 BASIR AHMAD @ CHOTU vs THE STATE OF BIHAR	Mr.VIJAY SHANKAR SHRIVASTAVA Mr.PRAVIN KUMAR	Mr.ANITA KUMARI SINGH (APP)	
7.	CR. MISC./7540/2015 A.BAIL	4 LAL BABOO RAI & ANR vs THE STATE OF BIHAR	Mr.SANJEET KUMAR TIWARI Mr.SANJAY KUMAR SINGH	Mr.AMIT KUMAR RAKESH(APP) Mr.SANJAY KUMAR @ S.K.	
8.	CR. MISC./7556/2015 A.BAIL	4 BHUPNATH RAI vs THE STATE OF BIHAR	Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.SATYENDRA NARAYAN SINGH (APP) Mr.GANESH PRASAD SINGH Mr.PRABHAT KUMAR SINGH	
9.	CR. MISC./7569/2015 A.BAIL	4 BHIKARI YADAV & ORS vs THE STATE OF BIHAR	Mr.KAMLESH PRASAD YADAV	Mr.AMBIKA BHAGAT(SPL.P.P.)	
10.	CR. MISC./7672/2015 with A.BAIL	4 RAM PRAVESH BAITHA & ORS. vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK	Mr.SHARDANAND JHA(APP)	
11.	CR. MISC./13278/2015 A.BAIL	1 URMILA DEVI & ANR. vs THE STATE OF BIHAR	Mr.S. JAMIL AKHTAR	Mr.ASHA DEVI (APP)	
12.	CR. MISC./7800/2015 A.BAIL	5 SERAZUDDIN ANSARI & ORS vs STATE OF BIHAR & ANR	Mr.SANGEET DEOKULIAR Mr.AKHILESH KUMAR	Mr.MADAN KUMAR(APP) Mr.JITENDRA NARAIN SINHA	
13.	CR. MISC./7829/2015 A.BAIL	5 MUNRI DEVI vs THE STATE OF BIHAR	Mr.VIBHAKAR KUMAR	Mr.SHAHIN BEGUM(APP) Mr.HRIDAY NARAYAN HARSHIT Mr.AMAR NATH YADAV	
14.	CR. MISC./7885/2015 A.BAIL	5 BIJAY YADAV vs THE STATE OF BIHAR	Mr.SANJAY KUMAR JHA Mr.SATYA VEER	Mr.RAM ANURAG SINGH (APP)	
15.	CR. MISC./7890/2015 A.BAIL	4 MD. SALAMUDDIN vs STATE OF BIHAR & ANR	Mr.UMESH CHANDRA VERMA	Mr.ANIL KUMAR SINGH(APP) Mr.KARANDEEP KUMAR	
16.	CR. MISC./7893/2015 A.BAIL	4 ANJANI KUMAR SINGH @ ANJANI KUMAR vs THE STATE OF BIHAR	Mr.JAI PRAKASH SINGH Mr.SATYENDRA PRASAD SINGH	Mr.RITA VERMA(APP) Mr.SUMAN KUMAR MISHRA	
17.	CR. MISC./7914/2015 A.BAIL	5 GAURAV KUMAR @ BANTI vs THE STATE OF BIHAR	Mr.RAJESH KUMAR Mr.RAKESH KUMAR SHARMA	Mr.ABHAY KUMAR-I(APP)	
18.	CR. MISC./7949/2015 A.BAIL	4 FUL HASSAN vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.RAJENDRA SINGH SHASTRIJEE(APP)	
19.	CR. MISC./8096/2015 A.BAIL	4 JANG BAHADUR SINGH vs THE STATE OF BIHAR	Mr.RAJIVA RANJAN	Mr.GANESH PD.SINGH(APP)	
20.	CR. MISC./8331/2015 A.BAIL	4 AJAY KUMAR & ORS vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.ANIL KUMAR SINGH(APP) Mr.AJAY KUMAR SINGH	
21.	CR. MISC./8446/2015 A.BAIL	3 LAXMI DEVI & ORS vs THE STATE OF BIHAR	Mr.RAJEEV RANJAN NO.II	Mr.ADITYA NARAYAN SINGH-I(APP)	
22.	CR. MISC./8547/2015 A.BAIL	3 VIJAY RAI vs THE STATE OF BIHAR	Mr.LAKSHMINDRA KUMAR YADAV	Mr.DURGESH NANDAN (APP)	
23.	CR. MISC./8586/2015 A.BAIL	3 MASTER MOJIB @ MD. MOJIBUR RAHMAN vs THE STATE OF BIHAR	Mr.DHANANJAYA NATH TIWARI	Mr.ARUN KUMAR (APP)	
24.	CR. MISC./8690/2015 A.BAIL	4 TINKU KUMAR @ TINKU PASWAN vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR	Mr.PREM KR.JHA(APP) Mr.ABHAY SHANKAR SINGH	
25.	CR. MISC./8757/2015 A.BAIL	3 DIPAK KUMAR SINGH @ DIPAK SINGH vs THE STATE OF BIHAR	Mr.MITHILESH KUMAR RAI Mr.LAKSHMAN LAL PANDEY	Mr.SMT. VEENA RANI PD.(APP)	
26.	CR. MISC./8759/2015 A.BAIL	4 SURESH SAHNI vs THE STATE OF BIHAR	Mr.ARBIND KUMAR	Mr.AJIT KUMAR (APP)	
27.	CR. MISC./18919/2015 A.BAIL IPC 406,420A.BAIL	1 RAM KUMAR & ANR vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR MANOJ	Mr.MANISH KUMAR NO.2(APP)	
28.	CR. MISC./18966/2015 A.BAIL IPC 147/148A.BAIL	1 ROSHAN KUMAR @ KANHAIYA SINGH & ORS. vs THE STATE OF BIHAR	Mr.PRAVIN KUMAR SINHA Mr.SURESH CHAND GIRI	Mr.RAM CHANDRA SINGH (APP)	
29.	CR. MISC./18969/2015 A.BAIL IPC 143/341A.BAIL	1 GAJDHARI SINGH & ORS vs THE STATE OF BIHAR	Mr.RAMESHWAR SINGH	Mr.NAND KISHORE PRASAD (APP)	
30.	CR. MISC./18971/2015 A.BAIL IPC 302,14A.BAIL	1 KABITA DEVI & ORS vs THE STATE OF BIHAR	Mr.PANKAJ KUMAR SINGH	Mr.KHURSHID ANWAR(APP)	
31.	CR. MISC./18972/2015 A.BAIL IPC 406 & 1A.BAIL	1 KOMAL SINGH vs STATE OF BIHAR & ANR	Mr.AKHOURI VIPIN BIHARI SHRIVASTAVA	Mr.RENU KUMARI (APP) Mr.SANJAY KUMAR @ MANU Mr.PARWEJ KHAN	

<b>PATNA HIGH COURT</b>	<b>235</b>	<b>Thursday 2<sup>nd</sup> July, 2015</b> Mr. Justice Chakradhari Sharan Singh	
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32.	CR. MISC./18975/2015 A.BAIL IPC 498A/50A.BAIL	1	JAINENDRA KUMAR SINGH @ JAINENDRA SINGH vs STATE OF BIHAR & ANR	Mr.RANA VIKRAM SINGH	Mr.RAMESH CHANDRA (APP)
33. with	CR. MISC./18979/2015 A.BAIL IPC 302,34A.BAIL	4	LADDU @ NEERAJ PASWAN vs THE STATE OF BIHAR	Mr.JAGJIT ROSHAN	Mr.SANJAY KUMAR TIWARY(APP)
34.	CR. MISC./19034/2015 A.BAIL IPC 302,34 A.BAIL	1	RAMPRIIT PASWAN & ANR vs THE STATE OF BIHAR	Mr.MANISH KUMAR NO-2	Mr.S.D.SINGH YADAV(APP)
35.	CR. MISC./18983/2015 A.BAIL IPC 272/273A.BAIL	1	GHANSHYAM YADAV @ UMESH KUMAR vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINHA	Mr.DILIP KUMAR (APP)
36.	CR. MISC./19043/2015 A.BAIL IPC 498A,4A.BAIL	1	SANTOSH KUMAR vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR	Mr.VEENA RANI PD.(APP) Mr.RABI BHUSHAN PRASAD NO. 1
37.	CR. MISC./19063/2015 A.BAIL IPC 307,32A.BAIL	3	MANJU DEVI vs THE STATE OF BIHAR	Mr.DIGVIJAY KUMAR OJHA	Mr.ATUL CHANDRA(APP)
38.	CR. MISC./19101/2015 A.BAIL IPC 498AA.BAIL	3	BINOD GOSWAMI @ BINDU @ BINOD KUMAR GOSWAMI vs STATE OF BIHAR & ANR	Mr.GOPAL KUMAR JHA	Mr.SURENDRA PRASAD SINGH (APP)
39.	CR. MISC./19115/2015 A.BAIL IPC 498A,3A.BAIL	1	DEEPAK KUMAR @ PINKU vs THE STATE OF BIHAR	Mr.DIWAKAR SINHA Mr.KAMAL KISHORE JHA	Mr.MADHURI LATA(APP)
40.	CR. MISC./19290/2015 A.BAIL IPC 302,201A.BAIL	1	PREETI @ RADHA KUMARI @ RADHA vs THE STATE OF BIHAR	Mr.RANJAN KUMAR SHARMA Mr.MANOJ KUMAR	Mr.B.M.P.SINHA (APP)
41.	CR. MISC./19293/2015 A.BAIL IPC 341,323A.BAIL	1	MUNNA SINGH @ VIKASH SINGH vs THE STATE OF BIHAR	Mr.HARENDRA PRASAD	Mr.NITYA NAND TIWARY (APP)
42.	CR. MISC./19388/2015 A.BAIL IPC 498AA.BAIL	1	MD. MODASSIR @ MD. MODASIR vs STATE OF BIHAR & ANR	Mr.PUSHPENDRA KUMAR SINGH	Mr.BRAJ KISHORE PD.(APP)
43.	CR. MISC./19389/2015 A.BAIL IPC 147,149A.BAIL	1	NAWAL RAI @ NEWAL RAI & ORS. vs THE STATE OF BIHAR	Mr.KUNDAN KUMAR Mr.RANJEET KUMAR	Mr.RAM SHANKAR DAS(SPL.APP) Mr.DHARMENDRA KUMAR PASWAN
44.	CR. MISC./19392/2015 A.BAIL IPC 498A,3A.BAIL	1	RANDHIR RAUT & ORS. vs THE STATE OF BIHAR	Mr.VINAY KUMAR MISHRA Mr.DHARMENDRA JHA	Mr.SURESH PD.SINGH(APP)
45.	CR. MISC./19396/2015 A.BAIL IPC 447,341A.BAIL	1	VIJAY MUKHIYA @ VIJAY MUKHIA vs THE STATE OF BIHAR	Mr.KRISHNA PRASAD SINGH	Mr.RAM SHANKAR DAS(SPL.APP)
46. with	CR. MISC./19408/2015 A.BAIL 307,448,427A.BAIL	1	PRAMOD YADAV @ PRAMOD KUMAR SINGH vs THE STATE OF BIHAR	Mr.SANJAY KUMAR SINGH	Mr.S.N.SHUKLA(APP)
47. with	CR. MISC./20173/2015 A.BAIL IPC 307/147 A.BAIL	1	ANKUR KUMAR SINGH @ ANKUR SINGH vs THE STATE OF BIHAR	Mr.RAJANI KANT PANDEY	Mr.RAJ BALLABH SINGH (APP)
48.	CR. MISC./22266/2015 A.BAIL 307,435,436 A.BAIL	1	ASHISH @ TENGARA vs THE STATE OF BIHAR	Mr.RAJANI KANT PANDEY	Mr.RAJ BALLABH SINGH(APP)
49.	CR. MISC./19423/2015 A.BAIL IPC 341/379A.BAIL	1	DULARE KHAN & ORS. vs THE STATE OF BIHAR	Mr.ANANT KUMAR BHASKAR Mr.SANJAY KUMAR JHA Mr.DR. RAJESH KUMAR SINGH	Mr.MD.ARIF (APP)
50.	CR. MISC./19434/2015 A.BAIL IPC 448/341A.BAIL	1	DINESH PASWAN vs THE STATE OF BIHAR	Mr.MANISH CHANDRA GANDHI	Mr.S.N SHUKLA (APP)
51.	CR. MISC./19442/2015 A.BAIL IPC 498A,32A.BAIL	1	VIVEK KUMAR vs STATE OF BIHAR & ANR	Mr.ATUL KUMAR Mr.RAKESH KUMAR SHARMA	Mr.JAGDIP PRASAD (APP) Smt.PRAVINA KUMARI
52.	CR. MISC./19453/2015 A.BAIL 341,323,379A.BAIL	1	KARI MUKHIYA vs THE STATE OF BIHAR	Mr.VINAY KUMAR MISHRA	Mr.AMBIKA BHAGAT(SPL.APP)
53.	CR. MISC./19457/2015 A.BAIL IPC 143,341A.BAIL	3	USMAN @ USMAN GANI & ORS. vs THE STATE OF BIHAR	Mr.MD. HELAL AHMAD Mr.MD. ANJUM AKHTER	Mr.SADANAND PASWAN (SPL.APP)
54.	CR. MISC./19464/2015 A.BAIL 498A IPCA.BAIL	1	VIJAY KUMAR PASWAN@VIJAY PASWAN @VIJAI KUMAR PASWAN vs STATE OF BIHAR & ANR	Mr.VINAY KUMAR MISHRA Mr.DHARMENDRA JHA	Mr.SHYAM KR.SINGH(APP)
55.	CR. MISC./19468/2015 A.BAIL 498A,341,34A.BAIL	1	SATYENDRA YADAV vs THE STATE OF BIHAR	Mr.SHREE KANT PANDEY Mr.NAGADEO CHOUBEY	Mr.ARUN KR.PANDAY(APP)
56.	CR. MISC./19471/2015 A.BAIL 307,341,323A.BAIL	3	MANISH SHARMA @ MANISH KUMAR vs THE STATE OF BIHAR	Mr.ANIL KUMAR	Mr.RAM SHANKAR DAS(SPL.APP)
57.	CR. MISC./19483/2015 A.BAIL 376,384,306A.BAIL	1	NUPUR AGRAWAL vs THE STATE OF BIHAR	Mr.SARANGDHAR JHA	Mr.ARUN KR.PANDEY(APP)
58.	CR. MISC./19487/2015 A.BAIL IPC 376/511A.BAIL	3	PINTOO MIYAN @ MD. NAIEEM vs THE STATE OF BIHAR	Mr.RANA VIKRAM SINGH	Mr.RENUKA RATNAKAR (APP)
59.	CR. MISC./19488/2015 A.BAIL IPC 341,323A.BAIL	3	RAJA THAKUR & ORS. vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR SINGH	Mr.MD.SUFIYAN (APP)
60.	CR. MISC./19490/2015 A.BAIL IPC 323,341A.BAIL	1	BINOD KUMAR SINGH @ BINOD SINGH & ORS. vs THE STATE OF BIHAR	Mr.DR. RAJESH KUMAR SINGH Mr.ANANT KUMAR BHASKAR Mr.SANJAY KUMAR JHA	Mr.MD.ARIF(APP)
61.	CR. MISC./19492/2015 A.BAIL IPC 302,120A.BAIL	3	BHOLA MANDAL & ORS. vs THE STATE OF BIHAR	Mr.BIRENDRA KUMAR SINGH Mr.DR. RAJESH KUMAR SINGH	Mr.HIRDAY PD. SINGH(APP) Mr.NAFISUZZOHA
62.	CR. MISC./19505/2015 A.BAIL IPC 498A/37A.BAIL	1	AMARKANT KUMAR vs STATE OF BIHAR & ANR	Mr.MANISH CHANDRA GANDHI	Mr.S.N SHUKLA (APP)
63.	CR. MISC./19520/2015 A.BAIL IPC 341,324A.BAIL	1	MUKESH PRATIHAAT vs THE STATE OF BIHAR	Mr.LAKSHMAN LAL PANDEY Mr.SURESH MISHRA Mr.MANU SHANKER MISHRA	Mr.RAM SHANKAR DAS(SPL.APP) Mr.SHAIKENDRA KUMAR JHA
64.	CR. MISC./19528/2015 A.BAIL IPC 447,147A.BAIL	1	DAROGA RAM vs THE STATE OF BIHAR	Mr.MADHAW PRASAD YADAW	Mr.SMT.SHARDA KUMARI (APP)
65.	CR. MISC./19536/2015 A.BAIL IPC 376 & 3A.BAIL	1	LAKSHMAN PASWAN & ORS. vs STATE OF BIHAR & ANR	Mr.KAMLENDRA PD. SINGH	Mr.SURENDRA PD.SINGH (APP)

<b>PATNA HIGH COURT</b>	<b>236</b>	<b>Thursday 2<sup>nd</sup> July, 2015</b> Mr. Justice Chakradhari Sharan Singh	
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66.	CR. MISC./19549/2015 A.BAIL IPC 379/341A.BAIL	1	SANJEET RAM vs THE STATE OF BIHAR	Mr.PREMCHANDRA YADAV	Mr.NAWAL KISHORE PRASAD (APP)
67.	CR. MISC./19552/2015 A.BAIL IPC 420 & 1A.BAIL	1	RANJEET KUMAR GUPTA @ RANJEET KUMAR vs STATE OF BIHAR & ANR	Mr.SANJAY SINHA Mr.S.M. SHABBIR ALAM	Mr.H.A.KHAN(APP) Mr.DEEPAK KUMAR Mr.DHANANJAY KUMAR GUPTA
68.	CR. MISC./19553/2015 A.BAIL 414,413A.BAIL	1	MANISH KUMAR SINGH @ MANISH KUMAR vs THE STATE OF BIHAR	Mr.SATYABIR BHARTI	Mr.SANJAY KUMAR(APP)

**Thursday the 2nd July 2015**  
**Court No. 32 (AT 10.30 A.M.)**  
**Mr. Justice Jitendra Mohan Sharma**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION</u></b>					
1.	CR. MISC./48725/2014 A.BAIL	3 NARESH KUMAR vs THE STATE OF BIHAR	Mr.ANURAG SAURAV Mr.GAURAV KUMAR	Mr.ANUSUJAIYA JAISWAL(APP) Mr.RAJESH KUMAR SINGH	Mr.NITYANAND(APP)
2.	CR. MISC./50619/2014 A.BAIL	3 DINESH DAS @ DINESH KUMAR DAS vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK Mr.MAN MOHAN KUMAR	Mr.ASHA KUMARI(APP)	
3.	CR. MISC./50653/2014 with A.BAIL	3 JITENDRA KUMAR vs THE STATE OF BIHAR	Mr.SHASHI SHEKHAR Mr.RAKESH KUMAR RANJAN Mr.SANJEEV KUMAR MISHRA	Mr.ASHA KUMARI (APP)	
4.	CR. MISC./51848/2014 A.BAIL	3 RUPESH KUMAR @ RUPESH LAL @ RUPESH KR. LAL vs THE STATE OF BIHAR	Mr.SHASHI SHEKHAR Mr.RAKESH KUMAR RANJAN Mr.SANJEEV KUMAR MISHRA	Mr.ASHA KUMARI (APP)	
5.	CR. MISC./8811/2015 A.BAIL	3 SANJAR KHAN @ MANJAR KHAN vs THE STATE OF BIHAR	Mr.MD. MUSOWIR	Mr.A.L.PANDIT(APP)	
6.	CR. MISC./8878/2015 A.BAIL	3 MANOJ SINGH @ MANOJ KUMAR SINGH vs THE STATE OF BIHAR	Mr.RAJESH ROY Mr.RAGHWENDRA KUMAR Mr.ALOK RANJAN	Mr.AMRENDRA PD.(APP) Mr.PATANJALI RISHI	
7.	CR. MISC./8909/2015 A.BAIL	3 CHANDRACHUR SINGH @ CHUNCHUN SINGH vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD Mr.OBAIDUR RAHMAN	Mr.U.S.P.SINGH(APP)	
8.	CR. MISC./8997/2015 A.BAIL	4 RAM HULAS RAM & ANR. vs STATE OF BIHAR & ANR	Mr.SURENDRA KISHORE THAKUR	Mr.ASHOK KUMAR(APP) Mr.SANJAY KUMAR @ S.K.	
9.	CR. MISC./9013/2015 A.BAIL	3 TUNA KHALIFA @ TUNNA KHALIFA & ANR vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.RAM CHANDRA SNGH(APP)	
10.	CR. MISC./9068/2015 A.BAIL	3 NASIBUR RAHMAN vs THE STATE OF BIHAR	Mr.ASHOK KUMAR JHA Mr.PUJA	Mr.SHAHIN BEGUM(APP)	
11.	CR. MISC./9120/2015 A.BAIL	4 MD. SACHIN SAFI & ANR vs STATE OF BIHAR & ANR	Mr.SATISH KUMAR SINGH Mr.DINESH MAHARAJ	Mr.MD.ASLAM ANSARI(APP)	
12.	CR. MISC./9255/2015 A.BAIL	3 BIRENDRA KUMAR THAKUR & ANR. vs STATE OF BIHAR & ANR	Mr.VIKAS MOHAN	Mr.RINA SINHA(APP) Mr.ARVIND KUMAR Mr.YUGAL KISHORE	Mr.RENU KUMARI(APP)
13.	CR. MISC./9313/2015 A.BAIL	3 CHANDRA BHUSHAN LAL DEO @ CHANDRA BHUSHAN LAL DEV vs THE STATE OF BIHAR	Mr.IQBAL ASIF NIAZI	Mr.SHARDA KUMARI (APP) Mr.ANIL CHANDRA	Mr.SANJAY KR.TIWARY 1(APP)
14.	CR. MISC./9440/2015 A.BAIL	3 DINESH SAH vs THE STATE OF BIHAR	Mr.PUSHPENDRA KUMAR SINGH	Mr.SANJAY KUMAR SINGH Mr.MANOJ KR.SINGH (CGC)	
15.	CR. MISC./9466/2015 A.BAIL	3 NASIM KHAN vs THE STATE OF BIHAR	Mr.BIPIN KUMAR Mr.ARUN KUMAR	Mr.SANJAY KUMAR SINGH Mr.HANS LAL KUMAR	
16.	CR. MISC./9490/2015 A.BAIL	3 ARUN SAHNI & ORS vs THE STATE OF BIHAR	Mr.VIJAY KUMAR SINGH Mr.PANKAJ KUMAR SINGH	Mr.MANOJ KUMAR 1 (APP) Mr.SATYENDRA PD.(APP)	
17.	CR. MISC./9619/2015 A.BAIL	1 ARTI KUMARI & ANR vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH Mr.CHANDAN KUMAR VERMA	Mr.SANJAY KUMAR(ASG) Mr.SANJAY KUMAR SINGH Mr.MANOJ KR.SINGH (CGC)	Mr.DR.M.K.GAUTAM(APP) Mr.AMRENDRA NARAYAN RAI
18.	CR. MISC./9677/2015 A.BAIL	4 SURESH KHALIFA @ SURESH NAT vs STATE OF BIHAR & ANR	Mr.PUSHPENDRA KUMAR SINGH	Mr.SANJAY KUMAR SINGH Mr.MANOJ KR.SINGH (CGC)	Mr.RITA VERMA(APP)
19.	CR. MISC./9753/2015 A.BAIL	3 RAKESH SINGH & ANR. vs THE STATE OF BIHAR	Mr.AJAY NANDAN SAHAY	Mr.DR.M.K.GAUTAM(APP) Mr.AMRENDRA NARAYAN RAI	Mr.ANANT KUMAR (APP)
20.	CR. MISC./9759/2015 A.BAIL	3 SAJJAD ALI vs THE STATE OF BIHAR	Mr.NACHIKETA JHA	Mr.ASLAM ANSARI(APP) Mr.LALAN KUMAR SINGH Mr.ASHOK KUMAR SINGH	Mr.SATYAVRAT VERMA (APP) Mr.LALAN KUMAR SINGH Mr.ASHOK KUMAR SINGH
21.	CR. MISC./10153/2015 A.BAIL	4 NARESH DAS @ NASREN DAS & ORS. vs THE STATE OF BIHAR	Mr.MD. JAVED JAFAR KHAN	Mr.ASLAM ANSARI(APP) Mr.LALAN KUMAR SINGH Mr.ASHOK KUMAR SINGH	Mr.BINOD KUMAR (APP)
22.	CR. MISC./10168/2015 with A.BAIL	3 SUMIT KUMAR @ BULLET & ANR. vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL	Mr.ASLAM ANSARI(APP) Mr.LALAN KUMAR SINGH Mr.ASHOK KUMAR SINGH	Mr.SATYAVRAT VERMA (APP) Mr.LALAN KUMAR SINGH Mr.ASHOK KUMAR SINGH
23.	CR. MISC./11394/2015 with A.BAIL	3 KUNDAN RAJAK @ KUNDAN KUMAR @ KKUNDAN KUMAR vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.ASLAM ANSARI(APP) Mr.LALAN KUMAR SINGH Mr.ASHOK KUMAR SINGH	Mr.BINOD KUMAR (APP)
24.	CR. MISC./14834/2015 A.BAIL	3 MANTU YADAV @ MINTU YADAV vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.NAND KUMAR (APP) Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.MANOJ KUMAR NO.1(APP) Mr.KAMLENDRA PD. SINGH
25.	CR. MISC./10207/2015 A.BAIL	3 SURESH PRASAD @ SURESH KUMAR & ORS vs THE STATE OF BIHAR	Mr.SUBASH CHANDRA YADAV Mr.SHYAMA KANT SINGH	Mr.NAND KUMAR (APP) Mr.MANOJ KUMAR Mr.RAJ NARAYAN MISHRA	Mr.MANOJ KUMAR NO.1(APP) Mr.KAMLENDRA PD. SINGH
26.	CR. MISC./10233/2015 A.BAIL	3 NIKHIL KUMAR SINGH @ SHAILESH KUMAR SINGH vs THE STATE OF BIHAR	Mr.RAJESH ROY Mr.RAGHWENDRA KUMAR	Mr.MANOJ KUMAR NO.1(APP) Mr.KAMLENDRA PD. SINGH	Mr.SHAKIR AHMAD(APP) Mr.SURYA PRAKASH Mr.SURENDRA KUMAR CHOUBEY
27.	CR. MISC./10278/2015 A.BAIL	3 SANJAY KUMAR & ANR. vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD Mr.OBAIDUR RAHMAN	Mr.SHAKIR AHMAD(APP) Mr.SURYA PRAKASH Mr.SURENDRA KUMAR CHOUBEY	Mr.ZAINUL ABEDIN (APP)
28.	CR. MISC./10322/2015 A.BAIL	6 MD. KALIM @ MD KALIM SHAH & ORS. vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR SINHA Mr.YASHPAL YADAV	Mr.ZAINUL ABEDIN (APP)	

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29.	CR. MISC./10323/2015 A.BAIL	3	NIROJ KUNWAR & ORS. vs THE STATE OF BIHAR	Mr.PRABHU NARAYAN SHARMA Mr.BIMAL KUMAR Mr.ABHISHEK ANAND Mr.ANITA KUMARI SINGH	Mr.MADHURANAND JHA(APP)
30.	CR. MISC./10324/2015 A.BAIL	4	SUMAN KUMAR SINGH vs THE STATE OF BIHAR	Mr.SUNIL KUMAR Mr.RANJEET KUMAR	Mr.YOGENDRA KR. SINGH(APP)
31.	CR. MISC./10326/2015 A.BAIL	4	PAIRU DAS & ORS vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD	Mr.SHARDANAND JHA(APP)
32.	CR. MISC./19565/2015 A.BAIL IPC 302,34A.BAIL	3	PARMESHWAR PRASAD @ PARMESHWAR RAYA vs THE STATE OF BIHAR	Mr.MRITUNJAY KUMAR NIRALA	Mr.ANIL PD. SINGH(APP)
33.	CR. MISC./19589/2015 A.BAIL IPC 302,120A.BAIL	3	DEWA GUPTA @ DEVA GUPTA vs THE STATE OF BIHAR	Mr.KUMAR KAUSHIK	Mr.DINESH SINGH (APP)
34.	CR. MISC./19668/2015 A.BAIL 498A IPCA.BAIL	3	TULSI RAM vs STATE OF BIHAR & ANR	Mr.RAJANI KANT PANDEY	Mr.UMANATH MISHRA(APP)
35.	CR. MISC./19685/2015 A.BAIL IPC 147,149A.BAIL	3	MUKESH PRASAD SINGH & ORS vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH	Mr.RAM BACHAN SINGH (APP)
36.	CR. MISC./19689/2015 A.BAIL	5	RAM BALAK KUMAR @ RAM BALAK YADAV vs THE STATE OF BIHAR	Mr.GOPAL SHARAN SINGH	Mr.PUSHPA SINHA 2 (APP) Mr.RAJ KISHOR PRASAD
37.	CR. MISC./19694/2015 A.BAIL 498A,323,32A.BAIL	3	MD. WASIM vs STATE OF BIHAR & ANR	Mr.NAFISUZZOHA	Mr.SMT. SANGITA SHARMA(APP)
38.	CR. MISC./19727/2015 A.BAIL IPC 135/138A.BAIL	3	DR. JINENDRA KUMAR MOURYA @ JITENDRA KUMAR MOURYA vs THE STATE OF BIHAR	Mr.SANTOSH KUMAR SINGH	Mr.BINOD KUMAR (APP) Mr.VINAY KIRTI SINGH Mr.VIJAY KUMAR VERMA
39.	CR. MISC./19756/2015 A.BAIL IPC 420/467A.BAIL	1	SATYENDRA PRASAD vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.SURENDRA PRASAD SINGH (APP)
40.	CR. MISC./19768/2015 A.BAIL IPC 420/406A.BAIL	1	ANIL KUMAR CHOUDHARY vs THE STATE OF BIHAR	Mr.RAMA NAND PODDAR Mr.RAVINDRA KUMAR CHOUDHARY	Mr.ARUN KUMAR PANDEY (APP)
41.	CR. MISC./19777/2015 A.BAIL IPC 379,411A.BAIL	3	NIRANJAN THAKUR vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.SANJAY KR. TIWARY NO.1 (APP)
42.	CR. MISC./19781/2015 A.BAIL IPC 448,323A.BAIL	1	BINDA SAH & ORS. vs THE STATE OF BIHAR	Mr.SUNIL KUMAR NO.III Mr.RAJESH KUMAR	Mr.ASHA DEVI(APP)
43.	CR. MISC./19783/2015 A.BAIL IPC 448,379A.BAIL	1	BIRENDRA CHOUDHARY vs THE STATE OF BIHAR	Mr.BINOD KUMAR SINHA Mr.ASHOK KUMAR	Mr.NAGENDRA PRASAD (APP)
44.	CR. MISC./19793/2015 A.BAIL IPC 304B/20A.BAIL	1	BIGAN RAI & ORS. vs THE STATE OF BIHAR	Mr.SHASHI SHEKHAR TIWARY	Mr.RAM NARESH RAI (APP)
45.	CR. MISC./19802/2015 A.BAIL IPC 366/120A.BAIL	1	SK. KASIM vs THE STATE OF BIHAR	Mr.ANUJ KUMAR	Mr.VEENA RANI PRASAD (APP)
46.	CR. MISC./19804/2015 A.BAIL IPC 409,420A.BAIL	1	RATNESH KUMAR vs THE STATE OF BIHAR	Mr.JEETENDRA NARAYAN	Mr.MD. A. HAQUE SAHARA (APP) Mr.SHASHI SHEKHAR SHARMA
47.	CR. MISC./19809/2015 A.BAIL IPC 498AA.BAIL	1	VINAY KUMAR RISHI vs STATE OF BIHAR & ANR	Mr.SUDISH KUMAR	Mr.BINOD KUMAR 3 (APP)
48.	CR. MISC./19810/2015 A.BAIL IPC 498A,3A.BAIL	1	BHARATENDU HARISHCHANDRA @ HARISH KUMAR RAY vs THE STATE OF BIHAR	Mr.JAI KISHOR PODDAR	Mr.SHYAM BIHARI SINGH(APP)
49.	CR. MISC./19811/2015 A.BAIL 272,273,291A.BAIL	1	SURENDRA CHAUDHARY vs THE STATE OF BIHAR	Mr.SHEO KUMAR PRASAD	Mr.SMT. SHARDA KUMARI(APP)
50.	CR. MISC./19814/2015 A.BAIL IPC 302,30A.BAIL	1	YOGENDRA SAH & ANR. vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH Mr.SMT. ANURADHA SINGH	Mr.SATYENDRA NARAYAN SINGH(APP) Mr.RABINDRA PRASAD SINGH
51.	CR. MISC./19816/2015 A.BAIL IPC 366A,3A.BAIL	1	MONU KUMAR vs THE STATE OF BIHAR	Mr.AJAY KUMAR VERMA Mr.MADHUBALA VEMA	Mr.RITA VERMA(APP)
52.	CR. MISC./19824/2015 A.BAIL IPC 304B/34A.BAIL	1	MUKESH SAH @ LALLU SAH & ORS vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR	Mr.RINA SINHA (APP) Mr.BACHAN JEE OJHA
53.	CR. MISC./19825/2015 A.BAIL 384,364,34 A.BAIL	1	SATAN PASWAN vs THE STATE OF BIHAR	Mr.NAGENDRA PD. YADAV	Mr.SMT. MADHURI LATA(APP)
54.	CR. MISC./19826/2015 A.BAIL IPC 147/148A.BAIL	1	KANHAIYA SHARMA & ORS. vs THE STATE OF BIHAR	Mr.PURUSHOTAM SHARMA Mr.RAVI PRAKASH	Mr.SHAIENDRA KUMAR 1 (APP)
55.	CR. MISC./19827/2015 A.BAIL IPC 307,44A.BAIL	1	ASHOK PATEL & ANR vs THE STATE OF BIHAR	Mr.KUMAR SUNIL	Mr.GULNAR BEGUM(APP)
56.	CR. MISC./19831/2015 A.BAIL 363,366A IPA.BAIL	1	AABIDA KHATOON & ANR vs THE STATE OF BIHAR	Mr.LOKESH KUMAR SINGH	Mr.TAPESHWAR SHARMA(APP)
57.	CR. MISC./19833/2015 with A.BAIL IPC 409,420A.BAIL	1	TRIYOGI PRASAD vs THE STATE OF BIHAR	Mr.AMARENDRA KUMAR Mr.PRAMOD KUMAR SINGH	Mr.MADHURANAND JHA(APP)
58.	CR. MISC./21563/2015 with A.BAIL IPC 409/420 A.BAIL	1	MEENA DEVI@MEEN DEVI & ORS vs THE STATE OF BIHAR	Mr.AMARENDRA KUMAR Mr.PRAMOD KUMAR SINGH	Mr.DR. M.K. GAUTAM (APP)
59.	CR. MISC./22301/2015 A.BAIL 409,420,467 A.BAIL	1	KRISHNA DEVI vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR	Mr.YOGENDRA KUMAR(APP)
60.	CR. MISC./19834/2015 A.BAIL IPC 498A/37A.BAIL	1	RAVINDRA SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.SANJAY KUMAR @ S.K. Mr.ARUN	Mr.DASRATH MEHTA (APP) Mr.DEVENDRA KUMAR Mr.PRAMOD KUMAR VERMA
61.	CR. MISC./19835/2015 A.BAIL 447,427,354A.BAIL	1	JAY RAM YADAV & ORS. vs THE STATE OF BIHAR	Mr.RAJA SURENDRA MOHAN Mr.SHEKHAR KUMAR SINGH Mr.PANKAJ KUMAR JHA	Mr.AMBIKA BHAGAT(SPL.APP)
62.	CR. MISC./19838/2015 A.BAIL IPC 302/201A.BAIL	1	TUNTUN SINGH @ TUN TUN KR. SINGH vs THE STATE OF BIHAR	Mr.ARUN Mr.SANJAY KUMAR @ S.K.	Mr.RENU KUMARI (APP)
63.	CR. MISC./19839/2015 A.BAIL U/S 2(5)3 OA.BAIL	1	KUNDAN KUMAR SAH @ KUNDAN SAH vs THE STATE OF BIHAR	Mr.DR. BIDHU RANJAN	Mr.SMT.RITA VERMA (APP)

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64.	CR. MISC./19843/2015 A.BAIL IPC 304B.A.BAIL	1	OM PRAKASH SINGH vs THE STATE OF BIHAR	Mr.SUSHIL KUMAR	Mr.SURENDRA PRASAD SINGH (APP)
65.	CR. MISC./19845/2015 A.BAIL IPC 406 & 1A.BAIL	1	UDAY SHANKAR JAIPURIAR @ UDAY SHANKAR JAIPURIYAR vs STATE OF BIHAR & ANR	Mr.RABINDRA NATH TIWARI Mr.KANTI JHA	Mr.AMRENDRA PD.(APP) Mr.RAJEEV RANJAN Mr.BELA SINGH
66.	CR. MISC./19846/2015 A.BAIL IPC 498A/34A.BAIL	1	RAJESH KUMAR @ RAJU vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR MALLICK Mr.SACHCHIDA NAND LAL KARAN	Mr.PARMANAND KUMAR (APP) Mr.CHANDRA MOHAN JHA
67.	CR. MISC./19849/2015 A.BAIL IPC 341/323A.BAIL	1	RAJU RAI @ RAJU SINGH & ORS vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR SINHA	Mr.SADANAND PASWAN (SPL. PP)
68.	CR. MISC./19854/2015 with A.BAIL IPC 341/323A.BAIL	1	GAJENDRA SINGH vs THE STATE OF BIHAR	Mr.AJAY KUMAR PANDEY	Mr.AMBIKA BHAGAT (SPL.APP)
69.	CR. MISC./26245/2015 A.BAIL IPC 379,32 A.BAIL	1	AVINASH KUMAR & ORS. vs THE STATE OF BIHAR	Mr.AJAY KUMAR PANDEY	Mr.A.M.P.MEHTA(APP)
70.	CR. MISC./19859/2015 A.BAIL IPC 302/34A.BAIL	1	JAYLAL SAHANI & ORS. vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.MADHURILATA (APP)
71.	CR. MISC./19861/2015 A.BAIL IPC 498A/32A.BAIL	1	UMESH YADAV vs STATE OF BIHAR & ANR	Mr.NAFISUZZOHA Mr.SAROJ KUMAR SINGH	Mr.HIRDAY PRASAD SINGH (APP)
72.	CR. MISC./19863/2015 A.BAIL IPC 376/323A.BAIL	1	RAMBILASH RAJAK vs STATE OF BIHAR & ANR	Mr.RAJ KUMAR CHOUDHARY	Mr.USHA KUMARI (APP)
73.	CR. MISC./19866/2015 A.BAIL IPC 302,30A.BAIL	1	SAURAV SHARMA vs THE STATE OF BIHAR	Mr.ANIL KUMAR	Mr.BINOD KUMAR (APP)
74.	CR. MISC./19867/2015 A.BAIL IPC 498AA.BAIL	1	MD. ISRAIL vs STATE OF BIHAR & ANR	Mr.VIJAY ANAND	Mr.KUMAR RANJIT RANJAN (APP) Mr.AJIT RANJAN KUMAR
75.	CR. MISC./19883/2015 A.BAIL 304B,201,34A.BAIL	3	JAG MOHAN SINGH & ANR. vs STATE OF BIHAR & ANR	Mr.ABHAY KUMAR THAKUR Mr.SANJAY KUMAR	Mr.SATYAVERAT VERMA(APP)
76.	CR. MISC./19886/2015 A.BAIL IPC 323,32A.BAIL	3	RAVI RANJAN @ RAVI RANJAN TIWARY vs THE STATE OF BIHAR	Mr.GIRJANAND PRASAD Mr.ARUN KUMAR LAL	Mr.SADANAND PASWAN(SPL.PP)
77.	CR. MISC./19891/2015 A.BAIL IPC 302,49A.BAIL	3	DHARAMVIR MANJHI & ANR. vs THE STATE OF BIHAR	Mr.DURGESH NANDAN	Mr.RAM BACHAN SINGH(APP)
78.	CR. MISC./19894/2015 A.BAIL 363,365,34 A.BAIL	3	ANANDI DAS & ORS. vs THE STATE OF BIHAR	Mr.RANJAN KUMAR JHA	Mr.GULNAR BEGUM(APP)
79.	CR. MISC./19912/2015 A.BAIL IPC 467,468A.BAIL	3	KALINDA & ORS vs THE STATE OF BIHAR	Mr.BIJAY PRAKASH SINGH	Mr.SURENDRA KUMAR(APP)
80.	CR. MISC./19934/2015 A.BAIL IPC 353,504A.BAIL	3	RAM SEWAK YADAV vs STATE OF BIHAR & ANR	Mr.DHARMENDRA KUMAR SINHA Mr.AJAY KUMAR SINGH	Mr.NAGENDRA PRASAD (APP) Mr.VIKASH CHANDRA SRIVASTAVA Mr.VINAY KIRTI SINGH

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**Thursday the 2nd July 2015**  
**Court No. 16 (AT 10.30 A.M.)**  
**Justice Smt. Anjana Mishra**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION</u></b>					
1.	CR. MISC./49427/2014 A.BAIL	3 RAJEEV PASWAN vs STATE OF BIHAR & ANR	Mr.MD. FAHIMUDDIN	Mr.DR.AJIT KUMAR(APP)	
2.	CR. MISC./49542/2014 A.BAIL	3 PANKAJ KUMAR SINGH vs STATE OF BIHAR & ANR	Mr.AJAY MISHRA	Mr.SUBHASH CHANDRA MISHRA (APP)	
3.	CR. MISC./49547/2014 A.BAIL	3 DEEPAK KUMAR @ DEEPAK PASWAN vs STATE OF BIHAR & ANR	Mr.RANJEET KUMAR SINGH	Mr.PRADIP NR. KUMAR (APP)	
4.	CR. MISC./50716/2014 A.BAIL	3 RAKESH KUMAR vs THE STATE OF BIHAR	Mr.RAGHWANAND Mr.ARBIND KUMAR SINGH Mr.SANJAY KUMAR TIWARI	Mr.AJAY KUMAR NO.2(APP)	
5.	CR. MISC./10330/2015 A.BAIL	4 MURARI SINGH @ MURARI KUMAR vs THE STATE OF BIHAR	Mr.RAJAN Mr.MRITYUNJAY KUMAR	Mr.SANJAY KR. SINGH(APP) Mr.SHANTANU KUMAR	
6.	CR. MISC./10338/2015 A.BAIL	4 SHABBU @ SARBAR ALAM vs THE STATE OF BIHAR	Mr.KARUNA NATH SAHAY	Mr.SAHIN BEGAM(APP)	
7.	CR. MISC./10394/2015 A.BAIL	4 SANJAY KUMAR & ORS. vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR VERMA	Mr.NIRMAL KUMAR SINHA (APP)	
8.	CR. MISC./10453/2015 A.BAIL	4 WASILAN KHATOON & ORS. vs THE STATE OF BIHAR	Mr.DR. BIDHU RANJAN	Mr.R.S. CHAUDHARY (APP) Mr.MD. HUSSAIN	
9.	CR. MISC./10478/2015 A.BAIL	4 UMA KANT SINGH & ORS vs THE STATE OF BIHAR	Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.NAND KISHORE PRASAD (APP) Mr.KUMARI SUJATA SINHA Mr.DURESH NANDAN (APP)	
10.	CR. MISC./10502/2015 A.BAIL	4 BABITA DEVI vs THE STATE OF BIHAR	Mr.BHIM KUMAR YADAV	Mr.SADANAND PASWAN (SPL. PP)	
11.	CR. MISC./10508/2015 A.BAIL	4 SHRI NIWAS SHARMA vs THE STATE OF BIHAR	Mr.VIJAY KUMAR Mr.MURARI NARAIN CHAUDHARY	Mr.RAM SHANKAR DAS(SPL.P.P.) Mr.ARBIND KUMAR	
12.	CR. MISC./10525/2015 A.BAIL	3 MAHBOOB @ MAHBOOB RAY vs THE STATE OF BIHAR	Mr.DIWAKAR SINHA Mr.ROUNAK KUMAR SINGH "PANKAJ"	Mr.PRADIP NR.KUMAR(APP)	
13.	CR. MISC./10566/2015 A.BAIL	3 DHARMENDRA RAJAK vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH	Mr.R.B. ROY RAMAN (APP) Mr.RAJEEV RANJAN Mr.BELA SINGH	
14.	CR. MISC./10604/2015 A.BAIL	4 RAUSHAN KUMAR @ RAUSHAN PASWAN @ ROSHAN KUMAR vs STATE OF BIHAR & ANR	Mr.ANISH KUMAR	Mr.RAJ KISHORE SINGH(APP)	
15.	CR. MISC./10617/2015 with A.BAIL	4 DEO NANDAN YADAV & ORS vs THE STATE OF BIHAR	Mr.SHUBHESH PANDEY	Mr.U.L.VERMA(APP)	
16.	CR. MISC./21040/2015 A.BAIL 307,341,323 A.BAIL	1 DHANANJAY YADAV & ANR vs THE STATE OF BIHAR	Mr.SUDHIR KUMAR SINHA	Mr.RAM CHANDRA SAHANI(APP)	
17.	CR. MISC./10665/2015 A.BAIL	3 SAJAN PASWAN @ SANJAY PASWAN vs THE STATE OF BIHAR	Mr.NIRMAL KUMAR SINHA-3	Mr.YOGENDRA KUMAR(APP) Mr.UMESH CHANDRA VERMA	
18.	CR. MISC./10674/2015 A.BAIL	4 DHANILAL PRASAD & ANR vs STATE OF BIHAR & ANR	Mr.SANJEEV KUMAR Mr.UDAY PRATAP SINGH	Mr.ARUN KR. PANDAY (APP) Mr.ARUN KUMAR SINGH	
19.	CR. MISC./10680/2015 with A.BAIL	3 PARVATI DEVI vs THE STATE OF BIHAR	Mr.ASHHAR MUSTAFA	Mr.SHAIKENDRA KR. 2(APP) Mr.VINOD GAUTAM	
20.	CR. MISC./12410/2015 A.BAIL	3 RAJESH BHARTI @ RAJESH KUMAR @ RAJU vs THE STATE OF BIHAR	Mr.ASHHAR MUSTAFA	Mr.AMIT KR. RAKESH(APP)	
21.	CR. MISC./10762/2015 A.BAIL	3 SANTOSH SINGH vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR Mr.RAJEEV RANJAN	Mr.ANSUAIYA JAISWAL (APP)	
22.	CR. MISC./10763/2015 A.BAIL	4 GIROLAL YADAV @ GIRO YADAV & ANR vs THE STATE OF BIHAR	Mr.ASHOK KUMAR YADAV	Mr.RAJ KISHORE SINGH(APP)	
23.	CR. MISC./10857/2015 A.BAIL	3 AMARENDRA KUMAR DARBE @ AMRENDRA KR. DURBEY vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR Mr.RAKESH KUMAR SHARMA	Mr.PUSHPA SINHA (APP)	
24.	CR. MISC./11173/2015 A.BAIL	4 SMT. VINA DEVI vs THE STATE OF BIHAR	Mr.PRITISH KUMAR LAL	Mr.NITYANAND TIWARY(APP)	
25.	CR. MISC./11280/2015 A.BAIL	3 MANOJ CHOUDHAI @ MANOJ CHAUDHARY & ORS. vs THE STATE OF BIHAR	Mr.RAMCHANDRA SINGH Mr.JITENDRA KUMAR SINGH Mr.SHANKAR KUMAR	Mr.NAND KISHORE PRASAD (APP)	
26.	CR. MISC./11473/2015 A.BAIL	3 RAJKISHOR SINGH & ANR vs THE STATE OF BIHAR	Mr.SATYENDRA NARAYAN SINGH Mr.NEERAJ KUMAR ALIAS SANIDH	Mr.SHYAM KUMAR SINGH (APP)	
27.	CR. MISC./12249/2015 A.BAIL	4 BHOLA CHOUDHARY & ORS vs THE STATE OF BIHAR	Mr.RANJAN KUMAR DUBEY	Mr.SMT. SUMAN KUMARI SINGH(APP) Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	
28.	CR. MISC./12264/2015 with A.BAIL	3 RAMAN KUMAR KASHYAP vs THE STATE OF BIHAR	Mr.HARENDRA PRASAD	Mr.MD. ANSARUL HAQUE(APP)	
29.	CR. MISC./19051/2015 A.BAIL 307,353,354 A.BAIL	1 ANIL PRASAD @ ANIL BHUSHAN PRASAD vs THE STATE OF BIHAR	Mr.MRITUNJAY PRASAD SINGH	Mr.SHAKIR AHMAD(APP)	
30.	CR. MISC./12279/2015 A.BAIL	3 INDU DEVI vs THE STATE OF BIHAR	Mr.GOPESH KUMAR		

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31.	CR. MISC./12291/2015 A.BAIL	3	JAI BAHADUR SINGH vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR SINGH Mr.ANANT KUMAR PANDEY	Mr.ASHRAF ANSARI(APP) Mr.MADAN JEET KUMAR
32.	CR. MISC./13027/2015 A.BAIL	3	SHAILESH RAI vs THE STATE OF BIHAR	Mr.MANOJ KUMAR	Mr.A.DAYAL (APP) Mr.NALIN KUMAR
33.	CR. MISC./19952/2015 A.BAIL IPC 498A,4A.BAIL	1	SHANTI MISHRA @ SANTI MISHRA & ORS vs THE STATE OF BIHAR	Mr.AMRENDRA KUMAR	Mr.RAM NARESH ROY(APP)
34.	CR. MISC./19974/2015 A.BAIL IPC 498A/37A.BAIL	1	SAHJAHAN ALAM vs STATE OF BIHAR & ANR	Mr.AMRESH KUMAR SINHA	Mr.PRADIP NR. KUMAR (APP)
35.	CR. MISC./19983/2015 A.BAIL IPC 498A,32A.BAIL	1	SANTOSH BIND vs STATE OF BIHAR & ANR	Mr.ANIL KUMAR SINGH Mr.KARANDEEP KUMAR	Mr.SANJAY KR. TIWARY NO.1 (APP) Mr.DR. AJEET KUMAR
36.	CR. MISC./20048/2015 A.BAIL IPC 409/420A.BAIL	1	LAL BABU PASWAN vs THE STATE OF BIHAR	Mr.DHARMESH KUMAR Mr.AMRENDRA NATH VISHAWAS	Mr.ARBIND KUMAR PANDEY (APP)
37.	CR. MISC./20059/2015 A.BAIL IPC 498A,3A.BAIL	1	SUMITRA DEVI @ SUMITRA KUER vs THE STATE OF BIHAR	Mr.CHANDRA MAULI CHAURASIA	Mr.RAM NARESH ROY(APP)
38.	CR. MISC./20106/2015 A.BAIL IPC 420,40A.BAIL	1	PRASANT SHUKLA @ PRASHANT SHUKLA @ PRINCE SHUKLA vs THE STATE OF BIHAR	Mr.GIRIJISH KUMAR	Mr.SMT. MEENA SINGH(APP)
39.	CR. MISC./20146/2015 A.BAIL IPC 323,49A.BAIL	1	ARUN PRADHAN vs THE STATE OF BIHAR	Mr.KRISHNA NARAYAN JHA	Mr.DILIP KUMAR(APP)
40.	CR. MISC./20155/2015 A.BAIL IPC 147,148A.BAIL	1	AMARNATH SAH @ AMARNATH KUMAR SAH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR Mr.BINOD KUMAR SINHA	Mr.NAGENDRA PRASAD (APP)
41.	CR. MISC./20161/2015 A.BAIL IPC 147,148A.BAIL	1	RAJENDRA PRASAD SINGH @ RAJENDRA SINGH vs THE STATE OF BIHAR	Mr.UMESH CHANDRA VERMA	Mr.DR. RAVINDRA KUMAR (APP) Mr.NILESH KUMAR
42.	CR. MISC./20186/2015 with A.BAIL IPC 364/367A.BAIL	3	GIRJA MAHTO vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR SINHA	Mr.RAM SHANKAR DAS (SPL.PP)
43.	CR. MISC./22860/2015 A.BAIL 364,367,504 A.BAIL	1	DURGA PRASAD @ DURGA MAHTO @ DURGI MAHTO vs THE STATE OF BIHAR	Mr.RAVINDRA KUMAR SINHA	Mr.SADANAND PASWAN(APP)
44.	CR. MISC./20187/2015 A.BAIL IPC 302,14A.BAIL	3	BANTI YADAV & ORS. vs THE STATE OF BIHAR	Mr.BINOD KUMAR Mr.ARUN KUMAR GUPTA	Mr.SMT. MEENA SINGH(APP)
45.	CR. MISC./20232/2015 A.BAIL IPC 302,201A.BAIL	3	URMILA DEVI vs STATE OF BIHAR & ANR	Mr.RAJANI KANT PANDEY	Mr.SADANAND PASWAN (SPL.APP)
46.	CR. MISC./20235/2015 A.BAIL IPC 376A.BAIL	3	MD. SHADAB ALAM vs THE STATE OF BIHAR	Mr.SATYENDRA RAI Mr.OM PRAKASH RAY Mr.ALOK KUMAR TIWARI	Mr.ATAUR RAHMAN(APP)
47.	CR. MISC./20239/2015 A.BAIL IPC 364/379A.BAIL	4	NANHAKI MANJHI vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.NITYA NAND TIWARY (APP)
48.	CR. MISC./20240/2015 A.BAIL 307,427,120A.BAIL	4	MD. FANUS @FANUS & ORS. vs THE STATE OF BIHAR	Mr.SADA NAND RAY	Mr.ZAINUL ABEDIN(APP)
49.	CR. MISC./20247/2015 A.BAIL IPC 147/148A.BAIL	1	RAVI KUMAR & ORS vs THE STATE OF BIHAR	Mr.AMIT KUMAR RAKESH	Mr.ANANT KUMAR (APP) Mr.ONKAR NATH
50.	CR. MISC./20250/2015 A.BAIL 135 ELECTRIA.BAIL	1	PREM RAWAT vs STATE OF BIHAR & ANR	Mr.AJAY MISHRA	Mr.PARMANAND PRASAD (APP) Mr.VINAY KIRTI SINGH
51.	CR. MISC./20251/2015 A.BAIL IPC 376/448A.BAIL	1	DHANANJAY BIND @ DHANJAY BIND vs THE STATE OF BIHAR	Mr.RAJANI KANT PANDEY	Mr.CHANDRA BHUSHAN PRASAD (APP)
52.	CR. MISC./20254/2015 A.BAIL 376,120B,34A.BAIL	1	MD. TAFIZUL vs THE STATE OF BIHAR	Mr.AWADHESH KUMAR MISHRA Mr.AJAY KUMAR	Mr.ARVIND KR.PANDEY(APP)
53.	CR. MISC./20257/2015 A.BAIL 376,511 IPCA.BAIL	1	MUNNA MIAN @ MUNNA ALAM & ANR vs THE STATE OF BIHAR	Mr.BINOD KUMAR MISHRA	Mr.SMT. SAHIN BEGUM(APP)
54.	CR. MISC./20259/2015 A.BAIL 420,406 IPCA.BAIL	1	JABBAR HUSSAIN vs THE STATE OF BIHAR	Mr.SANGEET DEOKULIAR Mr.AMRENDRA KUMAR	Mr.RAM CHANDRA SINGH(APP) Smt.SHEELA SHARMA Mr.SHIVENDRA KUMAR ROY
55.	CR. MISC./20260/2015 A.BAIL IPC 379/341A.BAIL	1	NAGENDRA SAHANI vs THE STATE OF BIHAR	Mr.MANISH CHANDRA GANDHI	Mr.SADANAND PASWAN (SPL. PP)
56.	CR. MISC./20274/2015 A.BAIL IPC 498A/32A.BAIL	3	RAUSHAN KUMAR @ ROUSHAN KUMAR SINGH vs THE STATE OF BIHAR	Mr.ANISH CHANDRA Mr.KRISHNA DEO SINGH	Mr.UMESHA NAND PANDIT (APP)
57.	CR. MISC./20278/2015 A.BAIL IPC 302/384A.BAIL	1	MANOJ BHINDWAR vs THE STATE OF BIHAR	Mr.ARUN Mr.SANJAY KUMAR @ S.K.	Mr.SURENDRA PRASAD SINGH (APP)
58.	CR. MISC./20280/2015 A.BAIL IPC 304B,34A.BAIL	1	RAM GOVIND PANDIT vs STATE OF BIHAR & ANR	Mr.SITA RAM YADAV	Mr.ABHAY KR. ROY(APP)
59.	CR. MISC./20283/2015 A.BAIL IPC 379/147A.BAIL	1	RAJU MIAN vs THE STATE OF BIHAR	Mr.UMESH KUMAR SINGH	Mr.SADANAND PASWAN (SPL. PP)
60.	CR. MISC./20289/2015 A.BAIL IPC 147,148A.BAIL	1	BIRENDRA SINGH @ BIRENDRA KUMAR SINGH vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH	Mr.RAJIV NAYAN(APP)
61.	CR. MISC./20292/2015 A.BAIL IPC 307/379A.BAIL	1	DEVI LAL RAI @ DEVI RAI & ANR vs THE STATE OF BIHAR	Mr.TEJ KUMAR MAHARAJ Mr.BINOY KUMAR SINHA	Mr.SADANAND PASWAN (SPL. PP)
62.	CR. MISC./20294/2015 A.BAIL IPC 307/379A.BAIL	1	MUNNA CHANDRABANSHI & ORS vs THE STATE OF BIHAR	Mr.RAMESH KUMAR	Mr.ADITYA NR. SINGH1 (APP)
63.	CR. MISC./20298/2015 A.BAIL IPC 420/467A.BAIL	1	RAMVILASH NONIAN@RAMVILASH NONIA vs THE STATE OF BIHAR	Mr.DEVENDRA PRASAD SINGH	Mr.MADHURILATA (APP)
64.	CR. MISC./20304/2015 A.BAIL 406,420,341A.BAIL	1	BHUWAN YADAV vs THE STATE OF BIHAR	Mr.JITENDRA KUMAR PANDEY Mr.RAJESH KUMAR SINHA	Mr.MUKESH KR.SINGH(APP)
65.	CR. MISC./20305/2015 with A.BAIL IPC 147,148A.BAIL	1	SANJEEV JHA @ SANJEEV KUMAR JHA & ANR vs THE STATE OF BIHAR	Mr.PRAFULL CHANDRA JHA	Mr.LALLAN KUMAR(APP)

<b>PATNA HIGH COURT</b>	<b>242</b>	<b>Thursday 2<sup>nd</sup> July, 2015</b> Justice Smt. Anjana Mishra	
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66.	CR. MISC./20415/2015 A.BAIL IPC 307,341 A.BAIL	1	INDRA KANT JHA & ANR vs THE STATE OF BIHAR	Mr.PRAFULL CHANDRA JHA	Mr.LALLAN KUMAR(APP) Mr.GIRISH CHANDRA JHA
67.	CR. MISC./20306/2015 A.BAIL 406,420 IPCA.BAIL	1	SANDEEP KUMAR VERMA vs THE STATE OF BIHAR	Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH Mr.BHASKAR SHANKAR	Mr.ANIL KR.SINGH(APP)
68.	CR. MISC./20308/2015 A.BAIL 498A,494,32A.BAIL	1	PINTU KUMAR YADAV vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR AGRAWAL	Mr.MUKESH KR.SINGH(APP)
69.	CR. MISC./20340/2015 A.BAIL IPC 447,323A.BAIL	1	SAMSUL MIAN vs THE STATE OF BIHAR	Mr.AJAY KUMAR SINGH	Mr.RAJ KISHORE SINGH(APP)
70.	CR. MISC./20346/2015 A.BAIL IPC 341,447A.BAIL	1	SHATRUDHAN SAH vs THE STATE OF BIHAR	Mr.PRAMOD KUMAR PANDEY	Mr.PRADEEP NARAYAN KR.(APP) Mr.VIJAY SHANKAR SHRIVASTAVA Mr.PRAVIN KUMAR
71.	CR. MISC./20361/2015 A.BAIL IPC 406/420A.BAIL	1	SANTOSH KUMAR GUPTA @ SRI SANTOSH KUMAR GUPTA vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.PRATIBHA SRIVASTAVA Mr.VARUN KUMAR	Mr.MD. ATAUR RAHMAN (APP)
72.	CR. MISC./20371/2015 A.BAIL 20,22 NDPS A.BAIL	1	ANIL YADAV vs THE STATE OF BIHAR	Mr.INDRAJIT KUMAR	Mr.PARMANAND PD.(APP)
73.	CR. MISC./20373/2015 with A.BAIL 341,323,325A.BAIL	1	TUNA UPADHAYA vs THE STATE OF BIHAR	Mr.AMARENDRA KUMAR	Mr.RAM SHANKAR DAS(SPL.APP)
74.	CR. MISC./21058/2015 A.BAIL IPC 341/323 A.BAIL	1	TEJ NARAIN UPADHEYA@ NANHKAI UPADHEYA vs THE STATE OF BIHAR	Mr.GOPAL SWAROOP DUBEY Mr.ASHOK KUMAR GARG Mr.AMBUJ NAYAN CHAUBEY Mr.YOGENDRA KUMAR DWIVEDI	Mr.RAM SHANKAR DAS (SPL.PP)
75.	CR. MISC./20421/2015 A.BAIL IPC 120B/14A.BAIL	1	MD. SHAMS TABREZ @ MD. JUGNU & ANR vs THE STATE OF BIHAR	Mr.SATISH KUMAR SINHA Mr.SHAILESH KUMAR	Mr.UDAY CHANDRA PRASAD (APP)
76.	CR. MISC./20423/2015 A.BAIL 307,452,341A.BAIL	1	LAL BABU BISHWASH @ LALU KUMAR BISHWASH vs THE STATE OF BIHAR	Mr.CHANDRA SHEKHAR ANAND	Mr.ASHOK KR.SINGH 1(APP)
77.	CR. MISC./20426/2015 A.BAIL IPC 302/201A.BAIL	1	ASHOK BHAGAT vs THE STATE OF BIHAR	Mr.MOHAMMAD SUFYAN Mr.THAKUR BRAJESH SINGH	Mr.MADAN KUMAR (APP)
78.	CR. MISC./20427/2015 A.BAIL IPC 403,406A.BAIL	1	YOGENDRA SAH vs THE STATE OF BIHAR	Mr.ASHOK KUMAR MISHRA Mr.PRATIBHA SRIVASTAVA Mr.VARUN KUMAR	Mr.LALLAN KUMAR(APP)
79.	CR. MISC./20430/2015 A.BAIL IPC 302,201A.BAIL	1	MUNNI DEVI & ANR vs THE STATE OF BIHAR	Mr.NARESH PRASAD	Mr.MADAN KUMAR(APP)
80.	CR. MISC./20437/2015 A.BAIL 272 IPC&47(A.BAIL	1	BAMBAM SINGH vs THE STATE OF BIHAR	Mr.MUKESH KUMAR JHA Mr.AMAR NATH SINGH	Mr.AWADHESH KR.SINGH(APP)
81.	CR. MISC./20438/2015 A.BAIL IPC 147,148A.BAIL	1	NAUSHAD MIAN & ANR. vs THE STATE OF BIHAR	Mr.PUSHPENDRA PRIYEDARSHI Mr.SHIVA SHANKAR PRASAD SINGH	Mr.ANIL KUMAR(APP)
82.	CR. MISC./20441/2015 A.BAIL IPC 307/379A.BAIL	1	SANTOSH KUMAR SAO @ SANTOSH KUMAR vs THE STATE OF BIHAR	Mr.KUNWAR NARAYAN JAMUAR	Mr.ANIL KUMAR SINGH 1(APP)

**Thursday the 2nd July 2015**  
**Court No. 31 (AT 10.30 A.M.)**  
**Justice Smt. Nilu Agrawal**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION</u></b>					
1.	CR. MISC./50241/2012 QUASHING(227 CR.P.QSH S.T	4 UMESH PASWAN vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ MANU	Mr.LALAN KUMAR (APP)	
2.	CR. MISC./50361/2012 QUASHING(420/120B/QSH F.I.R. FOR CONGNIZ	4 AMIT SINGH @ AMIT KUMAR SINGH vs THE STATE OF BIHAR	Mr.PRABHAT KUMAR SINGH Mr.ANIRUDH KUMAR SINGH	Mr.MD.ASLAM ANSARI (APP)	
3.	CR. MISC./50414/2012 QUASHING(467/468/4QSH COMPLAIN FOR OTHER	2 BISHNU LAL BITHAL vs STATE OF BIHAR & ANR	Mr.SHIVENDRA PRASAD	Mr.PAWAN KUMAR CHAURASIA (APP)	
4.	CR. MISC./50440/2012 QUASHING(467,468,4QSH COMPLAIN FOR CONGN	8 MADHAV PRASAD SRIVASTAVA & ORS. vs STATE OF BIHAR & ANR	Mr.MRITUNJAY PRASAD SINGH	Mr.DINESH SINGH(APP) Mr.GHULAM RABBANI Mr.BABAN ROY	
5.	CR. MISC./50442/2012 QUASHING(380/452/4QSH F.I.R. FOR CONGNIZ	3 RAMJEE YADAV vs THE STATE OF BIHAR	Mr.MD. JAVED JAFAR KHAN	Mr.R.B.ROY RAMAN(APP)	
6.	CR. MISC./50470/2012 QUASHING(365,347/3QSH F.I.R. FOR CONGNIZ	2 SHAILENDRA KUMAR vs STATE OF BIHAR & ANR	Mr.MD. HELAL AHMAD Mr.NAUSHAD AKHTAR	Mr.ABHAY KUMAR ROY(APP)	
7.	CR. MISC./50483/2012 QUASHING(311 CR.P.QUASHING	2 RAMESH SAH vs THE STATE OF BIHAR	Mr.NARESH PRASAD	Mr.MAYANAND JHA(APP) Mr.RADHA MOHAN PATHAK Mr.SANJAY KUMAR PANDEY	
8.	CR. MISC./50496/2012 QUASHING(364,365,3QSH F.I.R. FOR OTHERS	2 SUNIL KUMAR TIWARY vs STATE OF BIHAR & ANR	Mr.MANINDRA KISHORE SINGH Mr.MANISH KUMAR -3 Mr.BHASKAR SHANKAR	Mr.BRAJENDRA NATH PANDEY(APP)	
9.	CR. MISC./50517/2012 QUASHING(323/341/3QSH F.I.R. FOR CONGNIZ	2 GOPAL JEE JAISWAL & ANR. vs STATE OF BIHAR & ANR	Mr.SANGEET DEOKULIAR Mr.AMRENDRA KUMAR	Mr.MD.ARIF (APP)	
10.	CR. MISC./50544/2012 QUASHING(448,341)-QSH COMPLAIN FOR CONGN	3 RAM BABU PRASAD & ORS vs STATE OF BIHAR & ANR	Mr.SHYAMAL PRAKASH Mr.UDAY PRATAP SINGH	Mr.AHMAD ALI (APP)	
11.	CR. MISC./50573/2012 QUASHING(379)-IPCQSH COMPLAIN FOR CONGN	2 ASHOK KUMAR KESHRI vs STATE OF BIHAR & ANR	Mr.SUDHIR KUMAR SINHA	Mr.RAM BACHAN SINGH(APP)	
12.	CR. MISC./50579/2012 QUASHING(420,406,3QUASHING	3 CHANDESHWAR NATH CHOUBEY vs THE STATE OF BIHAR	Mr.RAMADHAR SHEKHAR	Mr.MAYANAND JHA(APP)	
13.	CR. MISC./50589/2012 QUASHING(467/420/4QSH F.I.R. FOR DISMISS	2 LEELA DEVI vs THE STATE OF BIHAR & ORS	Mr.LOVEKUSH KUMAR Mr.SACHCHIDANAND CHOUHDARY	Mr.SMT.RITA VERMA (APP)	
14.	CR. MISC./50592/2012 QUASHING(138 N.I.AQUASHING	3 BINAY KUMAR JHA vs STATE OF BIHAR & ANR	Mr.RATAN PRASAD SINHA Mr.RAJA RAM MISHRA	Mr.SHAILENDRA KUMAR-1 (APP)	
15.	CR. MISC./50623/2012 QUASHING(307)-IPCQSH F.I.R. FOR OTHERS	1 BRIJ KUMARI DEVI vs STATE OF BIHAR & ANR	Mr.RAVI SHANKER PANKAJ	Mr.INDRA KR.SINGH(APP)	
16.	CR. MISC./3442/2013 QUASHING(498A)IPCQSH COMPLAIN FOR CONGN	9 KUMAR NISAS @ NISAS KUMAR & ORS. vs STATE OF BIHAR & ANR	Mr.BIPIN KUMAR Mr.ARUN KUMAR	Mr.SMT.ANITA KUMARI (APP) Mr.SARVENDRA KUMAR VERMA	
17.	CR. MISC./3512/2013 QUASHING(498A/34)-QUASHING	19 PRITI KUMARI vs STATE OF BIHAR & ANR	Mr.SUBODH KUMAR BARNWAL Mr.GOURANGA CHATTERJEE Mr.NILANJAN CHATTERJEE	Mr.J.UPADHYAY (APP) Mr.NAVJOT YESHU	
18.	CR. MISC./3644/2013 QUASHING(420,465,4QSH COMPLAIN FOR CONGN	14 RAMAKANT SINGH vs STATE OF BIHAR & ANR	Mr.DIGVIJAY KUMAR OJHA	Mr.MAYANAND JHA(APP) Mr.VISHWANAND UPADHAY Mr.ASHWINI KUMAR UPADHYAY	
19.	CR. MISC./3699/2013 QUASHING(379,323,4QSH F.I.R. FOR DIRECT	10 DR. DHRUB NARAYAN SINHA vs THE STATE OF BIHAR	Mr.RAKESH KUMAR	Mr.TAPESHWAR SHARMA(APP)	
20.	CR. MISC./3707/2013 with QUASHING(498A/494/QSH F.I.R. FOR CONGNIZ	18 CHANDRIKA PRASAD SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.SATYA PRAKASH Mr.BINDHYACHAL SINGH Mr.SURESH KUMAR MISHRA Mr.SUSHIL KUMAR SINGH	Mr.MANOJ KUMAR-1 (APP) Mr.SATYA RANJAN SINHA Mr.JITENDRA SHARMA	
21.	CR. MISC./9235/2013 QUASHING(498A,494, QSH F.I.R. FOR CON	9 SURESH KUMAR SINGH @ GUDDU @ SURESH KUMAR vs STATE OF BIHAR & ANR	Mr.BINDHYACHAL SINGH Mr.SATYA PRAKASH Mr.SUSHIL KUMAR SINGH	Mr.MAYANAND JHA(APP) Smt.SEEMA KUMARI Mr.SATYA RANJAN SINHA	
22.	CR. MISC./3808/2013 QUASHING(380/323/3QSH COMPLAIN FOR CONGN	3 NASRIN KHATOON @ NASRIN FATMA & ORS. vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR	Mr.ANUJ KR.SHIVASTAVA (APP)	
23.	CR. MISC./3848/2013 QUASHING(302/34)-IQSH F.I.R. FOR OTHERS	12 SHARDA CHAUDHARY vs THE STATE OF BIHAR & ORS	Mr.RAGHAV PRASAD	Mr./SMT.ANITA KUMARI SINGH(APP) Mr.JAVED ASLAM	
24.	CR. MISC./4048/2013 with QUASHING(420,406,1QSH COMPLAIN FOR CONGN	5 ALOK KUMAR MASKARA @ ALOK MASKARA & ORS. vs STATE OF BIHAR & ANR	Mr.ARUN KUMAR Mr.MD. HUSSAMUDDIN AZAD	Mr.NAWAL KISHOR PRASAD (APP) Mr.SHUBHESH PANDEY	
25.	CR. MISC./104/2014 QUASHING (245 CR.P QSH COMPLAIN FOR C	5 AASHISH MASKARA @ AASHISH KUMAR MASKARA & ANR vs STATE OF BIHAR & ANR	Mr.JAI PRAKASH SINGH Mr.SATYENDRA PRASAD SINGH	Mr.ANIL KR.SINGH(APP) Mr.SHUBHESH PANDEY	

<b>PATNA HIGH COURT</b>	<b>244</b>	<b>Thursday 2<sup>nd</sup> July, 2015</b>	
		Justice Smt. Nilu Agrawal	

26.	CR. MISC./4082/2013 QUASHING(245 CR.P.QUASHING	23 KUSUM DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.MRITUNJAY KUMAR Mr.NIKESH SINHA	Mr.MD.ARIF(APP) Mr.ABHAY BHUSHAN SINHA Mr.BABAN ROY
27.	CR. MISC./4150/2013 QUASHING(498A,323,QSH F.I.R. FOR DIRECT	10 USMAN ANSARI vs THE STATE OF BIHAR	Mr.ANIRUDH KUMAR VERMA	Mr.UDAY PRATAP SINGH(APP)
28.	CR. MISC./4160/2013 QUASHING(245 CR.P.QSH COMPLAIN FOR DISMI	18 RANJEET KUMAR @ RANJEET SINGH @ ANR. vs STATE OF BIHAR & ANR	Mr.MANOJ KUMAR PANDEY	Mr.SANJAY KUMAR (APP) Mr.CHANDRA BHUSHAN PRASAD
29.	CR. MISC./4165/2013 QUASHING(465,471)-QUASHING	16 NAJIB AHMAD vs THE STATE OF BIHAR & ORS	Mr.MD. NAJMUL HODDA	Mr.R.B.ROY RAMAN (APP) Mr.JITENDRA PRASAD SINGH Mr.RASHID IZHAR
30.	CR. MISC./4197/2013 QUASHING(379,504)-QSH COMPLAIN FOR CONGN	15 KRISHNA YADAV & ORS vs STATE OF BIHAR & ANR	Mr.CHANDRA BHUSHAN DAS	Mr.PRAMOD KR.PANDEY(APP) Mr.NAGENDRA UPADHYAY Mr.MAHENDRA PATHAK Mr.ASHWANI KUMAR TIWARY
31.	CR. MISC./4238/2013 QUASHING(197 CR.P.QSH COMPLAIN FOR OTHER	5 RAM NARESH ROY vs THE STATE OF BIHAR & ORS	Mr.MD. JAMAL MUSTAFA Mr.RANJAY KUMAR SINGH Mr.MD. JAMAL MUSTAFA	Mr.NITYANAND (APP) Mr.ARBIND KUMAR SINGH Mr.RABINDRA KUMAR TIWARI
32.	CR. MISC./14020/2013 QUASHING(18 ACT)-IQSH COMPLAIN. FOR DISC	5 JANKI SHARAN vs STATE OF BIHAR & ANR	Mr.RANA PRATAP SINGH	Mr.JHARKHANDI UPADHYAY(APP) Mr.PARMESHWAR VISHWAKARMA Mr.ASHOK KUMAR SINGH
33.	CR. MISC./14024/2013 QUASHING(227 CR.P.QSH F.I.R. FOR DISCHAR	8 ANISH KUMAR @ TRILOKI KUMAR vs THE STATE OF BIHAR	Mr.PRAVEEN KUMAR Mr.NIHAR NANDAN AMBASTA	Mr.AWADESH KR.SINGH(APP) Mr.SUNIL KUMAR SINGH Mr.VIVEK KUMAR SINGH
34.	CR. MISC./14027/2013 QUASHING(323,353,3QSH COMPLAIN FOR CONGN	10 YADU NANDAN SAHNI & ORS. vs STATE OF BIHAR & ANR	Mr.RAJEEV RANJAN SINHA	Mr.SANGEETA SHARMA(APP)
35.	CR. MISC./14037/2013 QUASHING(380/457/4QUASHING	9 SHAHID MAZID WARSI @ SHAHID MAJID WARSI vs UNION OF INDIA THROUGH C.B.I. & ANR.	Mr.RAM KUMAR SINGH	Mr.BIPIN KUMAR SINHA (SCCBI)
36.	CR. MISC./14042/2013 QUASHING(307/323/3QSH S.T	7 LATIKA GUPTA @ LATIKA DEVI & ANR. vs THE STATE OF BIHAR	Mr.SUDHIR RANJAN	Mr.SATYAVRAT VERMA (APP) Mr.SANTOSH CHANDRA BHASKAR
37.	CR. MISC./14055/2013 QSH COMPLAIN FOR CONGN	10 MAHTAB ALAM & ORS. vs STATE OF BIHAR & ANR	Mr.DR. RAJESH KUMAR SINGH Mr.BIRENDRA KUMAR SINGH Mr.PRAVIN KUMAR Mr.CHANDRA MOHAN JHA	Mr.S.DAYAL (APP)
38.	CR. MISC./14070/2013 QUASHING(420/34)-IQSH F.I.R. FOR DIRECT	9 SIKANDRA PRASAD YADAV vs THE STATE OF BIHAR	Mr.MANOJ KUMAR PANDEY Mr.SHEKHAR KUMAR SINGH Mr.RAJA SURENDRA MOHAN	Mr.SATYAVRAT VERMA (APP)
39.	CR. MISC./14096/2013 QUASHING(227 CR.P.QSH F.I.R. FOR OTHERS	7 PANKAJ RAVIDAS @ PANKAJ KUMAR DAS vs THE STATE OF BIHAR	Mr.RAM SUMIRAN RAI Mr.ANITA KUMARI	Mr.AKBAR ALI (APP)
40.	CR. MISC./14103/2013 QUASHING(420/413/4QSH F.I.R. FOR DIRECT	8 MD. AZAD vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR Mr.RAJENDRA PRASAD	Mr.ASHOK KR.SINGH (APP)
41.	CR. MISC./14105/2013 QUASHING(506)-IPCQSH COMPLAIN FOR CONGN	9 URMILA DEVI & ORS. vs STATE OF BIHAR & ANR	Mr.HARENDRA PRASAD Mr.NARIPENDRA KUMAR	Mr.JHARKHANDI UPADHAYAY (APP)
42.	CR. MISC./14159/2013 QUASHING(323,406,5QSH COMPLAIN FOR CONGN	9 PRABHAT KUMAR SUMAN vs STATE OF BIHAR & ANR	Mr.GOPAL PRASAD ROY	Mr.SUMAN KUAMRI SINGH(APP) Mr.ABHAY KUMAR SINGH Mr.SUNIL KUMAR KARN
43.	CR. MISC./14166/2013 QUASHING(323,504/3QSH F.I.R. FOR CONGNIZ	7 PRITHVI RAJ SINGH @ RAJA SINGH & ORS. vs STATE OF BIHAR & ANR	Mr.ABHAY KUMAR SINGH	Mr.DR. M.K.GAUTAM (APP) Mr.NEERAJ KUMAR ALIAS SANIDH Mr.J.K. SINGH (APP)
44.	CR. MISC./14168/2013 QUASHING(498A,406,QSH COMPLAIN FOR CONGN	8 UDAY KUMAR PANDEY @ UDAY KUMAR vs STATE OF BIHAR & ANR	Mr.PARMATMA SINGH	Mr.MANOJ KUMAR 1(APP) Mr.ANSUL
45.	CR. MISC./14169/2013 QUASHING(379)-IPCQSH F.I.R. FOR OTHERS	8 BINOD KUMAR vs STATE OF BIHAR & ANR	Mr.DHANANJAYA NATH TIWARI	Mr.MD. ANSARUL HAQUI (APP) Mr.ALOK KUMAR AGRAWAL Mr.HEMANT KUMAR
46.	CR. MISC./14189/2013 QUASHING(304B)-IPCQSH COMPLAIN. FOR DISC	10 MANDVI DEVI & ORS vs STATE OF BIHAR & ANR	Ms.SONI SHRIVASTAVA Mr.AMIT PRAKASH Mr.ANJANI KUMAR JHA Mr.PRIYA GUPTA	Mr.A.L.PANDIT (APP)
47.	CR. MISC./14210/2013 QUASHING(302,34)-QUASHING	9 BABU LAL RAM & ORS. vs STATE OF BIHAR & ANR	Mr.RAJANI KANT PANDEY	Mr.INDRA KR.SINGH(APP)

**Thursday the 2nd July 2015**  
**Court No. 30 (AT 10.30 A.M.)**  
**Mr. Justice Sudhir Singh**

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<b><u>FOR ADMISSION</u></b>					
1.	CR. MISC./52217/2014 A.BAIL	5 SUMAN KUMAR vs THE STATE OF BIHAR	Mr.ALOK KUMAR ALOK	Mr.PARMANAND KUMAR (APP)	
2.	CR. MISC./13074/2015 A.BAIL	3 ARTI DEVI & ORS vs THE STATE OF BIHAR	Mr.RAI MUKESH SHARMA Mr.RAVINDRA KUMAR	Mr.SANJAY KR.TIWARY(APP)	
3.	CR. MISC./13396/2015 A.BAIL	3 ASHOK KUMAR RAI & ORS vs THE STATE OF BIHAR	Mr.GANJENDRA KUMAR SINGH Mr.RAJIV KUMAR Mr.RADHA KRISHNA SINGH	Mr.MUKESH KR. SINGH (APP) Mr.RAKESH KUMAR	
4.	CR. MISC./13483/2015 A.BAIL	3 PAPPU SINGH @ PAPPU KUMAR & ANR vs THE STATE OF BIHAR	Mr.ARUN KUMAR GUPTA	Mr.NITYANAND (APP) Mr.SANJAY KUMAR PANDEY Mr.MANOJ KUMAR	
5.	CR. MISC./13510/2015 A.BAIL	3 MURARI RAM & ANR vs THE STATE OF BIHAR	Mr.DHIRENDRA KUMAR SINGH	Mr.M.HAQUE(APP)	
6.	CR. MISC./13581/2015 A.BAIL	3 BABITA DEVI vs THE STATE OF BIHAR	Mr.PARMANAND PD. NR. SAHI Mr.BIRENDRA KUMAR TIWARY	Mr.SHAILENDRA KR.SINGH(APP)	
7.	CR. MISC./13802/2015 A.BAIL	3 RAJ KUMAR PRASAD @ RAJ KUMAR GUPTA vs THE STATE OF BIHAR	Mr.ARBIND KUMAR SINGH Mr.RABINDRA KUMAR TIWARI Mr.SANJAY KUMAR TIWARI	Mr.A.DAYAL(APP)	
8.	CR. MISC./13926/2015 A.BAIL	3 SHAILENDRA KUMAR SINGH & ORS vs THE STATE OF BIHAR	Mr.BRIJ KISHOR MISHRA Mr.SACHIDA NAND RAI	Mr.SHAILENDRA KUMAR 1 (APP)	
9.	CR. MISC./14166/2015 A.BAIL	5 AMRENDRA KUMAR @ SURAJ KUMAR vs THE STATE OF BIHAR	Mr.ASHUTOSH RANJAN PANDEY Mr.SHAILENDRA GANDHI Mr.RAMANUJ TIWARY Mr.SANJAY GANDHI	Mr.SMT.SANGITA KUMARI (APP) Mr.SHIVENDRA PRASAD	
10.	CR. MISC./14601/2015 A.BAIL	3 RANJEET SAH & ORS. vs THE STATE OF BIHAR	Mr.SATISH KUMAR SINGH Mr.DINESH MAHARAJ	Mr.M.K. KHARE (APP) Mr.RAJ NANDAN PRASAD	
11.	CR. MISC./14613/2015 A.BAIL	3 GIRIJA DEVI & ANR vs THE STATE OF BIHAR	Mr.AMITABH BHARDWAJ Mr.PRAMOD KUMAR SINGH	Mr.MUSTAQUE ALAM(APP) Mr.RAJESH KUMAR SINHA	
12.	CR. MISC./15065/2015 A.BAIL	3 NIRMALA DEVI & ANR vs THE STATE OF BIHAR	Mr.RAJA SURENDRA MOHAN Mr.PANKAJ KUMAR JHA	Mr.P.N.PANDIT(APP)	
13.	CR. MISC./15642/2015 A.BAIL	3 RAM BILASH SINGH & ANR vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.SANJAY KUMAR	Mr.MANOJ KR. 1(APP)	
14.	CR. MISC./15753/2015 A.BAIL	3 MD. MUSTAK vs THE STATE OF BIHAR	Mr.DHARMENDRA KUMAR SINGH	Mr.RITA VERMA (APP) Smt.SARITA BAJAJ	
15.	CR. MISC./15757/2015 A.BAIL	3 ANUP KUMAR & ORS vs THE STATE OF BIHAR	Mr.BIMLESH KUMAR PANDEY	Mr.BINOD KUMAR 3 (APP)	
16.	CR. MISC./15892/2015 A.BAIL	3 AKHIL KUMAR vs THE STATE OF BIHAR THROUGH VIGILANCE	Mr.RAKESH KUMAR	Mr.RAMAKANT SHARMA(L.O.,/IC VIG.)	
17.	CR. MISC./16254/2015 A.BAIL	3 MANISH KUMAR @ SHERU & ORS vs THE STATE OF BIHAR	Mr.BHASKAR SHANKAR Mr.RAKESH SINGH Mr.SAKET KUMAR SINGH	Mr.AMBIKA BHAGAT (SPL.APP) Mr.SUNIL KUMAR SINGH NO-10	
18.	CR. MISC./16319/2015 A.BAIL	3 SHANKAR YADAV @ BHANGAR YADAV vs THE STATE OF BIHAR	Mr.PRABHAT KUMAR Mr.VIJAY KUMAR	Mr.INDU KUMARI SRIVASTAVA (APP)	
19.	CR. MISC./16418/2015 A.BAIL	3 KARTIK SINGH & ORS. vs THE STATE OF BIHAR	Mr.ARJUN PRASAD	Mr.BRAJ KISHORE PD.(APP)	
20.	CR. MISC./16916/2015 A.BAIL	3 MD. AZAD HUSSAIN vs THE STATE OF BIHAR	Mr.RAVI SHANKER PANKAJ Mr.AMRENDRA KR @ DR. AMRENDRA KR	Mr.AJIT KUMAR (APP)	
21.	CR. MISC./17060/2015 A.BAIL IPC 436/429A.BAIL	3 ABHAY SINGH & ANR vs THE STATE OF BIHAR	Mr.DHRAMVEER	Mr.VEENA RANI PRASAD (APP)	
22.	CR. MISC./17395/2015 A.BAIL IPC 419,420A.BAIL	4 NARESH PRASAD vs THE STATE OF BIHAR	Mr.JAI KISHORE SHARMA Mr.DILIP KUMAR	Mr.S.DAYAL(APP)	
23.	CR. MISC./17473/2015 A.BAIL IPC 302/201A.BAIL	3 AHSAN ANSARI & ANR vs THE STATE OF BIHAR	Mr.PRAHALAD KUMAR BHAGAT	Mr.SATYENDRA PRASAD (APP) Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD	
24.	CR. MISC./17550/2015 A.BAIL IPC 414,420A.BAIL	3 GAUTAM KUMAR vs THE STATE OF BIHAR	Mr.ALOK KUMAR Mr.ARJUN KUMAR	Mr.C.JAWAHAR(APP)	
25.	CR. MISC./17625/2015 A.BAIL IPC 366A376A.BAIL	3 ASHOK PANDIT vs THE STATE OF BIHAR	Mr.MANOJ KUMAR	Mr.ARUN KUMAR SINGH 5 (APP)	
26.	CR. MISC./18047/2015 A.BAIL 307,436,341A.BAIL	4 BIHARI PRASAD vs THE STATE OF BIHAR	Mr.SANJAY KUMAR @ S.K. Mr.ARUN	Mr.TAPESHWAR SHARMA(APP)	
27.	CR. MISC./18205/2015 A.BAIL 307,427,372A.BAIL	4 SANTOSH KUMAR YADAV @ SANTOSH YADAV & ORS. vs THE STATE OF BIHAR	Mr.RANJEET KUMAR Mr.SUNIL KUMAR	Mr.SHANTANU KUMAR(APP)	
28.	CR. MISC./18349/2015 A.BAIL IPC 457/380A.BAIL	3 SATYA PRAKASH TIWARI @ TUNTUN vs THE STATE OF BIHAR	Mr.JAY PRAKASH SHARMA	Mr.ABHAY KR. ROY(APP)	
29.	CR. MISC./18356/2015 A.BAIL IPC 323,34A.BAIL	3 LALLU TIWARY & ORS vs THE STATE OF BIHAR	Mr.RAJANI KANT PANDEY	Mr.SADANAND PASWAN(SPL.PP) Mr.SADA NAND RAY	
30.	CR. MISC./18431/2015 A.BAIL 307,427,341A.BAIL	3 SANTOSH KUMAR @ AJIT KUMAR vs THE STATE OF BIHAR	Mr.TEJ NARAYAN SINGH Mr.PUSHPA KUMARI	Mr.MD. ASHLAM ANSARI(APP)	

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31.	CR. MISC./19054/2015 A.BAIL IPC 363,366A.BAIL	3 BHOLA YADAV vs THE STATE OF BIHAR	Mr.RAHUL NATH Mr.SANJAY KUMAR	Mr.ANIL KUMAR(APP)
32.	CR. MISC./19474/2015 A.BAIL IPC 341,323A.BAIL	3 PAPPU MAHTO vs STATE OF BIHAR & ANR	Mr.NACHIKETA JHA	Mr.SMT.PUSHPA SINHA - 2 (APP)
33.	CR. MISC./19580/2015 A.BAIL IPC 366A,34A.BAIL	3 MD. NADIM vs THE STATE OF BIHAR	Mr.MD. HUSSAIN	Mr.PUSHPA SINHA - 2(APP)
34.	CR. MISC./19596/2015 A.BAIL 420,403,323A.BAIL	3 UDAY KUMAR GAUTAM vs STATE OF BIHAR & ANR	Dr.LEELAWATI KUMARI	Mr.U.L.VERMA(APP) Mr.SAJID SALIM KHAN
35.	CR. MISC./19726/2015 A.BAIL IPC 307,38A.BAIL	3 ANJANI YADAV vs THE STATE OF BIHAR	Mr.VIVEKA NANDSINGH	Mr.GAJENDRA PD.YADAV(APP)
36.	CR. MISC./20020/2015 A.BAIL IPC 498A,3A.BAIL	3 AMAR KUMAR vs STATE OF BIHAR & ANR	Mr.RAMCHANDRA SINGH Mr.RAJ KISHOR PRASAD Mr.JITENDRA KUMAR SINGH Mr.SHANKAR KUMAR	Mr.HIRDAY PD.SINGH(APP)
37.	CR. MISC./20073/2015 A.BAIL IPC 304B/3A.BAIL	3 PHULO DEVI vs THE STATE OF BIHAR	Mr.MANOJ KUMAR SINGH Mr.BRAJESH KUMAR PANDEY	Mr.P.N.PANDIT(APP)
38.	CR. MISC./20075/2015 A.BAIL IPC 498A,3A.BAIL	3 RAVI SHANKAR SHARMA vs THE STATE OF BIHAR	Mr.RAJIVA RANJAN	Mr.GANESH PD.SINGH(APP)
39.	CR. MISC./20175/2015 A.BAIL IPC 419,42A.BAIL	3 UMESH YADAV & ORS. vs THE STATE OF BIHAR	Mr.GAGAN DEO YADAV Mr.VINOD KUMAR	Mr.SADANAND PASWAN(SPL.PP)
40.	CR. MISC./20475/2015 A.BAIL IPC 376,511A.BAIL	3 RAM ISHWAR YADAV vs THE STATE OF BIHAR	Mr.RAKESH KUMAR TIWARY Mr.BINAY KUMAR CHOUBEY PRATAP (APP)	Mr.DR. KUMAR UDAY
41.	CR. MISC./20538/2015 A.BAIL IPC 304BA.BAIL	1 NAWAL THAKUR vs THE STATE OF BIHAR	Mr.SUDHIR KUMAR SINHA	Mr.U.L.VERMA(APP)
42.	CR. MISC./20552/2015 A.BAIL IPC 498AA.BAIL	1 JAI PRAKASH RAM @ JAI PRAKASH vs STATE OF BIHAR & ANR	Mr.NAGMANI KUMAR	Mr.ARUN KUMAR PANDEY (APP) Mr.ANIL KUMAR SINGH
43.	CR. MISC./20555/2015 A.BAIL IPC 352/353A.BAIL	3 BUCHCHU JHA @ BUCHU JHA & ANR vs THE STATE OF BIHAR	Mr.KRIPA NAND JHA	Mr.M.HAQUE (APP)
44.	CR. MISC./20561/2015 A.BAIL IPC 498A,32A.BAIL	1 MD. RAIS ANSARI vs STATE OF BIHAR & ANR	Mr.AJIT RANJAN KUMAR	Mr.ARBIND KR.PANDEY(APP)
45.	CR. MISC./20576/2015 A.BAIL IPC 379/147A.BAIL	1 NANDU RISIDEO & ORS. vs THE STATE OF BIHAR	Mr.ANIL PRASAD SINGH	Mr.DURGESH NANDAN (APP)
46.	CR. MISC./20586/2015 A.BAIL IPC 414,34A.BAIL	1 INDRAJEET KUMAR vs THE STATE OF BIHAR	Mr.RAKESH KUMAR SINHA	Mr.RINA SINHA(APP)
47.	CR. MISC./20590/2015 A.BAIL IPC 409,42A.BAIL	1 ANIL SHAH vs THE STATE OF BIHAR	Mr.SUMEET KUMAR SINGH Mr.PANCHAM LAL JAISWAL Mr.SHYAM KUAMR	Mr.AJAY KUMAR-I(APP)
48.	CR. MISC./20591/2015 A.BAIL IPC 498A/40A.BAIL	1 BIRBAL SAHANI vs STATE OF BIHAR & ANR	Mr.ASHOK KUMAR Mr.NIRAJ KUMAR	Mr.BHANU PRATAP SINGH (APP)
49.	CR. MISC./20593/2015 A.BAIL IPC 366A/34A.BAIL	1 SHYAM NARAYAN SINGH & ANR vs THE STATE OF BIHAR	Mr.JOGENDRA KUMAR Mr.BRIJ NANDAD PRASAD	Mr.BHARAT LAL (APP)
50.	CR. MISC./20614/2015 A.BAIL 7 E.C.ACTA.BAIL	4 KHAGESHWAR MANJHI vs THE STATE OF BIHAR	Mr.KUNDAN KUMAR SINGH Mr.ASHOK KUMAR PRASAD Mr.BISHWAJEET SINGH Mr.PRABHAS RANJAN	Mr.NARENDRA KUMAR SINGH(APP)
51.	CR. MISC./20618/2015 A.BAIL IPC 395 & 1A.BAIL	1 SHYAM SAHANI & ORS. vs THE STATE OF BIHAR	Mr.BIJAY KUMAR PANDEY Mr.MUKESH KUMAR	Mr.SURENDRA PD.SINGH (APP)
52.	CR. MISC./20626/2015 A.BAIL IPC 409,420A.BAIL	1 MITHLESH KUMAR SINGH vs THE STATE OF BIHAR	Mr.SUMEET KUMAR SINGH Mr.SHYAM KUAMR	Mr.AJAY KUMAR NO.1(APP)
53.	CR. MISC./20634/2015 A.BAIL IPC 307/147A.BAIL	1 BILASH PASWAN @ BILAS PASWAN & ORS vs THE STATE OF BIHAR	Mr.BRIJ NANDAD PRASAD Mr.JANKI NANDAN PRASAD	Mr.RAM SUMIRAN RAI (APP)
54.	CR. MISC./20657/2015 A.BAIL IPC 498A/32A.BAIL	1 SATYA NARAYAN MANDAL vs STATE OF BIHAR & ANR	Mr.ANIL PRASAD SINGH	Mr.RAJ BALLABH SINGH (APP) Mr.MD. NAUSHAD UZZOHA Mr.MUSTAQUE ALAM(APP)
55.	CR. MISC./20665/2015 with A.BAIL IPC 147,14A.BAIL	1 SHANKAR MISTRY & ANR. vs THE STATE OF BIHAR	Mr.RABI BHUSHAN	Mr.BHANU PRATAP SINGH (APP)
56.	CR. MISC./22820/2015 A.BAIL IPC 147/148 A.BAIL	1 MD. IDRISH MIAN & ORS vs THE STATE OF BIHAR	Mr.PARMANAND PD. NR. SAHI Mr.PRAMOD KUMAR SINGH	Mr.BHANU PRATAP SINGH (APP)
57.	CR. MISC./20669/2015 A.BAIL 307,341,323A.BAIL	1 AJAY KUMAR MANDAL vs THE STATE OF BIHAR	Mr.SANJAY PARASMANI Mr.PRASHANT KUMAR CHODHARY Mr.MARUTH NATH ROY	Mr.UDAY CHANDRA PD.(APP) Mr.KAUSHAL KUMAR JHA Mr.JYOTI RANJAN JHA
58.	CR. MISC./20670/2015 A.BAIL 420,406,467A.BAIL	1 KRIPALJEE VISHWAKARMA & ORS. vs THE STATE OF BIHAR	Mr.MADHURENDRA KUMAR	Mr.GAJENDRA PD.YADAV(APP) Mr.VINOD GAUTAM
59.	CR. MISC./20672/2015 A.BAIL 498A,34 IPCA.BAIL	1 SHAMIM AHMAD @ GULZAR vs THE STATE OF BIHAR	Mr.MD. ANISUR RAHMAN	Mr.SANJAY KR.SINGH(APP)
60.	CR. MISC./20673/2015 A.BAIL IPC 147,148A.BAIL	1 SONU KUMAR @ SONU RAM & ORS vs THE STATE OF BIHAR	Mr.MUKESH KUMAR SINGH	Mr.PARMANAND KUMAR (APP)
61.	CR. MISC./20675/2015 A.BAIL IPC 144,323A.BAIL	1 JAMADAR MAHTO & ORS. vs THE STATE OF BIHAR	Mr.SANJAY KUMAR	Mr.M.RAB(APP)
62.	CR. MISC./20676/2015 A.BAIL IPC 323,34A.BAIL	1 MOHAN MANDAL & ORS. vs THE STATE OF BIHAR	Mr.PRAMOD MISHRA Mr.VIJAY KUMAR MUKUL Mr.JYOTI PRABHAKAR	Mr.SADANAND PASWAN(SPL.PP)
63.	CR. MISC./20682/2015 A.BAIL IPC 498AA.BAIL	1 MUNNA YADAV @ UMAKANT YADAV vs STATE OF BIHAR & ANR	Mr.AJAY KUMAR PANDEY	Mr.RINA SINHA(APP)
64.	CR. MISC./20687/2015 A.BAIL IPC 147,148A.BAIL	1 BHAGWAT GIRI & ORS. vs THE STATE OF BIHAR	Mr.ABHINAY RAJ	Mr.S.D.SINGH YADAV (APP)
65.	CR. MISC./20700/2015 A.BAIL IPC 147,148A.BAIL	1 TEJO YADAV @ TEJ NARAYAN YADAV & ORS vs THE STATE OF BIHAR	Mr.KAMAL KISHORE JHA Mr.ROUNAK KUMAR SINGH "PANKAJ"	Mr.KALAYAN SHANKAR (APP)
66.	CR. MISC./20709/2015 A.BAIL IPC 307/147A.BAIL	1 SARASWATI DEVI vs THE STATE OF BIHAR	Mr.SUNIL KUMAR SINGH	Mr.MUSTAQUE ALAM (APP)

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67.	CR. MISC./20788/2015 A.BAIL IPC 498AA.BAIL	1	MD. NOOR HASSAN @ NOOR HASSAN vs STATE OF BIHAR & ANR	Mr.RAMCHANDRA SAHNI	Mr.NAND KISHOR PD.(APP)
68.	CR. MISC./20801/2015 A.BAIL IPC 467,46A.BAIL	1	PRAVEEN KUMAR vs THE STATE OF BIHAR	Mr.RAMCHANDRA SAHNI	Mr.ANIL PD.SINGH(APP)
69.	CR. MISC./20805/2015 A.BAIL 304B,120B,2A.BAIL	1	SHANTI DEVI & ORS. vs THE STATE OF BIHAR	Mr.KAMLENDRA PD. SINGH	Mr.SURESH PD.SINGH(APP)
70.	CR. MISC./20807/2015 A.BAIL IPC 302,36A.BAIL	1	BIGAN RAI & ANR. vs THE STATE OF BIHAR	Mr.SURENDRA KUMAR	Mr.A.L.PANDIT(APP)
71.	CR. MISC./20809/2015 A.BAIL 376 IPCA.BAIL	1	BRAHMDEO YADAV vs THE STATE OF BIHAR	Mr.RATNAKAR AMBASTHA Mr.BINAY KUMAR	Mr.PARMANAND KUMAR(APP) Mr.BINOD KUMAR SINHA Mr.MANOJ KUMAR
72.	CR. MISC./20814/2015 A.BAIL 376,498A,34A.BAIL	1	NAMO NARAYAN KUMAR vs THE STATE OF BIHAR	Mr.LAKSHMI KANT SHARMA Mr.RAJESH KUMAR Mr.RAKESH KUMAR SHARMA	Mr.S.DAYAL(APP) Mr.SHIVENDRA KUMAR SINHA
73.	CR. MISC./20816/2015 A.BAIL IPC 307,32A.BAIL	1	BINOD RAI vs THE STATE OF BIHAR	Mr.SHANTANU KUMAR	Mr.P.N.PANDIT(APP)
74.	CR. MISC./20819/2015 A.BAIL IPC 341,323A.BAIL	1	UMESH SINGH @ SATYENDRA SINGH & ANR. vs THE STATE OF BIHAR	Mr.DR. RAJESH KUMAR SINGH Mr.ANANT KUMAR BHASKAR Mr.SANJAY KUMAR JHA	Mr.MD.ARIF(APP)
75.	CR. MISC./20820/2015 A.BAIL IPC 498A,4A.BAIL	1	WARIS ALI @ MD. WARIS ALI vs STATE OF BIHAR & ANR	Mr.BINAY KUMAR Mr.MD. NAJMUL HODDA	Mr.ANITA KUMARI SINGH(APP) Mr.THAKUR BRAJESH SINGH Mr.MOHAMMAD SUFYAN
76.	CR. MISC./20823/2015 A.BAIL 406,409,504A.BAIL	1	JAGAT NARAYAN THAKUR vs THE STATE OF BIHAR	Mr.AMIT KUMAR RAKESH	Mr.RAJESH KUMAR(APP)
77.	CR. MISC./21033/2015 A.BAIL 302,120B,34A.BAIL	3	GOLU KUMAR @ AVHISEK KUMAR vs THE STATE OF BIHAR	Mr.RAJ KUMAR SINHA	Mr.ANUSAIYA JAISWAL(APP)
78.	CR. MISC./21257/2015 A.BAIL IPC 302,20A.BAIL	3	KIRAN KUMARI vs THE STATE OF BIHAR	Mr.ARUN Mr.SANJAY KUMAR @ S.K.	Mr.AMBIKA BHAGAT(SPL. P.P.)
79.	CR. MISC./21360/2015 A.BAIL IPC 379,44A.BAIL	3	MD. MATIN & ORS vs THE STATE OF BIHAR	Mr.ARVIND KUMAR MOUAR Mr.HARISH KUMAR Mr.RAJ KRISHAN JHA Mr.RAJENDRA KUMAR SINGH	Mr.ASHOK KUMAR SINGH- 1(APP)
80.	CR. MISC./21549/2015 A.BAIL 376,380,365A.BAIL	3	MANOJ KUMAR ROY vs THE STATE OF BIHAR	Mr.DHANANJAI KUMAR SINGH Mr.JYOTI RANJAN JHA	Mr.MURLIDHAR(APP) Mr.BIJAY BHUSHAN PRASAD
81.	CR. MISC./21775/2015 A.BAIL IPC 304B/20A.BAIL	3	MANOJ SINGH @ MANOJ KUMAR vs STATE OF BIHAR & ANR	Mr.PRAMOD KUMAR	Mr.BHARAT LAL (APP)
82.	CR. MISC./21795/2015 A.BAIL 304B,328,20A.BAIL	3	JANMEJAY MAHTO @ JANMEJAY KUMAR @ RAVI vs THE STATE OF BIHAR	Mr.ARBIND KUMAR SINGH Mr.DIPAK KUMAR	Mr.ANURADHA SINGH(APP)
83.	CR. MISC./22017/2015 A.BAIL IPC 302,32A.BAIL	3	SONU KUMAR vs THE STATE OF BIHAR	Mr.SURENDRA KISHORE THAKUR	Mr.NARSINGH TANTI(APP)
84.	CR. MISC./22524/2015 A.BAIL IPC 302,201A.BAIL	3	VIVEK KUMAR @ VIKKY KUMAR @ VIKKY vs THE STATE OF BIHAR	Mr.RAJESH KUMAR SINHA	Mr.ANIL KR. SINGH NO.1 (APP) Mr.PRABEEN KUMAR SINGH
85.	CR. MISC./22560/2015 A.BAIL IPC 302,36A.BAIL	3	KALAMUDDIN MIAN & ORS vs THE STATE OF BIHAR	Mr.KRISHNA KUMAR SINGH	Mr.RAJENDRA PD.NAT(APP)
86.	CR. MISC./22581/2015 A.BAIL IPC 302,120A.BAIL	3	MAHENDRA KUMAR YADAV @ MAHENDRA PRASAD YADAV & ANR vs THE STATE OF BIHAR	Mr.RAM SANDESH ROY	Mr.RAM CHANDRA SINGH (APP)
87.	CR. MISC./22585/2015 A.BAIL IPC 13 P/CA.BAIL	4	RAVINDRA PRASAD vs THE STATE OF BIHAR THROUGH THE VIGILANCE BUREAU OF INVESTIGATION	Mr.PREM PRAKASH PODDAR	Mr.RAMAKANT SHARMA(L/O(I.C.VIG)) Mr.RANA RANDHIR SINGH